

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 1181/2024

**In the Matter of:**

Neeraj Tiwari

.....Applicant

Versus

State of Uttar Pradesh & Ors.

.....Respondent(s)

**I N D E X**

S. No.	Particulars	Page Nos.
1.	REPLY ON BEHALF OF THE PRAYAGRAJ NAGAR NIGAM (RESPONDENT NO. 384 TO THE ORIGINAL APPLICATION ALONG WITH SUPPORTING AFFIDAVIT	1-30
2.	<b><u>ANNEXURE NO. 1</u></b> The recent photographs of the situation at the site.	31-56
3.	<b><u>ANNEXURE NO. 2</u></b> True Copy of the Ground water quality and Air quality report.	57-153
4.	<b><u>ANNEXURE NO. 3</u></b> True Copy of the survey quantity report.	154-162
5.	<b><u>ANNEXURE NO. 4</u></b> True Copy of the Hari Bhari letter	163-164

	dated 25th February 2021 to Nagar Nigam.	
6.	<b><u>ANNEXURE NO. 5</u></b> True Copy of All the quantification report.	165-170
7.	<b><u>ANNEXURE NO. 6</u></b> True copy of the response given by the Respondent No. 3 with the relevant figures, facts and data.	171-175
8.	<b><u>ANNEXURE NO. 7</u></b> True Copy of the reply to the matter has already been submitted to the Mission Director, Swachh Bharat Mission, on 31 <sup>st</sup> October 2023.	176-181
9.	<b><u>ANNEXURE NO. 8</u></b> True Copy of Reply of IGRS No. 12175240066792.	182-234

Filed Through:



Sandeep Kumar Mishra (Advocate)  
1141, Delhi Admin Flats  
Gulabi Bagh, New Delhi-07  
Mob: 9999074369  
Email: [skm649@gmail.com](mailto:skm649@gmail.com)

New Delhi  
17.01.2025

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 1181/2024

**In the Matter of:**

Neeraj Tiwari .....Applicant

Versus

State of Uttar Pradesh & Ors. ....Respondent(s)

**REPLY ON BEHALF OF THE PRAYAGRAJ NAGAR NIGAM  
(RESPONDENT NO. 364 TO THE ORIGINAL APPLICTAION**

Most Respectfully Showeth as under:

1. That, before giving paragraph-wise reply to the present original application filed by Neeraj Tiwari, it is pertinent to mention here that the applicant Neeraj Tiwari is a mule of previous agency Hari Bhari and behind the present application, Hari Bhari is the main agency who has failed to do the process of the provided municipal waste to them at their door steps at the dump site at BASWAR during the period 2015 onwards. And accordingly, after such non compliance of contract of processing of municipal waste given to M/S Hari Bhari by the Nagar Nigam the solid waste was stopped to be provided to them for processing by

the Nagar Nigam. Therefore the present application is not a bonafide application, but, malicious application to create hurdle in the smooth functioning of the solid waste management by the Nagar Nigam, Prayagraj.

2. That, there is fiduciary relations between the applicant and Hari Bhari and admittedly, substantial materials annexed with the application has been supplied by Hari Bhari to the applicant. Accordingly, the present application at the instance of Neeraj Tiwari is not maintainable.
3. That, till May 2024, it was Hari Bhari, Agency which was liable to process fresh waste provided to them at their doorsteps by the municipal corporation with due ensurance of compliances of processing and disposal rules. But due to such non adherence of clauses of contract of processing of dumped waste a huge dump accumulated at Baswar<sup>\*</sup> and with a afflux of time waste accumulated there becoming legacy. and, as such, the supply of the fresh waste to Hari Bhari was stopped since June, 2024 by the Nagar Nigam Prayagraj. And the fresh waste is being provided to agency M/s Ecostan, by a fresh tender and competitive bidding which was working as agency for processing of legacy along with BVG India Ltd .



4. That, the present application is confusing by mixing the facts of fresh solid waste with dumped legacy waste.
5. That, at present, the Prayagraj Nagar Nigam through its agency is processing the whole of the collected waste, which is to the tune of 650-725 metric ton per day, and the capacity for processing and treating the municipal waste is upto 900 metric ton per day at Baswar.
6. That, at Prayagraj Nagar Nigam, solid waste is being properly managed and Baswar Plant has been established by the Nagar Nigam, Prayagraj with a capacity of up to 900 metric ton per day through its concessioner and the fresh solid waste is being treated as per norms laid down by MSW Rules, 2016.
7. That, it is specifically denied the allegation in the application with regard to the improper management of solid waste; and it is also specifically denied that the Baswar Plant setup for treating the solid waste is not adequate.
8. That, the photographs annexed along with the application are of the month of the August, 2024 of the rainy season and in such circumstances, the rain affects the stored solid waste and the water creates more leachate



9. That, it is also specifically denied that Nagar Nigam, Prayagraj and its agencies are collecting waste and only the same is being dumped from one site to another.
10. That, as per process, in rainy season, dumped waste which has water in it, is allowed to supply for the drainage of the leachate, after which it is shifted to the adjacent windrow pad.
11. That, as far as legacy waste is concerned, the same is being treated with the use of tromel and ballastic for separation method of into its component of further disposal to end-users. The end-users are Cement Plants, Waste-To-Energy Plants, and Automated Fuel Resource facilities. At present Prayagraj Nagar Nigam has sufficient numbers of tromel systems and ballastic separator, which are working every day; and as on today legacy waste is being processed in accordance with Rules, 2016.
12. That, in view of the above submissions, it is most respectfully submitted that the present application filed by the applicant, Neeraj Tiwari, is devoid of merit and is a malicious attempt to disrupt the efficient and systematic functioning of solid waste management by the Nagar Nigam, Prayagraj. The allegations raised in the application are baseless and have been made with



an ulterior motive to serve the interests of the agency, Hari Bhari, which failed in its obligations under the solid waste management framework. The Nagar Nigam, Prayagraj, through its current agencies, is effectively managing and processing both fresh and legacy waste in compliance of the MSW Rules, 2016. It is therefore humbly prayed that the application be dismissed in the interest of justice.

13. That, the Prayagraj Nagar Nigam is following all the rules and compliances of the MSW rule 2016, the and has established latest plants for solid waste management. The recent photographs of the situation of the same at the site is being annexed herewith and marked as **ANNEXURE NO. 1**.(site photograph)

**PARAWISE REPLY**

14. That, the contents of paragraph-1, 2 and 3 of the application need no comment as the same are formal in nature.
15. That, the contents of paragraph-4 of the application are erroneous and denied. It is submitted that the Nagar Nigam, Prayagraj through its agencies are following the compliance of MSW Rules, 2016. The Nagar Nigam, Prayagraj monitoring its agencies on day-to-day basis and keeping complete control over the working of the agencies.



16. That, the contents of paragraph-5 of the application are not admitted as stated, hence denied. In reply thereto it is submitted that the workflow chart describing the integrated waste management system of Prayagraj Nagar Nigam is as follows :

**Integrated Waste Management System of Prayagraj Nagar Nigam**

Stage	Sub-Processes	Details
<b>Waste Collection</b>	- Door-to-Door Collection	
	- Segregation at Source	- Biodegradable
		- Non-Biodegradable
		- Hazardous
<b>Waste Processing</b>	<b>Dry Recyclable Waste</b>	
	- Material Recovery Facilities (MRF)	
	- Separation of materials	Paper, Plastic, Glass, Metals etc
	- Recycling	
	- AFR Plant	
	- Processing of dry waste	
	- Conversion to Refuse-Derived Fuel (RDF)	
<b>RDF Disposal</b>	- Separate RDF Disposal Facilities	
	- Safe and environmentally friendly management of RDF	
<b>Wet Waste Processing</b>	<b>Ongoing System &amp; Plan</b>	
	- Composting with the use of bioculture and innaculum.	
	- Wet waste disposal facility	

Stage	Sub-Processes	Details
	- Conversion to compost for agricultural use	
	- Bio-CNG Plant	
	- Production of compressed biogas from organic waste	
	- Clean and renewable energy source	
	<b>Wet Waste Processing</b>	
	- Bio-culture and inoculum for enhanced microbial activity	
	- Diluted leachate for optimal moisture levels	
	- Cow dung (5% ratio) for added nutrients and microorganisms	
	- Aerobic decomposition of organic waste	
	- Production of high-quality compost for agricultural use	
	<b>Plan for Wet Waste Processing</b>	
	- Bio-CNG Plant	Production of compressed biogas from organic waste

17. That, the contents of paragraph-6 of the application are not admitted as stated, hence denied. In reply thereto it is submitted that as per the guidelines of the Central Pollution Control Board (CPCB) and Central Public Health and Environmental Engineering Organisation (CPHEEO), Prayagraj Nagar Nigam implements door-to-door collection of segregated waste



(MSW) in the city, which are as follows as per rule 15 of SWM rule 2016.

**Integrated Waste Management System of Prayagraj Nagar Nigam**

<b>Category</b>	<b>Details</b>
<b>Key Features of Door-to-Door Collection</b>	
Frequency of Collection	Door-to-door collection of MSW is carried out on a daily basis, with a frequency of once or twice a day, depending on the waste generation rate and population density of the area.
Vehicle Specification	The vehicles used for door-to-door collection are designed and equipped to handle MSW, with a capacity of 1-1.50 tons per vehicle/Day.
Worker Safety	The sanitation workers engaged in door-to-door collection are provided with personal protective equipment (PPE) such as gloves, masks, and uniforms to ensure their safety and health.
Public Awareness	Prayagraj Nagar Nigam conducts regular public awareness campaigns to educate citizens about the importance of proper waste segregation and disposal practices.
<b>Waste Processing</b>	
<b>Dry Recyclable Waste</b>	
Material Recovery Facilities (MRF)	Separation of materials (Paper, Plastic, Glass, Metal).
Recycling	Processing of dry waste.
AFR Plant	Conversion to Refuse-Derived Fuel

Category	Details
	(RDF).
<b>RDF Disposal</b>	
Separate RDF Disposal Facilities	Safe and environmentally friendly management of RDF.
<b>Wet Waste Processing ongoing system &amp; Plan</b>	
Composting	Wet waste disposal facility.
Conversion to compost	Compost for agricultural use.
Bio-CNG Plant	Production of compressed biogas from organic waste.
Clean and renewable energy source	
<b>Wet Waste Processing Workflow</b>	
Bio-culture and inoculum	Enhanced microbial activity.
Diluted leachate	Optimal moisture levels.
Cow dung (5% ratio)	Added nutrients and microorganisms.
Aerobic decomposition	Organic waste decomposition by regular turning of windrow
Production of high-quality compost	Compost for agricultural use.
<b>Plan for Wet Waste Processing</b>	Bio-CNG Plant

18. That, the contents of paragraph-7 of the application are not admitted as stated, hence denied. In reply thereto it is submitted that there is no any violation of such compliances because the Prayagraj Nagar Nigam is working with Ecostan as concessionaire to follow the guidelines of the Central Pollution Control Board



(CPCB) and Central Public Health and Environmental Engineering Organisation (CPHEEO), Prayagraj Nagar Nigam implements door-to-door collection of segregated waste (MSW) in the city.

19. That, the contents of paragraph-8 of the application are not admitted as stated, hence denied. In reply thereto it is submitted that Prayagraj Nagar Nigam is taking proactive steps to manage legacy waste dumped at the Baswar site, adhering to guidelines prescribed by CPHEEO and CPCB. Waste accumulated there is under permissible limit as prescribed by CPCB guidelines.

**Legacy Waste Management Process:**

- ✓ **Bio-mining of Legacy Waste:** The waste is processed using bio-mining techniques to extract valuable materials.
- ✓ **Trommel and ballistic separator:** The legacy waste is then treated using trommel technology to separate the waste into different fractions and to segregate it with Balastic separator.
- ✓ **Biosoil and RDF Disposal:** The resulting biosoil and RDF are disposed of to concerned end-users, ensuring safe and environmentally friendly management.

**Compliance with Regulations:**



Prayagraj Nagar Nigam is committed to complying with the Municipal Solid Waste Management Rules, 2016, and guidelines issued by CPCB and CPHEEO.<sup>2</sup> The authority's efforts to manage legacy waste demonstrate its dedication to ensuring a clean and healthy environment for its citizens.

20. That, the contents of paragraph-9 of the application are not admitted as stated, hence denied. In reply thereto it is submitted that the Nagar Nigam is going with the regular monitoring of ground water quality and air quality on a particular time interval. It has been reported by the efficient and standard Lab report that the quality of underground water & air index in under control with little bit deviation which are being monitored with competent level to get it rectified.(annexed here the ground water quality report and air quality report)
21. That, the contents of paragraph-10 of the application are not admitted. The appropriate reply to the paragraph under reply has already been given in paragraph-18 (reply to paragraph-8 of the application).
22. That, the contents of paragraph-11 of the application are not admitted as stated, hence denied. In reply thereto it is submitted that both the agencies M/s Ecostan & BVG disposed of some inert and bio soil materials. On request of the landowner, the agency



has utilized these materials to fill up a mined area belonging to a private party.(annexed the landowner agreement). These initiatives demonstrate Prayagraj Nagar Nigam's commitment to:

- a) Responsible Waste handling and Disposal of inert and biosoil materials in an environmentally friendly manner.
- b) Collaboration with Private Parties- Partnering with landowners and private parties to find productive uses for waste materials.
- c) Restoration of Mined Areas: Supporting the restoration of mined areas, promoting ecological balance and sustainable development.

By adopting this approach, Prayagraj Nagar Nigam sets a positive example for effective waste management and community engagement.

23. That, the contents of paragraph-12 of the application are not admitted as stated, hence denied. In reply thereto it is submitted that the Nagar Nigam, Prayagraj has a comprehensive plan for the disposal of legacy waste as well as the other components to be dispose accordance to the procedure laid down in Clause J of Schedule I to the Solid Waste Management Rules, 2016. The following Rehabilitation plan has to be adhered:



<b>Phase</b>	<b>Step</b>	<b>Details</b>
<b>Pre-Rehabilitation</b>	<b>Site Assessment</b>	Conduct a thorough site assessment to identify potential environmental hazards.
	<b>Risk Assessment</b>	Perform a risk assessment to determine the hazards of environmental aesthetics.
	<b>Remediation Plan</b>	Develop a remediation plan outlining the necessary steps to mitigate environmental risks.
<b>Capping and Reclaiming</b>	<b>Capping</b>	Apply a cap to the dump site to prevent further environmental degradation with the help of HDPE liner.
	<b>Reclaiming</b>	Reclaim the site by grading and compacting the soil.
<b>Rehabilitation</b>	<b>Soil Remediation</b>	Remediate the soil by removing contaminants and adding amendments to improve soil quality.
	<b>Vegetation Establishment</b>	Establish vegetation on the site to prevent erosion and improve aesthetics.
	<b>Erosion Control</b>	Implement erosion control measures, such as geotextiles or riprap, to prevent soil erosion.
	<b>Drainage Improvement</b>	Improve drainage on the site to prevent water accumulation.
	<b>Landscaping</b>	Landscape the site to



Phase	Step	Details
		create a visually appealing and functional space.
<b>Post-Rehabilitation</b>	<b>Monitoring and Maintenance</b>	Regularly monitor and maintain the site to ensure the rehabilitation efforts are effective.
	<b>Community Engagement</b>	Engage with the local community to educate them on the rehabilitation efforts and promote environmental stewardship.

24. That, the contents of paragraph-13 of the application are not admitted as stated, hence denied. In reply thereto it is submitted that Prayagraj Nagar Nigam has been strictly complying with the rules and guidelines for the legacy waste disposal facility and landfill as prescribed under the rules of the Central Pollution Control Board (CPCB) by Legacy waste (old municipal solid waste). It is further stated that there has been no violation of the said guidelines or any directions issued by the Hon'ble Tribunal.

The process of legacy waste disposal is being carried out meticulously by segregating the various components of the waste, including RDF (Refuse-Derived Fuel), metals, plastics, and bio-soils. This segregation is achieved through advanced technologies



such as trommel and ballistic separators. The separated materials are subsequently handed over to end users for appropriate disposal or recycling, ensuring an environmentally friendly approach. The entire process is conducted without causing any pollution at any stage of disposal.

25. That, the contents of paragraph-14 of the application are not admitted as stated, hence denied. In reply thereto it is submitted that as per the available records, there is no evidence of deaths or diseases caused by pollution near the dumping site of Prayagraj Nagar Nigam in the Baswar area. However, it is essential to acknowledge that the air quality is being monitored along with the underground water quality on regular basis and rectifying any such incident reported on early basis. **(Report annexed as Annexure-2) Ground water quality and Air quality report.**

To address these concerns, Prayagraj Nagar Nigam has been working on legacy waste management at the Naini Baswar dump site. The Nagar Nigam aims to mitigate the environmental and health impacts of the dumping site.

The Prayagraj Nagar Nigam is dedicated to keep the word of its commitment to keep the dumpsite clean



and green as per the efforts made till date and will try to do in future. Prayagraj municipal corporation has developed a green zone of plantations by the miyavaki technology with layering of high oxygen yielding and pollutant absorbing quality of plantation in about more than 27000 plants(annexed Picture).

26. That, the contents of paragraph-15 of the affidavit are not admitted as stated, hence denied. In reply thereto it is submitted that Prayagraj Nagar Nigam categorically denies the allegation that any transfer of waste has been made from one location to another. It is further submitted that there exists a proper record of the disposal process, wherein the segregated components of the waste have been systematically processed and disposed of in an environmentally friendly manner, strictly adhering to the prescribed guidelines.
27. That, the contents of paragraph-16 of the application are not admitted as stated, hence denied. In reply thereto it is submitted that the allegations levelled in the paragraph under reply are completely baseless and are denied in total, as no such fact exists. It is further submitted that the payment made to the concerned party is solely based on the work completed, specifically the processing of legacy waste, with strict compliance with the prescribed guidelines. A station



survey has duly made after the removal of legacy waste and the quantity claimed for the payment to the party has been re-verified with the data found in the survey report.(Annexed Survey report)

**PARAGRAPH-WISE REPLY TO THE PARAGRAPH-17 WITH  
REGARD TO THE FACTS**

28. That, the contents of paragraph-17 of the application in its totality are not admitted as stated, hence denied. In reply thereto it is submitted that, as explained earlier, Nagar Nigam, Prayagraj is complying all the provisions of Solid Waste Management Rules, 2016. There is no violation of any of the Rules, Regulations or Guidelines pertaining to solid waste management.
29. That, the contents of paragraph-17(i) and (ii) of the application are not admitted as stated, hence denied. In reply thereto it is submitted that as explained earlier, Nagar Nigam, Prayagraj, is fully complying with Rule 15 and its sub-rules/clauses in accordance with the guidelines prescribed under the Solid Waste Management Handling Rules, 2016. Therefore, under such compliance, no adverse effects or harm can occur during the handling of municipal waste.
30. That, the contents of paragraph-17(iii) of the affidavit are not admitted as stated, hence denied. Suitable



and detailed reply has already been given in the previous paragraphs.

31. That, the contents of paragraph-17(iv) of the affidavit are not admitted as stated, hence denied. In reply thereto it is submitted that no such violation has been observed by the Prayagraj Nagar Nigam during the process of handling municipal solid waste.
32. That, the contents of paragraph-17(v) of the affidavit are not admitted as stated, hence denied. In reply thereto it is submitted that as per the guidelines, the Nagar Nigam has a centralized composting processing facility at the processing site at Baswar. No such distribution of organic waste has been thrown anywhere.
33. That, the contents of paragraph-17(vi) and (vii) of the affidavit are not admitted as stated, hence denied. In reply thereto it is submitted that Nagar Nigam Prayagraj is fully complying with Rule 15 of the Solid Waste Management Rules, 2016, and strictly adhere to the rules and guidelines for legacy waste management and dump site remediation as outlined under the Swachh Bharat Mission 2.0.
34. That, the contents of paragraph-17(viii) of the application are not admitted as stated, hence denied. In reply thereto it is submitted that the Prayagraj



Nagar Nigam is fully aware of its responsibilities regarding the disposal of by-products extracted from the treatment of legacy waste. The Prayagraj Nagar Nigam is disposing of all by-products, including those from legacy and fresh waste, as well as leachate generated during the process, in a completely environmentally friendly manner in accordance with the Solid Waste Action Plan under the Swachh Bharat Mission 2.0.

35. That, the contents of paragraph-17(ix) of the application are not admitted. Suitable and detailed reply has already been given in the preceding paragraphs. Prayagraj Nagar Nigam is strictly monitoring its concessionaire to ensure full compliance with all the guidelines under the Swachh Bharat Mission 2.0, as well as the directives of CPHEEO and CPCB.
36. That, the contents of paragraph-17(x) and (xi) of the application are not admitted as stated, hence denied. In reply thereto it is submitted that the State Authority, with the assistance of C&Ds UP Jal Nigam Lucknow, conducted a quantification survey of various legacy waste sites in the state. Based on this survey, a tri-party agreement was executed between C&Ds UP Jal Nigam Lucknow, Nagar Nigam Prayagraj, and M/s Allahabad Waste Management Pvt. Ltd. for the



remediation of approximately 17,68,000 MT of legacy waste.(Annexed the survey quantity report) **Annexure of quantity report Annexed-3**

However, after refusal of M/s Allahabad Waste Management Pvt. Ltd. For remediation of the legacy waste, Prayagraj Nagar Nigam invited fresh tenders for the remediation of approximately 14,00,000 MT of legacy waste. Accordingly, two agencies were engaged for bio-mining, with the work distributed in a 60:40 ratio of the total quantity.

37. That, the contents of paragraph-17(xii) of the application are not admitted as stated, hence denied. In reply thereto it is submitted that After the different long gap where the processing and remediation was going on the back calculation methodology cannot be justified as the waste can lose their humidity and self-decomposition may take place their for this point not justified.
38. That, the contents of paragraph-17(xiii) of the application are not admitted as stated, hence denied. In reply thereto it is submitted that the above fact has been made controversial by the two different letters issued by the authority of M/s Hari Bhari on dated 25th February 2021 & letter referred herein. The prior letter given to Nagar Nigam Prayagraj vide letter No.



HBR/HBM/58/25022021, dated 25th February 2021 stating quantity of legacy as around 19 Lakh. Whereas the letter of 28.02.2024 by M/s Hari Bhari address to Niraj Tiwari/applicant as annexed as Annexure No. A-10 is itself self-explaining. Thus M/s Hari Bhari has been providing misleading information at various stages, thereby disrupting the smooth operations of the system with apparent mal-intentions.(copy of letter dated 25th February 2021 attached as **Annexure the Hari Bhari letter to nagar nigam)- Annexure-4**

39. That, the contents of paragraph-17(xiv) of the application are not admitted as stated, hence denied. In reply thereto it is submitted that this fact is coming in controversy due to the misinformation created time to time related to legacy waste and the answering respondent categorically denying any allegations of financial irregularity at any stage of the process.
40. That, the contents of paragraph-17(xv) and (x) of the application are not admitted as stated, hence denied. In reply thereto it is submitted that the order stating of 3 Lakh tons of Legacy Waste within plant premises of Baswar processing unit is there but the order of processing made with M/s Hari Bhari was to process the quantity of waste coming in a mixed form till Oct-Nov-2016. Creating a huge dump as the contract was design for processing of minimum assured quantity.



After the expansion of the city and generation of waste increases along with the population of the city has created a substantial dump. However, it is emphasized that the waste there in baswar site is under permissible limit of height as per CPCB..

41. That, the contents of paragraph-17(xvii) and (xviii) of the application are not admitted as stated, hence denied. In reply thereto it is submitted that after completion of Processing disposal work of 14 lakh metric tonnes of legacy waste by both the agencies, a letter was sent to Motilal Nehru National Institute of Technology, Allahabad for quantification of legacy waste processed & disposed by the agencies. The quantity of legacy waste was determined by superimposing the contour map of the report dated 23.12.2022 and report dated 01.03.2024 of Motilal Nehru National Institute of Technology, Allahabad and preparing a Digital e-Valuation Model (DEM) on the basis of the volume calculation tool of QGIS software. to be done Is

According to which, based on the volume of legacy waste disposed of 1078136 cubic meters and density of 1.38 tons/m<sup>3</sup>, the quantity obtained is 1487828 metric tons, in which there can be  $\pm 10$  percent variation.



After the disposal of 14 lakh metric tonnes of legacy waste was completed by both the agencies, Municipal Corporation, Prayagraj sent a letter to Motilal Nehru Institute of Technology, Prayagraj for estimating the quantity of remaining legacy waste.

Motilal Nehru Institute of Technology, Allahabad has provided the report of the quantity of legacy waste in its letter no. by conducting survey using GEO Spatial SPAT auto leveling equipped with digital GNSS, DGPS & Aerial imagery survey technique method. According to the survey conducted, there are approximately 542987 legacy waste remains.

Thus, approximately 749322 metric tons of legacy waste was found as per the density of 1.38 M<sup>3</sup> /Ton, according to which work order was issued to both the agencies for the disposal of 7.50 lakh metric tons of legacy waste.(All the quantification report has been attached here for the reference)- **Annexure of the report-5**

42. That, the contents of paragraph-17(xix) (xx) and (xxi) of the application are not admitted as stated, hence denied. In reply thereto it is submitted that response to the letter of Sri Mukesh Kumar has already been provided with the relevant figures, facts, and data, true



photocopy of the same is being annexed herewith and marked as **ANNEXURE-attached-6**

43. That, the contents of paragraph-17(xxii) of the application are not admitted as stated. Suitable and detailed reply has already been given in the preceding paragraphs.
44. That, the contents of paragraph-14(xxiii) of the application are not admitted as stated, hence denied. In reply thereto it is submitted that the Nagar Nigam has implemented its own robust monitoring and cross-check system for the disposal of waste, strictly adhering to the guidelines prescribed by the Government of India under the Swachh Bharat Mission 2.0.
45. That, the contents of paragraph-17(xxiv) of the Application are not admitted as stated, hence denied. In reply thereto it is submitted that the relevant reply to the matter has already been submitted to the Mission Director, Swachh Bharat Mission, on 31<sup>st</sup> October 2023. same is being annexed herewith and marked as **ANNEXURE attached-7**

That, the contents of paragraph-17(xxv) of the Application are not admitted as stated, hence denied. In reply thereto it is submitted that the relevant reply to the matter has been submitted on the IGRS No.



12175240066792 on 7<sup>th</sup> May 2024. .(Reply of IGRS No. 12175240066792 has been attached here for the reference)- **Annexure-attatched-8**

46. That, the contents of paragraph-17(xxvi) of the Application are not admitted as stated, hence denied. In reply thereto it is submitted that the Nagar Nigam has established its own monitoring and cross-check system for waste disposal, ensuring compliance with the guidelines prescribed by the Government of India under the Swachh Bharat Mission 2.0.
47. That, the contents of paragraph-17(xxvii) of the Application are not admitted as stated, hence denied. In reply thereto it is submitted that the reply to the IGRS Ref No. 12175240066792) has been sent only on the basis of authenticity.
48. That, the contents of paragraph-17(xxviii) of the Application are not admitted as stated, hence denied. In reply thereto it is submitted that the reply to the complaint, provided by the Environmental Engineer, has been given solely based on the authenticity of the data and facts, after getting the due approval from the Nagar Nigam Officers.
49. That, the contents of paragraph-17(xxix) of the Application are not admitted as stated, hence denied. In reply thereto it is submitted that the Nagar Nigam



Prayagraj has conducted surveys of the entire waste data through reputable and responsible institutions at regular intervals, and payments have been made accordingly based on the verified data.

50. That, the contents of paragraph-17(xxx) of the Application are not admitted as stated, hence denied. In reply thereto it is submitted that the handling of fresh waste is carried out in accordance with prescribed guidelines, utilizing aerobic digestion technology to produce by-products and recyclable materials, along with RDF. This process is conducted under the close supervision of Municipal Bodies and with the use of appropriate machinery. Therefore, the claim made is inaccurate and does not reflect the actual procedure being followed.
51. That, the contents of paragraph-17(xxxi) of the Application are not admitted as stated, hence denied. In reply thereto it is submitted that the tender has been awarded to the agency on the basis of scrutiny made with on the relevant document submitted by all the participating bidders.
52. That, the contents of paragraph-17(xxxii) of the Writ Petition are not admitted as stated. Suitable and detailed reply has already been given in the preceding paragraphs.



53. That, the contents of paragraph-17(xxxiii) of the Application are not admitted as stated, hence denied. In reply thereto it is submitted that the quantity of leachate mentioned in the paragraph under reply is incorrect. However, the leachate generated is being appropriately diluted and sprayed over the legacy waste and fresh waste to act as an inoculum, facilitating the early digestion of biodegradable waste. Furthermore, a leachate treatment plant is currently under construction and is expected to become operational shortly.
54. That, the contents of paragraph-17(xxxiv) of the Application are not admitted as stated, hence denied. In reply thereto it is submitted that as explained in the preceding paragraphs, Prayagraj City does not face any environmental crisis or threats of such nature.
55. That, the contents of paragraph-17(xxxv) of the Application are not admitted as stated, hence denied. In reply thereto it is submitted that the matter is currently under consideration by the Hon'ble Bench of the National Green Tribunal (NGT). Therefore, Prayagraj Nagar Nigam is not in a position to provide any remarks on this issue at this stage.
56. That, the contents of grounds of the Application are not admitted as stated, hence denied. In reply, thereto



it is submitted that the disposal of MSW is being done in accordance with prescribed guidelines, utilizing aerobic digestion technology to produce by-products and recyclable materials, along with RDF. The grounds are not tenable in law and facts.

**PRAYER:**

In view of the above reply, it is humbly submitted that the present application filed by the Applicant is motivated and does not hold any merit and the same may be dismissed in the interest of justice.

And/or

This Hon'ble Tribunal may pass such other and further order as it deems fit in the facts and circumstances of the present case.

Respondent No. 314

Through



Sandeep Kumar Mishra  
(Advocate)

1141, Delhi Admin Flats  
Gulabi Bagh, New Delhi-07  
Mob: 9999074369  
Email: [skm649@gmail.com](mailto:skm649@gmail.com)

New Delhi  
17.01.2025



**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 1181/2024

**In the Matter of:**

Neeraj Tiwari

.....Applicant

Versus

State of Uttar Pradesh & Ors.


.....Respondent(s)

**Affidavit**

I, Uttam Kumar Verma S/o Shri Lallu Ram Verma, aged about 49 years, R/o 4/240, Avas Vikas Colony, Bada Park Ke Pass, Obari, Nawabganj, Barabanki, U.P.-225001, presently at New Delhi, do hereby solemnly affirm and state as under:-

1. That the Deponent is the Environment Engineer, Prayagraj Nagar Nigam and am aware of the facts of the case and as such am competent to swear this affidavit.
2. That the accompanying reply has been drafted by my counsel under my instructions and I have gone through the contents of the same. The contents of the reply may kindly be read as part and parcel of this affidavit which are not repeated herein for the sake of brevity, the contents whereof are true and correct to the knowledge and belief based on the records of the case.





**DEPONENT**

**VERIFICATION:** 17 JAN 2025

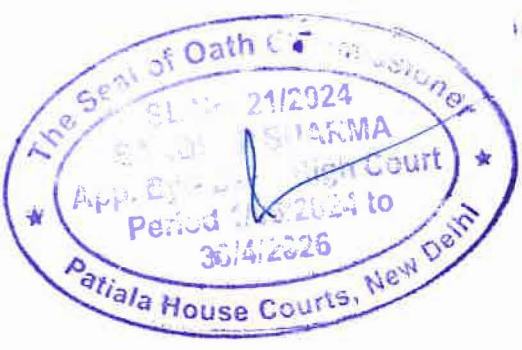
SA.  
I identified the deponent who  
has signed in my presence

Verified at \_\_\_\_\_ on this ..... day of January 2025 that the contents of the above affidavit are correct and true to the best of the knowledge and and belief based on the records of the case and no part of it is false and nothing material has been concealed therein.



**DEPONENT**

Signature of the deponent  
over & read  
Admitted to the contents  
Oath Commissioner, New Delhi



17 JAN 2025

Legacy Processing Plants

Legacy



Key Processing Plants

477



Windows for digestion



Windrows for digestion.



win



GPS MO  
COORDINATE

Unnamed Road, Prayagraj, Baswar, Uttar Pradesh 211007, India

Latitude  
25.31921141°  
Longitude  
81.80411115°

Local	12:05:17 PM
GMT	06:35:17 AM
Altitude	84 meters
Date	Tue, 14 Jan 2025



37

482

37



Secondary separator mill



Compost Production  
x

484

39

39



40

Compost packing for sale

485

40



GPS Map Camera



Google

Baswar, Uttar Pradesh, India  
, Prayagraj, Baswar, Uttar Pradesh 211007, India  
Lat 25.379321° Long 81.806534°  
07/01/2025 10:47 AM GMT +05:30



Fresh waste Processing Plant





44



45

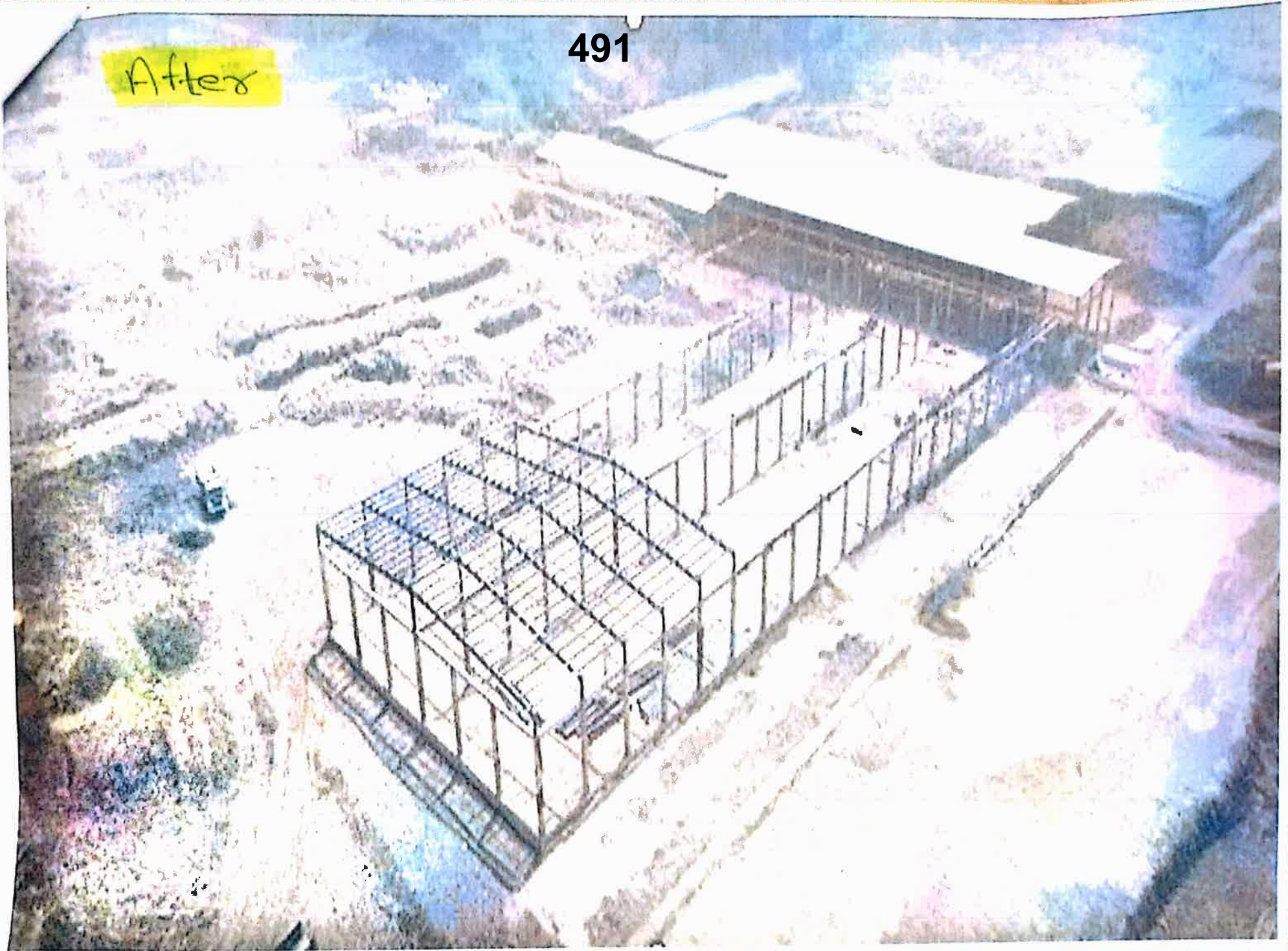
490

45

Before



After



47

Before

492

47



AFTER

493 U

48

48

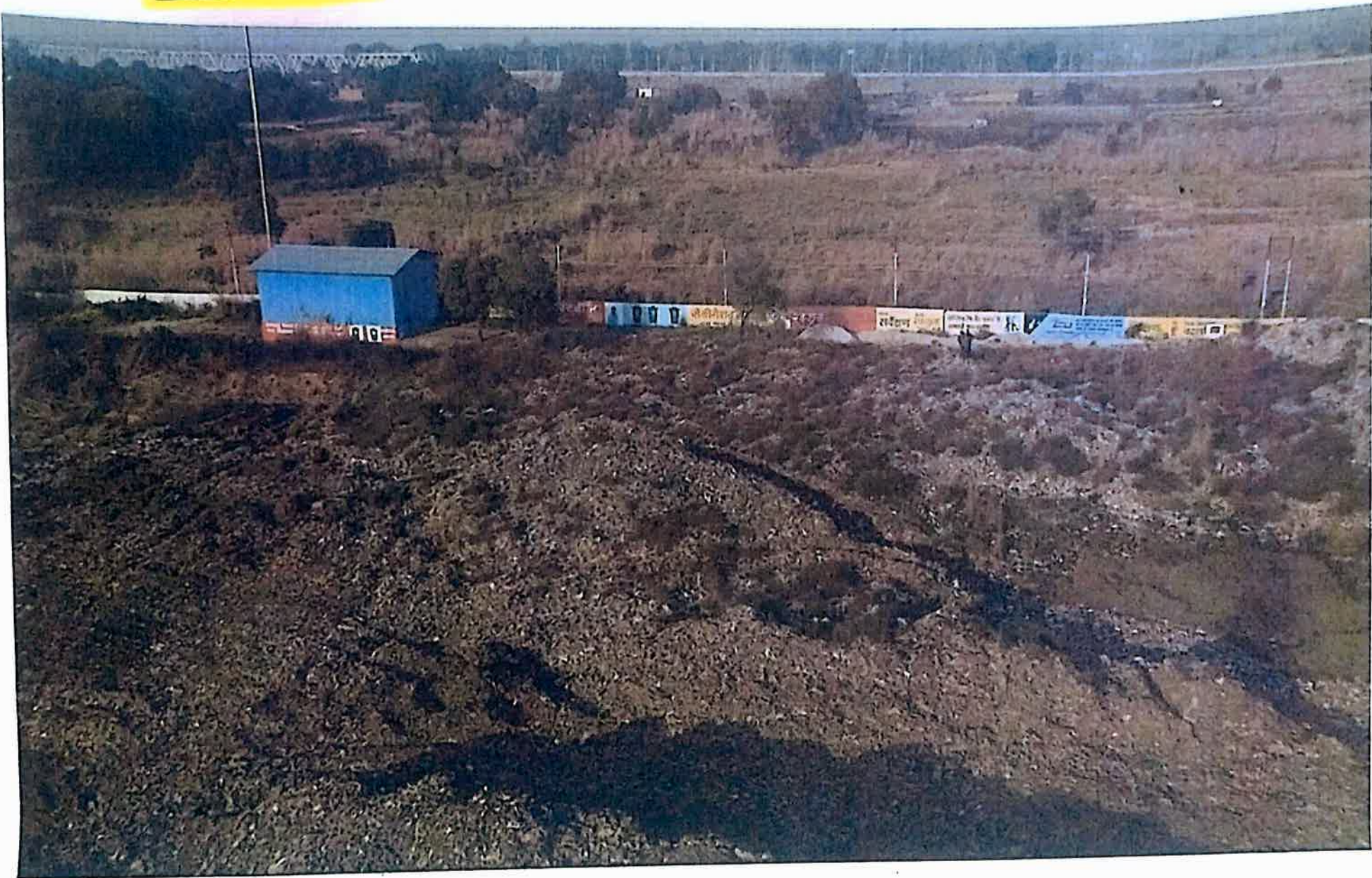


49

SLF - BEFORE

494

49



SLF - MID

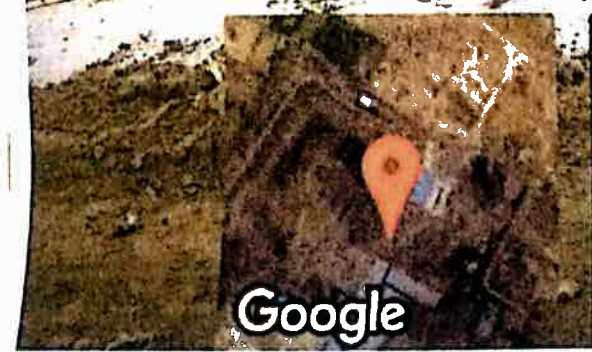
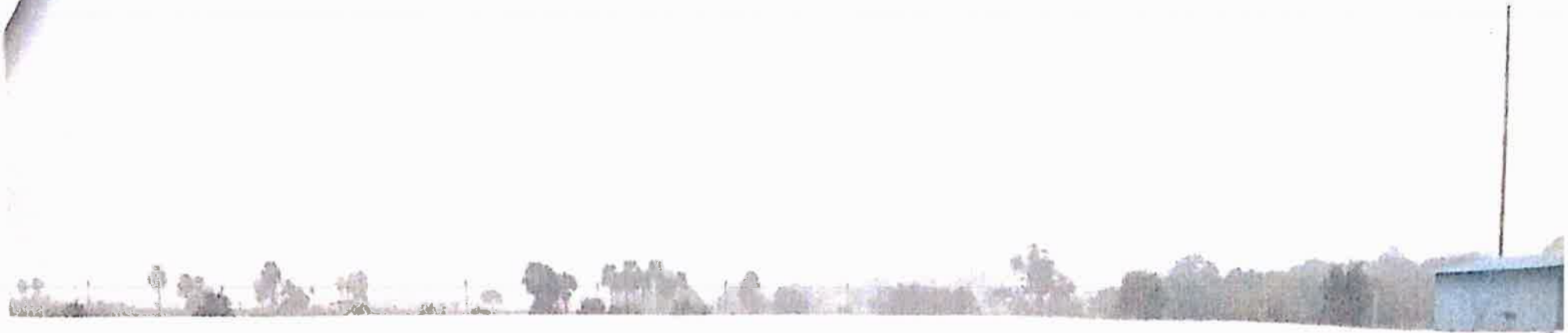


SLF - AFTER

496

51

51



Google

GPS Map Camera

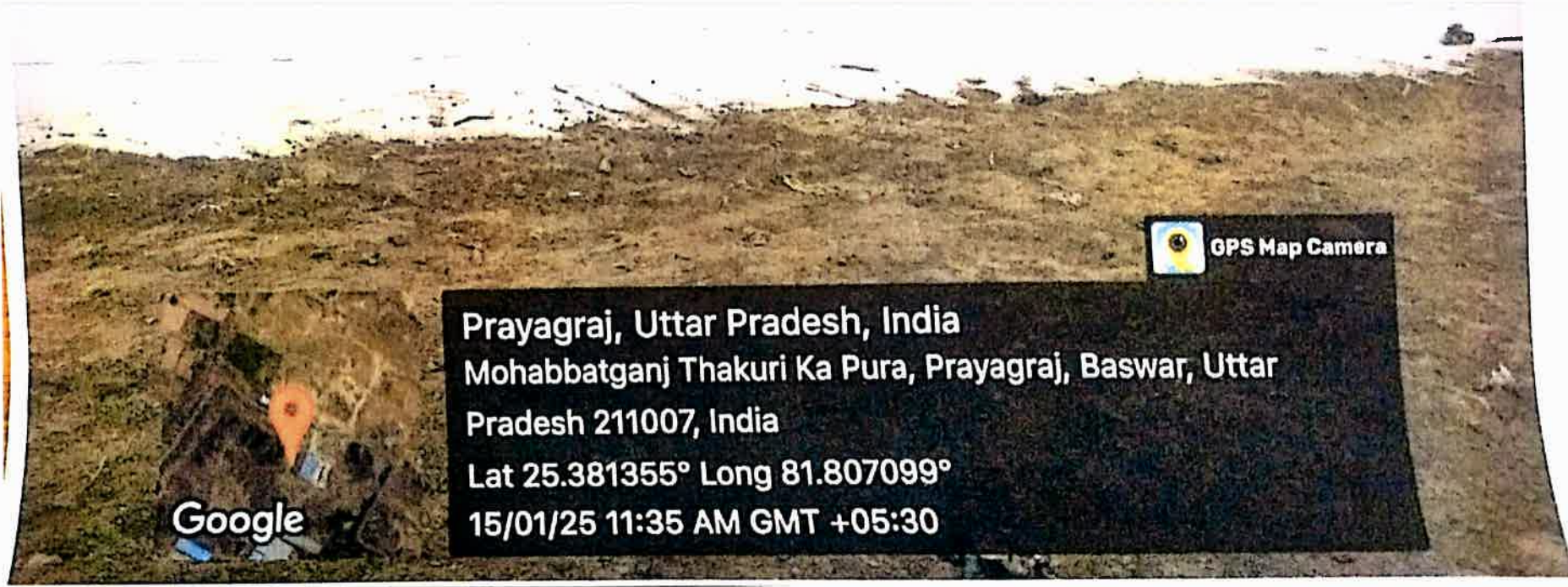
Baswar, Uttar Pradesh, India  
 Allahabad Waste Processing, Baswar, Prayagraj, Uttar Pradesh  
 211007, India  
 Lat 25.380706° Long 81.806991°  
 15/01/25 11:33 AM GMT +05:30

52

SLF - AFTER

497

52



Prayagraj, Uttar Pradesh, India  
Mohabbatganj Thakuri Ka Pura, Prayagraj, Baswar, Uttar  
Pradesh 211007, India  
Lat 25.381355° Long 81.807099°  
15/01/25 11:35 AM GMT +05:30

GPS Map Camera

Google

Before



After



Before

500

55

55



56

After

501

56



## Annexure-2

DEPARTMENT OF CIVIL ENGINEERING  
**Motilal Nehru National Institute of Technology,**  
**Allahabad-211004**

**Dr. R.C. Vaishya**

Ph. D. (IIT Bombay)  
 Professor (Civil & Environment.  
 Engg.)  
 Nodal Officer, Namami Gange and FRC



Phone : (+91) 0532-2271308 (O)  
 Fax : (+91) 0532-2545341  
 Mobile : 91-9415305134  
 E-mail :rcvaishya@yahoo.com  
 rcvaishya@mnnit.ac.in

To

Date 15/10/2024

**Mr Uttam Kumar Verma**  
**Environmental Engineer**  
**Office of Environmental Engineer**  
**Nagar Nigam**  
**Prayagraj-211001**

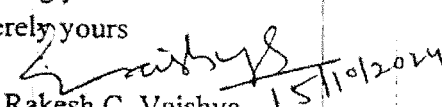
**Sub: Verification of Baswar plant stored legacy waste decantation work**

Sir,

With reference to your letter No. C.D./873/Env./2022-23 dated 17/01/2023 regarding the subject cited above. We visited the site on 10/10/2024 and collected relevant samples from the site of M/s B.V.G India Ltd. We have installed air and noise monitoring equipment on site on 05/10/2024 to 06/10/2024 to measure air quality data and noise quality data. We have also tested groundwater of bore wells of M/s B.V.G. India Ltd. and conducted physical characterization of biosolids, organic and plastic contents of biosolids of this firm in our lab.

Please find attached herewith verification report 2<sup>nd</sup> contract of legacy waste decantation work of M/s B.V.G. India Ltd. for your reference and necessary action

Thanking you  
 Sincerely yours

  
 Prof. Rakesh C. Vaishya  
 CED, MNNIT, Allahabad

Encl: MSW Legacy Decantation Verification Report (2<sup>nd</sup> Contract)

DEPARTMENT OF CIVIL ENGINEERING  
**Motilal Nehru National Institute of Technology,**  
**Allahabad-211004**

**Dr. R.C. Vaishya**

Ph.D. (IIT Bombay)  
 Professor (Civil & Environmental  
 Engg.)  
 Nodal Officer, Namami Gange and ERC



Phone : (+91) 0532-2271308 (O)  
 Fax : (+91) 0532-2545341  
 Mobile : 91-9415305134  
 E-mail :rcvaishya@yahoo.com  
 rcvaishya@mnnit.ac.in

To

Date 15/10/2024

**Mr Uttam Kumar Verma**  
**Environmental Engineer**  
**Office of Environmental Engineer**  
**Nagar Nigam**  
**Prayagraj-211001**

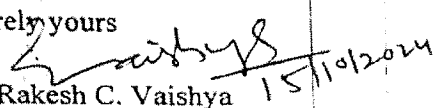
**Sub: Verification of Baswar plant stored legacy waste decantation work**

Sir,

With reference to your letter No. C.D./873/Env./2022-23 dated 17/01/2023 regarding the subject cited above. We visited the site on 10/10/2024 and collected relevant samples from the site of M/s B.V.G India Ltd. We have installed air and noise monitoring equipment on site on 05/10/2024 to 06/10/2024 to measure air quality data and noise quality data. We have also tested groundwater of bore wells of M/s B.V.G. India Ltd. and conducted physical characterization of biosolids, organic and plastic contents of biosolids of this firm in our lab.

Please find attached herewith verification report 2<sup>nd</sup> contract of legacy waste decantation work of M/s B.V.G. India Ltd. for your reference and necessary action

Thanking you  
 Sincerely yours

  
 Prof. Rakesh C. Vaishya  
 CED, MNNIT, Allahabad

Encl: MSW Legacy Decantation Verification Report (2<sup>nd</sup> Contract)

INSPECTION REPORT  
OF  
AT  
**BASWAR DUMPSITE, NAINI, ALLAHABAD**  
By  
M/s B. V. G. India Ltd., Pune (M.H.)

By

**Prof. R. C. Vaishya**

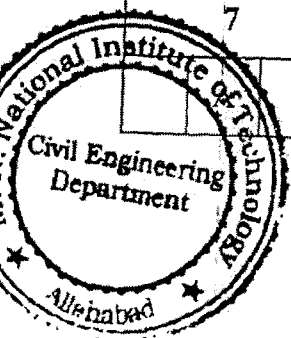



**DEPARTMENT OF CIVIL ENGINEERING**  
**MOTILAL NEHRU NATIONAL INSTITUTE OF TECHNOLOGY,**  
**ALLAHABAD**  
**PRAYAGRAJ-211004 (U.P.)**

*October, 24*

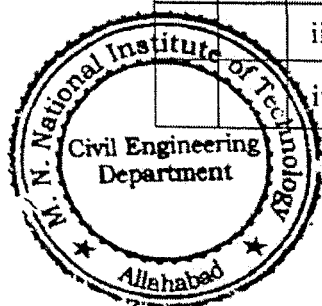
**Inspection Report for Legacy Waste Management of Baswar Dumpsites,****Naini, Prayagraj****Date of Inspection: 10/10/2024****B.V.G. India Pvt. Ltd.**

Serial No.	Item	Remarks
1	<b>General Information</b>	
A	City and Location of Dumpsite	<b>Baswar Dumpsite, Block Chaka, Naini, Prayagraj</b>
B	Name, Designation & Contact Details of Nodal Officers for Bio mining	<b>Ashish Kumar Singh 7275586140</b>
C	Stage of Bio mining (Planned/Being Executed/Completed)	<b>Being executed</b>
2	<b>Weight of Waste Allocated for Processing</b>	
A	Has Contour Survey of Site been Done (Y/N)	<b>Yes</b>
B	Total Area	<b>0.5 Acre</b>
C		
D	Height (Initial- m)	<b>20 m</b>
	Total Weight Allocated	<b>3.0 lakh MT</b>
3	<b>Characteristics of Waste</b>	<b>Test Report attached as Annexure-1(A)/1 (B)/1 (C)/1 (D) (Organic+ plastic contents in biosolids is 23.56%)</b>
4	<b>Leachate Characteristics</b>	<b>NA</b>
5	<b>Current Environmental Status</b>	
A	1. Ground Water Analysis 2. Air Pollution Analysis 3. Noise Analysis	<b>Test report of Ground Water/ Air/Noise analysis is attached as Annexure-II(A)/II(B)/II(C)</b>
B	Soil Analysis	<b>NA</b>
C	Quantity of Waste Processed Per Day (TPD)	<b>1670 TPD</b>
6	<b>Process Flow Sheet of Bio- Mining</b>	<b>Process flow sheet of Bio-mining is attached as Annexure-III</b>
7	<b>Stabilization of Waste</b>	
	Type of bio-mining method Adopted (Tractor tiller; Trench method; Cone	<b>Windrow Turning and Culture mixing</b>

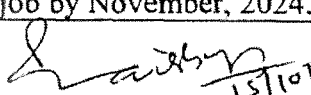


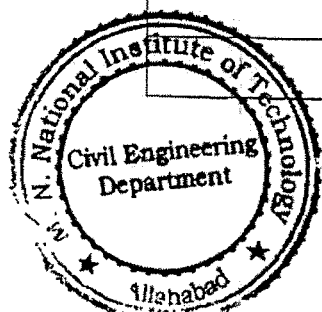
  
 Dr. P. G. Vaisya  
 Professor  
 Department of Civil Engineering  
 National Institute of Technology  
 Allahabad-211 004 (U.P.) India

			method; Windrow; Thin layer method)	
	B		Machinery used for Excavating Dumpsite (Tractor tiller etc.)	Hydraulic Excavator, JCB
	C		Machinery used for preparing Windrows (JCB etc.)	Hydraulic Excavator, JCB
	D		Are large object removed prior to windrow preparation	Yes
	E		Are Windrows turned Every 4-5 Days	5-6 Days
	F		Duration of Stabilization	25-30 Days
	G		Bio Culture used	Yes
	H		Is End Product Stabilized (No Heat/ Gas/Leachate/Smell)	Yes
	I		Is Leachate being Generated from the waste	NO
	J		If Yes, methodology for leachate management adopted	NA
	<b>8</b>		<b>Processing of Legacy Waste</b>	
			Machinery used for processing of legacy waste	Hydraulic Excavator, JCB
	a		<b>Screening</b>	
		i	Trommel (Number & Capacity (TPD))	03 Nos. Trommel of 50 TPH and with Screening size 35 mm & one number trommel of 40 TPH with screen size 25 mm +Two nos. Ballistic Separator running
		ii	Size of screens used (Mostly used 150 mm, 80 to 100 mm, 24 to 50 mm, 12 to 16 mm, and 4 to 6 mm)	35 mm and 25 mm
		iii	Vibrating Screen (No)	No
		iv	Electromagnet (For separating Ferrous metals)	By Labour
		v	Air Classifier (for separating light material from heavy organic)	By Labour
		vi	Disc/Star (No)	No
	b		<b>Handling</b>	
		i	Loader (No.)	5 Nos.
		ii	Conveyor (No.)	12 Nos.
		iii	Fork Lift (No.)	3 Nos. Hexa-vators
		iv	Categories in which the waste is segregated	C&D, RDF, and inert materials are being segregated



*Aishya*  
Aishya Vishya  
Professor  
Department of Civil Engineering  
Motilal Nehru National Institute of Technology,  
Allahabad-211 004 (U.P.) India

		(Compost/Recyclables/RDF/C&D/Inerts etc.)	
	v	Quantity of items which is being generated in each category	Attached in <b>Annexure-IV</b>
	vi	Quantity of items being utilized of different categories	As informed, presently segregated C&D waste are utilized for making platform for additional trommel and also fill the local street spot hole. As informed RDF is send to Waste to Energy plant Jabalpur, MP and other cement industries for processing. Inert material dumped in low laying area.
	vii	Documents supporting usage of different fraction (Bio earth/Recyclable/RDF/ Other wastes)	Being enclosed
	viii	Analysis results of fine earth	NA
	ix	Frequency of testing of bio-earth	NA
<b>9</b>		<b>Miscellaneous</b>	
	a	Have fires being reported at the site	No fire has been reported
	b	Methodology to tackle fires	NA
	c	Is fresh waste being dumped at the site	No
	d	Percentage land recovered so far	Work is being done in the SLF area
	e	Is third party audit of bio mining being done	2 <sup>nd</sup> time this audit is being conducted after new contract
<b>10</b>		<p align="center"><b>Other Observations</b></p> <p>1. The firm is meeting Noise Standard as per CPCB guidelines for industrial area. The results of PM<sub>10</sub> through high volume samplers was exceeding the permissible limit of CPCB but it may due to other surrounding factors like C&amp;D plant dust and movement of vehicles in adjoining areas etc.</p> <p>2. As per groundwater testing report the water was not found contaminated.</p> <p>3. The moisture content in bio-solid is 9.844% which is quite high due to rainy season.</p> <p>3. No major odour problems was witnessed during the site inspection day.</p> <p>4. The progress of legacy waste management was slightly slow as firm has been able to process only 67% of their contract value after elapse of 6 months of contract. The firm has committed to complete the job by November, 2024.</p>	
Name & Designation of Inspecting officer		 Dr. R. C. Vaishya, Professor, CED, MNNIT Allahabad	
Date of Inspection		10/10/2024	



Dr. R. C. Vaishya  
Professor  
Department of Civil Engineering  
Motilal Nehru National Institute of Technology  
Allahabad-211 004, U.P.

Annexure - I (A)



जानपद अभियांत्रिकी विभाग  
मोतीलाल नेहरू राष्ट्रीय प्रौद्योगिकी संस्थान इलाहाबाद  
प्रयागराज- 211004 भारत  
Department of Civil Engineering  
Motilal Nehru National Institute of Technology Allahabad  
Prayagraj-211004, India

To,  
Mr. Uttam Kumar Verma  
Environmental Engineer  
Office of Environmental Engineer  
Nagar Nigam  
Prayagraj-211001

Date: 15/10/2024

**BIO SOLID SAMPLE TEST REPORT OF BIO-MINING WORK, BASWAR  
DUMPSITE, NAINI, PRAYAGRAJ  
(M/S BVG INDIA LTD.)**

**INERT WASTE MOISTURE CONTENT ANALYSIS REPORT**

S. N.	Sample No.	Moisture Content (%)
1	Sample No. 1	9.844 (%)

Note:

1. Above each sample analysis twice and average value indicated.

*Dr. R.C. Vaishya*  
15/10/2024  
(Dr. R.C. Vaishya)  
(Professor, CED & P.I)  
Dr. R. C. Vaishya  
Professor  
Department of Civil Engineering  
Motilal Nehru National Institute of Technology  
Allahabad-211 004 (U.P.) India

*Harsh Sharma*  
15/10/2024  
(Harsh Sharma)  
(Research Assistant, CED)



Annexure - I (CB)



जानपद अभियांत्रिकी विभाग  
मोतीलाल नेहरू राष्ट्रीय प्रौद्योगिकी संस्थान इलाहाबाद  
प्रयागराज- 211004 भारत  
Department of Civil Engineering  
Motilal Nehru National Institute of Technology Allahabad  
Prayagraj-211004, India

To,  
Mr. Uttam Kumar Verma  
Environmental Engineer  
Office of Environmental Engineer  
Nagar Nigam  
Prayagraj-211001

Date: 15/10/2024

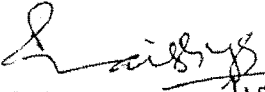
**BIO SOLID SAMPLE TEST REPORT OF BIO-MINING WORK, BASWAR  
DUMPSITE, NAINI, PRAYAGRAJ  
(M/S BVG INDIA LTD.)**

**INERT WASTE BULK DRY DENSITY ANALYSIS REPORT**

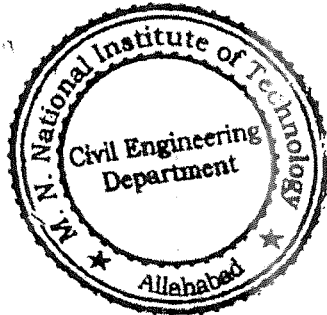
S. N.	Sample No.	Bulk Dry Density (Kg/m <sup>3</sup> )
1	Sample No. 1	1143.47


**Note:**

1. Above each sample analysis twice and average value indicated.

  
(Dr. R.C. Vaishya) 15/10/2024  
(Professor, CED & P.I)

Dr. R. C. Vaishya  
Professor  
Department of Civil Engineering  
Motilal Nehru National Institute of Technology  
Allahabad-211004



  
(Harsh Sharma)  
(Research Assistant, CED)

Annexure-IC)



जानपद अभियांत्रिकी विभाग  
मोतीलाल नेहरू राष्ट्रीय प्रौद्योगिकी संस्थान इलाहाबाद  
प्रयागराज- 211004 भारत  
Department of Civil Engineering  
Motilal Nehru National Institute of Technology Allahabad  
Prayagraj-211004, India

To,  
Mr. Uttam Kumar Verma  
Environmental Engineer  
Office of Environmental Engineer  
Nagar Nigam  
Prayagraj-211001

Date: 15/10/2024

**BIO SOLID SAMPLE TEST REPORT OF BIO-MINING WORK, BASWAR  
DUMPSITE, NAINI, PRAYAGRAJ  
(M/S BVG INDIA LTD.)**

**INERT WASTE SEIVE ANALYSIS REPORT**

S. N.	Sample No.	475 mm	236 mm	118 mm	600 $\mu$ m	300 $\mu$ m	150 $\mu$ m	75 $\mu$ m	0
1	Sample No. 1	47.6 %	19.3 %	6.1 %	4.9 %	6.5 %	11.7 %	1.8 %	2.1 %

**Note**

1. Above each sample analysis twice and average value indicated.
2. In the above sieve analysis shows the amount of material retention in percentage on that given sieve number.

*R. C. Vaishya*  
15/10/2024

(Dr. R.C. Vaishya)  
(Professor, CED & P.I)

Dr. R. C. Vaishya  
Professor  
Department of Civil Engineering,  
Motilal Nehru National Institute of Technology  
Allahabad-211 004 (U.P.) India



*Harsh Sharma*  
15/10/2024

(Harsh Sharma)  
(Research Assistant, CED)

Annexure-2 (D)



जानपद अभियांत्रिकी विभाग  
मोतीलाल नेहरू राष्ट्रीय प्रौद्योगिकी संस्थान इलाहाबाद  
प्रयागराज- 211004 भारत  
Department of Civil Engineering  
Motilal Nehru National Institute of Technology Allahabad  
Prayagraj-211004, India

To,  
Mr. Uttam Kumar Verma  
Environmental Engineer  
Office of Environmental Engineer  
Nagar Nigam  
Prayagraj-211001

Date: 15/10/2024

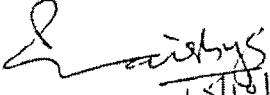
**BIO SOLID SAMPLE TEST REPORT OF BIO-MINING WORK, BASWAR  
DUMPSITE, NAINI, PRAYAGRAJ  
(M/S BVG INDIA LTD.)**


**INERT WASTE ORGANIC, INORGANIC AND BIO-SOLIDS ANALYSIS REPORT**

S. N.	Sample No.	Organic + Plastic content (%)	Inorganic content (%)
1	Sample No. 1	23.56	76.44

**Note:**

1. Above each sample analysis twice and average value indicated.

  
(Dr. R.C. Vaishya) 15/10/2024  
(Professor, CED & P.I)  
Dr. R.C. Vaishya  
Professor  
Department of Civil Engineering  
Motilal Nehru National Institute of Technology  
Allahabad 211 004 (U.P.) India

  
(Harsh Sharma)  
(Research Assistant, CED)





जानपद अभियांत्रिकी विभाग  
मोतीलाल नेहरू राष्ट्रीय प्रौद्योगिकी संस्थान इलाहाबाद  
प्रयागराज- 211004 भारत  
Department of Civil Engineering  
Motilal Nehru National Institute of Technology Allahabad  
Prayagraj-211004, India

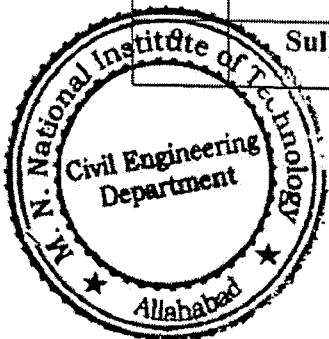
To,  
Mr. Uttam Kumar Verma  
Environmental Engineer  
Office of Environmental Engineer  
Nagar Nigam  
Prayagraj-211001

Date: 15/10/2024

**GROUND WATER TEST REPORT OF BIO-MINING WORK, BASWAR  
DUMPSITE, NAINI, PRAYAGRAJ**

**(M/S BVG INDIA LTD.)**

S. N.	Parameters	Observed Value Ground Water Sample	Permissible limits (drinking water- specifications IS 10500:2012)
1.	Colour	0.0	15
2.	pH	7.25	6.5-8.5
3.	Total alkalinity (mg/l) as CaCO <sub>3</sub>	438	600
4.	Total hardness (mg/l) as CaCO <sub>3</sub>	408	600
5.	TDS (mg/l)	394	2000
6.	Chloride (mg/l)	87	1000
7.	Fluoride (mg/l)	1.262	1.5
8.	Nitrate (mg/l)	4.5	45
	Sulphate (mg/l)	ND	400



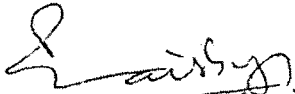
*Uttam Kumar Verma*  
15/10/2024  
Professor  
Department of Civil Engineering  
Motilal Nehru National Institute of Technology  
Prayagraj (U.P.) India

*Uttam*

10.	MPN	0 MPN Index/100ml	0 MPN Index/100ml
-----	-----	-------------------	-------------------

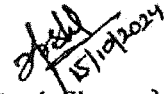
Note:

1. Above each sample analysis twice and average value indicated.
2. Test Method = APHA, 23<sup>rd</sup> Ed. 2017

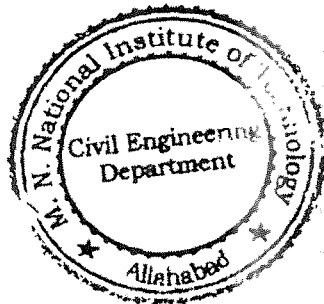


(Dr. R.C. Vaishya) 15/11/2024  
(Professor, CED & P.I)

Dr. R. C. Vaishya  
Professor  
Department of Civil Engineering  
Maulana Abul Kalam Azad Institute of Technology  
Allahabad-201 004 (U.P.)



(Harsh Sharma)  
(Research Assistant, CED)



Annexure-2(B)



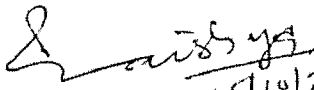
जानपद अभियांत्रिकी विभाग  
मोतीलाल नेहरू राष्ट्रीय प्रौद्योगिकी संस्थान इलाहाबाद  
प्रयागराज- 211004 भारत  
Department of Civil Engineering  
Motilal Nehru National Institute of Technology Allahabad  
Prayagraj-211004, India

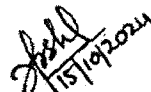
To,  
Mr. Uttam Kumar Verma  
Environmental Engineer  
Office of Environmental Engineer  
Nagar Nigam  
Prayagraj-211001

Date: 15/10/2024

**AIR QUALITY MONITORING TEST REPORT OF BIO-MINING WORK,**  
**BASWAR DUMPSITE, NAINI, PRAYAGRAJ**  
**(M/S BVG INDIA LTD.)**

S.N.	Parameter	Observed Value	Permissible limit (as per NAAQS)
1.	SO <sub>2</sub> (µg/m <sup>3</sup> )	6.3	80
2.	NO <sub>2</sub> (µg/m <sup>3</sup> )	30.6	80
3.	PM <sub>10</sub> (µg/m <sup>3</sup> )	219	100

  
(Dr. R.C. Vaishya)  
(Professor, CED & P.I.)

  
(Harsh Sharma)  
(Research Assistant, CED)

Dr. R.C. Vaishya  
Professor  
Department of Civil Engineering  
Motilal Nehru National Institute of Technology  
Allahabad-211004



Annexure-2(C)



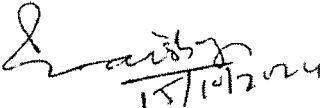
जानपद अभियांत्रिकी विभाग  
मोतीलाल नेहरू राष्ट्रीय प्रौद्योगिकी संस्थान इलाहाबाद  
प्रयागराज- 211004 भारत  
Department of Civil Engineering  
Motilal Nehru National Institute of Technology Allahabad  
Prayagraj-211004, India

Date: 15/10/2024

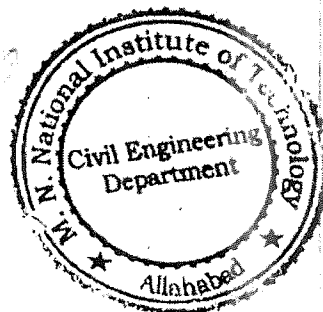
To,  
Mr. Uttam Kumar Verma  
Environmental Engineer  
Office of Environmental Engineer  
Nagar Nigam  
Prayagraj-211001


**NOISE QUALITY MONITORING TEST REPORT OF BIO-MINING WORK,**  
**BASWAR DUMPSITE, NAINI, PRAYAGRAJ**  
**(M/S BVG INDIA LTD.)**

Parameter	Observed Value (dB(A))	Permissible limit (as per CPCB) (dB(A))
Noise level monitored on the site	47.5038	75 (Day) 70 (Night)

  
(Dr. R.C. Vaishya)  
(Professor, CED & P.I)

Dr. R. C. Vaishya  
Professor  
Department of Civil Engineering  
Motilal Nehru National Institute of Technology  
Allahabad-211004 (U.P.)



  
(Harsh Sharma)  
(Research Assistant, CED)

12

जानपद अभियंत्रण विभाग  
मोतीलाल नेहरू राष्ट्रीय प्रौद्योगिकी संस्थान इलाहाबाद  
प्रयागराज-211004 (उ०प्र०) भारत  
Department of Civil Engineering  
Motilal Nehru National Institute of Technology Allahabad  
Prayagraj-211004 (U.P.) India

No-1075/CE0/R2C/22322

Date 26/10/2023

To  
Mr Uttam Kumar Verma  
Environmental Engineer  
Office of Environmental Engineer  
Nagar Nigam  
Prayagraj-211001

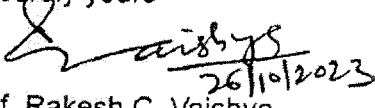
**Sub: Verification of Baswar plant stored legacy waste decantation work**

Sir,

With reference to your letter No. C.D./873/Env./2022-23 dated 17/01/2023 regarding the subject cited above. We visited the site on 14/10/2023 and collected relevant samples from the site of M/s Ecostan Infra Pvt. Ltd. and M/s B.V.G India Ltd. We have installed air and noise monitoring equipment on site on 13/10/2023 for 24 hrs. to measure air quality data and noise quality data. We have also tested groundwater of bore wells of these two firms and conducted physical characterization of biosolids of these firms.

Please find attached herewith verification report of M/s B.V.G. India Ltd. for your reference and necessary action.

Thanking you  
Sincerely yours

  
26/10/2023  
Prof. Rakesh C. Vaishya  
CED, MNNIT, Allahabad

Encl: MSW legacy Decantation Verification report of M/s B.V. G. India Ltd.



Phone off./फोन आफिस: 91-532-2271300, 2271301  
Fax/फैक्स: 91-532-2545341, 2545677

Email/ईमेल: hced@mnnit.ac.in  
Website/वेबसाइट: http://www.mnnit.ac.in



INSPECTION REPORT  
OF  
LEGACY WASTE MANAGEMENT  
OF  
BASWAR DUMP SITE, NAINI, ALLAHABAD  
By  
M/s B.V.G India Ltd., Pune (M.H.)

By

Prof. R.C.Vaishya



DEPARTMENT OF CIVIL ENGINEERING  
MOTILAL NEHRU NATIONAL INSTITUTE OF TECHNOLOGY,  
ALLAHABAD  
PRAYAGRAJ-211004 (U.P.)



Department of Civil Engineering, MNNIT, Allahabad, Prayagraj-211004 (U.P.)

**Inspection report of legacy Waste Management at Dumpsite**  
**Baswar, Naini, Prayagraj-211004 (U.P.)**

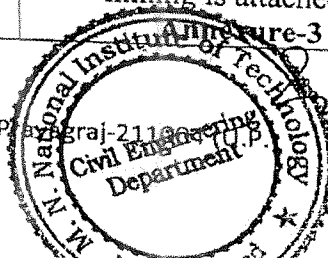
**M/s B.V.G. India Ltd.**

**Date of Inspection: 14/10/2023**

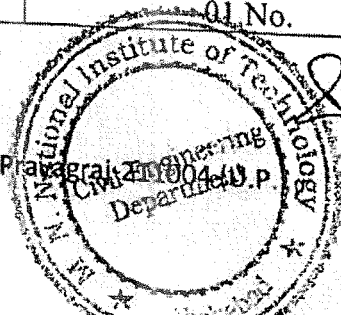
Serial No.	Item	Remarks
1	<b>General Information</b>	
A	City and Location of Dumpsite	<b>Baswar Dumpsite, Block Chaka, Naini, Prayagraj</b>
B	Name, Designation & Contact Details of Nodal Officers for Bio mining	<b>Ashish Kumar Singh</b> Project Manager 7275586140
C	Stage of Bio mining (Planned/Being Executed/Completed)	<b>Being Executed</b>
2	<b>Volume of Waste</b>	
A	Has Contour Survey of Site been Done (Y/N)	No
B	Length (Initial- m)	19.2 acre
C	Width (Initial- m)	
D	Height (Initial- m)	20 m
	Total Volume (Cub. Meter)	5.6 lakh MT
3	<b>Characteristics of Waste</b>	Test Report attached as Annexure-1(A), 1(B), 1(C), 1(D)
4	<b>Leachate Characteristics</b>	NA
5	<b>Baseline Survey</b>	
A	Ground Water Analysis Air Analysis Noise Analysis	Test report of Ground Water/Air/Noise analysis is attached as Annexure- 2(A), 2(B), 2(C)
B	Soil Analysis	NA
C	Quantity of Waste Processed Per Day (TPD) Volume processed so far	1800 TPD 58% of target waste
6	<b>Process Flow Sheet of Bio- Mining</b>	Process flow sheet of Bio-mining is attached as Annexure-3



Department of Civil Engineering, MNNIT, Allahabad, Prayagraj-211004 (U.P.)



7		Stabilization of Waste	
A	Type of bio-mining method Adopted (Tractor tiller; Trench method; Cone method; Windrow; Thin layer method)	Windrow	
B	Machinery used for Excavating Dumpsite (Tractor tiller etc.)	Hydraulic Excavator, JCB	
C	Machinery used for preparing Windrows (JCB etc.)	Hydraulic Excavator, JCB	
D	Are large object removed prior to windrow preparation	Yes	
E	Are Windrows turned Every 4-5 Days	8-10 Days	
F	Duration of Stabilization	30-35 Days	
G	Bio Culture used	Yes	
H	Is End Product Stabilized (No Heat/ Gas/Leachate/Smell)	Yes	
I	Is Leachate being Generated from the waste	Some leachate being generated due to rainfall which was naturally being treated in drain	
J	If Yes, methodology for leachate management adopted	Natural Treatment & used in windrows	
8		Processing of Legacy Waste	
	Machinery used for processing of legacy waste	Hydraulic Excavator, JCB	
a	Screening		
	i Trommel (Number & Capacity (TPD))	02 Nos. Trommel of 50 TPH; with Screening size 35 mm 01 No. of trommel 25mm	
	ii Size of screens used (Mostly used 150 mm, 80 to 100 mm, 24 to 50 mm, 12 to 16 mm, and 4 to 6 mm)	35 mm & 25 mm	
	iii Vibrating Screen (No)	No	
	iv Electromagnet (For separating Ferrous metals)	By Labour	
	v Air Classifier (for separating light material from heavy organic)	By Labour	
	vi Disc/Star (No)	No	
b	Handling		
	i Back hole Loader (No.) JCB	3 Nos. 01 No.	

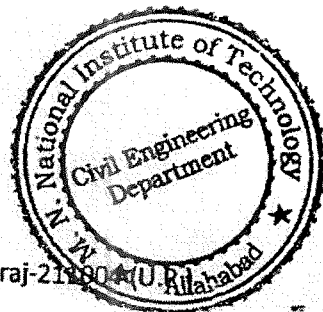
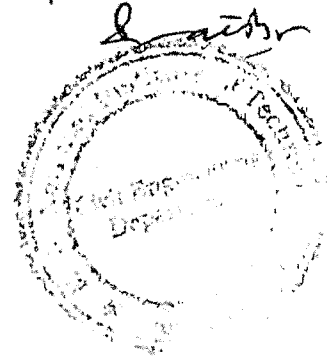


	ii	Conveyor (No.)	12 Nos.
	iii	Fork Lift (No.)	No
	iv	Ballistic Separator	01 No.
	iv	Categories in which the waste is segregated (Compost/Recyclables/RDF/C&D/Inerts etc.)	C&D, RDF, and Bio-soils are being segregated
	v	Quantity of items which is being generated in each category	Attached in <b>Annexure-4</b>
	vi	Quantity of items being utilized of different categories	As informed, presently segregated C&D waste are utilized for making platform for additional trammel and also fill the local street spot hole. As informed RDF is send to: 1. Waste to Energy plant Jabalpur, MP 2. Cement Industries Satna, M.P. for processing.
	vii	Documents supporting usage of different fraction (Bio earth/RDF/ Other wastes)	Yes
	viii	Analysis results of fine earth	NA
	ix	Frequency of testing of bio-earth	Quarterly
<b>9</b>		<b>Miscellaneous</b>	
	a	Have fires being reported at the site	No fire has been reported
	b	Methodology to tackle fires	NA
	c	Is fresh waste being dumped at the site	No
	d	Land recovered so far	8.3 Acre
	e	Is third party audit of bio mining being done	3rd time this audit is being conducted
<b>10</b>		<p align="center"><b>Other Observations</b></p> <p>1. The firm is meeting Noise standard as per CPCB guidelines for industrial area. The results of PM<sub>10</sub> measured through high volume samplers was exceeding the permissible limit of CPCB but it may due to other surrounding factors and prevailing development works going on in adjoining areas and transportation activities near Prayagraj-Rewa highway.</p> <p>2. As per groundwater report the water was found contaminated with slight higher MPN values. This shows slight contamination of 1<sup>st</sup> strata of ground water. This may happen due to 15 years of unplanned MSW dumping at site.</p>	

	<p>3. No major odour problems was witnessed during site inspection.</p> <p>4. Human safety components were being taken care off by the firm by providing gumboot, helmet, jacket and mask to all workers</p> <p>5. The progress of legacy waste management is satisfactory as firm has been able to process 68% of their contract value after elapse of 20 months of contract. The firm has committed to pick up work after Sep., 2023 (After rains). The firm has committed to complete task by March, 2024.</p>
Name & Designation of Inspecting officer	Dr. R. C. Vaishya, Professor, CED, MNNIT Allahabad
Date of Inspection	14/10/2023

*Dr. R.C. Vaishya* Note: Percentage of plastic fines were in range of 2-2.5%. A total weight of biosolids.

(Dr. R.C.Vaishya)  
Professor, CED  
MNNIT, Allahabad  
(M) 9415305134



Annexure-I(A)



Department of Civil Engineering  
Motilal Nehru National Institute of Technology  
Allahabad – 211004, India

Phone: +91-532-2271308

Date: 26/10/2023

To,  
Mr. Uttam Kumar Verma  
Environmental Engineer  
Office of Environmental Engineer  
Nagar Nigam  
Prayagraj-211001

**BIO SOLID SAMPLE TEST REPORT OF BIO-MINING WORK,**  
**BASWAR DUMPSITE, NAINI, PRAYAGRAJ**  
**(M/S BVG INDIA LTD.)**

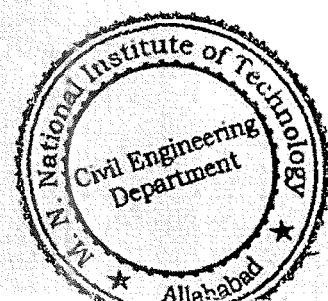
**INERT WASTE MOISTURE CONTENT ANALYSIS REPORT**

S. N.	Sample No.	Moisture Content (%)
1	Sample No. 1	37.22 (%)

Note: Above each sample analysis twice and average value indicated.

(Dr. R. C. Vaishya)  
Professor, CED & P.I

(Apratim & Abhishek Pandey)  
(M.tech student , CED)



5.

Annexure-2(B)



Department of Civil Engineering  
Motilal Nehru National Institute of Technology  
Allahabad – 211004, India

Phone: +91-532-2271308

Date: 26/10/2023

To,  
Mr. Uttam Kumar Verma  
Environmental Engineer  
Office of Environmental Engineer  
Nagar Nigam  
Prayagraj-211001

**BIO SOLID SAMPLE TEST REPORT OF BIO-MINING WORK,**  
**BASWAR DUMPSITE, NAINI, PRAYAGRAJ**  
**(M/S BVG INDIA LTD.)**

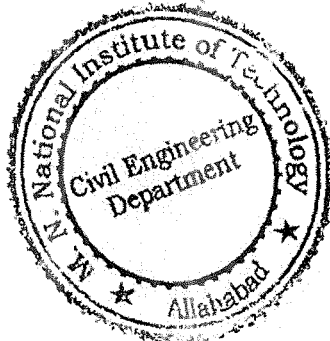
**INERT WASTE BULK DRY DENSITY ANALYSIS REPORT**

S. N.	Sample No.	Bulk Dry Density (Kg/m <sup>3</sup> )
1	Sample No. 1	1160.87

**Note:** Above each sample analysis twice and average value indicated.

(Dr. R. C. Vaishya)  
Professor, CED & P.I

(Apratim & Abhishek Pandey)  
(M.tech student , CED)



-6

Annexure-I (C)



Department of Civil Engineering  
Motilal Nehru National Institute of Technology  
Allahabad – 211004, India

Phone: +91-532-2271308

Date: 26/10/2023

To,  
Mr. Uttam Kumar Verma  
Environmental Engineer  
Office of Environmental Engineer  
Nagar Nigam  
Prayagraj-211001

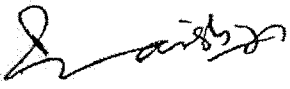
**BIO SOLID SAMPLE TEST REPORT OF BIO-MINING WORK,**  
**BASWAR DUMPSITE, NAINI, PRAYAGRAJ**  
**(M/S BVG INDIA LTD.)**

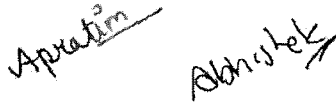
**INERT WASTE SEIVE ANALYSIS REPORT**

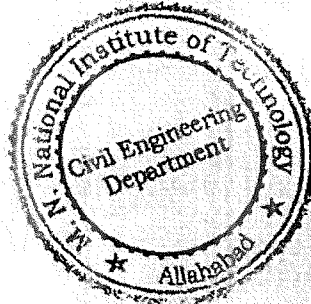
S. N.	Sample No.	475 mm	236 mm	118 mm	600 μm	300 μm	150 μm	0
1	Sample No. 1	9.5 %	38 %	21 %	11 %	10.5 %	3.5%	6.4%

Note 1: Above each sample analysis twice and average value indicated.

Note 2: In the above sieve analysis shows the amount of material retention in percentage on that given sieve number.

  
(Dr. R. C. Vaishya)  
Professor, CED & P.I

  
(Apratim & Abhishek Pandey)  
(M.tech student, CED)



-7-

Annexure - 2 (D)



Department of Civil Engineering  
 Motilal Nehru National Institute of Technology  
 Allahabad – 211004, India  
 Phone: +91-532-2271308

Date: 26/10/2023

To,  
 Mr. Uttam Kumar Verma  
 Environmental Engineer  
 Office of Environmental Engineer  
 Nagar Nigam  
 Prayagraj-211001

**BIO SOLID SAMPLE TEST REPORT OF BIO-MINING WORK,**  
**BASWAR DUMPSITE, NAINI, PRAYAGRAJ**  
**(M/S BVG INDIA LTD.)**

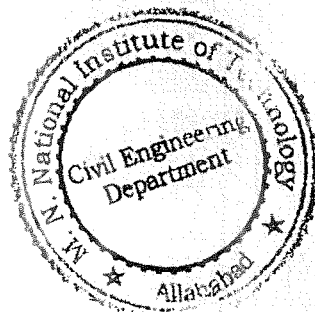
**INERT WASTE ORGANIC, INORGANIC AND BIO-SOLIDS ANALYSIS REPORT**

S. N.	Sample No.	Organic+Plastic content (%)	Inorganic content (%)
1	Sample No. 1	29.88	70.12

Note: Above each sample analysis twice and average value indicated.

(Dr. R. C. Vaishya)  
 Professor, CED & P.I

(Apratim & Abhishek Pandey)  
 (M.tech student, CED)



Annexure-2(A)



Department of Civil Engineering  
Motilal Nehru National Institute of Technology  
Allahabad - 211004, India

Phone: +91-532-2271308


Date: 26/10/2023

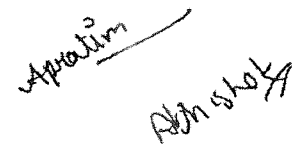
To,  
Mr. Uttam Kumar Verma  
Environmental Engineer  
Office of Environmental Engineer  
Nagar Nigam  
Prayagraj-211001

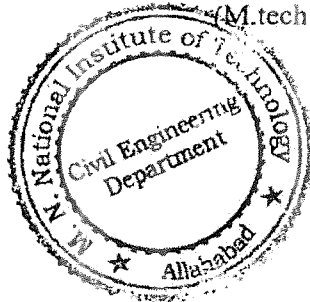
**GROUND WATER TEST REPORT OF BIO-MINING WORK, BASWAR  
DUMPSITE, NAINI, PRAYAGRAJ  
(M/S BVG INDIA LTD.)**

S. N.	Parameters	Observed Value Ground Water Sample	Permissible limits (drinking water-specifications IS 10500:2012)
1.	Colour	0.0	15
2.	pH	7.1	6.5-8.5
3.	Total alkalinity (mg/l)	264	600
4.	Total hardness (mg/l)	420	600
5.	TDS (mg/l)	401	2000
6.	Chloride (mg/l)	121	1000
7.	Fluoride (mg/l)	1.112	1.5
8.	Nitrate (mg/l)	6.7	45
9.	Sulphate (mg/l)	ND	400
10.	MPN	>03 MPN Index/100ml	1 MPN Index/100ml

Note: Above each sample analysis twice and average value indicated.  
Test Method = APHA, 23<sup>rd</sup> Ed. 2017

  
(Dr. R. C. Vaishya)  
Professor, CED & P.I

  
(Apratim & Abhishek Pandey)  
(M.tech student, CED)



Annexure - 2CBJ



Department of Civil Engineering  
Motilal Nehru National Institute of Technology  
Allahabad - 211004, India

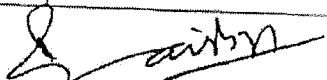
Phone: +91-532-2271308

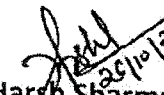
Date: 26/10/2023

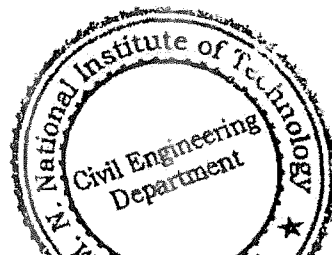
To,  
Mr. Uttam Kumar Verma  
Environmental Engineer  
Office of Environmental Engineer  
Nagar Nigam  
Prayagraj-211001

**AIR QUALITY MONITORING TEST REPORT OF BIO-MINING WORK,**  
**BASWAR DUMPSITE, NAINI, PRAYAGRAJ**  
**(M/S BVG INDIA LTD.)**

S.N.	Parameter	Observed Value (dB(A))	Permissible limit (as per NAAQS)
1.	SO <sub>2</sub> (µg/m <sup>3</sup> )	11.7	80
2.	NO <sub>2</sub> (µg/m <sup>3</sup> )	58.7	80
3.	PM <sub>10</sub> (µg/m <sup>3</sup> )	643	100

  
(Dr. R.C. Vaishya)  
Professor, CED & P.I  
CED)

  
(Harsh Sharma)  
(Research Assistant,



A nrex42c-2ccj



ज्ञानपट अभियांत्रिकी विभाग  
मोतीलाल नेहरू राष्ट्रीय प्रौद्योगिकी संस्थान इलाहाबाद  
प्रयागराज- 211004 भारत  
Department of Civil Engineering  
Motilal Nehru National Institute of Technology Allahabad  
Prayagraj-211004, India

Date 26/10/2023

To,  
Mr. Uttam Kumar Verma  
Environmental Engineer  
Office of Environmental Engineer  
Nagar Nigam  
Prayagraj-211001

**NOISE QUALITY MONITORING TEST REPORT OF BIO-MINING WORK,  
BASWAR DUMPSITE, NAINI, PRAYAGRAJ**

(M/S BVG INDIA LTD.)

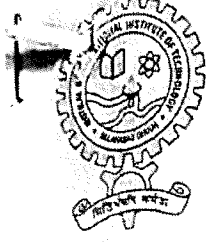
Parameter	Observed Value (dB(A))	Permissible limit (as per CPCB) (dB(A))
Noise level monitored on the site	69.33	75 (Day) 70 (Night)

(Dr. R.C. Vaishya)  
Professor, CED & P.I

(Harsh Sharma)

(Research Assistant, CED)





जानपद अभियंत्रण विभाग  
 मोतीलाल नेहरू राष्ट्रीय प्रौद्योगिकी संस्थान इलाहाबाद  
 प्रयागराज-211004 (उ०प्र०) भारत  
 Department of Civil Engineering  
 Motilal Nehru National Institute of Technology Allahabad  
 Prayagraj-211004 (U.P.) India

No - 784/CED/RQC/2024-25  
 Dt - 25.7.24

To

Date 24/07/2024

Mr Uttam Kumar Verma  
 Environmental Engineer  
 Office of Environmental Engineer  
 Nagar Nigam  
 Prayagraj-211001

Sub: Verification of Baswar plant stored legacy waste decantation work

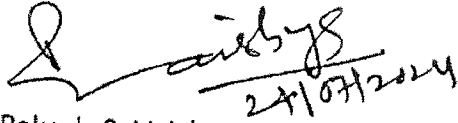
Sir,

With reference to your letter No. C.D./873/Env./2022-23 dated 17/01/2023 regarding the subject cited above. We visited the site on 15/06/2024 and collected relevant samples from the site of M/s B.V.G India Ltd. We have installed air and noise monitoring equipment on site on 15/06/2024 to 16/06/2024 to measure air quality data and noise quality data. We have also tested groundwater of bore wells of M/s B.V.G. India Ltd. and conducted physical characterization of biosolids, organic and plastic contents of biosolids of these firms.

Please find attached herewith verification report of M/s B.V.G. India Ltd. for your reference and necessary action

Thanking you

Sincerely yours

  
 24/07/2024

Prof. Rakesh C. Vaishya

CED, MNNIT, Allahabad

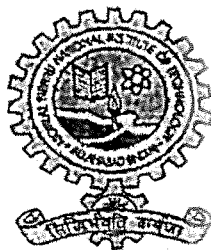
Encl: MSW legacy Decantation Verification report

LEGACY WASTE MANAGEMENT  
OF  
BASWAR DUMPSITE, NAINI, ALLAHABAD

By  
M/s B.V.G. India Pvt. Ltd. Pune (M.H.)  
(Date 15/06/2024)

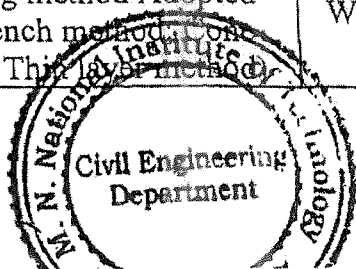
By

Prof. R.C.Vaishya



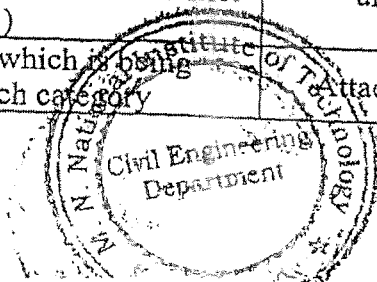
DEPARTMENT OF CIVIL ENGINEERING  
MOTILAL NEHRU NATIONAL INSTITUTE OF TECHNOLOGY,  
ALLAHABAD  
PRAYAGRAJ-211004 (U.P.)

Inspection Report for Legacy Waste Management of Baswar Dumpsites.		
Naini, Prayagraj		
Date of Inspection: 15/06/2024		
M/s B.V.G. India Ltd.		
Serial No.	Item	Remarks
1	General Information	
A	City and Location of Dumpsite	Baswar Dumpsite, Block Chaka, Naini, Prayagraj
B	Name, Designation & Contact Details of Nodal Officers for Bio mining	Ashish Kumar Singh 7275586140
C	Stage of Bio mining (Planned/Being Executed/Completed)	Being Executed
2	Volume of Waste	
A	Has Contour Survey of Site been Done (Y/N)	No
B	Total Area	075 Acre
C		
D		
	Total Volume (Cub. Meter)	3.0 Lack MT
3	Characteristics of Waste	Test Report attached as Annexure-1(A)/1 (B)/1 (C)/1 (D)
4	Leachate Characteristics	NA
5	Current Environmental Status	
A	1. Ground Water Analysis 2. Air Pollution Analysis 3. Noise Analysis	Test report of Ground Water/ Air/Noise analysis is attached as Annexure-II(A)/II(B)/II(C)
B	Soil Analysis	NA
C	Quantity of Waste Processed Per Day (TPD)	1800 TPD
6	Process Flow Sheet of Bio- Mining	Process flow sheet of Bio-mining is attached as Annexure-III
7	Stabilization of Waste	
A	Type of bio-mining method Adopted (Tractor tiller; Trench method; Com method; Windrow; Thin layer method)	Windrow Turning and Culture Mixing



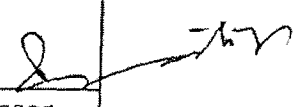
Dr. R. C. Vaishya  
Professor  
Department of Civil Engineering

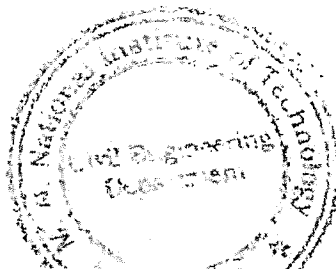
B	Machinery used for Excavating Dumpsite (Tractor tiller etc.)	Hydraulic Excavator, JCB
C	Machinery used for preparing Windrows (JCB etc.)	Hydraulic Excavator, JCB
D	Are large object removed prior to windrow preparation	Yes
E	Are Windrows turned Every 4-5 Days	7-10 Days (Annexure-V)
F	Duration of Stabilization	25-30 Days
G	Bio Culture used	Yes
H	Is End Product Stabilized (No Heat/Gas/Leachate/Smell)	Yes
I	Is Leachate being Generated from the waste	No
J	If Yes, methodology for leachate management adopted	NA
8	<b>Processing of Legacy Waste</b>	
	Machinery used for processing of legacy waste	Hydraulic Excavator, JCB
a	<b>Screening</b>	
i	Trommel (Number & Capacity (TPD))	03 Nos. Trommel of 50 TPH with Screening size 35 mm and 01 Trommel of 40 TPH of size 25 mm
ii	Size of screens used (Mostly used 150 mm, 80 to 100 mm, 24 to 50 mm, 12 to 16 mm, and 4 to 6 mm)	35 mm and 25 mm
iii	Vibrating Screen (No)	No
iv	Electromagnet (For separating Ferrous metals)	By Labour
v	Air Classifier (for separating light material from heavy organic)	By Labour
vi	Disc/Star (No)	No
b	<b>Handling</b>	
i	Loader (No.)	5 Nos. JCBs, Hexavator and HIwa
ii	Conveyor (No.)	12 Nos.
iii	Fork Lift (No.)	No
iv	Categories in which the waste is segregated (Compost/Recyclables/RDF/C&D/Inerts etc.)	C&D, RDF, and inert materials are being segregated
v	Quantity of items which is being generated in each category	Attached in Annexure-IV



Dr. R. C. Waishya  
Professor  
Department of Civil Engineering  
M. N. N. National Institute of Technology  
Allahabad-211 004 (U.P.) India

	vi	Quantity of items being utilized of different categories	As informed, presently segregated C&D waste are utilized for making platform for additional trammel and also fill the local street spot hole. As informed RDF is send to Waste to Energy ACC Kaimur, Prism Cement Satna M.P. for processing. Inert material dumped in low laying area.
	vii	Documents supporting usage of different fraction (Bio earth/Recyclable/RDF/ Other wastes)	NA
	viii	Analysis results of fine earth	NA
	ix	Frequency of testing of bio-earth	NA
9		<b>Miscellaneous</b>	
	a	Have fires being reported at the site	No fire has been reported
	b	Methodology to tackle fires	NA
	c	Is fresh waste being dumped at the site	No
	d	Percentage land recovered so far	15 Acre
	e	Is third party audit of bio mining being done	Ist time this audit is being conducted
10		<p align="center"><b>Other Observations</b></p> <p>1. The firm is not meeting Noise standard as per CPCB guidelines for industrial area. It may be due to operation of heavy machinery for processing of Legacy waste. The results of PM<sub>10</sub> through high volume samplers was exceeding the permissible limit of CPCB but it may due to other surrounding factors like C&amp;D plant dust etc.</p> <p>2. As per groundwater report the water was not found contaminated.</p> <p>3. No major odour problems was witnessed during site inspection.</p> <p>4. The progress of legacy waste management was slightly slow as firm has been able to process only 43.33% of their contract value after elapse of 03 months of contract. The firm has committed to pick up work from Nov., 2024 to Dec., 2024.</p>	
Name & Designation of Inspecting officer		Dr. R. C. Vaishya, Professor, CED, MNNIT Allahabad	
Date of Inspection		15/06/2024	

  
 Dr. R. C. Vaishya  
 Professor  
 Department of Civil Engineering  
 Motilal Nehru National Institute of Technology  
 Allahabad-211 004 (U.P.) India



- Annexure I(A) -



Department of Civil Engineering  
Motilal Nehru National Institute of Technology  
Allahabad – 211004, India

Phone: +91-532-2271308

Date: 21/06/2024

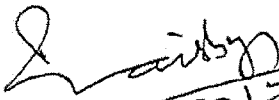
To,  
Mr. Uttam Kumar Verma  
Environmental Engineer  
Office of Environmental Engineer  
Nagar Nigam  
Prayagraj-211001


**BIO SOLID SAMPLE TEST REPORT OF BIO-MINING WORK, BASWAR  
DUMPSITE, NAINI, PRAYAGRAJ  
(M/S BVG INDIA LTD.)**

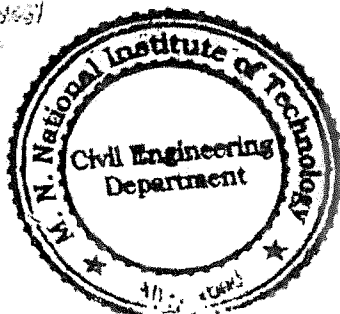
**INERT WASTE MOISTURE CONTENT ANALYSIS REPORT**

S. N.	Sample No.	Moisture Content (%)
1	Sample No. 1	04.07 (%)

Note: Above each sample analysis twice and average value indicated.

  
(Dr. R. C. Vaishya)  
Professor, CED & P.I.  
Dr. R. C. Vaishya  
Professor  
Department of Civil Engineering  
Motilal Nehru National Institute of Technology  
Allahabad-211 004 (U.P.) India

  
(Apratim)  
(M.Tech, CED)



- Annexure - I (B) -



Department of Civil Engineering  
Motilal Nehru National Institute of Technology  
Allahabad – 211004, India

Phone: +91-532-2271308

Date: 21/06/2024


To,  
Mr. Uttam Kumar Verma  
Environmental Engineer  
Office of Environmental Engineer  
Nagar Nigam  
Prayagraj-211001

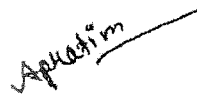
**BIO SOLID SAMPLE TEST REPORT OF BIO-MINING WORK, BASWAR  
DUMPSITE, NAINI, PRAYAGRAJ  
(M/S BVG INDIA LTD.)**

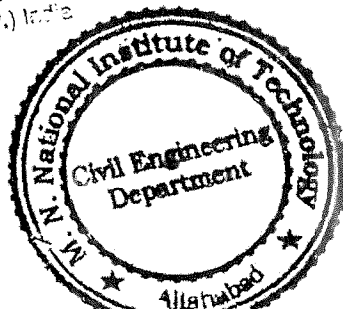
**INERT WASTE BULK DRY DENSITY ANALYSIS REPORT**

S. N.	Sample No.	Bulk Dry Density (Kg/m <sup>3</sup> )
1	Sample No. 1	1130.25

Note: Above each sample analysis twice and average value indicated.

  
22/7/2024  
(Dr. R. C. Vaishya)  
Professor, CED & APQ, Vaishya  
Professor  
Department of Civil Engineering  
Motilal Nehru National Institute of Technology  
Allahabad-211004 (U.P.) India

  
(Apratim)  
(M.Tech Student, CED)



- Annexure I (C) -



Department of Civil Engineering  
Motilal Nehru National Institute of Technology  
Allahabad – 211004, India

Phone: +91-532-2271308

Date: 21/06/2024

To,  
Mr. Uttam Kumar Verma  
Environmental Engineer  
Office of Environmental Engineer  
Nagar Nigam  
Prayagraj-211001

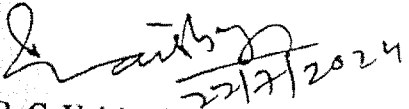
**BIO SOLID SAMPLE TEST REPORT OF BIO-MINING WORK, BASWAR  
DUMPSITE, NAINI, PRAYAGRAJ  
(M/S BVG INDIA LTD.)**

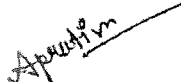
**INERT WASTE SEIVE ANALYSIS REPORT**

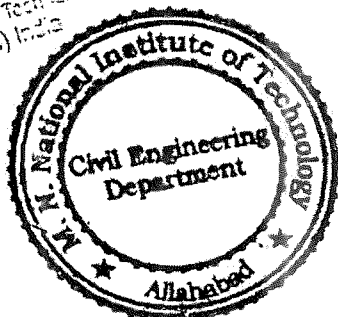
S. N.	Sample No.	475 mm	236 mm	118 mm	600 $\mu$ m	300 $\mu$ m	150 $\mu$ m	0
1	Sample No. 1	30 %	28.6 %	2.2 %	13.9 %	5.7 %	1 %	6.6%

Note1: Above each sample analysis twice and average value indicated.

Note2: In the above sieve analysis shows the amount of material retention in percentage on that given sieve number.

  
(Dr. R. C. Vaishya)  
Professor, CED & P.I. Vaishya  
Department of Civil Engineering  
Motilal Nehru National Institute of Technology of  
Allahabad-211 004 (U.P.) India

  
(Apratim)  
(M.Tech Student, CED)



Answer B (D)



Department of Civil Engineering  
Motilal Nehru National Institute of Technology  
Allahabad – 211004, India

Phone: +91-532-2271308

Date: 21/06/2024

To,  
Mr. Uttam Kumar Verma  
Environmental Engineer  
Office of Environmental Engineer  
Nagar Nigam  
Prayagraj-211001

**BIO SOLID SAMPLE TEST REPORT OF BIO-MINING WORK, BASWAR  
DUMPSITE, NAINI, PRAYAGRAJ  
(M/S BVG INDIA LTD.)**

**INERT WASTE ORGANIC, INORGANIC AND BIO-SOLIDS ANALYSIS REPORT**

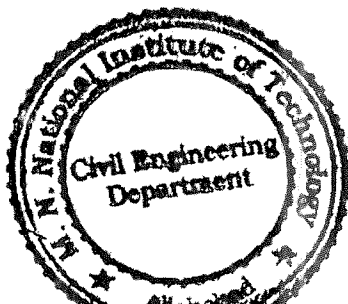
S. N.	Sample No.	Organic+Plastic content (%)	Inorganic content (%)
1	Sample No. 1	17.52	82.48

Note: Above each sample analysis twice and average value indicated.

*R. C. Vaishya*  
22/7/2024

(Dr. R. C. Vaishya) R. C. Vaishya  
Professor, CED & P. Professor  
Department of Civil Engineering  
Motilal Nehru National Institute of Technology  
Allahabad-211 004 (U.P.) India

*Apratim*  
(Apratim)  
(M.Tech Student, CED)



Annexure-2(A)



Department of Civil Engineering  
Motilal Nehru National Institute of Technology  
Allahabad – 211004, India

Phone: -91-532-2271308

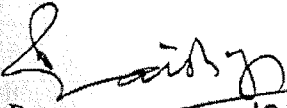
Date: 21/06/2024

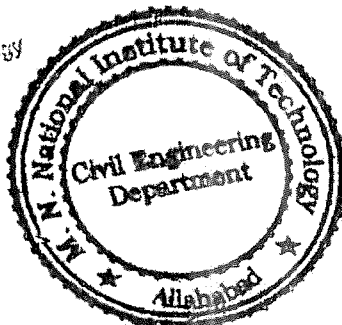
To,  
Mr. Uttam Kumar Verma  
Environmental Engineer  
Office of Environmental Engineer  
Nagar Nigam  
Prayagraj-211001

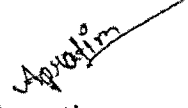
**GROUND WATER TEST REPORT OF BIO-MINING WORK, BASWAR DUMPSITE,  
NAINI, PRAYAGRAJ  
(M/S BVG INDIA LTD.)**

S.N.	Parameters	Observed Value Ground Water Sample	Permissible limits (drinking water-specifications IS 10500:2012)
1.	Colour	0.0	15
2.	pH	7.15	6.5-8.5
3.	Total alkalinity (mg/l) as CaCO <sub>3</sub>	470	600
4.	Total hardness (mg/l) as CaCO <sub>3</sub>	410	600
5.	TDS (mg/l)	402	2000
6.	Chloride (mg/l)	92	1000
7.	Fluoride (mg/l)	1.325	1.5
8.	Nitrate (mg/l)	4.9	45
9.	Sulphate (mg/l)	ND	400
10.	MPN	0 MPN Index/100ml	0 MPN Index/100ml

Note: Above each sample analysis twice and average value indicated.  
Test Method = APHA, 23<sup>rd</sup> Ed. 2017

  
(Dr. R. C. Vaishya) 21/06/2024  
Professor, CED & Professor  
Department of Civil Engineering  
Motilal Nehru National Institute of Technology  
Allahabad-211 004 (U.P.) India



  
Apratim  
(M.Tech Student)

Annexure-2(B)



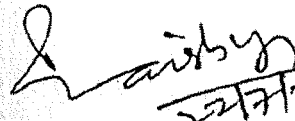
आणवद अभियांत्रिकी विभाग  
मोतीलाल नेहरू राष्ट्रीय प्रौद्योगिकी संस्थान इलाहाबाद  
प्रयागराज- 211004 भारत  
Department of Civil Engineering  
Motilal Nehru National Institute of Technology Allahabad  
Prayagraj-211004, India

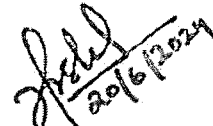
Date: 20/06/2024

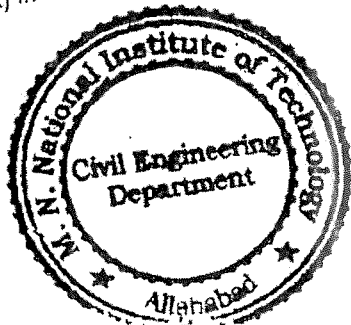
To,  
Mr. Uttam Kumar Verma  
Environmental Engineer  
Office of Environmental Engineer  
Nagar Nigam  
Prayagraj-211001

**AIR QUALITY MONITORING TEST REPORT OF BIO-MINING WORK,**  
**BASWAR DUMPSITE, NAINI, PRAYAGRAJ**  
**(M/S BVG INDIA LTD.)**

S.N.	Parameter	Observed Value	Permissible limit (as per NAAQS)
1.	SO <sub>2</sub> (µg/m <sup>3</sup> )	12.6	80
2.	NO <sub>2</sub> (µg/m <sup>3</sup> )	50.7	80
3.	PM <sub>10</sub> (µg/m <sup>3</sup> )	592	100

  
22/6/2024  
(Dr. R.C. Valshya)  
Professor, CED & P.I  
Dr. R. C. Veishya  
Professor  
Department of Civil Engineering  
Motilal Nehru National Institute of Technology  
Allahabad-211 004 (U.P.) India

  
20/6/2024  
(Harsh Sharma)  
(Research Assistant, CED)



Annexure-2 (C)



जालपद अभियांत्रिकी विभाग  
मोतीलाल नेहरू राष्ट्रीय प्रौद्योगिकी संस्थान इलाहाबाद  
प्रयागराज- 211004भारत  
Department of Civil Engineering  
Motilal Nehru National Institute of Technology Allahabad  
Prayagraj-211004, India

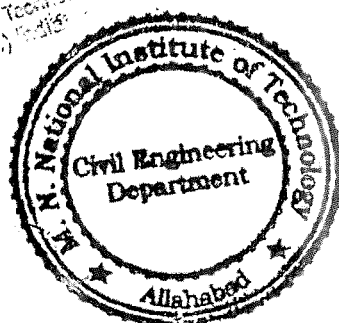
Date: 20/06/2024

To,  
Mr. Uttam Kumar Verma  
Environmental Engineer  
Office of Environmental Engineer  
Nagar Nigam  
Prayagraj-211001

**NOISE QUALITY MONITORING TEST REPORT OF BIO-MINING WORK,**  
**BASWAR DUMPSITE, NAINI, PRAYAGRAJ**  
**(M/S BVG INDIA LTD.)**

Parameter	Observed Value (dB(A))	Permissible limit (as per CPCB) (dB(A))
Noise level monitored on the site	78.34	75 (Day) 70 (Night)

*Dr. R.C. Vaishya*  
22/06/2024  
(Dr. R.C. Vaishya)  
Professor, CED & Professor  
Department of Civil Engineering  
Motilal Nehru National Institute of Technology  
Allahabad-211 004 (U.P.) India



*Harsh Sharma*  
20/06/2024  
(Harsh Sharma)  
(Research Assistant, CED)

जानपद अभियंत्रण विभाग  
मोतीलाल नेहरू राष्ट्रीय प्रौद्योगिकी संस्थान इलाहाबाद  
प्रयागराज-211004 (उ०प्र०) भारत  
Department of Civil Engineering  
Motilal Nehru National Institute of Technology Allahabad  
Prayagraj-211004 (U.P.) India

L.No 1836/CEO/Rnc/2023-24

To  
Mr Uttam Kumar Verma  
Environmental Engineer  
Office of Environmental Engineer  
Nagar Nigam  
Prayagraj-211001

63-24

Date 22/02/2024

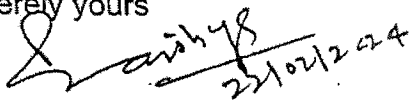
Sub: Verification of stored legacy waste decantation work at Baswar, Naini,  
Prayagraj

Sir,

With reference to your letter No. C.D./873/Env./2022-23 dated 17/01/2023 regarding the subject cited above. We visited the site on 10/02/2024 and collected relevant samples from the site of M/s Ecostan Infra Pvt. Ltd. and M/s B.V.G India Ltd. We have installed air and noise monitoring equipment on site on 08/02/2024 for 24 hrs. to measure air quality data and noise quality data. We have also tested groundwater of bore wells of these two firms and conducted physical characterization of biosolids of these firms.

Please find attached herewith verification report of M/s B.V.G. India Ltd. for your reference and necessary action.

Thanking you  
Sincerely yours

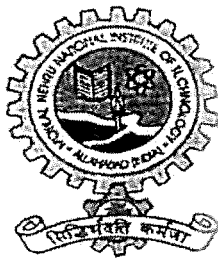
  
Prof. Rakesh C. Vaishya  
CED, MNNIT, Allahabad

Encl: MSW legacy Decantation Verification report of M/s B.V. G. India Ltd.

INSPECTION REPORT  
OF  
LEGACY WASTE MANAGEMENT  
OF  
BASWAR DUMPSITE, NAINI, ALLAHABAD  
By  
M/s B.V.G. India Pvt. Ltd. Pune (M.H.)  
(Date 10/02/2024)

By

Prof. R.C.Vaishya




DEPARTMENT OF CIVIL ENGINEERING  
MOTILAL NEHRU NATIONAL INSTITUTE OF TECHNOLOGY,  
ALLAHABAD  
PRAYAGRAJ-211004 (U.P.)

C		Machinery used for preparing Windrows (JCB etc.)	Hydraulic Excavator, JCB
D		Are large object removed prior to windrow preparation	Yes
E		Are Windrows turned Every 4-5 Days	5-6 Days (Annexure-V)
F		Duration of Stabilization	30-32 Days
G		Bio Culture used	Yes
H		Is End Product Stabilized (No Heat/ Gas/Leachate/Smell)	Yes
I		Is Leachate being Generated from the waste	NO
J		If Yes, methodology for leachate management adopted	NA
<b>8</b>		<b>Processing of Legacy Waste</b>	
		Machinery used for processing of legacy waste	Hydraulic Excavator, JCB
	<b>a</b>	<b>Screening</b>	
	i	Trommel (Number & Capacity (TPD))	02 Nos. Trommel of 50 TPH and one no. of 40 TPH with Screening size 35 mm & 25 mm +Two nos. Ballistic Separator running
	ii	Size of screens used (Mostly used 150 mm, 80 to 100 mm, 24 to 50 mm, 12 to 16 mm, and 4 to 6 mm)	35 mm and 25 mm
	iii	Vibrating Screen (No)	No
	iv	Electromagnet (For separating Ferrous metals)	By Labour
	v	Air Classifier (for separating light material from heavy organic)	By Labour
	vi	Disc/Star (No)	No
	<b>b</b>	<b>Handling</b>	
	i	Loader (No.)	4 Nos.
	ii	Conveyor (No.)	15 Nos.
	iii	Fork Lift (No.)	2 Nos. Hexavators
	iv	Categories in which the waste is segregated (Compost/Recyclables/RDF/C&D/Inerts etc.)	C&D, RDF, and inert materials are being segregated
	v	Quantity of items which is being generated in each category	Attached in Annexure-IV
	vi	Quantity of items being utilized of different categories	As informed, presently segregated C&D waste are utilized for making

22/02/2024

2-

				platform for additional trommel and also fill the local street spot hole. As informed RDF is send to Waste to Energy plant Jabalpur, MP and other cement industries for processing. Inert material dumped in low laying area.
		vii	Documents supporting usage of different fraction (Bio earth/Recyclable/RDF/ Other wastes)	Being enclosed
		viii	Analysis results of fine earth	NA
		ix	Frequency of testing of bio-earth	NA
9		<b>Miscellaneous</b>		
		a	Have fires being reported at the site	No fire has been reported
		b	Methodology to tackle fires	NA
		c	Is fresh waste being dumped at the site	No
		d	Percentage land recovered so far	7.85 Acre Work is being done in the SLF area
		e	Is third party audit of bio mining being done	Fourth time this audit is being conducted
10		<p align="center"><b>Other Observations</b></p> <p>1. The firm is not meeting Noise standard as per CPCB guidelines for industrial area. This may be due to high sound being produced by trommels and C&amp;D waste operations. The results of PM<sub>10</sub> through high volume samplers was exceeding the permissible limit of CPCB but it may due to other surrounding factors like C&amp;D plant dust etc.</p> <p>2. As per groundwater report the water was found not contaminated.</p> <p>3. No major odour problems was witnessed during site inspection.</p> <p>4. The progress of legacy waste management was slightly slow as firm has been able to process only 90% of their contract value after elapse of 24 months of contract. The firm has committed to complete the job by April, 2024.</p>		
Name & Designation of Inspecting officer				 Dr. R. C. Vaishya, Professor, CED, MNNIT Allahabad
Date of Inspection				10/02/2024



Annexure - 1 (A)



Department of Civil Engineering  
Motilal Nehru National Institute of Technology  
Allahabad – 211004, India

Phone: +91-532-2271308

Date: 18/02/2024

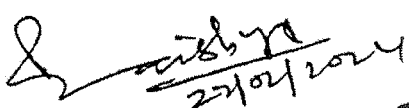
To,  
Mr. Uttam Kumar Verma  
Environmental Engineer  
Office of Environmental Engineer  
Nagar Nigam  
Prayagraj-211001

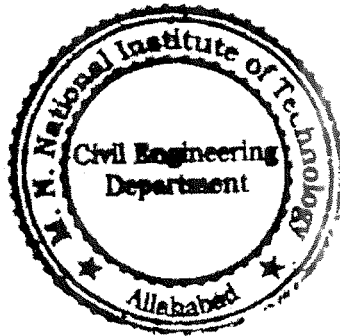
**BIO SOLID SAMPLE TEST REPORT OF BIO-MINING WORK, BASWAR  
DUMPSITE, NAINI, PRAYAGRAJ  
(M/S BVG INDIA LTD.)**

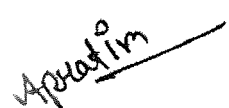
**INERT WASTE MOISTURE CONTENT ANALYSIS REPORT**

S. N.	Sample No.	Moisture Content (%)
1	Sample No. 1	10.07 (%)

Note: Above each sample analysis twice and average value indicated.

  
(Dr. R. C. Vaishya)  
Professor, CED & P.I



  
(Apratim)  
(M.Tech, CED)

Annexure-1(A)



Department of Civil Engineering  
 Motilal Nehru National Institute of Technology  
 Allahabad – 211004, India

Phone: +91-532-2271308

Date: 18/02/2024

To,  
 Mr. Uttam Kumar Verma  
 Environmental Engineer  
 Office of Environmental Engineer  
 Nagar Nigam  
 Prayagraj-211001

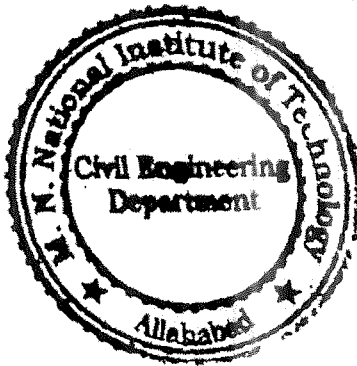
**BIO SOLID SAMPLE TEST REPORT OF BIO-MINING WORK, BASWAR  
 DUMPSITE, NAINI, PRAYAGRAJ  
 (M/S BVG INDIA LTD.)**

**INERT WASTE MOISTURE CONTENT ANALYSIS REPORT**

S. N.	Sample No.	Moisture Content (%)
1	Sample No. 1	10.07 (%)

Note: Above each sample analysis twice and average value indicated.

*(Signature)*  
 (Dr. R. C. Vaishya)  
 Professor, CED & P.I



*(Signature)*  
 (Apratim)  
 (M.Tech, CED)

Annexure- I(B)



Department of Civil Engineering  
 Motilal Nehru National Institute of Technology  
 Allahabad – 211004, India

Phone: +91-532-2271308

Date: 18 /02/2024

To,  
 Mr. Uttam Kumar Verma  
 Environmental Engineer  
 Office of Environmental Engineer  
 Nagar Nigam  
 Prayagraj-211001

**BIO SOLID SAMPLE TEST REPORT OF BIO-MINING WORK, BASWAR  
 DUMPSITE, NAINI, PRAYAGRAJ  
 (M/S BVG INDIA LTD.)**

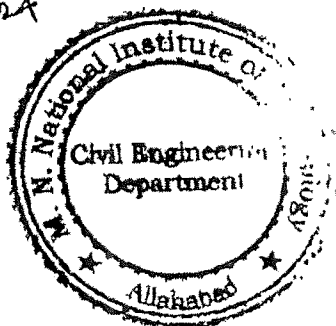
**INERT WASTE BULK DRY DENSITY ANALYSIS REPORT**

S. N.	Sample No.	Bulk Dry Density (Kg/m <sup>3</sup> )
1	Sample No. 1	1148.78

Note: Above each sample analysis twice and average value indicated.

*R. C. Vaishya*  
 22/02/2024

(Dr. R. C. Vaishya)  
 Professor, CED & P.I



*Apratim*

(Apratim)  
 (M.Tech Student, CED)

Annexure - ICCO



Department of Civil Engineering  
Motilal Nehru National Institute of Technology  
Allahabad – 211004, India

Phone: +91-532-2271308

Date: 18/02/2024

To,  
Mr. Uttam Kumar Verma  
Environmental Engineer  
Office of Environmental Engineer  
Nagar Nigam  
Prayagraj-211001

**BIO SOLID SAMPLE TEST REPORT OF BIO-MINING WORK, BASWAR  
DUMPSITE, NAINI, PRAYAGRAJ  
(M/S BVG INDIA LTD.)**

**INERT WASTE SEIVE ANALYSIS REPORT**

S. N.	Sample No.	475 mm	236 mm	118 mm	600 μm	300 μm	150 μm	0
1	Sample No. 1	33.5 %	25.1 %	22.2 %	11.9 %	5.7 %	0.8 %	0.8%

Note1: Above each sample analysis twice and average value indicated.

Note2: In the above sieve analysis shows the amount of material retention in percentage on that given sieve number.

*Dr. R. C. Vaishya*  
22/02/2024

(Dr. R. C. Vaishya)  
Professor, CED & P.I



*Apratim*

(Apratim)  
(M.Tech Student, CED)



Department of Civil Engineering  
Motilal Nehru National Institute of Technology  
Allahabad – 211004, India

Phone: +91-532-2271308

Date: 18/02/2024

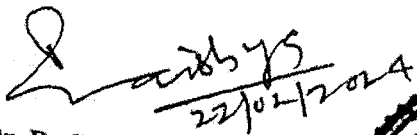
To,  
Mr. Uttam Kumar Verma  
Environmental Engineer  
Office of Environmental Engineer  
Nagar Nigam  
Prayagraj-211001

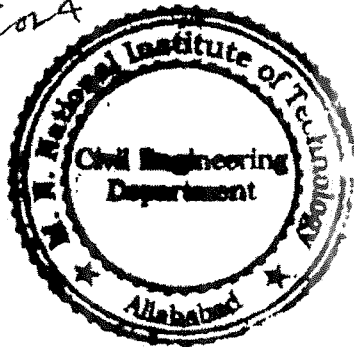
**BIO SOLID SAMPLE TEST REPORT OF BIO-MINING WORK, BASWAR  
DUMPSITE, NAINI, PRAYAGRAJ  
(M/S BVG INDIA LTD.)**

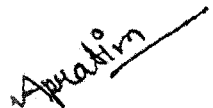
**INERT WASTE ORGANIC, INORGANIC AND BIO-SOLIDS ANALYSIS REPORT**

S. N.	Sample No.	Organic + Plastic content (%)	Inorganic content (%)
1	Sample No. 1	25.318	74.682

Note: Above each sample analysis twice and average value indicated.

  
(Dr. R. C. Vaishya)  
Professor, CED & P.I



  
(Apratim)  
(M.Tech Student, CED)



Department of Civil Engineering  
Motilal Nehru National Institute of Technology  
Allahabad – 211004, India

Phone: +91-532-2271308

Date: 18/02/2024

To,  
Mr. Uttam Kumar Verma  
Environmental Engineer  
Office of Environmental Engineer  
Nagar Nigam  
Prayagraj-211001

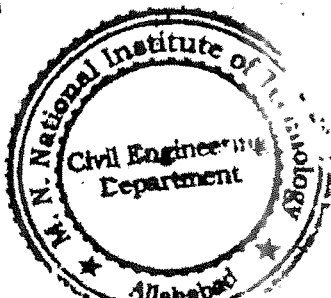
**GROUND WATER TEST REPORT OF BIO-MINING WORK, BASWAR DUMPSITE,**  
**NAINI, PRAYAGRAJ**  
**(M/S BVG INDIA LTD.)**

S. N.	Parameters	Observed Value Ground Water Sample	Permissible limits (drinking water-specifications IS 10500:2012)
1.	Colour	0.0	15
2.	pH	7.34	6.5-8.5
3.	Total alkalinity (mg/l) as CaCO <sub>3</sub>	490	600
4.	Total hardness (mg/l) as CaCO <sub>3</sub>	420	600
5.	TDS (mg/l)	356	2000
6.	Chloride (mg/l)	87	1000
7.	Fluoride (mg/l)	1.658	1.5
8.	Nitrate (mg/l)	4.9	45
9.	Sulphate (mg/l)	ND	400
10.	MPN	0 MPN Index/100ml	0 MPN Index/100ml

Note: Above each sample analysis twice and average value indicated.

Test Method = APHA, 23<sup>rd</sup> Ed. 2017

*Dr. R. C. Vaishya*  
(Dr. R. C. Vaishya)  
Professor, CED & P.I



*Apratim*  
Apratim  
(M.Tech Student)



जानघट अभियांत्रिकी विभाग  
मोतीलाल नेहरू राष्ट्रीय प्रौद्योगिकी संस्थान इलाहाबाद  
प्रयागराज- 211004 भारत  
Department of Civil Engineering  
Motilal Nehru National Institute of Technology Allahabad  
Prayagraj-211004, India

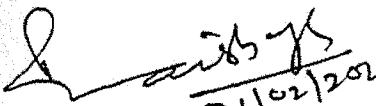
Annexure - 2(B)

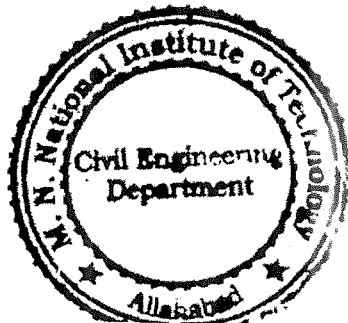
To,  
Mr. Uttam Kumar Verma  
Environmental Engineer  
Office of Environmental Engineer  
Nagar Nigam  
Prayagraj-211001

**AIR QUALITY MONITORING TEST REPORT OF BIO-MINING WORK,**  
**BASWAR DUMPSITE, NAINI, PRAYAGRAJ**  
**(M/S BVG INDIA LTD.)**

**Date of Measurement 08/02/2024 to 09/02/2024**

S.N.	Parameter	Observed Value	Permissible limit (as per NAAQS)
1.	SO <sub>2</sub> (µg/m <sup>3</sup> )	10.8	80
2.	NO <sub>2</sub> (µg/m <sup>3</sup> )	55.9	80
3.	PM <sub>10</sub> (µg/m <sup>3</sup> )	481	100

  
(Dr. R.C. Vaishya)  
Professor, CED & P.I.  
21/02/2024





जानपद अभियांत्रिकी विभाग  
मोतीलाल नेहरू राष्ट्रीय प्रौद्योगिकी संस्थान इलाहाबाद  
प्रयागराज- 211004 भारत  
Department of Civil Engineering  
Motilal Nehru National Institute of Technology Allahabad  
Prayagraj-211004, India


Annexure-2 CC

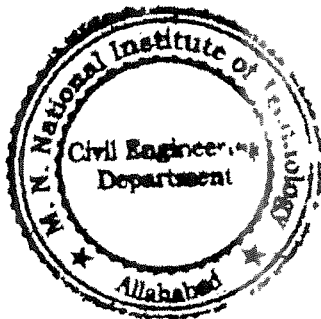
To,  
Mr. Uttam Kumar Verma  
Environmental Engineer  
Office of Environmental Engineer  
Nagar Nigam  
Prayagraj-211001

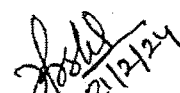
**NOISE QUALITY MONITORING TEST REPORT OF BIO-MINING WORK,**  
**BASWAR DUMPSITE, NAINI, PRAYAGRAJ**  
**(M/S BVG INDIA LTD.)**

**Date of Measurement 08/02/2024 to 09/02/2024**

Parameter	Observed Value (dB(A))	Permissible limit (as per CPCB) (dB(A))
Noise level monitored on the site	80.3	75 (Day) 70 (Night)

  
(Dr. R.C. Vaishya)  
Professor, CED & P.I



  
(Harsh Sharma)  
(Research Assistant, CED)

INSPECTION  
OF  
LEGACY WASTE MANAGEMENT  
OF  
BASWAR DUMPSITE, NAINI, ALLAHABAD  
By  
M/s Ecoston Infra Pvt. Ltd., Noida (U.P.)

By

Prof. R.C.Vaishya

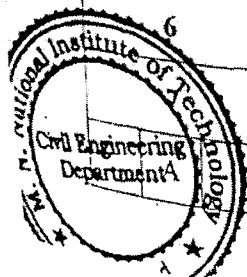


DEPARTMENT OF CIVIL ENGINEERING  
MOTILAL NEHRU NATIONAL INSTITUTE OF TECHNOLOGY,  
ALLAHABAD  
PRAYAGRAJ-211004 (U.P.)

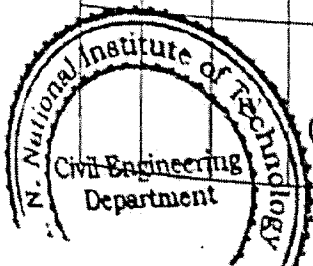
June, 24

**Inspection Report for Legacy Waste Management of Baswar Dumpsites,  
Naini, Prayagraj  
Date of Inspection: 15/06/2024  
Ecostan India Pvt. Ltd.**

Serial No.	Item	Remarks
1	<b>General Information</b>	
A	City and Location of Dumpsite	<b>Baswar Dumpsite, Block Chaka, Naini, Prayagraj</b>
B	Name, Designation & Contact Details of Nodal Officers for Bio mining	Ashutosh Pandey 9792144089
C	Stage of Bio mining (Planned/Being Executed/Completed)	4.5 lakh MT
2	<b>Weight of Waste Allocated for Processing</b>	
A	Has Contour Survey of Site been Done (Y/N)	Yes
B	Total Area	0.75 Acre
C		
D		
	Total Weight Allocated for Processing	4.5 lakh MT
3	<b>Characteristics of Waste</b>	Test Report attached as <b>Annexure-1(A)/1 (B)/1 (C)/1 (D)</b>
4	<b>Leachate Characteristics</b>	NA
5	<b>Current Environmental Status</b>	
A	1. Ground Water Analysis 2. Air Pollution Analysis 3. Noise Analysis	Test report of Ground Water/ Air/Noise analysis is attached as <b>Annexure-II(A)/II(B)/II(C)</b>
B	Soil Analysis	NA
C	Quantity of Waste Processed Per Day (TPD)	3000 TPD
6	<b>Process Flow Sheet of Bio- Mining</b>	Process flow sheet of Bio-mining is attached as <b>Annexure-III</b>
	<b>Stabilization of Waste</b>	
	Type of bio-mining method Adopted (Tractor tiller; Trench method; Cone	Windrow Turning and Culture mixing

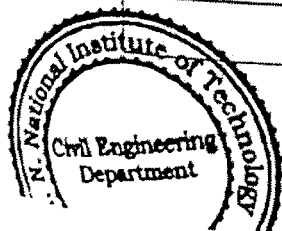


		method: Windrow; Thin layer method)	
B		Machinery used for Excavating Dumpsite (Tractor tiller etc.)	Hydraulic Excavator, JCB
C		Machinery used for preparing Windrows (JCB etc.)	Hydraulic Excavator, JCB
D		Are large object removed prior to windrow preparation	Yes
E		Are Windrows turned Every 4-5 Days	7-10 Days (Annexure-V)
F		Duration of Stabilization	25-30 Days
G		Bio Culture used	Yes
H		Is End Product Stabilized (No Heat/ Gas/Leachate/Smell)	Yes
I		Is Leachate being Generated from the waste	NO
J		If Yes, methodology for leachate management adopted	NA
<b>8</b>		<b>Processing of Legacy Waste</b>	
		Machinery used for processing of legacy waste	Hydraulic Excavator, JCB
	<b>a</b>	<b>Screening</b>	
	i	Trommel (Number & Capacity (TPD))	06 Nos. Trommel of 50 TPH with Screening size 35 mm + Two Ballistic Separator
	ii	Size of screens used (Mostly used 150 mm, 80 to 100 mm, 24 to 50 mm, 12 to 16 mm, and 4 to 6 mm)	35 mm
	iii	Vibrating Screen (No)	No
	iv	Electromagnet (For separating Ferrous metals)	By Labour
	v	Air Classifier (for separating light material from heavy organic)	By Labour
	vi	Disc/Star (No)	No
	<b>b</b>	<b>Handling</b>	
	i	Loader (No.)	6 Nos.
	ii	Conveyor (No.)	18 Nos.
	iii	Fork Lift (No.)	No
		Categories in which the waste is segregated (Compost/Recyclables/RDF/C&D/Inerts etc.)	C&D, RDF, and inert materials are being segregated



*[Signature]*  
D. R. C. Vashya

	v	Quantity of items which is being generated in each category	Attached in Annexure-IV
	vi	Quantity of items being utilized of different categories	As informed, presently segregated C&D waste are utilized for making platform for additional trommel and also fill the local street spot hole. As informed RDF is send to Waste to Energy plant Rewa, ACC Kaimur, MP and Prism cement & other industries for processing. Inert material dumped in low laying area.
	vii	Documents supporting usage of different fraction (Bio earth/Recyclable/RDF/ Other wastes)	Being enclosed
	viii	Analysis results of fine earth	NA
	ix	Frequency of testing of bio-earth	NA
9		Miscellaneous	
	a	Have fires being reported at the site	No fire has been reported
	b	Methodology to tackle fires	NA
	c	Is fresh waste being dumped at the site	No
	d	Percentage land recovered so far	0.5 Acre Work is being done in the SLF area
	e	Is third party audit of bio mining being done	First time this audit is being conducted after new tender
10		<p align="center"><b>Other Observations</b></p> <p>1. The firm is not meeting Noise standard as per CPCB guidelines for industrial area. This may be due to high sound being produced by trommels and C&amp;D waste operations. The results of PM<sub>10</sub> through high volume samplers was exceeding the permissible limit of CPCB but it may due to other surrounding factors like C&amp;D plant dust and background atmospheric dust etc.</p> <p>2. As per groundwater report the water was not found contaminated.</p> <p>3. No major odour problems was witnessed during site inspection except from land fill area.</p> <p>4. The legacy waste disposal and management is under process as per the records of the firm after elapse of three months of new contract.</p>	
Name & Designation of Inspecting officer			Dr. R. C. Vaishya, Professor, CED, MNNIT Allahabad
Date of Inspection			15/06/2024



- Annexure - I(A)



Department of Civil Engineering  
Motilal Nehru National Institute of Technology  
Allahabad – 211004, India

Phone: +91-532-2271308

Date: 21/06/2024

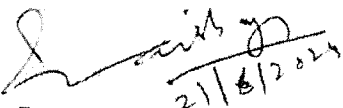
To,  
Mr. Uttam Kumar Verma  
Environmental Engineer  
Office of Environmental Engineer  
Nagar Nigam  
Prayagraj-211001

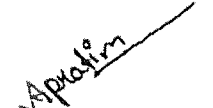
**BIO SOLID SAMPLE TEST REPORT OF BIO-MINING WORK, BASWAR  
DUMPSITE, NAINI, PRAYAGRAJ  
(M/S ECOSTAN INFRA PVT. LTD.)**

**INERT WASTE MOISTURE CONTENT ANALYSIS REPORT**

S. N.	Sample No.	Moisture Content (%)
1	Sample No. 1	05.21 (%)

Note: Above each sample analysis twice and average value indicated.

  
(Dr. R. C. Vaishya)  
Professor, CED & P.I

  
(Apratim)  
(M.Tech , CED)





Department of Civil Engineering  
 Motilal Nehru National Institute of Technology  
 Allahabad – 211004, India  
 Phone: +91-532-2271308

Date: 21/06/2024

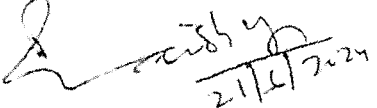
To,  
 Mr. Uttam Kumar Verma  
 Environmental Engineer  
 Office of Environmental Engineer  
 Nagar Nigam  
 Prayagraj-211001

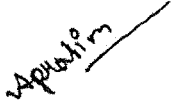
**BIO SOLID SAMPLE TEST REPORT OF BIO-MINING WORK, BASWAR  
 DUMPSITE, NAINI, PRAYAGRAJ  
 (M/S ECOSTAN INFRA PVT. LTD.)**

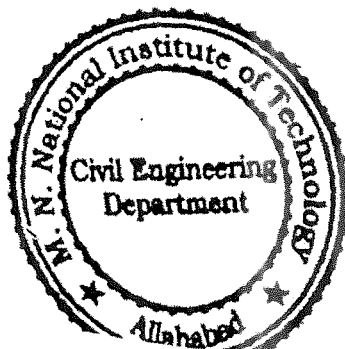
**INERT WASTE BULK DRY DENSITY ANALYSIS REPORT**

S. N.	Sample No.	Bulk Dry Density (Kg/m <sup>3</sup> )
1	Sample No. 1	1127.58

Note: Above each sample analysis twice and average value indicated.

  
 (Dr. R. C. Vaishya)  
 Professor, CED & P.I

  
 (Apratim)  
 (M.Tech Student, CED)





Department of Civil Engineering  
 Motilal Nehru National Institute of Technology  
 Allahabad – 211004, India  
 Phone: +91-532-2271308

Date: 21/06/2024

To,  
 Mr. Uttam Kumar Verma  
 Environmental Engineer  
 Office of Environmental Engineer  
 Nagar Nigam  
 Prayagraj-211001

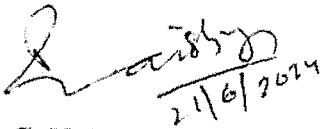
**BIO SOLID SAMPLE TEST REPORT OF BIO-MINING WORK, BASWAR  
 DUMPSITE, NAINI, PRAYAGRAJ  
 (M/S ECOSTAN INFRA PVT. LTD.)**

**INERT WASTE SEIVE ANALYSIS REPORT**

S. N.	Sample No.	475 mm	236 mm	118 mm	600 $\mu$ m	300 $\mu$ m	150 $\mu$ m	0
1	Sample No. 1	10 %	9 %	14.2 %	22%	37.5 %	17.3 %	0%

Note1: Above each sample analysis twice and average value indicated.

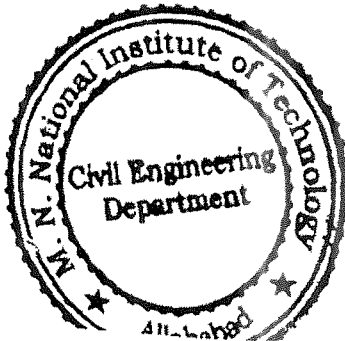
Note2: In the above sieve analysis shows the amount of material retention in percentage on that given sieve number.

  
 21/6/2024

(Dr. R. C. Vaishya)  
 Professor, CED & P.I



(Apratim)  
 (M.Tech Student, CED)



Annexure I (D)



Department of Civil Engineering  
Motilal Nehru National Institute of Technology  
Allahabad – 211004, India

Phone: +91-532-2271308

Date: 21/06/2024

To,  
Mr. Uttam Kumar Verma  
Environmental Engineer  
Office of Environmental Engineer  
Nagar Nigam  
Prayagraj-211001

**BIO SOLID SAMPLE TEST REPORT OF BIO-MINING WORK, BASWAR  
DUMPSITE, NAINI, PRAYAGRAJ  
(M/S ECOSTAN INFRA PVT. LTD.)**

**INERT WASTE ORGANIC, INORGANIC AND BIO-SOLIDS ANALYSIS REPORT**

S. N.	Sample No.	Organic+Plastic content (%)	Inorganic content (%)
1	Sample No. 1	27.84	72.16

Note: Above each sample analysis twice and average value indicated.

*(Signature)*  
(Dr. R. C. Vaishya)  
Professor, CED & P.I.

21/6/2024

*(Signature)*  
(Apratim)  
(M.Tech Student, CED)



- Annexure II (A).



Department of Civil Engineering  
Motilal Nehru National Institute of Technology  
Allahabad – 211004, India

Phone: +91-532-2271308

Date: 21/06/2024

To,  
Mr. Uttam Kumar Verma  
Environmental Engineer  
Office of Environmental Engineer  
Nagar Nigam  
Prayagraj-211001

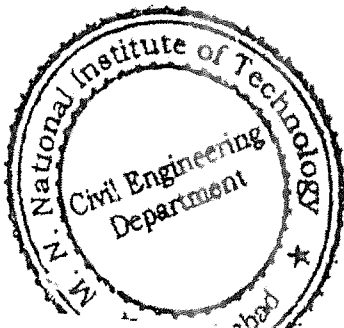
**GROUND WATER TEST REPORT OF BIO-MINING WORK, BASWAR DUMPSITE,  
NAINI, PRAYAGRAJ  
(M/S ECOSTAN.)**

S. N.	Parameters	Observed Value Ground Water Sample	Permissible limits (drinking water-specifications IS 10500:2012)
1.	Colour	0.0	15
2.	pH	7.35	6.5-8.5
3.	Total alkalinity (mg/l) as CaCO <sub>3</sub>	460	600
4.	Total hardness (mg/l) as CaCO <sub>3</sub>	400	600
5.	TDS (mg/l)	351	2000
6.	Chloride (mg/l)	62	1000
7.	Fluoride (mg/l)	1.34	1.5
8.	Nitrate (mg/l)	4.7	45
9.	Sulphate (mg/l)	ND	400
10.	MPN	0 MPN Index/100ml	0 MPN Index/100ml

Note: Above each sample analysis twice and average value indicated.

Test Method = APHA, 23<sup>rd</sup> Ed. 2017

*R. C. Vaishya*  
21/6/2024  
(Dr. R. C. Vaishya)  
Professor, CED & P.I



*Apratim*  
Apratim  
(M.Tech Student)



जानपद अभियांत्रिकी विभाग  
गोरीलास रोड नू राष्ट्रीय प्रौद्योगिकी संस्थान इलाहाबाद  
प्रयागराज- 211004भारत  
Department of Civil Engineering  
Motilal Nehru National Institute of Technology Allahabad  
Prayagraj-211004, India

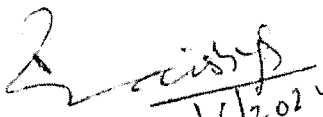
Annexure II (B)


To,  
Mr. Uttam Kumar Verma  
Environmental Engineer  
Office of Environmental Engineer  
Nagar Nigam  
Prayagraj-211001

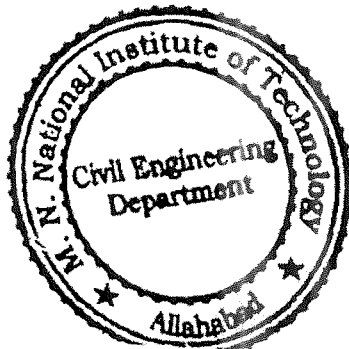
Date: 20/06/2024

**AIR QUALITY MONITORING TEST REPORT OF BIO-MINING WORK,**  
**BASWAR DUMPSITE, NAINI, PRAYAGRAJ**  
**(M/S ECOSTAN INFRA PVT.LTD.)**

S.N.	Parameter	Observed Value	Permissible limit (as per NAAQS)
1.	SO <sub>2</sub> (µg/m <sup>3</sup> )	12.6	80
2.	NO <sub>2</sub> (µg/m <sup>3</sup> )	50.7	80
3.	PM <sub>10</sub> (µg/m <sup>3</sup> )	592	100

  
(Dr. R.C. Vaishya) 11/6/2024  
Professor, CED & P.I

  
(Harsh Sharma)  
(Research Assistant, CED)





जानपद अभियांत्रिकी विभाग  
 मोतीलाल नेहरू राष्ट्रीय प्रौद्योगिकी संस्थान इलाहाबाद  
 प्रयागराज- 211004 भारत  
 Department of Civil Engineering  
 Motilal Nehru National Institute of Technology Allahabad  
 Prayagraj-211004, India

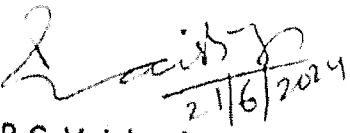
Annexure II (c)

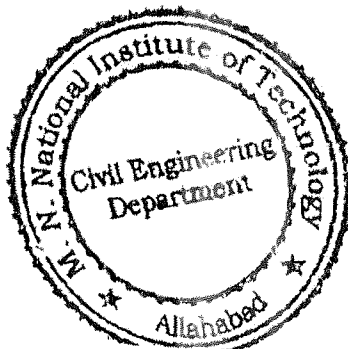
To,  
 Mr. Uttam Kumar Verma  
 Environmental Engineer  
 Office of Environmental Engineer  
 Nagar Nigam  
 Prayagraj-211001

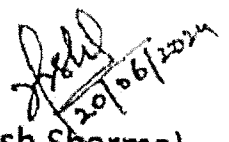
Date: 20/06/2024

**NOISE QUALITY MONITORING TEST REPORT OF BIO-MINING WORK,**  
**BASWAR DUMPSITE, NAINI, PRAYAGRAJ**  
**(M/S ECOSTAN INFRA PVT. LTD.)**

Parameter	Observed Value (dB(A))	Permissible limit (as per CPCB) (dB(A))
Noise level monitored on the site	78.34	75 (Day) 70 (Night)

  
 (Dr. R.C. Vaishya)  
 Professor, CED & P.I



  
 (Harsh Sharma)  
 (Research Assistant, CED)

जानपद अभियंत्रण विभाग  
मोतीलाल नेहरू राष्ट्रीय प्रौद्योगिकी संस्थान इलाहाबाद  
प्रयागराज-211004 (उ०प्र०) भारत  
Department of Civil Engineering  
Motilal Nehru National Institute of Technology Allahabad  
Prayagraj-211004 (U.P.) India

1790/CED/R&C/2022-23

Date 03/02/2023

04/02/2023

Mr Uttam Kumar Verma  
Environmental Engineer  
Office of Environmental Engineer  
Nagar Nigam  
Prayagraj-211001

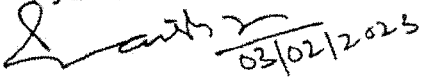
Sub: Verification of Baswar plant stored legacy waste decantation work

Sir,

With reference to your letter No. C.D./873/Env./2022-23 dated 17/01/2023 regarding the subject cited above. We visited the site on 28/01/2023 and collected relevant samples from the site of M/s Ecostan Infra Pvt. Ltd. and M/s B.V.G India Ltd. We have installed air and noise monitoring equipment on site on 02/02/2023 to measure air quality data and noise quality data. We have also tested groundwater of bore wells of these two firms and conducted physical characterization of biosolids of these firms.

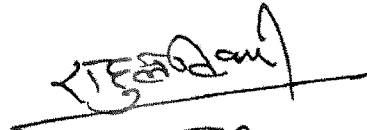
Please find attached herewith verification report of M/s Ecostan Infra Pvt. Ltd. for your reference and necessary action

Thanking you  
Sincerely yours

  
03/02/2023

Prof. Rakesh C. Vaishya  
CED, MNNIT, Allahabad

Encl: MSW legacy Decantation Verification report

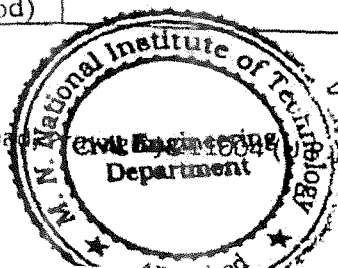
  
4/2/23  
RE

**Inspection report for Legacy Waste Management of Baswar Dumpsites,  
Naini, Prayagraj**

Serial No.	Item	Remarks
<b>1</b>	<b>General Information</b>	
A	City and Location of Dumpsite	<b>Baswar Dumpsite, Block Chaka, Naini, Prayagraj</b>
B	Name, Designation & Contact Details of Nodal Officers for Bio mining	Ashutosh Pandey 9792144089
C	Stage of Bio mining (Planned/Being Executed/Completed)	Being Executed
<b>2</b>	<b>Volume of Waste</b>	
A	Has Contour Survey of Site been Done (Y/N)	No
B	Length (Initial- m)	28.8 acre
C	Width (Initial- m)	
D	Height (Initial- m)	20 m
	Total Volume (Cub. Meter)	8.5 lacks MT
<b>3</b>	<b>Characteristics of Waste</b>	Test Report attached as Annexure-1(A)/1 (B)/1 (C)/1 (D)
<b>4</b>	<b>Leachate Characteristics</b>	NA
<b>5</b>	<b>Current Environmental Status</b>	
A	1. Ground Water Analysis 2. Air Pollution Analysis 3. Noise Analysis	Test report of Ground Water/ Air/Noise analysis is attached as Annexure-II(A)/II(B)/II(C)
B	Soil Analysis	NA
C	Quantity of Waste Processed Per Day (TPD)	2000-2200 TPD
<b>6</b>	<b>Process Flow Sheet of Bio- Mining</b>	Process flow sheet of Bio-mining is attached as Annexure-III
<b>7</b>	<b>Stabilization of Waste</b>	
A	Type of bio-mining method Adopted (Tractor tiller; Trench method; Cone method; Windrow; Thin layer method)	Windrow



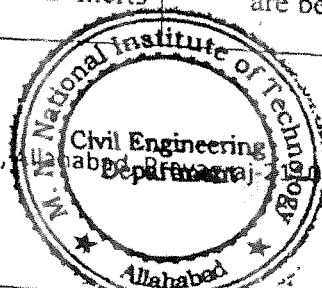
Department of Civil Engineering, MNNIT, Allahabad



B		Machinery used for Excavating Dumpsite (Tractor tiller etc.)	Hydraulic Excavator, JCB
C		Machinery used for preparing Windrows (JCB etc.)	Hydraulic Excavator, JCB
D		Are large object removed prior to windrow preparation	Yes
E		Are Windrows turned Every 4-5 Days	8-10 Days (Annexure-V)
F		Duration of Stabilization	30-35 Days
G		Bio Culture used	Yes
H		Is End Product Stabilized (No Heat/ Gas/Leachate/Smell)	Yes
I		Is Leachate being Generated from the waste	No leachate being generated
J		If Yes, methodology for leachate management adopted	NA
8		<b>Processing of Legacy Waste</b>	
		Machinery used for processing of legacy waste	Hydraulic Excavator, JCB
	a	<b>Screening</b>	
	i	Trommel (Number & Capacity (TPD))	1 Nos. Trommel of 60 TPH and 3 Nos. Trommel of 40 TPH; with Screening size 35 mm and 6 mm.
	ii	Size of screens used (Mostly used 150 mm, 80 to 100 mm, 24 to 50 mm, 12 to 16 mm, and 4 to 6 mm)	35 mm and 6 mm
	iii	Vibrating Screen (No)	No
	iv	Electromagnet (For separating Ferrous metals)	By Labour
	v	Air Classifier (for separating light material from heavy organic)	By Labour
	vi	Disc/Star (No)	No
	b	<b>Handling</b>	
	i	Loader (No.)	5 Nos.
	ii	Conveyor (No.)	5 Nos.
	iii	Fork Lift (No.)	No
	iv	Categories in which the waste is segregated (Compost/Recyclables/RDF/C&D/Inerts etc.)	C&D, RDF, and inert materials are being segregated

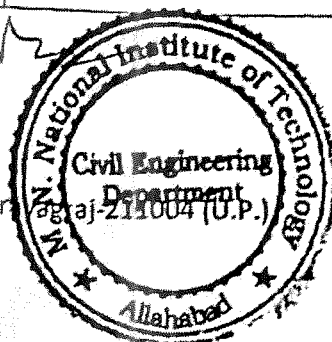


Department of Civil Engineering, MNNIT,



Civil Engineering  
Allahabad, U.P. 201304 (U.P.)

	v	Quantity of items which is being generated in each category	Attached in Annexure-IV
	vi	Quantity of items being utilized of different categories	As informed, presently segregated C&D waste are utilized for making platform for additional trammel and also fill the local street spot hole. As informed RDF is send to Waste to Energy plant Jabalpur, MP for processing. Inert material dumped in low laying area.
	vii	Documents supporting usage of different fraction (Bio earth/Recyclable/RDF/ Other wastes)	NA
	viii	Analysis results of fine earth	NA
	ix	Frequency of testing of bio-earth	NA
9		Miscellaneous	
	a	Have fires being reported at the site	No fire has been reported
	b	Methodology to tackle fires	NA
	c	Is fresh waste being dumped at the site	No
	d	Percentage land recovered so far	Work is still going on
	e	Is third party audit of bio mining being done	First time this audit is being conducted
10		<p align="center"><b>Other Observations</b></p> <p>1. The firm is meeting Noise standard as per CPCB guidelines for industrial area. The results of PM<sub>10</sub> through high volume samplers was exceeding the permissible limit of CPCB but it may due to other surrounding factors.</p> <p>2. As per groundwater report the water was found contaminated with higher MPN values. This may happen due to 15 years of MSW dumping at site.</p> <p>3. No major odour problems was witnessed during site inspection.</p> <p>4. The progress of legacy waste management was slow as firm has been able to process only 35% of their contract value after elapse of 10 months of contract. The firm has committed to pick up work from Feb., 2022 to June, 2023 (Before rains) and after Sept., 2023 (after rains are over).</p>	
Name & Designation of Inspecting officer			Dr. R. C. Vaishya, Professor, CED, MNNIT Allahabad
Date of Inspection			28/01/2023





Department of Civil Engineering  
Motilal Nehru National Institute of Technology  
Allahabad – 211004, India

Phone: +91-532-2271308

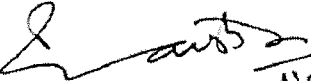
To,  
Mr. Uttam Kumar Verma  
Environmental Engineer  
Office of Environmental Engineer  
Nagar Nigam  
Prayagraj-211001

**BIO-SOLID SAMPLE TEST REPORT OF BIO-MINING WORK, BASWAR  
DUMPSITE, NAINI, PRAYAGRAJ  
(M/S ECOSTAN INFRA PVT. LTD.)**

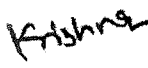
**INERT WASTE MOISTURE CONTENT ANALYSIS REPORT**

S. N.	Sample No.	Moisture Content (%)
1	Sample No. 1	3.24(%)
2	Sample No. 2	6.67(%)

Note: Above each sample analysis twice and average value indicated.

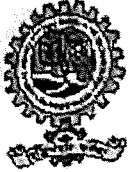
  
(Dr. R. C. Vaishya)  
Professor, CED & P.I.

04/02/2023

  
(Krishna Kumar Singh)  
(Research Scholar, CED)



Annexure-I (B)



Department of Civil Engineering  
Motilal Nehru National Institute of Technology  
Allahabad – 211004, India

Phone: +91-532-2271308

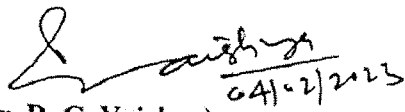
To,  
Mr. Uttam Kumar Verma  
Environmental Engineer  
Office of Environmental Engineer  
Nagar Nigam  
Prayagraj-211001

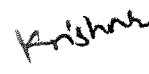
**BIO-SOLID SAMPLE TEST REPORT OF BIO-MINING WORK, BASWAR  
DUMPSITE, NAINI, PRAYAGRAJ  
(M/S ECOSTAN INFRA PVT. LTD.)**

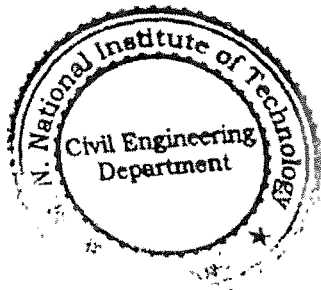
**INERT WASTE BULK DRY DENSITY ANALYSIS REPORT**

S. N.	Sample No.	Bulk Dry Density (Kg/m <sup>3</sup> )
1	Sample No. 1	1301.47
2	Sample No. 2	1201.36

Note: Above each sample analysis twice and average value indicated.

  
(Dr. R. C. Vaishya)  
Professor, CED & P.I.

  
(Krishna Kumar Singh)  
(Research Scholar, CED)



Annexure-I (C)



Department of Civil Engineering  
Motilal Nehru National Institute of Technology  
Allahabad – 211004, India

Phone: +91-532-2271308

To,  
Mr. Uttam Kumar Verma  
Environmental Engineer  
Office of Environmental Engineer  
Nagar Nigam  
Prayagraj-211001

**BIO-SOLID SAMPLE TEST REPORT OF BIO-MINING WORK, BASWAR  
DUMPSITE, NAINI, PRAYAGRAJ  
(M/S ECOSTAN INFRA PVT. LTD.)**

**INERT WASTE SEIVE ANALYSIS REPORT**

S. N.	Sample No.	475 mm	236 mm	168 mm	600 $\mu$ m	300 $\mu$ m	150 $\mu$ m
1	Sample No. 1	19.8 %	42 %	17 %	10.4 %	4.8 %	6 %
2	Sample No. 2	34.4 %	24.2 %	9.6 %	10 %	13.8 %	8 %

Note1: Above each sample analysis twice and average value indicated.

Note2: In the above sieve analysis shows the amount of material retention in percentage on that given sieve number.

*R. C. Vaishya*  
04/02/2023

(Dr. R. C. Vaishya)  
Professor, CED & P.I.

*Krishna*

(Krishna Kumar Singh)  
(Research Scholar, CED)



Annexure- I (D)



Department of Civil Engineering  
Motilal Nehru National Institute of Technology  
Allahabad – 211004, India

Phone: +91-532-2271308

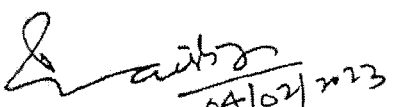
To,  
Mr. Uttam Kumar Verma  
Environmental Engineer  
Office of Environmental Engineer  
Nagar Nigam  
Prayagraj-211001

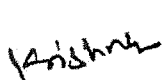
**BIO-SOLID SAMPLE TEST REPORT OF BIO-MINING WORK, BASWAR  
DUMPSITE, NAINI, PRAYAGRAJ  
(M/S ECOSTAN INFRA PVT. LTD.)**

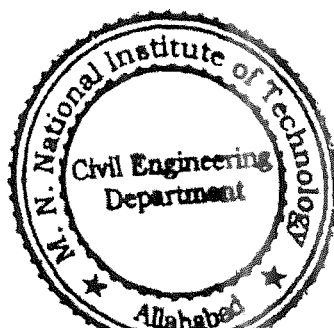
**INERT WASTE ORGANIC, INORGANIC AND BIO-SOLIDS ANALYSIS REPORT**

S. N.	Sample No.	Organic+Plastic content (%)	Inorganic content (%)
1	Sample No. 1	8.86	91.14
2	Sample No. 2	11.48	88.52

Note: Above each sample analysis twice and average value indicated.

  
(Dr. R. C. Vaishya)  
Professor, CED & P.I.

  
(Krishna Kumar Singh)  
(Research Scholar, CED)



ANNEXURE- 2(A)



Department of Civil Engineering  
Motilal Nehru National Institute of Technology  
Allahabad – 211004, India

Phone: +91-532-2271308

To,  
Mr. Uttam Kumar Verma  
Environmental Engineer  
Office of Environmental Engineer  
Nagar Nigam  
Prayagraj-211001

**GROUND WATER TEST REPORT OF BIO-MINING WORK, BASWAR  
DUMPSITE, NAINI, PRAYAGRAJ  
(M/S ECOSTAN INFRA PVT. LTD.)**

S.N.	Parameters	Observed Value Ground water sample	Permissible limits (drinking water- specification IS 10500:2012)
1.	Colour	0.0	15
2.	pH	7.03	6.5-8.5
3.	Total alkalinity (mg/l)	390	600
4.	Total hardness (mg/l)	72	600
5.	TDS (mg/l)	200	2000
6.	Chloride (mg/l)	76.0	1000
7.	Fluoride (mg/l)	1.467	1.5
8.	Nitrate (mg/l)	4.6	45
9.	Sulphate (mg/l)	ND	400
10.	MPN	>=1600 MPN Index/100ml	1 MPN Index/100ml

Test Method = APHA, 23<sup>rd</sup> Ed. 2017

(Dr. R. C. Vaishya)  
Professor, CED & P.I.

(Dr. Namrata Kulshreshtha)  
(Research Assistant, CED)



ANNEXURE - 2(B)



Department of Civil Engineering  
Motilal Nehru National Institute of Technology  
Allahabad – 211004, India

Phone: +91-532-2271308

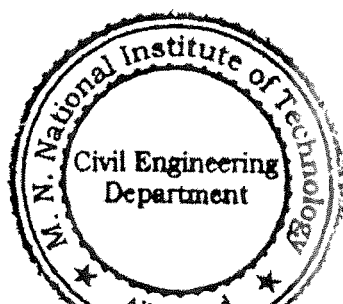
To,  
Mr. Uttam Kumar Verma  
Environmental Engineer  
Office of Environmental Engineer  
Nagar Nigam  
Prayagraj-211001

**AIR QUALITY MONITORING TEST REPORT OF BIO-MINING WORK,**  
**BASWAR DUMPSITE, NAINI, PRAYAGRAJ**  
**(M/S ECOSTAN INFRA PVT. LTD.)**

S.N.	Parameters	Observed Value (24 hour average)	Permissible limits (as per NAAQS)
1.	SO <sub>2</sub> (µg/m <sup>3</sup> )	4.0	80
2.	NO <sub>2</sub> (µg/m <sup>3</sup> )	53.9	80
3.	PM <sub>10</sub> (µg/m <sup>3</sup> )	319	100

(Dr. R. C. Vaishya)  
Professor, CED & P.I.

(Dr. Namrata Kulshreshtha)  
(Research Assistant, CED)



ANNEXURE - 2(C)



Department of Civil Engineering  
Motilal Nehru National Institute of Technology  
Allahabad – 211004, India

Phone: +91-532-2271308

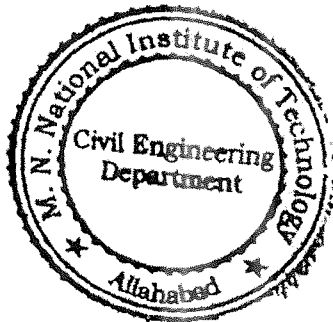
To,  
Mr. Uttam Kumar Verma  
Environmental Engineer  
Office of Environmental Engineer  
Nagar Nigam  
Prayagraj-211001

**NOISE QUALITY MONITORING TEST REPORT OF BIO-MINING  
WORK, BASWAR DUMPSITE, NAINI, PRAYAGRAJ  
(M/S ECOSTAN INFRA PVT. LTD.)**

Parameters	Observed Value (dB(A))	Permissible limits (as per CPCB) (dB(A))
Noise level monitored on the site	63.5	75 (Day) 70 (Night)

(Dr. R. C. Vaishya)  
Professor, CED & P.I.

(Dr. Namrata Kulshreshtha)  
(Research Assistant, CED)



INSPECTION REPORT  
OF  
LEGACY WASTE MANAGEMENT  
OF  
BASWAR DUMPSITE, NAINI, ALLAHABAD  
By  
M/s Ecostan Infra Pvt. Ltd., Noida (U.P.)

By

Prof. R.C.Vaishya



DEPARTMENT OF CIVIL ENGINEERING  
MOTILAL NEHRU NATIONAL INSTITUTE OF TECHNOLOGY,  
ALLAHABAD  
PRAYAGRAJ-211004 (U.P.)

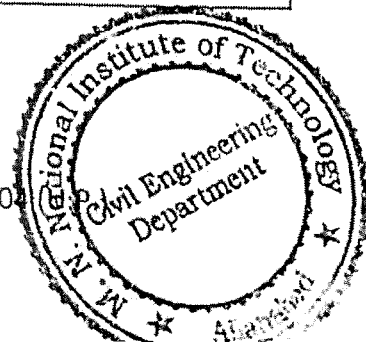
**Inspection report for Legacy Waste Management of Baswar Dumpsites**  
**Naini, Prayagraj**  
**Firm: Ecostan Infra Pvt. Ltd.**

Serial No.	Item	Remarks
1	<b>General Information</b>	
A	City and Location of Dumpsite	Baswar Dumpsite, Block Chuka, Naini, Prayagraj
B	Name, Designation & Contact Details of Nodal Officers for Bio mining	Ashutosh Pandey 9792144089
C	Stage of Bio mining (Planned/Being Executed/Completed)	Being Executed
2	<b>Volume of Waste</b>	
A	Has Contour Survey of Site been Done (Y/N)	No
B	Length (Initial- m)	28.8 acre
C	Width (Initial- m)	
D	Height (Initial- m)	20 m
	Total Volume (Cub. Meter)	8.5 lacks MT
3	<b>Characteristics of Waste</b>	Test Report attached as Annexure-1
4	<b>Leachate Characteristics</b>	NA
5	<b>Baseline Survey</b>	Not conducted as work was being executed since last one year
A	Ground Water Analysis	Test report of Ground Water analysis is attached as Annexure-II
B	Soil Analysis	NA
C	Quantity of Waste Processed Per Day (TPD)	2800-3000 TPD
6	<b>Process Flow Sheet of Bio- Mining</b>	Process flow sheet of Bio-mining is attached as Annexure-III
7	<b>Stabilization of Waste</b>	

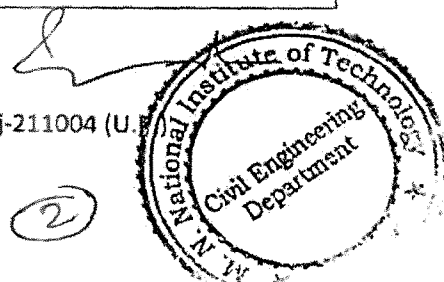


Department of Civil Engineering, MNNIT, Allahabad, Prayagraj-211004

*Ashutosh*



A		Type of bio-mining method Adopted (Tractor tiller; Trench method; Cone method; Windrow; Thin layer method)	Windrow
B		Machinery used for Excavating Dumpsite (Tractor tiller etc.)	Hydraulic Excavator, JCB
C		Machinery used for preparing Windrows (JCB etc.)	Hydraulic Excavator, JCB
D		Are large object removed prior to windrow preparation	Yes
E		Are Windrows turned Every 4-5 Days	8-10 Days
F		Duration of Stabilization	30-35 Days
G		Bio Culture used	Yes
H		Is End Product Stabilized (No Heat/ Gas/Leachate/Smell)	Yes
I		Is Leachate being Generated from the waste	No leachate being generated as inspection was carried out in dry season
J		If Yes, methodology for leachate management adopted	NA
<b>8</b>		<b>Processing of Legacy Waste</b>	
		Machinery used for processing of legacy waste	Hydraulic Excavator, JCB
	<b>a</b>	<b>Screening</b>	
	i	Trommel (Number & Capacity (TPD))	2 Nos. Trommel of 60 TPH and 3 Nos. Trommel of 40 TPH; with Screening size 35 mm and 6 mm.
	ii	Size of screens used (Mostly used 150 mm, 80 to 100 mm, 24 to 50 mm, 12 to 16 mm, and 4 to 6 mm)	35 mm and 6 mm
	iii	Vibrating Screen (No)	No
	iv	Electromagnet (For separating Ferrous metals)	By Labour
	v	Air Classifier (for separating light material from heavy organic)	By Labour
	vi	Disc/Star (No)	No
	<b>b</b>	<b>Handling</b>	
	i	Loader (No.)	6 Nos.
	ii	Conveyor (No.)	4 Nos.

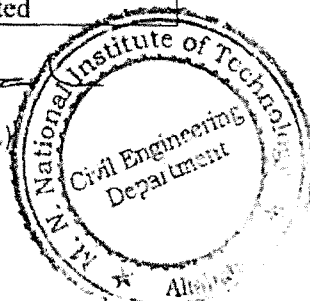


	iii	Fork Lift (No.)	No
	iv	Categories in which the waste is segregated (Compost/Recyclables/RDF/C&D/Inerts etc.)	C&D, RDF, and inert materials are being segregated Balastic separator is being used for processing the RDF for making re-use in the cement industries
	v	Quantity of items which is being generated in each category	Attached in <b>Annexure-IV</b>
	vi	Quantity of items being utilized of different categories	As informed, presently segregated C&D waste are utilized for making platform for additional trammel and also fill the local street spot hole. As informed RDF is send to Waste to Energy plant Jabalpur, MP for processing. Inert material dumped in low laying area. Balastic separated materials (Approx. 200-300 TPD) are being sent to: 1. UltraTech Cement, Dala Sonebhadra 2. Dalmia Cement, Rohtas, Bihar 3. Prism Cement Satna (M.P.) 4. M.P. Birla Cement Plant, Satna (M.P.)
	vii	Documents supporting usage of different fraction (Bio earth/Recyclable/RDF/ Other wastes)	Shown at site
	viii	Analysis results of fine earth	NA
	ix	Frequency of testing of bio-earth	Quarterly
9		<b>Miscellaneous</b>	
	a	Have fires being reported at the site	No fire has been reported
	b	Methodology to tackle fires	NA
	c	Is fresh waste being dumped at the site	No
	d	Percentage land recovered so far	9 Acre
	e	Is third party audit of bio mining being done	Second time this audit is being conducted

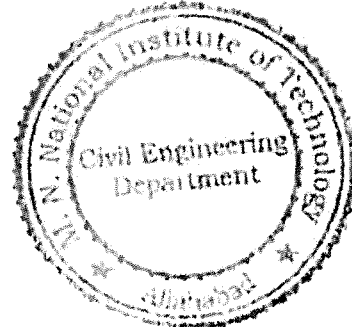


Department of Civil Engineering, MNNIT, Allahabad, Prayagraj-211004 (U.P.)

3



10	<b>Other Observations</b>	
	<p>1. The firm has committed to process 6.0 lakh Tonnes of Legacy waste by June, 2023.</p> <p>2. The firm is meeting Noise standard as per CPCB guidelines for industrial area. The results of PM<sub>10</sub> through high volume samplers was exceeding the permissible limit of CPCB but it may be due to other surrounding factors.</p> <p>3. As per groundwater report the water was found contaminated with higher MPN values. This may happen due to 15 years of MSW dumping at site.</p> <p>4. No major odour problems were witnessed during site inspection.</p> <p>5. The progress of legacy waste management was slow as the firm has been able to process only 59% of their contract value after the lapse of 14 months of contract. The firm has committed to pick up work from May 20., 2023 to June, 2023 (Before rains) and after Sept., 2023 (after rains are over).</p>	
<b>Name &amp; Designation of Inspecting officer</b>		Dr. R. C. Vaishya, Professor, CED, MNNIT Allahabad
<b>Date of Inspection</b>		15/05/2023

Annexure - I(A)



Department of Civil Engineering  
 Motilal Nehru National Institute of Technology  
 Allahabad – 211004, India  
 Phone: +91-532-2271308

Date: 31/05/2023

To,  
 Mr. Uttam Kumar Verma  
 Environmental Engineer  
 Office of Environmental Engineer  
 Nagar Nigam  
 Prayagraj-211001

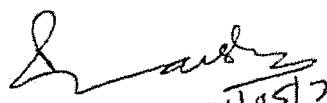
**Bio-Solid Sample Test Report of Bio-Mining Work at Baswar**  
**Dumpsite: Naini, Prayagraj**  
**(M/s Ecostan Infra Pvt. Ltd.)**

**Moisture Content Analysis Report:**

Sample No	Moisture Content (%age)
Sample No. 1	4.32%
Sample No. 2	7.63%

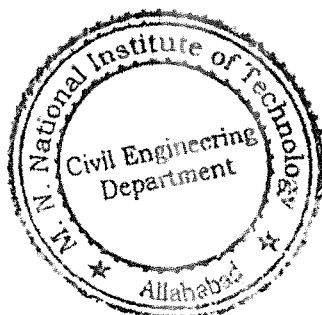
Note: Above each sample analysis twice and average value indicated.

Date of sampling: 15/05/2023

  
 (Dr. R. C. Vaishya) 31/05/2023  
 Professor, CED & P.I

Krishna

(Krishna Kumar Singh)  
 (Research Scholar, CED)



5

Annapur - I (B)



Department of Civil Engineering  
Motilal Nehru National Institute of Technology  
Allahabad – 211004, India

Phone: +91-532-2271308

Date: 31/05/2023

To,  
Mr. Uttam Kumar Verma  
Environmental Engineer  
Office of Environmental Engineer  
Nagar Nigam  
Prayagraj-211001

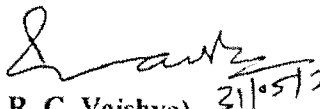
**Bio-Solid Sample Test Report of Bio-Mining Work at Baswar**

**Dumpsite: Naini, Prayagraj**  
**(M/s Ecostan Infra Pvt. Ltd.)**

**Bulk Dry Density Analysis Report:**

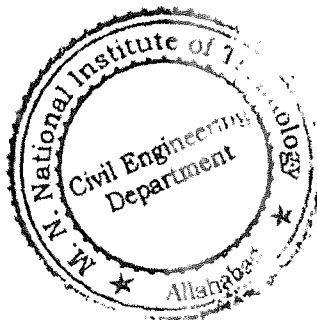
Sample No	Dry Density (Kg/m <sup>3</sup> )
Sample No. 1	1247.36
Sample No. 2	1183.56

Note: Above each sample analysis twice and average value indicated.  
Date of sampling: 15/05/2023

  
(Dr. R. C. Vaishya) 31/05/2023  
Professor, CED & P.I

Krishna

(Krishna Kumar Singh)  
(Research Scholar, CED)



6

Annexure-1 (CC)



Department of Civil Engineering  
Motilal Nehru National Institute of Technology  
Allahabad – 211004, India

Phone: +91-532-2271308

Date: 31/05/2023

To,  
Mr. Uttam Kumar Verma  
Environmental Engineer  
Office of Environmental Engineer  
Nagar Nigam  
Prayagraj-211001

**Bio-Solid Sample Test Report of Bio-Mining Work at Baswar**  
**Dumpsite: Naini, Prayagraj**  
**(M/s Ecostan Infra Pvt. Ltd.)**

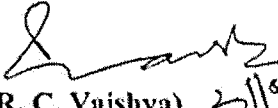
**INERT WASTE SIEVE ANALYSIS REPORT [EIPL]**

Sr. No.	Sample No.	475 mm	236 mm	118 mm	600 μm	300 μm	150 μm	PAN
1	Sample No. 1 (Entry)	5 %	32.6 %	2.2 %	33.8 %	16.4 %	5 %	5 %
2	Sample No. 2 (Compost)	11.2 %	30.4 %	3.8 %	25.4 %	18.6 %	5 %	5.6%

Note1: Above each sample analysis twice and average value indicated.

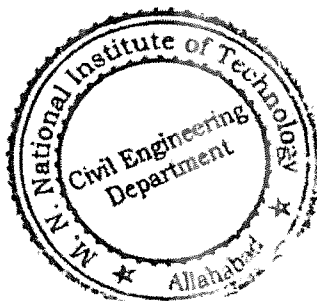
Note2: In the above sieve analysis shows the amount of material retention in percentage on that given sieve number.

Date of sampling: 15/05/2023

  
(Dr. R. C. Vaishya) 31/05/2023  
Professor, CED & P.I

Krishna

(Krishna Kumar Singh)  
(Research Scholar, CED)



7

Annexure - I (U)



Department of Civil Engineering  
Motilal Nehru National Institute of Technology  
Allahabad – 211004, India

Phone: +91-532-2271308

Date: 31/05/2023

To,  
Mr. Uttam Kumar Verma  
Environmental Engineer  
Office of Environmental Engineer  
Nagar Nigam  
Prayagraj-211001

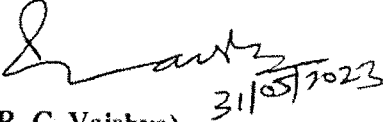
**Bio-Solid Sample Test Report of Bio-Mining Work at Baswar**  
**Dumpsite: Naini, Prayagraj**  
**(M/s Ecostan Infra Pvt. Ltd.)**

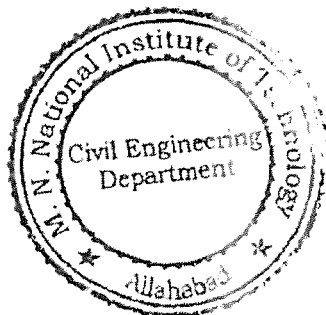
**Percentage of Organic & Inorganic Contents:**

Sample No	Organic + Plastic Content (%age)	Inorganic Content (%age)
Sample No. 1	9.36%	90.64%
Sample No. 2	12.54 %	87.46%

Note: Above each sample analysis twice and average value indicated.

Date of sampling: 15/05/2023

  
(Dr. R. C. Vaishya)  
Professor, CED & P.I.



Krishna

(Krishna Kumar Singh)  
(Research Scholar, CED)

Annexure - 2 (A)



Department of Civil Engineering  
Motilal Nehru National Institute of Technology  
Allahabad – 211004, India

Phone: +91-532-2271308

Date: 31/05/2023

To,  
Mr. Uttam Kumar Verma  
Environmental Engineer  
Office of Environmental Engineer  
Nagar Nigam  
Prayagraj-211001

**GROUND WATER TEST REPORT OF BIO-MINING WORK, BASWAR DUMPSITE,  
NAINI, PRAYAGRAJ  
(M/S ECOSTAN INFRA PVT. LTD.)**

S. N.	Parameters	Observed Value Ground Water Sample	Permissible limits (drinking water-specifications IS 10500:2012)
1.	Colour	0.0	15
2.	pH	7.23	6.5-8.5
3.	Total alkalinity (mg/l)	325	600
4.	Total hardness (mg/l)	295	600
5.	TDS (mg/l)	437	2000
6.	Chloride (mg/l)	81	1000
7.	Fluoride (mg/l)	1.325	1.5
8.	Nitrate (mg/l)	4.2	45
9.	Sulphate (mg/l)	ND	400
10.	MPN	$\geq 1600$ MPN Index/100ml	1 MPN Index/100ml

Note: Date of Sampling-15/05/2023

Note: Above each sample analysis twice and average value indicated.

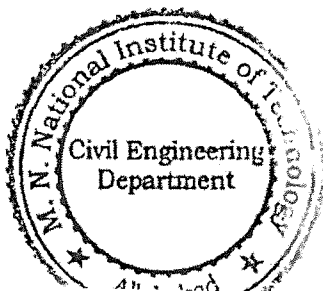
Test Method = APHA, 23<sup>rd</sup> Ed. 2017

*[Signature]*  
31/05/2023

(Dr. R. C. Vaishya)  
Professor, CED & P.I

Krishna

(Krishna Kumar Singh)  
(Research Scholar, CED)



7



Department of Civil Engineering  
Motilal Nehru National Institute of Technology  
Allahabad – 211004, India

Phone: +91-532-2271308

Annexure - 2(B)

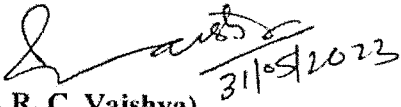
Date: 31/05/2023

To,  
Mr. Uttam Kumar Verma  
Environmental Engineer  
Office of Environmental Engineer  
Nagar Nigam  
Prayagraj-211001

**AIR TEST REPORT OF BIO-MINING WORK, BASWAR DUMPSITE, NAINI,**  
**PRAYAGRAJ**  
**(M/S ECOSTAN INFRA PVT. LTD.)**

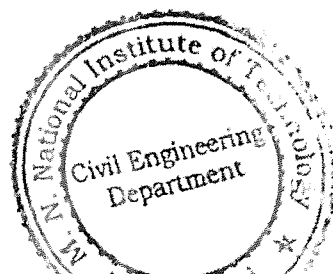
S. No.	Hrs. Date	SO <sub>2</sub>					NO <sub>2</sub>					PM10				
		06-14	14-22	22-06	8 Hrs. Max	24 Hrs. Avg.	06-14	14-22	22-06	8 Hrs. Max	24 Hrs. Avg.	06-14	14-22	22-06	8 Hrs. Max	24 Hrs. Avg.
1.	25/05/2023	5.8	20.7	13.4	20.7	13.3	78.7	79.6	60.1	79.6	72.8	212	217	117	216.9	182.2

Note: Date of Sampling: 15/05/2023

  
(Dr. R. C. Vaishya)  
Professor, CED & P.I

Krishna

(Krishna Kumar Singh)  
(Research Scholar, CED)



10



Department of Civil Engineering  
Motilal Nehru National Institute of Technology  
Allahabad – 211004, India

Phone: +91-532-2271308

Date: 31/05/2023

To,  
Mr. Uttam Kumar Verma  
Environmental Engineer  
Office of Environmental Engineer  
Nagar Nigam  
Prayagraj-211001

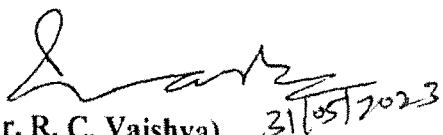
**Noise Quality Monitoring Report of Bio-Mining Work at Baswar**

**Dumpsite: Naini, Prayagraj**  
**(M/s Ecostan Infra Pvt. Ltd.)**

Observed Value (dBA)	Permissible limit as per CPCB(dBA)
Noise monitored at the site 56.3	75 (day) 70 (Night)

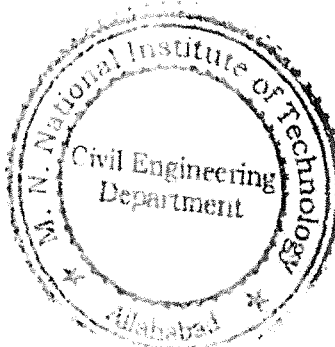
Note: 24 hrs average value is indicated.

Date of sampling: 15/05/2023

  
(Dr. R. C. Vaishya) 31/05/2023  
Professor, CED & P.I

Krishna

(Krishna Kumar Singh)  
(Research Scholar, CED)



11



जानपद अभियंत्रण विभाग  
मोतीलाल नेहरू राष्ट्रीय प्रौद्योगिकी संस्थान इलाहाबाद  
प्रयागराज-211004 (उ०प्र०) भारत  
Department of Civil Engineering  
Motilal Nehru National Institute of Technology Allahabad  
Prayagraj-211004 (U.P.) India

L No. 1835/CEO/Rac/2023.24

To  
Mr Uttam Kumar Verma  
Environmental Engineer  
Office of Environmental Engineer  
Nagar Nigam  
Prayagraj-211001

Date 22/02/2024

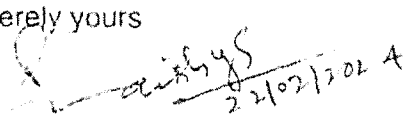
**Sub: Verification of stored legacy waste decantation work at Baswar, Naini, Prayagraj**

Sir,

With reference to your letter No. C.D./873/Env./2022-23 dated 17/01/2023 regarding the subject cited above. We visited the site on 10/02/2024 and collected relevant samples from the site of M/s Ecostan Infra Pvt. Ltd. and M/s B.V.G India Ltd. We have installed air and noise monitoring equipment on site on 08/02/2024 for 24 hrs. to measure air quality data and noise quality data. We have also tested groundwater of bore wells of these two firms and conducted physical characterization of biosolids of these firms.

Please find attached herewith verification report of M/s Ecostan Infra Pvt. Ltd. for your reference and necessary action

Thanking you  
Sincerely yours

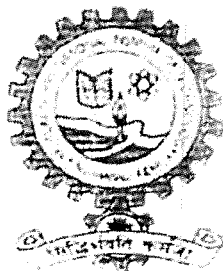
  
Prof. Rakesh C. Vaishya  
CED, MNNIT, Allahabad

Encl: MSW legacy Decantation Verification report of M/s Ecostan Infra Pvt. Ltd.

LEGACY WASTE MANAGEMENT  
OF  
BASWAR DUMPSITE, NAINI, ALLAHABAD  
By  
M/s Ecostan Infra Pvt. Ltd., Noida (U.P.)  
(Date 10/02/2024)

By

Prof. R.C.Vaishya



DEPARTMENT OF CIVIL ENGINEERING  
MOTILAL NEHRU NATIONAL INSTITUTE OF TECHNOLOGY,  
ALLAHABAD  
PRAYAGRAJ-211004 (U.P.)

**Inspection Report for Legacy Waste Management of Baswar Dumpsites,**

**Naini, Prayagraj**

**Date of Inspection: 10/02/2024**

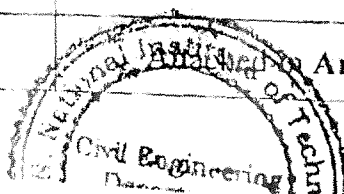
**Ecostan India Pvt. Ltd.**

Serial No.	Item	Remarks
<b>1</b>	<b>General Information</b>	
A	City and Location of Dumpsite	<b>Baswar Dumpsite, Block Chaka, Naini, Prayagraj</b>
B	Name, Designation & Contact Details of Nodal Officers for Bio mining	Ashutosh Pandey 9792144089
C	Stage of Bio mining (Planned/Being Executed/Completed)	Work completed
<b>2</b>	<b>Weight of Waste Allocated for Processing</b>	
A	Has Contour Survey of Site been Done (Y/N)	Yes
B	Total Area	28.8 acre
C		
D	Height (Initial- m)	20 m
	Total Weight Allocated for Processing	8.4 lakh MT
<b>3</b>	<b>Characteristics of Waste</b>	Test Report attached as <b>Annexure-1(A)/1 (B)/1 (C)/1 (D)</b>
<b>4</b>	<b>Leachate Characteristics</b>	NA
<b>5</b>	<b>Current Environmental Status</b>	
A	1. Ground Water Analysis 2. Air Pollution Analysis 3. Noise Analysis	Test report of Ground Water/ Air/Noise analysis is attached as <b>Annexure-II(A)/II(B)/II(C)</b>
B	Soil Analysis	NA
C	Quantity of Waste Processed Per Day (TPD)	760 TPD
<b>6</b>	<b>Process Flow Sheet of Bio- Mining</b>	Process flow sheet of Bio-mining is attached as <b>Annexure-III</b>
<b>7</b>	<b>Stabilization of Waste</b>	
A	Type of bio-mining method Adopted (Tractor tiller; Trench method; Cone method; Windrow; Thin layer method)	Tractor tiller, turning and Culture mixing




*Handwritten signature or initials.*

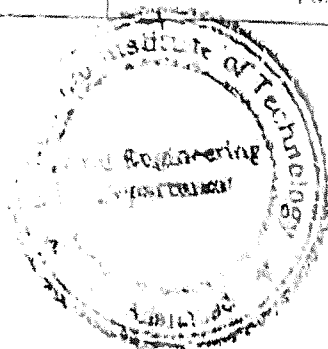
B	Machinery used for Excavating Dumpsite (Tractor tiller etc.)	Hydraulic Excavator, JCB	
C	Machinery used for preparing Windrows (JCB etc.)	Hydraulic Excavator, JCB	
D	Are large object removed prior to windrow preparation	Yes	
F	Are Windrows turned Every 4-5 Days	8-10 Days (Annexure-V)	
F	Duration of Stabilization	30-35 Days	
G	Bio Culture used	Yes	
H	Is End Product Stabilized (No Heat/Gas/Leachate/Smell)	Yes	
I	Is Leachate being Generated from the waste	NO	
J	If Yes. methodology for leachate management adopted	NA	
8	<b>Processing of Legacy Waste</b>		
	Machinery used for processing of legacy waste	Hydraulic Excavator, JCB	
a	<b>Screening</b>		
	i	Trommel (Number & Capacity (TPD))	03 Nos. Trommel of 50 TPH with Screening size 35 mm + One Ballistic Separator
	ii	Size of screens used (Mostly used 150 mm, 80 to 100 mm, 24 to 50 mm, 12 to 16 mm, and 4 to 6 mm)	35 mm
	iii	Vibrating Screen (No)	No
	iv	Electromagnet (For separating Ferrous metals)	By Labour
	v	Air Classifier (for separating light material from heavy organic)	By Labour
	vi	Disc/Star (No)	No
b	<b>Handling</b>		
	i	Loader (No.)	5 Nos.
	ii	Conveyor (No.)	12 Nos.
	iii	Fork Lift (No.)	No
	iv	Categories in which the waste is segregated (Compost/Recyclables/RDF/C&D/Inerts etc.)	C&D, RDF, and inert materials are being segregated
	v	Quantity of items which is being generated in each category	



Annexure-IV

21/02/2022

	vi	Quantity of items being utilized of different categories	As informed, presently segregated C&D waste are utilized for making platform for additional trommel and also fill the local street spot hole. As informed RDF is send to Waste to Energy plant Jabalpur, MP and other cement industries for processing. Inert material dumped in low lying area.
	vii	Documents supporting usage of different fraction (Bio earth/Recyclable/RDF/ Other wastes)	Being enclosed
	viii	Analysis results of fine earth	NA
	ix	Frequency of testing of bio-earth	NA
<b>9</b>		<b>Miscellaneous</b>	
	a	Have fires being reported at the site	No fire has been reported
	b	Methodology to tackle fires	NA
	c	Is fresh waste being dumped at the site	No
	d	Percentage land recovered so far	11.8 Acre Work is being done in the SLF area
	e	Is third party audit of bio mining being done	Fourth time this audit is being conducted
<b>10</b>		<p align="center"><b>Other Observations</b></p> <p>1. The firm is not meeting Noise standard as per CPCB guidelines for industrial area. This may be due to high sound being produced by trommels and C&amp;D waste operations. The results of PM<sub>10</sub> through high volume samplers was exceeding the permissible limit of CPCB but it may due to other surrounding factors like C&amp;D plant dust etc.</p> <p>2. As per groundwater report the water was not found contaminated.</p> <p>3. No major odour problems was witnessed during site inspection.</p> <p>4. The legacy waste disposal and management is complete as per the records of the firm after elapse of almost 24 months of contract</p>	
		<b>Name &amp; Designation of Inspecting officer</b>	 Dr. R. C. Vaishya, Professor, CED, MNNIT Allahabad
		<b>Date of Inspection</b>	10/02/2024



Annexure - I (A)



Department of Civil Engineering  
Motilal Nehru National Institute of Technology  
Allahabad - 211004, India

Phone: +91-532-2271308

Date: 18/02/2024

To,  
Mr. Uttam Kumar Verma  
Environmental Engineer  
Office of Environmental Engineer  
Nagar Nigam  
Prayagraj-211001

**BIO SOLID SAMPLE TEST REPORT OF BIO-MINING WORK, BASWAR  
DUMPSITE, NAINI, PRAYAGRAJ  
(M/S ECOSTAN INFRA PVT. LTD.)**

**INERT WASTE SEIVE ANALYSIS REPORT**

S. N.	Sample No.	475 mm	236 mm	118 mm	600 $\mu$ m	300 $\mu$ m	150 $\mu$ m	0
1	Sample No. 1	6 %	5 %	14.2 %	22 %	33.5 %	19.3 %	0%

Note1: Above each sample analysis twice and average value indicated.

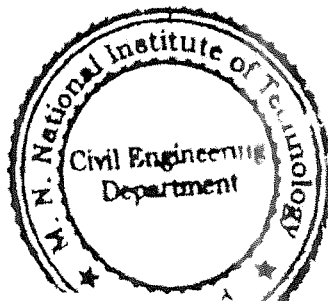
Note2: In the above sieve analysis shows the amount of material retention in percentage on that given sieve number.

*R. C. Vaishya*  
22/02/2024

(Dr. R. C. Vaishya)  
Professor, CED & P.I

*Apratim*

(Apratim)  
(M.Tech Student, CED)



Annexure 3 (B)



Department of Civil Engineering  
Motilal Nehru National Institute of Technology  
Allahabad – 211004, India

Phone: +91-532-2271308

Date: 18/02/2024

To,  
Mr. Uttam Kumar Verma  
Environmental Engineer  
Office of Environmental Engineer  
Nagar Nigam  
Prayagraj-211001

**BIO SOLID SAMPLE TEST REPORT OF BIO-MINING WORK, BASWAR  
DUMPSITE, NAINI, PRAYAGRAJ  
(M/S ECOSTAN INFRA PVT. LTD.)**

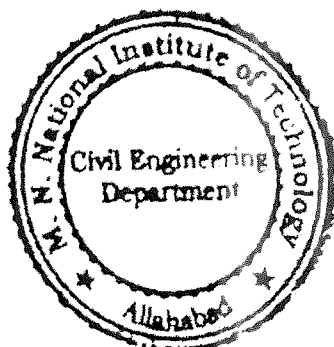
**INERT WASTE BULK DRY DENSITY ANALYSIS REPORT**

S. N.	Sample No.	Bulk Dry Density (Kg/m <sup>3</sup> )
1	Sample No. 1	1134.78

Note: Above each sample analysis twice and average value indicated.

(Dr. R. C. Vaishya)  
Professor. CED & P.I

(Apratim)  
(M.Tech Student. CED)



Annexure (C)



Department of Civil Engineering  
Motilal Nehru National Institute of Technology  
Allahabad – 211004, India

Phone: +91-532-2271308

Date: 18/02/2024

To,  
Mr. Uttam Kumar Verma  
Environmental Engineer  
Office of Environmental Engineer  
Nagar Nigam  
Prayagraj-211001

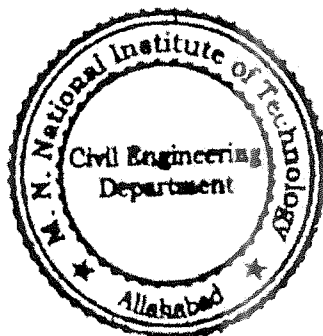
**BIO SOLID SAMPLE TEST REPORT OF BIO-MINING WORK, BASWAR  
DUMPSITE, NAINI, PRAYAGRAJ  
(M/S ECOSTAN INFRA PVT. LTD.)**

**INERT WASTE MOISTURE CONTENT ANALYSIS REPORT**

S. N.	Sample No.	Moisture Content (%)
1	Sample No. 1	11.33 (%)

Note: Above each sample analysis twice and average value indicated.

*R. C. Vaishya*  
23/02/2024  
(Dr. R. C. Vaishya)  
Professor, CED & P.I



*Apratim*  
(Apratim)  
(M.Tech, CED)

Annexure I (D)



Department of Civil Engineering  
Motilal Nehru National Institute of Technology  
Allahabad – 211004, India

Phone: +91-532-2271308

Date: 18/02/2024

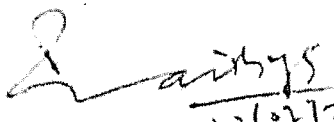
To,  
Mr. Uttam Kumar Verma  
Environmental Engineer  
Office of Environmental Engineer  
Nagar Nigam  
Prayagraj-211001

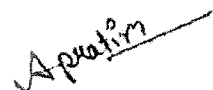
**BIO SOLID SAMPLE TEST REPORT OF BIO-MINING WORK, BASWAR  
DUMPSITE, NAINI, PRAYAGRAJ  
(M/S ECOSTAN INFRA PVT. LTD.)**

**INERT WASTE ORGANIC, INORGANIC AND BIO-SOLIDS ANALYSIS REPORT**

S. N.	Sample No.	Organic+Plastic content (%)	Inorganic content (%)
1	Sample No. 1	25.914	74.086

Note: Above each sample analysis twice and average value indicated.

  
(Dr. R. C. Vaishya) 22/02/2024  
Professor, CED & P.I

  
(Apratim)  
(M.Tech Student, CED)



- 4 -

Annexure - 2(A)



Department of Civil Engineering  
Motilal Nehru National Institute of Technology  
Allahabad – 211004, India

Phone: +91-532-2271308

Date: 18/02/2024

To,  
Mr. Uttam Kumar Verma  
Environmental Engineer  
Office of Environmental Engineer  
Nagar Nigam  
Prayagraj-211001

GROUND WATER TEST REPORT OF BIO-MINING WORK, BASWAR DUMPSITE,

NAINI, PRAYAGRAJ

(M/S ECOSTAN.)

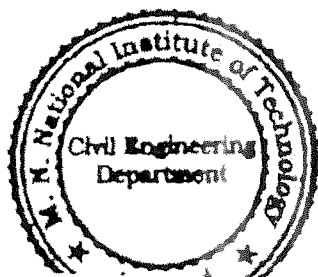
Date of sampling 10/02/2024

S. N.	Parameters	Observed Value Ground Water Sample	Permissible limits (drinking water-specifications IS 10500:2012)
1.	Colour	0.0	15
2.	pH	7.12	6.5-8.5
3.	Total alkalinity (mg/l) as CaCO <sub>3</sub>	410	600
4.	Total hardness (mg/l) as CaCO <sub>3</sub>	360	600
5.	TDS (mg/l)	321	2000
6.	Chloride (mg/l)	82	1000
7.	Fluoride (mg/l)	1.511	1.5
8.	Nitrate (mg/l)	4.7	45
9.	Sulphate (mg/l)	ND	400
10.	MPN	0 MPN Index/100ml	0 MPN Index/100ml

Note: Above each sample analysis twice and average value indicated.

Test Method = APHA, 23<sup>rd</sup> Ed. 2017

(Dr. R. C. Vaishya)  
Professor, CED & P.I



Apratim  
(M.Tech Student)

Annexure-2 (B)



जनसुद प्रसिवाभिकी विभागा  
मोतीलाल नेहरू राष्ट्रीय प्रौद्योगिकी संस्थान इलाहाबाद  
प्रयागराज-211004 भारत  
Department of Civil Engineering  
Motilal Nehru National Institute of Technology Allahabad  
Prayagraj-211004, India

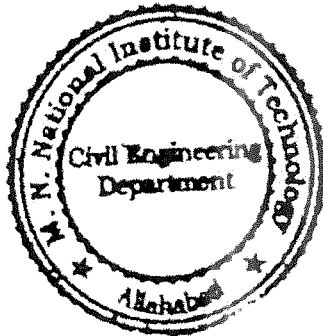
To,  
Mr. Uttam Kumar Verma  
Environmental Engineer  
Office of Environmental Engineer  
Nagar Nigam  
Prayagraj-211001

**AIR QUALITY MONITORING TEST REPORT OF BIO-MINING WORK,**  
**BASWAR DUMPSITE, NAINI, PRAYAGRAJ**  
**(M/S ECOSTAN INFRA PVT LTD.)**

S.N.	Parameter	Observed Value	Permissible limit (as per NAAQS)
1.	SO <sub>2</sub> (µg/m <sup>3</sup> )	10.8	80
2.	NO <sub>2</sub> (µg/m <sup>3</sup> )	55.9	80
3.	PM <sub>10</sub> (µg/m <sup>3</sup> )	481	100

(Dr. R.C. Vaishya)  
Professor, CED & P.I

22/02/2024



(Harsh Sharma)  
(Research Assistant, CED)



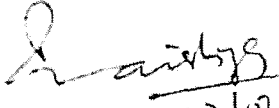
मानवत अभियांत्रिकी विभाग  
मोतीलाल नेहरू राष्ट्रीय प्रौद्योगिकी संस्थान इलाहाबाद  
प्रयागराज- 211004 भारत  
Department of Civil Engineering  
Motilal Nehru National Institute of Technology Allahabad  
Prayagraj-211004, India

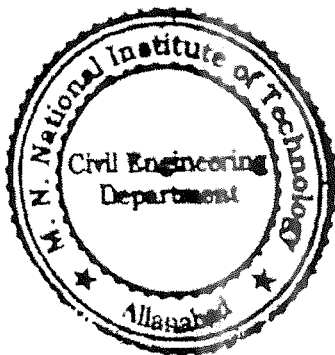
मिनेरल 200 )


To,  
Mr. Uttam Kumar Verma  
Environmental Engineer  
Office of Environmental Engineer  
Nagar Nigam  
Prayagraj-211001

**NOISE QUALITY MONITORING TEST REPORT OF BIO-MINING WORK,**  
**BASWAR DUMPSITE, NAINI, PRAYAGRAJ**  
**(M/S ECOSTAN INFRA PVT LTD.)**

Parameter	Observed Value (dB(A))	Permissible limit (as per CPCB) (dB(A))
Noise level monitored on the site	80.3	75 (Day) 70 (Night)

  
(Dr. R.C. Vaishya)  
Professor, CED & P.I.  
22/02/2024



  
(Harsh Sharma)  
(Research Assistant, CED)  
22/02/24

## Annexure- 3

217

Agreement Award		Date :05/04/2021
Certificate No. MOF2021D161		Stamp Duty Paid : ₹ 101
GRN No. 76179265		Penalty : ₹ 0
<b>Seller Detail</b>		
Name: Hari Bhari Allahabad Waste management pvt ltd		
H.No/Floor: 00	Sector/Ward: 00	LandMark: 00
City/Village: Noida	District: Noida	State: Uttar pradesh
Phone: 83*****42		
<b>Buyer Detail</b>		
Name: Prayagraj Nagar Nigam		
H.No/Floor: 000	Sector/Ward: 00	LandMark: 00
City/Village: Prayagraj	District: Prayagraj	State: Uttar pradesh
Phone: 83*****42		
Purpose : For Agreement Award Only. Agreement		
The authenticity of this document can be verified by scanning this QRCode through smart phone or on the website <a href="https://eRegistry.nic.in">https://eRegistry.nic.in</a>		

This AGREEMENT (hereinafter referred to as the Agreement) is made on the 10<sup>th</sup> day of April 2021.

BETWEEN

M/s. Hari Bhari Allahabad Waste Management Private Limited, a Company registered under Companies Act, 1956, having its registered office at A 439 Sector 132, Noida, Uttar Pradesh hereinafter referred to as "HBAPL" or the First Party which expression shall, unless excluded by or repugnant to the context, be deemed to include it's successors, and assigns of the First Party acting through its representative Shri Amit PrashNath Kumar, Managing Director.

AND

Prayagraj Nagar Nigam, Prayagraj hereinafter referred to as "PNN" or the Second Party which expression shall, unless excluded by or repugnant to the context, be deemed to include it's successors, and assigns of the Second Party acting through representative Shri. Uttam Kumar Verma, Environment Engineer.

महाप्रबन्धक (नि.-07)  
कान्साट्रेडेशन एम्ब डिजाइन सर्विसेज  
उ० प्र० जल निगम, लखनऊ

पर्यावरण अभियन्ता  
जल निगम प्रयागराज



AND

Construction & Design Services, Uttar Pradesh Jal Nigam having its head office at TC-38-V, Vibhuti Khand, Gomti Nagar, Lucknow-226010 hereinafter referred to as "C&DS" or the Third Party which expression shall, unless excluded by or repugnant to the context, be deemed to include its successors, and assigns of the Third Party acting through its representative Shri Amit Kumar Sonkar, General Manager (N-7).

The First Party, Second Party and the Third Party shall hereinafter individually refer to as 'Party' and collectively referred to as 'the Parties'.

WHEREAS the First Party is selected by the Urban Development Department, U.P. Government for scientific processing and clearing of legacy solid waste site at Baswar solid waste processing site, Prayagraj by process of bioremediation.

WHEREAS the Second Party is the Urban Local Body in-charge of municipal functions in Prayagraj.

WHEREAS the third party is Construction & Design Services (C&DS) is a wing of Uttar Pradesh Jal Nigam functioning in the field of Civil and E&M Construction and allied activities.

WHEREAS the Third Party has agreed to provide technical assistance to the Second Party and support in execution of the Project.

Now, THEREFORE in consideration of the mutual premises and covenants set forth herein, the Parties have agreed and do, hereby agree as follows:

Construction of this Agreement shall be governed by and construed in accordance with the laws of INDIA.

#### Scope of Work/Protocol

1. The scope of work includes Design, Build & Operate the required infrastructure for bioremediation and clearing of legacy waste sites including disposal of residual material after processing in a scientific and environmentally sustainable manner.

It involves the reduction of the un-processed waste, but is not limited to Excavating, Compacted mixed garbage which underwent biological degradation, by using suitable Mechanical Sieving Machine or any other equipment and taking all the materials excavated, in the assigned land areas and retrieving, recoverable materials and segregating, sorting, selling, storing, diverting for recycling the excavated materials.

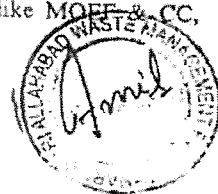
Objective of the project is to achieve 100% processing and disposal of Legacy Waste along with reclamation of the dumpsite land.

2. Technology

Processing of Legacy Solid Waste at Baswar solid waste processing site, Prayagraj shall be done by the First Party deploying suitable technology in accordance with present rules and regulations, norms of Government Authorities like MOEF & CC,

महाप्रबन्धक (नं. 07)  
कान्स्ट्रक्शन एण्ड डिजाइन सर्विसेज  
उ० प्र० जल निगम, लखनऊ

प्रबन्धक  
उ० प्र० जल निगम, लखनऊ



211

CPCB, UPPCB, Solid Waste Management Rules 2016, National Green Tribunal (NGT) etc.

The technology should be flexible enough to augment the capacity and accommodate environment friendly changes to be imposed by governing authorities & regulatory agencies during the currency of contract.

### 3. Plant & Capacity

First Party shall install/deploy the processing facility/disposal facility of appropriate capacity and required manpower so as to clear the whole dump site allotted within a period of one year which can be extended as Second Party feels necessary.

All the facilities required by applicable law and to meet scope & conditions of this contract shall be set up by First Party.

All expenses pertaining to setting up, operation and subsequent removal of required plant & machinery shall be borne by the First Party. First Party shall at its cost, expenses and risk make all such financing arrangements as would be necessary to implement the project and to meet all of its obligations under this Agreement, in a timely manner.

4. The Second Party will bear the cost of bringing power and water to the work site. One time cost for this will be borne by the Second Party. The First Party will pay the bill for usage of power and water.

### 5. Subsequent Assessment of quantity

After formation of windrows for the first time, contour survey shall be carried by First Party under supervision of representatives of Second & Third Party to assess the impact of windrows formation on volume of dump if desired by First Party.

First Party shall carry out contour survey every month for monitoring volumetric reduction of existing dump and submit its report to Third Party with calculations of quantity processed in the month.

After 50% of dump reduction Third Party shall again carry out contour survey through 3D areal mapping in presence of the designated representatives of Second & First Party and submit the report as above for reconciliation of monthly quantity analysis.

This shall be followed by monthly contour survey and submission of reports as above.

If required Third Party shall again carryout 3D areal mapping after 100% dump removal and reclamation of land, preferably if the legacy waste is found to be dumped up-to the considerable depth on the dumping ground.

First Party has to setup electronic sensor based Conveyor weightment system for online weight (Input & Output) at project site within 30<sup>th</sup> June 2021.

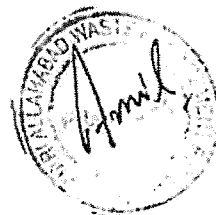
### 6. Land

Initial land required for setting up processing plant and machineries shall either be created by First Party at legacy dump site by clearing/moving dump or using plain land if available at the dump site.

To meet any additional land required for subsequent expansion of the processing plant, First Party can use the land that is recovered after processing the legacy waste with prior approval of Second Party.

महानगरपालिका (Municipal Corporation)  
कान्सर्वेशन एण्ड डिजाइन विभाजन कार्यालय  
सुन्दरबन जल निगम, लखनऊ

उपरोक्त कार्ययोजना  
कायम निम्न प्रमाणानुसार



(2/10)

The land area reclaimed by processing will remain with the Second Party except as required for setting up of plant which can be used till completion of project period.

The First Party shall ensure optimum utilisation of the project site and shall not use the same for any purpose not connected or incidental to the project or related activities.

#### 7. Disposal

It is the sole responsibility of First Party to dispose off all the rejects/inert generated during the process.

By-products from such processing viz. recyclables, RDF, enriched soil etc. will be the property of the First Party.

Disposal of inerts and the construction and demolition waste will be managed at the same site in manners suggested by the Second Party.

E-waste, hazardous waste and recyclables such as the plastic, glass, metal etc. shall not in any way form the part of inert waste.

The cost of the transportation of RDF or any other product(s) including leachate handling will be borne by the First Party.

Soil conditioner, if any, derived after processing shall be within specified limits mentioned in MSW rules 2016. However, Soil as retrieved will be sent out nearby to low landfill areas as suggested by the Second Party and/or will be used to create a landscaping not exceeding more than 20% of the area retrieved within the same campus,

SLF facility shall not be provided for disposal of processed waste and responsibility of its disposal as per CPCB/State PCB guidelines shall solely rest with First Party.

First Party shall in all respect of the project, procure the applicable Permits and be in compliance thereof at all times during the currency of this Agreement.

#### 8. Monitoring of the processing facility

It shall be primary duty of the Second party to make concurrent monitoring on daily basis about the operation and maintenance of processing facility and any deficiency observed must be duly communicated on the same day. The parties agree to mutually adopt a transparent, standard operating procedure for quality monitoring of the processing facility and its operation. The Third party will provide suitable guidance and may also make its own mechanism to verify and inspect the operations of the processing facility. The Third party may on its own or through any other agency monitor the quality of services rendered by First party.

First Party has to setup electronic sensor based Conveyor weighment system for online weight (Input & Output) at project site 4 before 30<sup>th</sup> June 2021.

#### 9. Periodical Reporting

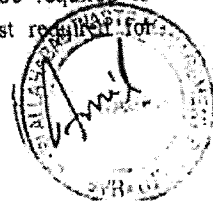
The First Party shall, at the end of every month or at lesser intervals as required by Second/Third Party, furnish detailed breakup in MT of Total Legacy Waste processed, RDF, Recyclables, Inert and construction & demolition waste, soil conditioner segregated/received in processing of waste.

#### 10. Testing

The soil conditioner, if any, received as by-product of processing shall be required to be tested fortnightly for "Seed Germination Test" or any other test required for

महो  
कान्सल्टेयशंस एंड  
सो प्रो जल निगम, लखनऊ

संयोजक  
संयोजक  
संयोजक



29/09

suitability of soil conditioner/processing residue being safe before disposal.

Sample for testing shall be taken in presence of representatives of all parties and shall be sent to ITRC/reputed NABL accredited Lab for testing. Cost of sample submission and testing shall be borne by Second Party.

Above procedure shall be applicable for all other test(s) required to ensure waste being processed as per applicable Rules/Guidelines.

#### 11. Submission of Bill

Contractor shall submit required GST bill for payment at contracted rate Rs. 239.00 per MT (inclusive of GST) of waste processed at designated site. The above rate will be increased by 5% every year.

The Bill shall be submitted with the contour survey report along with calculation of net quantity calculated on the basis of density of waste. The survey report and calculations shall be duly checked and calculation be verified by Project Manager of designated local Unit of Construction & Design Services, U.P. Jal Nigam.

However, this methodology of billing system will be applicable till 30<sup>th</sup> of June 2021 only. Thereafter, Contractor shall submit bills along with data collated from Conveyor Weight Sensor for Input Waste on Feeding Conveying System.

The Weighment Slips (Kanta Parchi) of RDF, Recyclables and Soil conditioner removed from the site shall also be attached with the Bill. The weighment slips shall be verified by the representatives of Nagar Nigam and C&DS. However, this process of KantaParchi will also be replaced with online data from Conveyor Weighment Sensor system report from 1<sup>st</sup> of July 2021 onwards.

First Party shall also submit a certificate stating quantity of waste billed is processed and removed from the site for further disposal as per the applicable rules in force.

#### 12. Payment

Second Party shall make the payment of bills of First Party within 15 days of submission of bill. Payment shall be made on density basis upto 30<sup>th</sup> June 2021 afterwards payment shall be made after 30<sup>th</sup> June 2021 on actual Weighment only.

Achievement of required pro-rata Milestones within the bill period shall also be ensured before payment of bill.

Simultaneously Second Party shall make additional payment equal to 5% of bill amount to Third Party towards Administrative Expenses as per instructions of G.O. No.3624/ul-5-2020-2351V/2019 dated 26/08/2020 of Nagar Vikas Anubhag-5, Govt. of U.P.

5% of the bill amount will be deducted every month and will be kept as performance security deposit and will be returned after completion of the agreement.

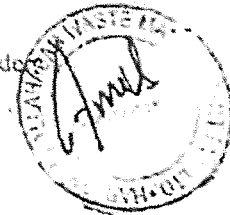
13. First Party shall commence the processing work within 15 (Fifteen) days of the signing of this Agreement or as per the Schedule agreed between the Parties at the time of execution of this Agreement.

14. Milestones required to be achieved within the given timeframe are as under

महाप्रबंधक  
कान्स्ट्रक्शन एण्ड डिजाइनिंग  
उ० प्र० जल निगम, लखनऊ



उत्पन्न प्रमाणिका  
जल निगम प्रसारण



208

S. No	Performance Parameter	Timeline & required Service Level
1	Effective Date of the contract	From the date of signing of agreement
2	Total Estimated Volume of Waste	1,264,400 cubic metre
3	Density(lowest of the three sample taken Ref:- 01/कैम्प प्रयागराज दिनांक 11-02-2021	1.397(However same shall be finalized after 3 <sup>rd</sup> party density measurement at a later date.)
4	Total Estimated quantity of waste based on above density.	1766366.8 Metric Ton
5	Mobilization of equipment & manpower	7 days from the date of signing of Agreement.
6	Setting up plant for Screening	30 days of the date of signing of this agreement
7	Levelling of site after removal of plant and machinery after completion of work.	15 days from the date of completion of work.

#### 15. General Provisions

Nothing contained in this Agreement shall be construed as or have effect of constituting a relationship of employer and employee or principal and agent between Department of Urban Development, Govt. of U.P. and the Other Parties or any of its staff, employees, agents or representatives.

The Second and Third parties shall not be responsible for all acts and omissions of staff or any persons, associations, institutions engaged by the First Party whether or not in the course of implementing the project and the First Party shall be solely responsible for the health, safety and security of such persons or entities and their property.

#### 16. Indemnification and Insurance

The First Party shall be solely responsible for and keeps the Second & Third Party indemnified against all the claims, damages, expenses, losses or injury to persons or property that may arise during the execution of project.

On the occurrence of an accident which leads or may lead to human loss, First Party shall within 24 hours of such accident report in writing to the Second Party clearly stating the facts in sufficient details, explaining the circumstances of such accident and subsequent actions taken by the First Party.

In the event, compensation may become payable under any Act or by the Judgement of any Court/competent Authority thereof whether such compensation becomes payable by First Party or by Second/Third Party, the same shall be born and paid by the First Party. If First Party fails to pay the requisite compensation, Second Party on behalf of itself and/or Third Party shall have the right to recover the same by

महाप्रबन्धक  
कान्सट्रक्शन एण्ड डिजाइन सावर्सज  
उ० प्र० जल निगम, लखनऊ

पर्यावरण जलिनगी  
नगर निगम प्रयागराज



2.7

encashment of Performance Security/any sum payable to First Party.

The First Party at its own cost & expenses shall purchase and maintain all insurances in respect of Contractor's risk, loss, damage or destruction of Project facilities, workmen compensation, third party liability including injury or death or any other insurance that may be necessary in accordance with Good Industry Practices.

#### 17. Effective Date, Validity of this Agreement & Amendment

Effective date of this agreement will be the date of commencement of processing or 15 days from the date of signing of this agreement whichever is earlier.

In case if, any part of this agreement is in conflict with RFP document and or any previous MOUs etc., clauses of this agreement will prevail.

The term Authority for this contract shall mean Municipal Commissioner, Prayagraj Nagar Nigam.

This Agreement shall remain in force for 12 Months & 15 days from the date of signing of this agreement unless terminated earlier or extended through a mutually agreed amendment to this Agreement. This agreement will be extended further to complete balance quantity after satisfactory completion of 1 years of work.

This agreement will remain valid even if other scope of work is invalidated and/or are truncated and/or taken out of the scope of work.

The Agreement may be amended by written consent of the Parties to the Agreement.

Standard Force Majeure clause shall applicable if any such condition arises.

All the conditions of RFP Document except those modified or superseded in this agreement shall also be part of this agreement.

#### 18. Termination of Agreement

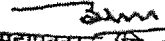
In the event of unsatisfactory performance in execution of the Project or violation of any terms of this Agreement by the First Party, this agreement can be terminated after due notices of rectifications from Second Party. In case of termination due to default of First Party the Performance Security shall be forfeited by the Second Party.

Under the instructions/orders of any Court/competent Authority or incidence of any such condition beyond the control of Second Party due to it is not possible to proceed with the project; Second Party may anytime terminate the Agreement, with proper notice to First Party. In such case no claim for any compensation regarding remaining work shall be admissible to the First Party and First Party shall remove all their plant & machinery and processed waste components from the site.

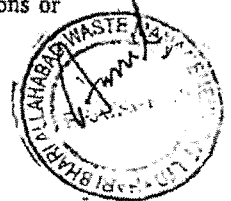
The Agreement can be terminated with mutual agreement of the parties if the Force Majeure conditions prevail beyond validity of Agreement.

Notwithstanding anything inconsistent contained in this Agreement, if the Party who has been served the Termination Notice cures the underlying event of default to the satisfaction of other party at any time before the termination occurs, the Termination Notice can be withdrawn.

Termination of this Agreement shall not relieve the Parties of any obligations already incurred hereunder which expressly or by implication survives Termination hereof, and except as otherwise provided in any provision of this Agreement expressly limiting the liability of either Party, shall not relieve either Party of any obligations or liabilities for loss or damage to the other Party arising out of or caused by acts or

  
महाप्रबन्धक (नि.-07)  
कान्स्ट्रक्शन एण्ड डिजाइन सर्विसेज  
उ० प्र० जल निगम, लखनऊ

  
महानगरपालिका प्रमुख  
लखनऊ



206

omissions of such Party prior to the effectiveness of such Termination or arising out of such Termination.

19. Environmental Compliance

The First Party shall, at all times, ensure that all aspects of the Project and the processes employed in the construction of Project Facilities shall conform to the laws pertaining to the environment, health and safety aspects including rules such as MSW rules, policies and guidelines related thereto. The First Party shall obtain and maintain from time to time necessary clearances from all Government Agencies and for this purpose shall carry out, in accordance with Applicable Laws, the necessary environment Impact Assessment studies and implement appropriate environment management plans and submit necessary reports (including the reports to be submitted by the Second Party and /or Third Party) as per Applicable Laws.

20. Settlement of Disputes

In the event any dispute or difference arises between the Parties out of or in connection with this Agreement including the validity and interpretation thereof, it shall be referred by either party to the Department of Urban Development, Govt. of U.P. and the decision of the State Government will be final.

21. Evaluation

Department of Urban Development, Govt. of U.P. may, at its discretion and its own cost, undertake or cause to be undertaken evaluation of the impact of the changing ground realities and change in any of the basic assumptions and cost effectiveness of the Project during the validity of this Agreement. The Second Party & The First Party shall when required give Urban Development Department or its representative Reasonable cooperation, inputs and access to its records in connection with this Agreement.

22. Performance Security deposited under this contract shall be released after one month of completion of project.

23. General Conditions

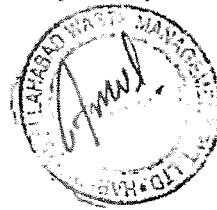
Scope of work, Implementation plan of the Project, has been detailed and defined in the Agreement.

The progress report of the Project shall be submitted by the First Party every month along with bill.

The progress of the Project and proper implementation will be inspected by the Third Party in form of visits from time to time.

महाप्रबन्धक (प्लान-07)  
कान्सट्रक्शन एण्ड डिजाइन सर्विसेज  
उ० प्र० जल निगम, लखनऊ

पर्यावरण अभि  
स्मर निगम प्रबन्धक



205

In witness whereof, the Parties hereto have caused this Agreement to be signed in their respective names.

For and on behalf of Third  
Party

For and on behalf of PNN

For and on behalf of  
First Party

~~30/01/2021~~ ~~पुनर्वरण जलनिगम~~  
महाप्रबन्धक (नि. 5/7) निगम प्रबन्धक  
कान्तरेवहन्तु सहायिजाइन सर्विसेज  
(Amit Kumar Sonkari) Signature:  
General Manager (N-7) Uttam Kumar Verma  
C&DS, U.P. Jal Nigam Environment Engineer,  
Prayagraj Nagar Nigam

Signature:

Amit PrarasNath Kumar  
Managing Director  
Hari Bhari Allahabad  
Waste Management  
Private Limited  
Date:

Date:

Date:

1. Witness Signature

Name:

Address:

2. Witness Signature

Name:

Address:

## Annexure-4

159



Ref: HBR/HBM/58/25022021

Date: 25<sup>th</sup> Feb'2021

To,

The Municipal Commissioner,  
Municipal Corporation,  
Prayagraj  
Uttar Pradesh

Kind Attention: Shri Ravi Raj Ji, IAS

Subject: Contract for Bioremediation Project

Dear Ravi Ji,

Please refer to the LOI dated 2/12/20 which included copy of draft agreement. Before entering into agreement quantity assessment was to be carried out by C&DS within 3 working days to Nagar Nigam. And Nagar Nigam was supposed to issue a formal Letter of Award with project cost. Within 7 days of LOA formal tripartite agreement was supposed to be entered.

Vide a letter no. 338/env/2020 dated 9/10/2020, Chief Engineer issued directions to Hari Bhari to start the Bio remediation process on the terms and conditions of the tender conditions already agreed.

After receipt of LOI and under pressure from Nagar Nigam Hari Bhari mobilized its resources like 2 Pokelane and 4 Hyva on 5<sup>th</sup> of January 2021. However, till today we have received no Letter of award or have been called for signing of tripartite agreement. We have already incurred a loss of Rs. 20 Lakhs due to mobilization of resources which is standing unused.

However, we come to know of certain data and we would like to appraise you of the same because that will lead to major deviations:

- a) Total Volume assessed is around 12.8 Lakh Cubic Meter which when multiplied with finalized density of 1.62 is roughly around 19 Lakh tons. This figure is 4 times the tendered assessment of quantity (Which was around 5 Lakhs tons).
- b) We had agreed to completely process the above 5 Lakh tons in around 18 months (excluding rainy season) with a run rate of around 30,000 MT/day.
- c) With quadrupling of the original figure it will be next to impossible to finish it even in 3 years. We need minimum 5 years (Including rainy season) to complete the process.
- d) It will also not be possible to allow deductions of 5% of total performance guarantee in first 3 bills. We request 5% deduction from every monthly bills.
- e) It's been almost 12 months since we last quoted in the tender process. Since then diesel prices have gone up by more than 25%. And in given scenario acceptance of Rs. 239/- per ton at the time of signing of this agreement is not feasible. As per agreement we had agreed for 5% increment per year. And as such since there is a time gap of around 1 year so this agreement must be signed with 5% increment over and above Rs. 239/- per MT.

Draft agreement sent with LOI clearly spells out methodology of Billing and payment. However, Nagar Nigam is insisting on actual weighment before windrow formation. This is physically and practically not feasible and/or not doable due to following reasons:

---

Hari Bhari Recyclable Pvt. Ltd.

G-172, First floor, Noida, U.P, Contact No. +91 1204979442

Email- haribhariho@gmail.com, amitk2u@gmail.com



1. For measurement of monthly 30,000 MT of Waste before windrow formation, we would require minimum 10 acres of land to be cleared completely so that every day 1000 MT (Minimum 150 Trips) of waste can be measured trip by trip and windrow can be formed every day.

2. Above is not possible for such a large quantity.

Our mode of operation will be as follows (this is in line with what has been given in draft agreement as sent to us with LOI)

We would be earmarking area to be cleared in Month One.

Surface area and density is know,

We would be drilling at 7-10 places (from top to down) on the given surface to determine heights. Average height would be calculated.

With above (Surface Area X Avg. Height X Density), we would determine estimated quantity of waste in an earmarked area for month one processing.

Once we finish Month one target we would submit bills all docs as per the agreement.

In view of above all, we submit as follows:

- a) Kindly formalize signing of agreement before 28<sup>th</sup> of this months after due considerations of this above points.
- b) Kindly compensate us with Rs. 20 Lakh already incurred as described above.
- c) If this agreement is not signed by 28<sup>th</sup> Februray, we will have no option but to de mobilize our resources.

Yours Sincerely,  
For Hari Bhari Recyclable Pvt. Ltd.

Amit ParasNath Kumar

Managing Director

Copy To:

1. The Secretary, Urban Development, Lucknow
2. Chief Engineer, Nagar Nigam
3. Environment Engineer (Shri Uttam Verma)
4. C&DS

**Hari Bhari Recyclable Pvt. Ltd.**

G-172, First floor, Noida, U.P. Contact No. +91 1204979442

Email: hariharis@gninet.com amit.20@gmail.com

## Annexure-5



जानपद अभियंत्रण विभाग  
मोतीलाल नेहरू राष्ट्रीय प्रौद्योगिकी संस्थान इलाहाबाद  
प्रयागराज-211004 (उ०प्र०) भारत  
Department of Civil Engineering  
Motilal Nehru National Institute of Technology Allahabad  
Prayagraj-211004 (U.P.) India

LNo 1903/CEB/Rac/2023-24

To  
The Municipal Commissioner  
Nagar Nigam  
Prayagraj-211001 U.P.)

Date 01/03/2024

Sub: Estimation of legacy waste stored at Baswar MSW plant, Naini, Prayagraj

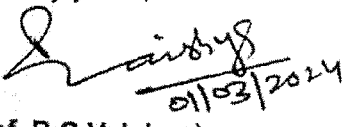
Sir

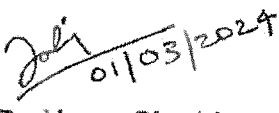
With reference to your letter No. 840/Environment/2023-24 dated 07/12/2023 regarding the above cited subject. Please find attached herewith estimation report of legacy waste stored at Baswar MSW plant, Naini, Prayagraj. The estimation was conducted according to the terms & reference mentioned in the letter. The Aerial Imagery of the plant location is also enclosed in pen drive for your reference and necessary action.

Should you need any clarification please feel free to contact us any time according to your convenience.

Thanking you

Sincerely yours,

  
(Prof. R.C.Valshya)  
P.I. of the Project

  
(Dr. Varun Singh)  
Co-P.I. of the Project

Encl: 1. Estimation report of legacy waste stored at Baswar MSW plant, Naini, Prayagraj.  
With site survey maps.  
2. Aerial Imagery of the plant location in pen drive

Report of Remaining Legacy Waste Estimation

at

Baswar MSW Processing Plant, Naini, Allahabad

The remaining Legacy Waste Project was given to the Department of Civil Engineering, MNNIT, Allahabad by the Nagar Nigam Prayagraj vide letter No. 840/Environment/ 2023-24 dated 07/12/2023. The work was allotted to the PIs on 13/12/2023 and later it was carried out by Prof. R.C. Vaishya and Dr. Varun Singh faculty members of the Civil Engineering Department. The Team MNNIT, Allahabad visited several times at site and carried out survey work using DGPS and Total Station and used auto level for leveling. The team also collected aerial imagery for actual visual site mapping. The survey work was conducted from January 24 to February 29, 2024 on different dates for quantification of remaining legacy waste at the site. The following members were present from time to time during various survey works conducted at the site from the Nagar Nigam Prayagraj side & others.

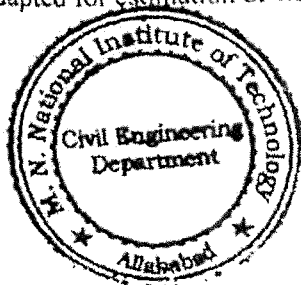
- |                          |  |
|--------------------------|--|
| 1. Er. Uttam Kumar Verma | Environmental Engineer, Nagar Nigam, Prayagraj |
| 2. Er. Girish Kumar      | Asst. Engineer, PMC Nagar Nigam, Prayagraj     |
| 3. Sri Ashutosh Pandey   | Project Manager, M/s Ecoston Infra Pvt. Ltd.   |
| 4. Sri Ashish K. Singh   | Project Manager, M/s B.V.G. India Ltd.         |

From MNNIT, Allahabad side Following members were present from time to time during various survey works conducted at the site.

1. Prof. R.C. Vaishya
2. Dr. Varun Singh

The followings are outcome of total survey works at the site:

The remaining legacy waste was found at two locations as mentioned in the drawing and the total area where this waste is currently dumped/ or being processed is about 16 acres. The remaining legacy waste accumulated since past at site has been quantified by summation of the volume accumulated above and below the average reference levels of the Sanitary Landfill site and Legacy waste (unprocessed site). The Digital Elevation Model (DEM) was developed using collected level (elevation) data of different locations. The volume calculation estimation was carried out using DEM and QGIS software. The reference level was used to calculate the legacy waste volume lying below and above the average reference levels. The average reference levels were estimated based on the mean of the invert levels of bottom most portion of land fill area. Similar approach was also adapted for estimation of waste lying in the southern boundary of the plant.



Page 1 of 2

*July*  
01/03/2024

01/03/2023

Dr. R. C. Vaishya  
Professor

Department of Civil Engineering  
M. N. National Institute of Technology  
Allahabad-211 006 (U.P.) India


सिलवक-3 सी

The estimated remaining legacy waste volume is given in the following Table.

S. No.	Part	Areas (m <sup>2</sup> )	Datum Level (m)	Reference Level (m)	Volume Above Reference Level (m <sup>3</sup> ) (A)	Volume Below Reference Level (m <sup>3</sup> ) (B)
1	Legacy Waste (Unprocessed)	16897.117	100	87.96	114965.587	41.078
2	Sanitary Landfill (SLF)	27129.09	100	85.16	427935.325	45.682
				Total	542900.912	86.76
				Grand Total (A+B)	542987.672	

Note: Datum Level is considered at Roof Top of Ecostan Infra Pvt. Ltd. Office, Baswar MSW Dumping Processing Plant

The total volume of unprocessed legacy waste estimated as per our survey works conducted at the site of waste is 542987.672 m<sup>3</sup>.

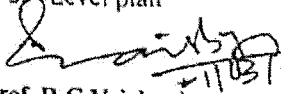
  
(Prof. R.C. Vaishya) 01/03/2024

P.I. Of Project Dr. R. C. Vaishya  
Professor

Department of Civil Engineering  
Motilal Nehru National Institute of Technology  
Allahabad-211 004 (U.P.) India

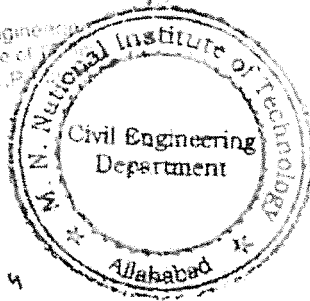
Drawing Details Enclosed:

1. Site Plan
2. Contour Plan
3. Level plan

  
(Prof. R.C. Vaishya) 01/03/2024

P.I. Of Project


Dr. R. C. Vaishya  
Professor  
Department of Civil Engineering  
Motilal Nehru National Institute of Technology  
Allahabad-211 004 (U.P.) India



  
01/03/2024

(Dr. Varun Singh)

Co-P.I. of Project

  
01/03/2024

(Dr. Varun Singh)

Co-P.I. of Project

संलग्नक-3 ए



जानपद अभियंत्रण विभाग  
मोतीलाल नेहरू राष्ट्रीय प्रौद्योगिकी संस्थान इलाहाबाद  
प्रयागराज-211004 (उ०प्र०) भारत  
Department of Civil Engineering  
Motilal Nehru National Institute of Technology Allahabad  
Prayagraj-211004 (U.P.) India

L.No.1962/CED/R&amp;C/2023-24

Date 07/03/2024

To  
The Municipal Commissioner  
Nagar Nigam  
Prayagraj-211001 U.P.)

**Sub:** Estimation of legacy waste decanted at Baswar MSW plant, Naini, Prayagraj till date.

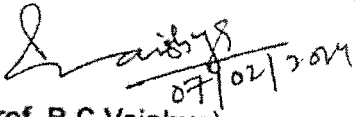
Sir

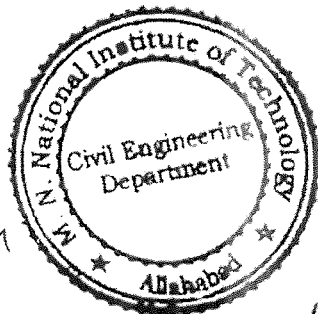
With reference to your letter No. D.1140/Environment/2023-24 dated 21/02/2023 regarding the above cited subject. Please find attached herewith estimation of decanted legacy waste at Baswar MSW plant Naini, Prayagraj till date. This estimation was prepared based on a previous report submitted by the MNNIT, Allahabad through vide letter No. 1567/CED/R&C/2022-23 dated 23/12/2022 and present survey conducted by us.

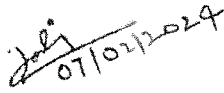
Should you need any clarification please feel free to contact us any time according to your convenience.

Thanking you

Sincerely yours,

  
(Prof. R.C. Vaishya)  
P.I. of the Project



  
(Dr. Varun Singh)  
Co-P.I. of the Project

**Encl:** 1. Estimation report of legacy waste stored at Baswar MSW plant, Naini, Prayagraj.  
With site survey maps.  
2. Related maps

## Estimation Report on Decanted Legacy Waste Till Date

at

### Baswar MSW Processing Plant, Naini, Prayagraj (U.P.)

The project Estimation of Legacy Waste Decanted till Date at Baswar MSW Processing site was given to the Department of Civil Engineering, MNNIT, Allahabad by the Nagar Nigam Prayagraj vide letter No. D-1140/Environment/ 2024 dated 21/02/2024. The work was allotted to the PIs on 01/03/2024 and later the project was carried out by Prof. R.C.Vaishya and Dr. Varun Singh faculty members of the Civil Engineering Department. The Team MNNIT, Allahabad has already visited several times at site to carryout survey work using DGPS and Total Station and used auto level for leveling. The team MNNIT has good exposure of the site due to previous project works.

The following members were present from time to time during previous survey works conducted at the site from the Nagar Nigam Prayagraj side & others.

- |                          |  |
|--------------------------|--|
| 1. Er. Uttam Kumar Verma | Environmental Engineer, Nagar Nigam, Prayagraj |
| 2. Er. Girish Kumar      | Asst. Engineer, PMC Nagar Nigam, Prayagraj     |
| 3. Sri Ashutosh Pandey   | Project Manager, M/s Ecostan Infra Pvt. Ltd.   |
| 4. Sri Ashish K. Singh   | Project Manager, M/s B.V.G. India Ltd.         |

From MNNIT, Allahabad side, the following members were present from time to time during various survey works conducted at the site:

1. Prof. R.C.Vaishya
2. Dr. Varun Singh

It may be noted that following reports were already shared with the Nagar Nigam, Prayagraj:

1. The report related to **Volumetric Analysis of Stored Legacy Waste** was already submitted to the Nagar Nigam, Prayagraj vide letter No. 1903/CED/R&C/2023-2024 dated 01/03/2024. As per report, at present approximately **542987 m<sup>3</sup>** legacy waste still lying at the site.
2. The **Density Estimation Report** of Legacy Waste at site was submitted to the Nagar Nigam, Prayagraj vide letter No. 1830/CED/R&C/2023-2024 dated 22/02/2024. As per report at **Estimated Density of Legacy Waste was 1.38 t/m<sup>3</sup>**.

The Estimation of Legacy Waste Decanted till date at Baswar MSW Processing site is based on a previous report submitted by the MNNIT, Allahabad vide letter No. 1567/CED/R&C/2022-23 dated 23/12/2022 and present report submitted by us vide letter no. 1903/CED/R&C/2023-2024 dated 01/03/2024. The contour maps of previous and present reports were superimposed and the designated regions have been demarcated. The Digital Elevation Model (DEM) based on the grid point levels depicted in the previous contour map was generated and it was compared with the

*Jai*  
01/03/2024

*Varun Singh*  
01/03/2024

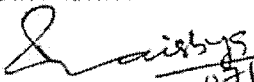
DEM derived from the present map/data to calculate the estimated change in levels of processed/ decanted legacy waste. In each region, the volume of processed/decanted legacy waste was estimated using the demarcated boundaries of the regions, the Digital Elevation Model (DEM) of the existing regions, Digital Elevation Model (DEM) derived from the previous map and the 'Volume Calculation Tool' of QGIS Software. The results of volumetric analysis are presented in Table-1.

**Table-1 Estimation of Legacy Waste Decanted till Date at site**

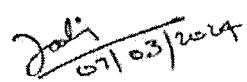
S.No.	Region	Area (m <sup>2</sup> )	Volume (m <sup>3</sup> )
1	Legacy Waste (Processed) in SLF Area (Zone-1 in map)	47169.485	435677.8
2	Legacy Waste (Processed)- Near BVG India Ltd. Area (Zone-2 in map)	27129.09	366176.2
3	Legacy Waste Cleared near Ecostan infra Pvt. Ltd. Area (Zone-3 in map)	20990.554	276282.2
	<b>Total</b>	<b>95289.129</b>	<b>1078136.2</b>

**Note:** Datum Level was considered at Roof Top of Ecostan Infra Pvt. Ltd. Office, Baswar MSW Dumping Processing Plant in both survey works. The current estimation may have variation of  $\pm 10\%$  due to type of waste and type of instruments used by two separate teams who have conducted survey works in 2022 and 2024.

The total Estimated Volume of Decanted Legacy Waste estimated as per our calculations by using the Digital Elevation Models and QGIS software is **1078136 m<sup>3</sup>**. As per point no. 2 mentioned in this report the approximate density was 1.38t/m<sup>3</sup>. Therefore, the decanted legacy waste till date (29/02/2024) at site may be 1487828 metric tonne with a variation of  $\pm 10\%$ .

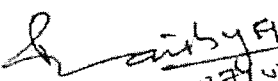
  
07/03/2024  
(Prof. R.C. Vaishya)

P.I. Of Project


  
07/03/2024  
(Dr. Varun Singh)  
Co-P.I. of Project

Drawing Details Enclosed:

1. Previous Contour Map
2. Present Contour Map

  
07/03/2024  
(Prof. R.C. Vaishya)

P.I. Of Project

  
07/03/2024  
(Dr. Varun Singh)  
Co-P.I. of Project



## Annexure-6



प्रेषक,

नगर आयुक्त,  
नगर निगम,  
प्रयागराज।

सेवा में,

**Shri Mukesh Kumar,**  
Practicing Company Secretary  
Ex- Consultant Company Secretary,  
Office of Official Liquidator,  
Delhi Attached to the High Court of Delhi,

संख्या : 827 / पर्या0 / 2022-23

दिनांक : 04 दिसम्बर, 2022

विषय : आपके पत्र MK/MCPNN/2022-23/ Date 14/12/2022 द्वारा की गयी शिकायत के सम्बन्ध में

महोदय,

कृपया उपर्युक्त विषयक स्वकीय पत्र संख्या-MK/MCPNN/2022-23/ Date 14/12/2022 का सन्दर्भ ग्रहण करने का कष्ट करें जिसके द्वारा नगर निगम, प्रयागराज के द्वारा लिगेसी वेस्ट निस्तारण हेतु कराये जा रहे कार्य एवं भुगतान के सम्बन्ध में शिकायत की गयी है।

उक्त के क्रम में अवगत कराना है कि अधोहस्ताक्षरी द्वारा कार्यालय आदेश सं0डी0-411/न0आ0-पी0एस0/22 दिनांक 26 दिसम्बर, 2022 के द्वारा शिकायती पत्र के सम्बन्ध में परीक्षणोपरान्त सुस्पष्ट आख्या अधोहस्ताक्षरी को उपलब्ध कराये जाने हेतु कमेटी गठित की गयी। गठित कमेटी द्वारा शिकायती पत्र के क्रम में अपनी रिपोर्ट प्रस्तुत किया गया है जिसमें अवगत कराया गया है कि नगर निगम द्वारा लिगेसी वेस्ट के निस्तारण का कार्य अनुबन्ध में किये गये प्राविधानों के अनुसार कराया जा रहा है। गठित कमेटी की रिपोर्ट पत्र के साथ संलग्न है।

अतः उपरोक्तानुसार आपके पत्र द्वारा की गयी शिकायत के क्रम में नगर निगम, प्रयागराज का प्रत्युत्तर पत्र के साथ संलग्नकर प्रेषित की जा रही है।

संलग्नक : उपरोक्तानुसार।

भवदीय,

(चन्द्र मोहन गर्गी)  
नगर आयुक्त

संख्या एवं दिनांक तदैव।

प्रतिलिपि : मण्डलायुक्त महोदय प्रयागराज को सादर सूचनार्थ।

नगर आयुक्त

नगर आयुक्त महोदय द्वारा दिये गये निर्देश के क्रम में श्री मुकेश कुमार के पत्र **MK/MCPNN/2022-23/ Date 14/12/2022** द्वारा की गयी शिकायत का परीक्षण कमेटी द्वारा किया गया है जिसके क्रम में कमेटी की आख्या निम्नानुसार है :-

नगर निगम प्रयागराज में लिगेसी वेस्ट के निस्तारण के सम्बन्ध में श्री मुकेश कुमार {Practicing Company Secretary} [Ex- Consultant Company Secretary, Office of Official Liquidator, Delhi Attached to the High Court of Delhi] के पत्र दिनांक 14.12.2022 के द्वारा नगर निगम प्रयागराज पर लिगेसी वेस्ट का कार्य के सम्बन्ध में शिकायती पत्र प्रेषित किया गया है। उक्त शिकायत की जाँच हेतु नगर आयुक्त महोदय के कार्यालय आदेश सं० डी० 411/न०आ०-पी०एस०-22 दिनांक 26 दिसम्बर 2022 के द्वारा श्रीमती रत्न प्रिया, अपर नगर आयुक्त की अध्यक्षता में पाँच सदस्यी समिति का गठन किया गया। समिति द्वारा दिनांक 27.12.2022 को शिकायत पत्र में दिये गये तथ्यों की जाँच हेतु बसवार स्थित लिगेसी वेस्ट प्रोसेसिंग प्लांट का निरीक्षण किया गया, (जिसकी फोटोग्राफ संलग्न है) तथा पत्रावली का अनुशीलन किया गया। तत्कम में निरीक्षण आख्या निम्नानुसार है:-

डोस अपशिष्ट प्रबन्धन अधिनियम 2016 में किये गये प्राविधान के अनुपालन में नगर निगम प्रयागराज द्वारा लिगेसी वेस्ट का निस्तारण बायोरेमिडेशन पद्धति से कराये जाने हेतु निविदा आमन्त्रित की गयी थी जिसमें 02 एजेन्सियों का चयन किया गया है। अनुबन्ध में एजेन्सियों द्वारा बायोरेमिडेशन पद्धति से **Clearing of Legacy Waste** कार्य एवं प्रोसेसिंग के दौरान जो भी बाई प्रोडक्ट जनित होगा उसे डिस्पोजल किये जाने का प्राविधान है। एजेन्सियों द्वारा बायोरेमिडेशन पद्धति से लिगेसी वेस्ट का निस्तारण का कार्य करते हुए साक्ष्य सहित भुगतान हेतु बिल प्रस्तुत किया गया जिसके भुगतान के सम्बन्ध में अनुबन्ध के अनुसार नगर निगम द्वारा कार्यवाही की गयी है। नगर निगम, प्रयागराज द्वारा एजेन्सियों का भुगतान अनुबन्ध में उल्लिखित शर्तों एवं साक्ष्य के आधार पर किया गया है। श्री मुकेश कुमार द्वारा प्रेषित पत्र के क्रम में गठित कमेटी की बिन्दुवार आख्या निम्नानुसार है :-

श्री मुकेश कुमार द्वारा की गयी शिकायत के बिंदु					कमेटी की आख्या																																																								
I would like to introduce myself as an Environmentalist & a Professional based in Haryana. I would like to congratulate you for your initiatives in the field of Municipal solid waste management in Prayagraj specifically Bio Remediation. I have come across certain data by way of RTI & secondary data collections etc., which I would like to share with you in the interest of the Environment, which is as follows:					कमेटी द्वारा लिगेसी वेस्ट से सम्बन्धित पत्रावली का अवलोकन किया गया जिसमें यह पाया गया कि एजेन्सी द्वारा भुगतान के समय माहवार आर०डी०एफ० डिस्पोजल का विवरण नगर निगम को उपलब्ध कराया गया है जो शिकायतकर्ता द्वारा प्रस्तुत किये गये उक्त मात्रा से पूर्णतया भिन्न है शिकायतकर्ता द्वारा आर०डी०एफ० के ट्रकों एवं उनकी मात्रा का उल्लेख शिकायत में किया गया है परन्तु उसका साक्ष्य के रूप में कोई आधार प्रस्तुत नहीं किया गया है। शिकायतकर्ता द्वारा आर०टी०आई० के जरिये सूचना प्राप्त किये जाने का जो दावा पत्र में किया जा रहा है किन्तु आर०टी०आई० के माध्यम से लिगेसी वेस्ट प्रोसेसिंग के सम्बन्ध में क्या सूचना उपलब्ध करायी गयी का साक्ष्य उपलब्ध नहीं कराया गया है। कमेटी द्वारा पत्रावली का अवलोकन किया गया जिसमें यह पाया गया कि नगर निगम द्वारा 11878 मी०टन आर०डी०एफ० का प्रमाण कभी निर्गत नहीं किया गया है।																																																								
<table border="1"> <thead> <tr> <th>Month</th> <th>No. of Vehicles</th> <th>Total Quantity</th> <th>Average Qty/ Truck</th> <th>Actual RDF Shifted @ 15 MT/truck</th> </tr> </thead> <tbody> <tr> <td>July</td> <td>26</td> <td>640</td> <td>25</td> <td>390</td> </tr> <tr> <td>August</td> <td>53</td> <td>1,782</td> <td>24</td> <td>795</td> </tr> <tr> <td>September</td> <td>38</td> <td>864</td> <td>23</td> <td>570</td> </tr> <tr> <td>October</td> <td>45</td> <td>1,082</td> <td>24</td> <td>675</td> </tr> <tr> <td>November</td> <td>83</td> <td>2,071</td> <td>25</td> <td>1,245</td> </tr> <tr> <td><b>Total RDF Quantity</b></td> <td></td> <td><b>5,939</b></td> <td></td> <td><b>3,675</b></td> </tr> <tr> <td><b>Total Legacy Waste Processed Billing Qty</b></td> <td></td> <td><b>1,47,826</b></td> <td></td> <td></td> </tr> <tr> <td><b>%age of RDF Transported As per Nagar Nigam Certificate 50% of RDF was transported</b></td> <td></td> <td></td> <td></td> <td><b>2.5</b></td> </tr> <tr> <td><b>So total RDF Produced by Eco Stan and duly certified by Nagar Nigam As per established norms RDF is 30% of the MSW. Therefore actual RDF which should have been produced after processing of 1,47,826 MT of legacy waste is</b></td> <td></td> <td><b>11,878</b></td> <td></td> <td><b>7,350</b></td> </tr> <tr> <td><b>Differential of Actual RDF produced &amp; What actually should have been produced</b></td> <td></td> <td><b>36,998</b></td> <td></td> <td></td> </tr> </tbody> </table>							Month	No. of Vehicles	Total Quantity	Average Qty/ Truck	Actual RDF Shifted @ 15 MT/truck	July	26	640	25	390	August	53	1,782	24	795	September	38	864	23	570	October	45	1,082	24	675	November	83	2,071	25	1,245	<b>Total RDF Quantity</b>		<b>5,939</b>		<b>3,675</b>	<b>Total Legacy Waste Processed Billing Qty</b>		<b>1,47,826</b>			<b>%age of RDF Transported As per Nagar Nigam Certificate 50% of RDF was transported</b>				<b>2.5</b>	<b>So total RDF Produced by Eco Stan and duly certified by Nagar Nigam As per established norms RDF is 30% of the MSW. Therefore actual RDF which should have been produced after processing of 1,47,826 MT of legacy waste is</b>		<b>11,878</b>		<b>7,350</b>	<b>Differential of Actual RDF produced &amp; What actually should have been produced</b>		<b>36,998</b>		
Month	No. of Vehicles	Total Quantity	Average Qty/ Truck	Actual RDF Shifted @ 15 MT/truck																																																									
July	26	640	25	390																																																									
August	53	1,782	24	795																																																									
September	38	864	23	570																																																									
October	45	1,082	24	675																																																									
November	83	2,071	25	1,245																																																									
<b>Total RDF Quantity</b>		<b>5,939</b>		<b>3,675</b>																																																									
<b>Total Legacy Waste Processed Billing Qty</b>		<b>1,47,826</b>																																																											
<b>%age of RDF Transported As per Nagar Nigam Certificate 50% of RDF was transported</b>				<b>2.5</b>																																																									
<b>So total RDF Produced by Eco Stan and duly certified by Nagar Nigam As per established norms RDF is 30% of the MSW. Therefore actual RDF which should have been produced after processing of 1,47,826 MT of legacy waste is</b>		<b>11,878</b>		<b>7,350</b>																																																									
<b>Differential of Actual RDF produced &amp; What actually should have been produced</b>		<b>36,998</b>																																																											

I have discussed this data with several experts of MSW processing and it's opined that the above data clearly shows that % age of RDF shown as 8% of total legacy waste is incorrect. Actual RDF produced is not less 30% than in a City like Prayagraj, which does not have proper recycling facilities.

And if we consider quantity of RDF produced as sacrosanct since it has been certified by the Nagar Nigam Authorities for payment which is around 11,878 MT.

Actual Legacy Waste Quantity Processed is:

Quantifying Fraud	Actual Legacy Waste Processed	Rate	Actual Bill Passed	Actual Bill that should have had happened	Amount Defrauded
Processing done as per RDF Material transported data	39,593	382	5,64,69,643	1,51,24,653	4,13,44,990
Actual Processing Done	24,500	382	5,64,69,643	93,59,000	4,71,10,643

I would like to enumerate above with supporting facts & data which will prove that M/s Ecostan is defrauding Nagar Nigam, Prayagraj in full knowledge of Nagar Nigam authorities.

कमेटी द्वारा लिगेसी वेस्ट प्रोसेसिंग साइट का स्थलीय निरीक्षण किया गया। लिगेसी वेस्ट की पत्रावली एवं अनुबन्ध का अवलोकन किया गया जिसमें नगर निगम, प्रयागराज द्वारा बायोरेमिडेशन पद्धति से Clearing of Legacy Waste कार्य हेतु एजेन्सियों के साथ अनुबन्ध निष्पादित किया गया है जिसमें एजेन्सियों को बायोरेमिडेशन पद्धति से Clearing of Legacy Waste का कार्य करते हुए जो भी आर०डी०एफ० जनित होगा उसका डिस्पोजल किया जाना है, जिसके अनुसार एजेन्सियों द्वारा लिगेसी वेस्ट के निस्तारण का कार्य पूर्ण करते हुए जो भी आर०डी०एफ० जनित होता है उसका डिस्पोजल कराया जा रहा है। शिकायकर्ता द्वारा प्रयागराज शहर में 30 प्रतिशत आर०डी०एफ० जनित होना बताया गया है। कमेटी द्वारा स्थल पर उपस्थित होकर स्वयं लिगेसी वेस्ट प्रोसेसिंग का कार्य कराया गया जिसमें 30 प्रतिशत आर०डी०एफ० प्राप्त नहीं हुआ। लिगेसी वेस्ट में आर०डी०एफ० की मात्रा पुराने भंडारित वेस्ट पर निर्भर करता है। लिगेसी वेस्ट प्रोसेसिंग के उपरांत प्रयागराज में 30 प्रतिशत आर०डी०एफ० जनित होना नहीं पाया गया है।

#### Proof #1: (Annexure 1)

Date	Time	Ticket No.	Vehicle No.	Gross Weight	Tare Weight	Net weight
27-10-2022	03:08	24654	UP44AT0193	29470	10820	18650
	03:15	24654	UP44AT0193	29106	10820	18286
	03:42	24654	UP44AT0193	29683	10820	18863

Above is the data which shows that within 12 minutes following events took place which would take minimum 22 Minutes.

Activity	Time
Loading of Hyva with 18 MT	6 Minutes
Weighting at Weigh Bridge	2 Minutes
Transporting to the (lets say 100 Mtr destination)	2 Minutes
Unloading	2 Minutes
Coming back for loading	2 Minutes
Again loading of Hyva with 19 MT	6 Minutes
Weighting at weigh Bridge	2 Minutes
<b>Total</b>	<b>22 Minutes</b>

It clearly shows that M/s Ecostan is just rotating the loaded vehicles a number of times with some load +/- in the existing Loaded Vehicles. They have frozen the Tare Weight of Vehicles in the software so that they do not have to empty the material also anywhere and they can maximize the fraud trips per Vehicles.

#### Proof #2: (Annexure 2)

It's one day record of Ecostan Vehicles (2 Nos.) on 1<sup>st</sup> of October 2022, which are being loaded once and being rotated in syn to record the fraud weight processing. Here also it can be seen that they have frozen the tare weight so that they need not empty the vehicles at all. Surprisingly tare weight is not changing even by a kilo even though vehicles has made 16 trips (Diesel) loaded in vehicle would have depleted by minimum 5-10 litres). But tare weight not changing is a proof of data manipulation without application of mind.

#### Proof #3 (Annexure 3)

Date	Sub-Meter reading	Unit Consumed
06-11-2022	161	
17-11-2022	234	73
24-11-2022	293	59
29-11-2022	314	21

M/s ecostan have installed 4 trommels. Even if we assume 3 trommels in running situation. Total 63 KWh units are being consumed per hour i.e., every day 630 units to be consumed (even if we consider just 10 hours of working). So, weekly units consumed have to be minimum 4500 units. Against which only 73, 59 & 21 units are shown in 3 subsequent weeks.

It is also interesting to note that their bills have been passed without actual electricity consumption data (based on guesstimates only).

कमेटी द्वारा शिकायतकर्ता द्वारा गाड़ियों के लोडिंग एवं अनलोडिंग के सम्बन्ध में जो शिकायत की गयी है उक्त का साइट पर सत्यापन का कार्य कराया गया जिसमें यह पाया गया कि एजेन्सी द्वारा उपलब्ध कराया गया डाटा सही है। लिगेसी वेस्ट साइट न्यूनतम दूरी पर होने के कारण कम समय में गाड़ियों का लोडिंग एवं अनलोडिंग का कार्य किया जाना सम्भव है। कमेटी द्वारा स्वयं गाड़ियों का लोडिंग एवं अनलोडिंग का कार्य कराया गया जिसमें लगभग एक गाड़ी के लोडिंग एवं अनलोडिंग में लगभग 11 मिनट समय प्राप्त हुआ।

एजेन्सी द्वारा अवगत कराया गया कि साफ्टवेयर में गाड़ियों का Tare weight Fix किया गया है। यदि पूरे दिन 01 गाड़ी से कार्य लिया जाता है तो ईंधन के रूप में Tare weight औसतन 20 से 25 कि०ग्रा० का अन्तर प्राप्त होगा।


कमेटी द्वारा लिगेसी वेस्ट प्रोसेसिंग से सम्बन्धित पत्रावली का अवलोकन किया गया, जिसमें यह पाया गया कि एजेन्सी द्वारा लिगेसी वेस्ट प्रोसेसिंग के दौरान प्लान्ट के संचालन पर जो भी विद्युत उपभोग किया जाता है उसका भुगतान किया जा रहा है। माह नवम्बर, 2022 तक एजेन्सी द्वारा विद्युत बिल के रूप में रू० 9 लाख 15 हजार विद्युत विभाग को जमा किया गया है जिसकी पुष्टि विद्युत विभाग से की जा सकती है। साथ ही विद्युत बिल भुगतान हेतु नगर निगम द्वारा रू० 6,60,000.00 की धनराशि की कटौती एजेन्सी को किये गये भुगतान से की जा चुकी है।

	<p>शिकायतकर्ता द्वारा माह अगस्त में मात्र 73, 59 एवं 21 यूनिट ही प्लान्ट के संचालन में विद्युत का उपभोग किया गया है का उल्लेख पत्र में किया गया है परन्तु माह अगस्त में लिगेसी वेस्ट प्रोसेसिंग के दौरान मात्र 73, 59 एवं 21 यूनिट ही प्लान्ट के संचालन पर विद्युत व्यय हुआ है इसका कोई साक्ष्य प्रस्तुत नहीं किया गया है। इस प्रकार शिकायतकर्ता द्वारा लगाया गया आरोप निराधार है।</p>
<p>Hence, Following Conclusions can be derived :-</p> <ol style="list-style-type: none"> <li>1. That above data is a sample &amp; random data (Nagar Nigam has not responded to my RTIs) and I am sure, that this problem is across other ULBs.</li> </ol>	<p>कमेटी द्वारा शिकायतकर्ता के पत्र का अवलोकन किया गया जिसमें यह पाया गया कि स्वयं प्रमाणित किया जा रहा है कि पत्र में उल्लेखित डाटा <b>Sample &amp; Random Data</b> है जिससे स्पष्ट है कि शिकायतकर्ता द्वारा की गयी शिकायत अनुमानों पर आधारित है जिसका कोई ठोस आधार नहीं है, जबकि इसी पत्र के प्रारम्भ में सूचना आर0टी0आई0 एवं सेकेण्डरी डाटा कलेक्शन के आधार पर प्राप्त किये जाने का दावा प्रस्तुत किया गया है। इस प्रकार एक ही पत्र में डाटा एकत्रित किये जाने का आधार जो शिकायतकर्ता द्वारा प्रस्तुत किया जा रहा है वह विरोधाभासी है। शिकायतकर्ता द्वारा यदि कोई आर0टी0आई0 के जरिये सूचना नगर निगम से मांगी गयी है तो उसे शीघ्र उपलब्ध कराया जायेगा।</p>
<ol style="list-style-type: none"> <li>2. It's a complete eyewash and a short sighted approach of M/s Ecostan and they want to make quick buck by defrauding public money.</li> </ol>	<p>कमेटी द्वारा लिगेसी वेस्ट प्रोसेसिंग कार्य की पत्रावली एवं अनुबन्ध का अवलोकन किया गया जिसमें एजेन्सी को किये गये भुगतान का परीक्षण किया गया। उक्त पत्रावली में नगर निगम प्रयागराज द्वारा लिगेसी वेस्ट के निस्तारण हेतु अनुबन्ध में किये गये प्राविधान के अनुसार ही कार्यवाही की गयी है जो पूर्णतया सही है इसमें किसी भी प्रकार की वित्तीय अनियमितता नहीं की गयी है।</p>
<ol style="list-style-type: none"> <li>3. RDF problem remains a universal problem. And this cannot be solved by these kind of new operators are only there to make a quick money.</li> </ol>	<p>कमेटी द्वारा लिगेसी वेस्ट प्रोसेसिंग साइट का स्थलीय निरीक्षण किया गया। साइट पर एजेन्सियों द्वारा लिगेसी वेस्ट प्रोसेसिंग के दौरान जो भी आर0डी0एफ0 जनित हो रहा है उसका डिस्पोजल एजेन्सियों द्वारा नियमित रूप से किया जा रहा है।</p>
<ol style="list-style-type: none"> <li>4. That entire purpose of Honorable Prime Minister Shri Narendra Modi Ji's grand vision of Swachha Bharat Mission is being defeated due to lack-lusture approach of Nagar Nigam and hand in glove corrupt practices of Nagar Nigam along with lack of knowledge about the Standard Operating Procedure.</li> </ol>	<p>नगर निगम प्रयागराज द्वारा केन्द्र सरकार द्वारा संचालित योजना स्वच्छ भारत मिशन की परिकल्पना को साकार करने हेतु ठोस अपशिष्ट प्रबन्धन क्षेत्र में उत्कृष्ट कार्य किये जा रहे हैं जिस हेतु नगर निगम को स्वच्छता रैंकिंग में राष्ट्रीय स्तर पर 16वाँ स्थान प्राप्त हुआ है। नगर निगम के पास ठोस अपशिष्ट प्रबन्धन के सम्बन्ध में पर्यावरण अभियन्ता के रूप में विशेषज्ञ भी है एवं आवश्यकतानुसार राज्य सरकार के कन्सलटेन्ट तथा स्थानीय स्तर पर विशेषज्ञों की मदद ली जाती है।</p>
<ol style="list-style-type: none"> <li>5. Without conveyor weight sensors installed at input and output, these kind of fraudulent weighment practices will keep occurring.</li> </ol> <p>In view of above, I humbly request you to look into a big fraud on public money. Already M/s Ecostan have been released Rs. 4 Crores against actual work done of Rs. 75 Lakhs.</p>	<p>कमेटी द्वारा लिगेसी वेस्ट साइट का निरीक्षण किया गया निरीक्षण के दौरान साइट पर लिगेसी वेस्ट की माप-तौल के कार्य का भौतिक सत्यापन किया एवं स्थापित Weigh Bridge के <b>caliberation</b> का परीक्षण किया गया जो सही पाया गया। लिगेसी वेस्ट की माप तौल हेतु जो Weigh Bridge स्थापित किया गया है उसका <b>caliberation</b> का परीक्षण माप तौल विभाग से भी कराया गया है। शिकायतकर्ता द्वारा लगाया गया यह आरोप कि मेसर्स इकोस्टैन द्वारा मात्र</p>

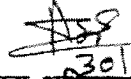
	75.00 लाख का कार्य किया गया है जो पूर्णतया असत्य एवं निराधार है। एजेन्सी द्वारा किये गये लिगेसी वेस्ट प्रोसेसिंग कार्य का भुगतान सत्यापन के उपरान्त ही किया गया है।
--	---


इस प्रकार शिकायतकर्ता श्री मुकेश कुमार (Practicing Company Secretary) द्वारा नगर निगम प्रयागराज पर लिगेसी वेस्ट के सम्बन्ध में की गयी शिकायत निराधार एवं तथ्यहीन है जिनका कोई ठोस आधार/साक्ष्य उपलब्ध नहीं कराया गया है। नगर निगम द्वारा एजेन्सी को अनुबन्ध में किये गये प्राविधानों के अनुसार ही लिगेसी वेस्ट के प्रोसेसिंग कार्य का भुगतान किया गया है। कमेटी द्वारा लिगेसी वेस्ट पत्रावली का परीक्षण किया गया जिसमें यह पाया गया कि एजेसी को किये गये भुगतान में किसी प्रकार की कोई वित्तीय अनियमितता नहीं की गयी है।


अतः श्री मुकेश कुमार (Practicing Company Secretary) द्वारा की गयी शिकायत की आख्या आपके समक्ष प्रस्तुत है।

  
सहायक अभियन्ता

  
अधिष्ठापी अभियन्ता

  
मुख्य अभियन्ता

  
मुख्य वित्त एवं लेखाधिकारी

  
अपर नगर आयुक्त

## Annexure-7



पत्रांक सं०-728/प.प्र.2023

दिनांक 31 अक्टूबर 2023

प्रेषक,

नगर आयुक्त,

नगर निगम प्रयागराज ।

सेवा में,

राज्य मिशन निदेशक,

स्वच्छ भारत मिशन, नगरीय,

राज्य मिशन निदेशालय (उ०प्र०)

**विषय :-** नगर निगम प्रयागराज में लीगेसी वेस्ट के निस्तारण किये जाने के सम्बन्ध में ।

कृपया पत्र के साथ संलग्न स्वकीय कार्यालय पत्रांक संख्या पी०एम०यू/९००७/४२९(१४)/२०२३ दिनांक २२/०९/२०२३ का संदर्भ ग्रहण करने का कष्ट करें, जो नगर निगम प्रयागराज, आगरा, व नगर निगम मुरादाबाद में लीगेसी वेस्ट के निस्तारण विषयक है, उपरोक्त के परिप्रेक्ष्य में डा० एस० एन० चतुर्वेदी, डी०-७/७२८ बसंत कुंज नई दिल्ली के उक्त पत्रांक दिनांक ११/०८/२०२३ में उल्लिखित तथ्यों का परीक्षण कराकर आख्या चाही गई है, उक्त के सम्बन्ध में अवगत कराना है कि नगर निगम प्रयागराज में लीगेसी वेस्ट का निस्तारण का कार्य ई-निविदा के माध्यम से चयनित एजेंसी मे० इकोस्टेन एवं मे० बी०वी०जी० के द्वारा किया जा रहा है । लीगेसी वेस्ट के निस्तारण का कार्य तीव्र गति से प्रगति पर है, जिसके पूर्ण रूपेण निस्तारण का लक्ष्य महाकुंभ २०२५ के दृष्टिगत दिसंबर २०२३ निर्धारित किया गया है, साथ ही नगर निगम प्रयागराज द्वारा लीगेसी वेस्ट निस्तारण के पश्चात रिक्त भूमि पर प्लांट की क्षमता संवर्धन हेतु विंड्रॉ पैड एवं मानशून शेड का निर्माण किया जा रहा है जिससे महाकुंभ २०२५ के दौरान जनित अतिरिक्त कूड़े को Accomodate करते हुए उसका ससमय निस्तारण किया जा सके, पत्र में उल्लिखित विंदुओं के संदर्भ में अवगत कराना है कि बसवार प्लांट के आसपास की जमीनों पर मिट्टी खनन का कार्य किया जा रहा है, जिसके कारण उक्त स्थल पर गहरे-गहरे गड्ढे एवं खाइयाँ विद्यमान हैं । लीगेसी वेस्ट का भी निस्तारण कर रही एजेंसियों को प्रोसेसिंग के उपरांत जनित समस्त बाई-प्रोडक्ट का पूर्णतया निस्तारण किया जाना अनिवार्य है। एजेंसियों द्वारा प्रोसेसिंग के उपरांत जनित RDF को सीमेंट प्लांट, वेस्ट एनर्जी प्लांट इत्यादि में भेजकर उसका निस्तारण किया जा रहा है, तथा Bio Soil का निस्तारण विभिन्न लो-लाइंग क्षेत्रों में उक्त जमीन तथा मिट्टी खनन के उपरांत बनी खाइयों/गड्ढों के मालिकों के लिखित अनुरोध के उपरांत

किया जा रहा है, एजेंसी द्वारा किए जा रहे कार्य का पर्यवेक्षण अधोहरताक्षरी द्वारा गठित समिति के साथ-साथ राष्ट्रीय प्रौद्योगिकी संस्थान इलाहाबाद द्वारा समय-समय पर किया जाता है।

उपरोक्तानुसार आख्या सादर अवलोकनार्थ प्रेषित है।

संलग्नक - उपरोक्तानुसार।



(चन्द्र मोहन गर्ग)  
नगर आयुक्त

प्रतिलिपि - निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. प्रमुख सचिव नगर विकास अनुभाग -5, उ० प्र० शासन लखनऊ को सादर सूचनार्थ।
2. अपर निदेशक, नगरीय निकाय निदेशालय उ० प्र० को सादर सूचनार्थ।
3. डा० सुनील कुमार यादव, उप निदेशक (प्रशिक्षण), नगरीय निकाय निदेशालय को सादर सूचनार्थ।



नगर आयुक्त

ई-मेल/महत्वपूर्ण

प्रेषक,

राज्य मिशन निदेशक,  
स्वच्छ भारत मिशन-नगरीय,  
राज्य मिशन निदेशालय, उ०प्र०  
सेक्टर-7 गोमती नगर विस्तार, लखनऊ।

सेवा में,

नगर आयुक्त,  
नगर निगम, प्रयागराज, आगरा एवं मुरादाबाद।

पत्रांक-पी०एम०यू०/१००७/५५१(१५)/२०२३

लखनऊ: दिनांक २२ सितम्बर, २०२३

विषय- नगर निगम, प्रयागराज, आगरा एवं नगर निगम, मुरादाबाद में लिगेसी वेस्ट के निस्तारण किये जाने के संबंध में।

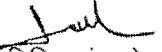
महोदय,

उपर्युक्त विषयक कृपया शासन के पत्र संख्या-एन०जी०टी०-२१६/नौ-५-२०२३-५३सा/२०२२ दिनांक १८ सितम्बर २०२३ का संदर्भ ग्रहण करने का कष्ट करें जो नगर निगम, प्रयागराज, आगरा एवं नगर निगम, मुरादाबाद में लिगेसी वेस्ट के निस्तारण विषयक है। उपरोक्त के परिप्रेक्ष्य में कृपया डा० एस०एन० चतुर्वेदी, डी-७/७२८१, बसन्तकुंज, नई दिल्ली के उक्त पत्र दिनांक ११.०८.२०२३ में उल्लिखित तथ्यों का परीक्षण कराकर नियमानुसार समस्त वांछित कार्यवाही की आख्या चाही गई है।

अतः आपसे अपेक्षा है कि उल्लिखित तथ्यों का परीक्षण कराकर नियमानुसार समस्त वांछित कार्यवाही की आख्या ०२ कार्य दिवसों में राज्य मिशन निदेशालय की ई-मेल आई०डी० sbmdibup@gmail.com पर उपलब्ध कराना सुनिश्चित करें।

संलग्नक यथोक्त।

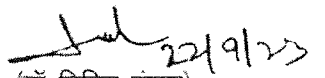
भवदीय,

  
(डॉ० नितिन बंसल)  
राज्य मिशन निदेशक

संख्या एवं दिनांक उक्तवत्

प्रतिलिपि:-निम्नलिखित को सादर सूचनार्थ प्रेषित-

1. प्रमुख सचिव नगर विकास अनुभाग-५, उत्तर प्रदेश शासन।
2. गार्ड फाईल।

  
(डॉ० नितिन बंसल)  
राज्य मिशन निदेशक

1/2/23  
20/08/23  
S. N. 123

समयबद्ध / महत्वपूर्ण

संख्या:-एन0जी0टी0-216/नौ-5-2023-53सा/2022

प्रेषक,

कल्याण बनर्जी  
संयुक्त सचिव,  
उत्तर प्रदेश शासन।

सेवा में,

- 1-राज्य मिशन निदेशक, स्वच्छ भारत मिशन (नगरीय), नगरीय विधाय निदेशालय, उ0प्र0।
- 2-नगर आयुक्त, नगर निगम, प्रयागराज/आगरा/मुरादाबाद।

नगर विकास अनुभाग-5

लखनऊ: दिनांक: 18 सितम्बर, 2023

विषय-नगर निगम, प्रयागराज, आगरा एवं नगर निगम, मुरादाबाद में लिगेसी वेस्ट के निस्तारण किये जाने के संबंध में।

महोदय,

कृपया उपर्युक्त विषयक डा0 एस0एन0 चतुर्वेदी, डी-7/7281, बसन्तकुंज, नई दिल्ली के पत्र दिनांक 10.08.2023 (प्रति संलग्न) का अवलोकन करने कष्ट करें, जिसके माध्यम से नगर निगम, प्रयागराज, आगरा एवं नगर निगम, मुरादाबाद में लिगेसी वेस्ट के निस्तारण किये जाने के संबंध में मा0 एन0जी0टी0 के पत्र प्रेषित करते हुए उसकी प्रति शासन को उपलब्ध करायी गयी है।

2- इस के संबंध में मुझे यह कहने का निदेश हुआ है कि कृपया डा0 एस0एन0 चतुर्वेदी, डी-7/7281, बसन्तकुंज, नई दिल्ली के उक्त पत्र दिनांक 11.08.2023 में उल्लिखित तथ्यों का परीक्षण करते हुए नियमानुसार समस्त वांछित कार्यवाही कराते हुए कृत कार्यवाही की आख्या शासन को उपलब्ध कराने का कष्ट करें।

संलग्नक:यथोक्त।

AKA(c)/Sh.Sandeep

*(Handwritten Signature)*

भवदीय  
18.09.2023  
(कल्याण बनर्जी)  
संयुक्त सचिव।

NGT-20216/20-523

To  
The National Green Tribunal  
New Delhi  
Subject: Disposal of Legacy Waste In Uttar Pradesh  
Honorable Justice,

Date: 10/08/2023

I am an environmentalist working towards the environment & health. Please refer to Case No. 606/2018 UP wherein Chief Secretary, Uttar Pradesh has given a written undertaking to NGT that Legacy Waste disposal will be done in proper manner. However, despite of the above undertaking, Legacy waste disposal is being done in a shoddy manner with huge amount of damage to the ecology. We would like to highlight case study of last three cities to make our point:

1. Prayagraj.

There is a Maha Kumbh in January 2025. Preparations are in on, however, Municipal Corporation has not learnt any lessons from mistakes it made in Year 2019, where because of mismanagement of Municipal Solid Waste Processing facility, huge amount of environmental damage was done and ultimately only after NGT's intervention legacy waste of Kumbh was disposed scientifically.

Municipal Corporation has allocated work of disposal of around 15 lakh tons of legacy waste to two private operators (M/s Ecostan & M/s BVG) with a total contract value of around Rs. 50 Crores. However, there is alarming deviations which has been observed and is being reported as under:

- a) Adjoining private lands with the MSW plant at Baswar, Naini is all dug up and soil has been sold to Railways for their ongoing project nearby.
- b) So, these legacy waste operators screening the legacy waste and using the soil for landfilling is a norm.
- c) However, in this case, adjoining lands are being filled up with layers of dry non-recyclable waste (including plastics) which will harm the ecology. They are even dumping entire legacy waste without even processing/screening into those adjoining lands. (Photographs attached)
- d) If waste shifted to those adjoining areas are dug-up, the truth of the bioremediation process can come out.

They (M/s Ecostan and/or BVG) are simply shifting the legacy waste from one place to another and claiming money from Nagar Nigam for processing. And considering that these areas are just on bank of river Ganga (Ganga is hardly 100 Meters away), it's very very dangerous.

- f) Nagar Nigam is fully aware of these tricks and are hands in glove with these operators.
- g) Percentage of RDF declared and proof of similar quantity sent to cement plants needs to be verified to confirm that percentage of RDF declared is in line with NGT's Guwahati/Faridabad experience.

2. Agra:

- a. The Legacy waste Operator in Agra has been getting entire payments without disposal of RDF.
- b. RDF is being stored.

3. Moradabad:

- a. The Legacy waste operator is not able to dispose off a single ton of RDF in last 2 years. Entire RDF is stored.

(अज्ञेय) I request your kind intervention to investigate into the variance in the legacy waste management disposal process in Uttar Pradesh against the letter and spirit of undertaking given by the Chief Secretary.

Dr. H.N. N. Chaturvedi

16.09.2023

1609/USMV(SP)/23  
50-5

12.09.23  
(सत्य प्रकाश पटेल)  
विशेष सचिव,  
नगर विकास विभाग  
उ०प्र० रासन

- Copy to:
- 1. Chief Secretary, Government of Uttar Pradesh
  - ✓ 2. Principal Secretary, Urban Development, Government of Uttar Pradesh

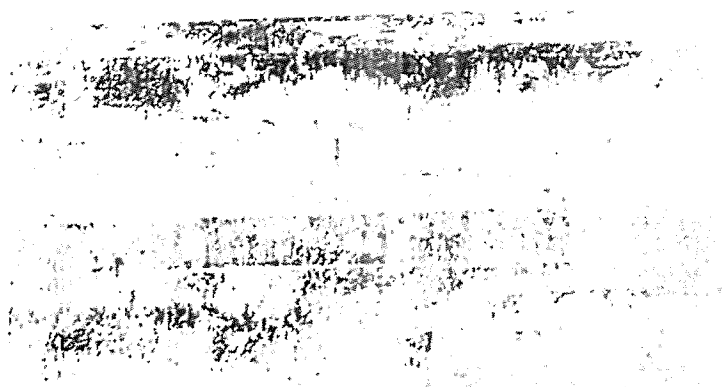
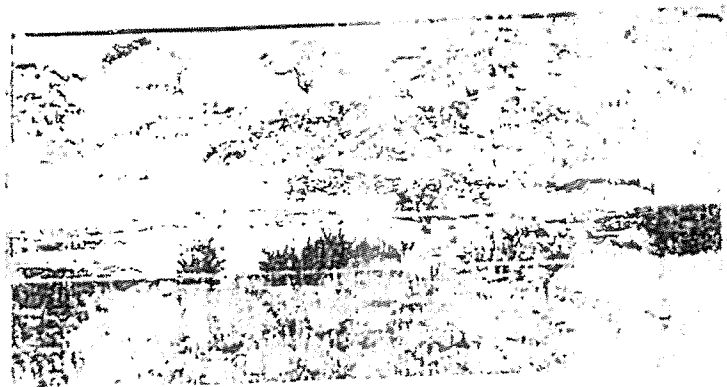
7423/RUNV/23  
साक्षर/HR/1  
अज्ञेय  
69037  
(अज्ञेय)

S16/SAN(A) 23  
VS(SP) MN-1

R

08.09.23

(अज्ञेय) नगर विकास विभाग



## Annexure-8

**कार्यालय : पर्यावरण अभियन्ता, नगर निगम, प्रयागराज।**


सं०डी० : 72 / पर्या० / 2024-25

दिनांक : 07 मई, 2024

सेवा में,  
प्रभारी अधिकारी आई०जी०आर०एस०,  
अधिष्ठान विभाग,  
नगर निगम, प्रयागराज।

IGRS संदर्भ संख्या / प्राप्ति संख्या	12175240066792, Dated : 16/04/2024
सुनने वाले जांच अधिकारी का नाम	श्री उत्तम कुमार वर्मा
सुनने वाले जांच अधिकारी का पदनाम	पर्यावरण अभियन्ता
सुनने वाले जांच अधिकारी का मो०नं०	8303701016
अधिकारी की जांच आख्या :- कृपया अवगत कराना है कि आई०जी०आर०एस० पोर्टल से प्राप्त शिकायती पत्र का अवलोकन किया गया। पत्र में विभिन्न बिन्दुओं के माध्यम से वर्णित की गयी शिकायत श्री नीरज तिवारी पता-01 कुटचेरी रोड, नियर महाराणा प्रताप चौराहा, प्रयागराज (मो०-7786820004) द्वारा की गयी है, जिसका प्रत्युत्तर तैयार कराते हुए संलग्नकर प्रेषित की जा रही है। कृपया प्रकरण को निक्षेपित करने का कष्ट करें।	

संलग्नक : उपरोक्तानुसार।

भवदीय,  
  
(उत्तम कुमार वर्मा)  
पर्यावरण अभियन्ता

संख्या एवं दिनांक तदैव।

प्रतिलिपि : निम्नलिखित को अवलोकनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

1. नगर आयुक्त महोदय।
2. अपर नगर आयुक्त महोदय।
3. मुख्य अभियन्ता महोदय।

पर्यावरण अभियन्ता

## कार्यालय : पर्यावरण अभियन्ता, नगर निगम प्रयागराज।

सं०डी०: ५२ / पर्या० / 2024

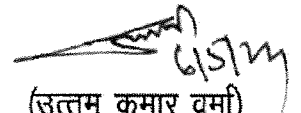
दिनांक : 07 अप्रैल 2024

सेवा में,  
श्री नीरज तिवारी,  
पता-01 कुटचेरी रोड, नियम महाराणा प्रताप चौराहा,  
प्रयागराज। मो०-7786820004

विषय - आई०जी०आर०एस० संदर्भ संख्या-12175240066792 दिनांक 16.04.2024 का प्रत्युत्तर।

कृपया उपर्युक्त विषयक अवगत कराना है कि आई०जी०आर०एस० पोर्टल पर प्राप्त शिकायत के क्रम में आपके द्वारा वांछित सूचना को तैयार कराते हुए पत्र के साथ संलग्नकर प्रेषित किया जा रहा है। कृपया तदनुसार अवगत होने का कष्ट करें।

भवदीय,



(उत्तम कुमार वर्मा)  
पर्यावरण अभियन्ता

संख्या एवं दिनांक तदैव।

प्रतिलिपि : निम्नलिखित को सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

1. नगर आयुक्त महोदय।
2. अपर नगर आयुक्त-डी महोदय।
3. मुख्य अभियन्ता महोदय।
4. प्रभारी अधिकारी आई०जी०आर०एस०।

पर्यावरण अभियन्ता

आई0जी0आर0एस0 संदर्भ संख्या-12175240066792 दिनांक 16.04.2024 का प्रत्युत्तर

S.NO	वांछित बिन्दु	नगर निगम का प्रत्युत्तर
1	The Complainant, Mr. Neeraj Tiwari, R/O of 01, Kutchery Road, Near Maharan Pratap Chauraha, Prayagraj solemnly affirms and states as hereunder.	
2	With great constraint and seeing serious irregularities in the working of the Prayagraj Nagar Nigam with respect to the disposal of the municipal solid waste within its area that the undersigned is forced to make this Complaint / Representation before this Hon'ble Forum.	बिन्दु सं0-2 एवं 3 के सम्बन्ध में अवगत कराना है कि ठोस अपशिष्ट प्रबन्धन अधिनियम 2016 में वर्णित प्राविधानों एवं माननीय एन0जी0टी0 द्वारा निर्गत आदेशों के अक्षरशः अनुपालन हेतु नगर निगम प्रयागराज द्वारा बसवार स्थित सॉलिड वेस्ट प्लांट पर भण्डारित लिगेसी वेस्ट के बायोरेमिडियेशन पद्धति से निस्तारण का कार्य कराया जा रहा है। अनुबंध के अनुसार लिगेसी वेस्ट का भी निस्तारण कर रही एजेंसियों को प्रोसेसिंग के उपरान्त जनित समस्त बाई-प्रोडक्ट का पूर्णतया निस्तारण किया जाना अनिवार्य है। CPCB द्वारा Legacy Waste (Old Municipal Solid Waste) प्रोसेसिंग हेतु गाइडलाइन निर्गत किया गया है जिसमें लिगेसी वेस्ट प्रोसेसिंग के उपरान्त जनित Soil को low-lying areas में डाले जाने का प्राविधान है। एजेंसियों द्वारा प्रोसेसिंग के उपरान्त आर0डी0एफ0 को सीमेन्ट प्लांट, वेस्ट टू एनर्जी प्लांट इत्यादि में भेजकर उसका निस्तारण किया जा रहा है तथा Bio-Soil का डिस्पोजल विभिन्न लो-लाईन क्षेत्रों में जमीन तथा मिट्टी खनन के उपरान्त बनी खाईयों/गड्ढों के मालिकों के लिखित अनुरोध के उपरान्त किया जा रहा है। एजेंसियों द्वारा एजेंसियों द्वारा डिस्पोज किये जा रहे Bio-Soil में प्लास्टिक वेस्ट की मात्रा की जाँच करायी गयी है। जिसमें प्लास्टिक वेस्ट की मात्रा 2 % से के 2.50 % के मध्य पायी गयी है जो मानकों के अनुरूप है। इस प्रकार नगर निगम प्रयागराज द्वारा वैज्ञानिक विधि से लिगेसी वेस्ट डिस्पोजल का कार्य कराया जा रहा है। मोतीलाल नेहरू प्रौद्योगिकी संस्थान, इलाहाबाद से करायी गयी प्लास्टिक वेस्ट की मात्रा की जाँच रिपोर्ट संलग्न है। संलग्नक-1
3	In this regard reference is placed to the Case No. 606/2018 before the Hon'ble National Green Tribunal, New Delhi, wherein the then Chief Secretary, Uttar Pradesh has given a written undertaking that the Legacy Waste disposal will be done in proper manner. It is most respectfully submitted that a proper disposal in this context here means a scientific disposal which minimizes the harm to the environment caused by the waste. It is however stated that despite the abovesaid undertaking in the order no steps have been taken in this regard.	डॉ0 एस0एन0 चतुर्वेदी डी0-7/7281 बसन्तकुज नई दिल्ली द्वारा मा0 एन0जी0टी0 को प्रेषित शिकायती पत्र के क्रम में अवगत कराना है की लिगेसी वेस्ट के निस्तारण का कार्य कर रही एजेंसियों को लिगेसी वेस्ट प्रोसेसिंग के उपरान्त नगर निगम प्रयागराज द्वारा शासन को आख्या उपलब्ध करायी जा चुकी है जो पत्र के साथ संलग्न है। संलग्नक-2
4	A matter of greater concern is the fact that technology is available with many entities engaged in the business of Legacy Waste Bio Remediation projects but the tender was floated, clearly tailor made for a particular entity which does not even have the required technology and knowhow. It is respectfully submitted that in the absence of a scientific disposal of the legacy waste, it is not a disposal but just shifting of the waste from one location to another (Within 100 Mtr radius of the plant), causing serious health hazards for the people living in the vicinity. The pile up of the legacy	नगर निगम प्रयागराज द्वारा बसवार स्थित सॉलिड वेस्ट प्लांट पर भण्डारित लिगेसी वेस्ट के बायोरेमिडियेशन पद्धति से निस्तारण हेतु राष्ट्रीय स्तर पर समाचार पत्रों में विज्ञापन प्रकाशित कराते हुए ऑन लाईन ई-निविदा आमन्त्रित की गयी थी। उक्त निविदा में सॉलिड वेस्ट मैनेजमेन्ट रूल्स 2016 में उल्लेखित प्राविधानों के अनुसार बसवार स्थित सॉलिड वेस्ट प्लांट पर भण्डारित लिगेसी वेस्ट के बायोरेमिडियेशन

42

EE

	<p>Waste of the Prayagraj city is being just dumped at some earmarked locations, polluting the ground water and emanating poisonous gas making putting the life of the people at serious risk. The Complainant intends to move an application in this regard before the Hon'ble Green Tribunal also. The Complainant however, has approached this Hon'ble Forum as besides dumping the legacy waste in an unscientific manner there is a huge discrepancy in the quantity of waste that has been shown to be shifted from the legacy waste site and that has actually been shifted. As huge amount goes into the disposal of such legacy waste and the payment is done as per the quantity of the waste (weight wise) this discrepancy, as a consequence of corrupt practices within the Municipal Corporation is causing huge loss to the state exchequer running into several crores. It leaves no scope for any doubt that this manipulation in the numbers/quantity of the waste disposed is being done with the help of the officials, including the officials at a higher level which requires scrutiny and enquiry, and which falls within the jurisdiction of this Hon'ble Forum.</p>	<p>पद्धति निस्तारण किये जाने का प्राविधान किया गया था। नगर निगम प्रयागराज द्वारा आमन्त्रित निविदा में किसी भी अनुभवी फर्म द्वारा प्रतिभाग किया जा सकता था। लिगेसी वेस्ट के निस्तारण हेतु निविदा में किये गये प्राविधान के अनुसार तकनीकी रूप से अर्ह दो निविदादाताओं का चयन किया गया है। एजेन्सियों द्वारा किये जा रहे लिगेसी वेस्ट के निस्तारण कार्य के उपरान्त जल एवं वायु गुणवत्ता की जांच प्रत्येक तीन माह पर मोतीलाल नेहरू प्रौद्योगिकी संस्थान, इलाहाबाद से कराया जाता है। जांच रिपोर्ट प्राप्त होने के उपरान्त ही एजेन्सियों का भुगतान किया जाता है। लिगेसी वेस्ट का भी निस्तारण कर रही एजेन्सियों को प्रोसेसिंग के उपरान्त जनित समस्त बाई-प्रोडक्ट का पूर्णतया निस्तारण किया जाना अनिवार्य है। एजेन्सियों द्वारा प्रोसेसिंग के उपरान्त आर०डी०एफ० को सीमेन्ट प्लान्ट, वेस्ट टू एनर्जी प्लान्ट इत्यादि में भेजकर उसका निस्तारण किया जा रहा है तथा Bio-Soil का निस्तारण विभिन्न लो-लाईन क्षेत्रों में उक्त जमीन तथा मिट्टी खनन के उपरान्त बनी खाईयों/गड्ढों के मालिकों के लिखित अनुरोध के उपरान्त किया जा रहा है। एजेन्सी द्वारा किये जा रहे कार्य का पर्यवेक्षण अधोहस्ताक्षरी द्वारा गठित समिति द्वारा समय-समय पर किया जाता है। नगर निगम, प्रयागराज द्वारा लिगेसी वेस्ट निस्तारण के कार्य में किसी भी प्रकार की अनियमितता नहीं की जा रही है एवं न ही लिगेसी वेस्ट निस्तारण के कारण आम जनमानस के स्वास्थ्य पर कोई प्रतिकूल प्रभाव पड़ा है।</p>
5	<p>It is most respectfully submitted that by way of the present Complaint the Complainant has no motive to cast any aspersions on anyone or to show any malice towards any party. The Complainant as a resident of the city is deeply concerned about the environment of the city and about the health of the fellow residents. A detailed study of the Municipal Solid Waste (MSW) in the city however, disclosed some glaring irregularities and deep-rooted corruption in the management of MSW and how the officials are completely indifferent to the consequences of these irregularities which are serious health and environmental hazards.</p>	<p>नगर निगम प्रयागराज शहर में पर्यावरण एवं स्थानीय नागरिकों के स्वास्थ्य सुविधा हेतु कचरा प्रबन्धन का कार्य मानकों के अनुसार कराया जा रहा है। शिकायतकर्ता द्वारा भ्रष्टाचार का लगाया गया आरोप बेबुनियाद है। लिगेसी वेस्ट के निस्तारण के कारण प्रयागराज में पर्यावरणीय खतरे की कोई सम्भावना प्रतीत नहीं हो रही है।</p>
6.	<p>In sum and substance, the case of the Complainant is that a detailed GIS based survey to estimate volumetric analysis of Legacy waste was commissioned by the Ministry of Urban Development, Uttar Pradesh in the year 2021. M/s Matrix Geo Solution Private Limited, a Delhi based Company was selected through a tender process and they conducted a detailed aerial and physical survey using state of art technology and submitted a report estimating the volumetric quantity of legacy waste spread over 62 acres of land at Baswar, Prayagraj. (Report attached: Annexure 1)</p>	<p>विन्दु संख्या-6 एवं 7 के सबन्ध में अवगत कराना है की मेसर्स मैट्रिक्स जियो सॉल्यूशन प्राइवेट लिमिटेड से प्रयागराज में लिगेसी वेस्ट की मात्रा के आकलन हेतु सी०एण्ड०डीएस उत्तर प्रदेश जल निगम लखनऊ द्वारा चयन किया गया था। मेसर्स मैट्रिक्स जियो सॉल्यूशन प्राइवेट लिमिटेड द्वारा किये गये सर्वे के उपरान्त नगर निगम प्रयागराज, सी०एण्ड०डीएस उत्तर प्रदेश जल निगम लखनऊ एवं मेसर्स हरी-भरी के सालिड वेस्ट प्लान्ट पर भण्डारित (Total estimated volume of waste 1264400 MT, Density (Lowest of the three sample) 1.397) 1766366.8 मी०टन लिगेसी वेस्ट के निस्तारण कार्य हेतु अनुबंध निष्पादित किया गया था जो पत्र के साथ संलग्न है। मेसर्स हरी-भरी द्वारा कार्य किये</p>
7	<p>The finding of the above report states that total volume of the available legacy waste in Baswar, Prayagraj is 12.644 Lacs CUM. The density was considered to be 1.2. (Top layer 0.6, Middle layer 0.8, Bottom Layer 1.6), total available legacy waste in Baswar, Prayagraj was estimated to be around 14 Lakhs Metric Ton (MT).</p>	

		<p>जाने पर असमर्थता व्यक्त किये जाने पर बसवार स्थित सॉलिड वेस्ट प्लान्ट पर भण्डारित लिगेसी वेस्ट के बायोरेमिडेशन पद्धति से निस्तारण हेतु डी०पी०आर० तैयार कराया गया एवं नगर निगम प्रयागराज द्वारा 14*00 लाख मी०टन लिगेसी वेस्ट का बायोरेमिडेशन पद्धति से निस्तारण हेतु ई-निविदा आमन्त्रित की गयी। ई-निविदा में किये गये प्राविधान के अनुसार 14*00 लाख मी०टन लिगेसी वेस्ट के निस्तारण कार्य हेतु 02 एजेन्सियों मेसर्स ईकोस्टैन इन्फ्रा प्रा०लि० एवं मेसर्स वीवीजी इण्डिया लिमिटेड का चयन किया गया है। नगर निगम प्रयागराज द्वारा सॉलिड वेस्ट प्लान्ट पर भण्डारित लिगेसी वेस्ट की मात्रा की जांच मोतीलाल नेहरू प्रौद्योगिकी संस्थान, इलाहाबाद से कराया गया। संस्थान द्वारा लिगेसी वेस्ट density 1 tonne /M<sup>3</sup> को आधार मानते हुए लिगेसी वेस्ट की मात्रा 1328678*72 मी०टन आंकलित की गयी। सर्व रिपोर्ट पत्र के साथ अवलोकनीय संलग्न है। संलग्नक-3 14*00 लाख मी०टन लिगेसी वेस्ट के निस्तारण का कार्य दोनों एजेन्सियों द्वारा पूर्ण किये जाने के उपरांत नगर निगम, प्रयागराज द्वारा निस्तारित किये गये लिगेसी वेस्ट की Volumetric Analysis हेतु मोतीलाल नेहरू राष्ट्रीय प्रौद्योगिकी संस्थान, इलाहाबाद को पत्र प्रेषित किया गया। मोतीलाल नेहरू राष्ट्रीय प्रौद्योगिकी संस्थान, इलाहाबाद के पत्र के द्वारा प्रस्तुत रिपोर्ट के द्वारा अनुसार निस्तारित की गयी लिगेसी वेस्ट की मात्रा का निर्धारण मोतीलाल नेहरू राष्ट्रीय प्रौद्योगिकी संस्थान, इलाहाबाद की रिपोर्ट दिनांक 23.12.2022 तथा रिपोर्ट दिनांक 01.03.2024 के कन्टूर मैप को सुपरइम्पोज करके डिजिटल ई-वैल्युएशन मॉडल (डी०ई०एम०) तैयार कर क्यू०जी०आई०एस० साफ्टवेयर के वाल्यूम कैल्कुलेशन टूल के आधार पर किया गया है जिसके अनुसार निस्तारित किये गये लिगेसी वेस्ट का वाल्यूम 1078136*00 मी०क्यूब व डेन्सिटी 1*38 टन/मी०क्यूब जिसमें ± 10 प्रतिशत वैरीएशन हो सकता है। संस्थान द्वारा उपलब्ध करायी। गयी सर्व रिपोर्ट संलग्न है। संलग्नक-3ए</p> <p>14*00 लाख मी०टन लिगेसी वेस्ट के निस्तारण का कार्य दोनों एजेन्सियों द्वारा पूर्ण किये जाने के उपरांत नगर निगम, प्रयागराज द्वारा अवशेष लिगेसी वेस्ट की मात्रा के आंकलन हेतु मोतीलाल नेहरू प्रौद्योगिकी संस्थान, प्रयागराज को का पत्र प्रेषित किया गया। मोतीलाल नेहरू प्रौद्योगिकी संस्थान, इलाहाबाद द्वारा GEO Spatial SPAT auto levelling equipped with digital GNSS, DGPS &amp; Aerial imagery survey technique विधि से सर्व कराते हुए अपने पत्र संख्या लिगेसी वेस्ट की मात्रा की रिपोर्ट उपलब्ध कराया गया है, मोतीलाल</p>
--	--	--

		<p>नेहरू प्रौद्योगिकी संस्थान, इलाहाबाद द्वारा किये गए सर्वे के अनुसार लगभग 542987 M<sup>3</sup> लिगेसी वेस्ट अवशेष है। इस प्रकार 1.38 टन/मी<sup>3</sup> डेंसिटी के अनुसार लगभग 749322 मी<sup>3</sup> लिगेसी वेस्ट अवशेष पाया गया जिसके अनुसार दोनों एजेंसियों को 07.50 लाख मी<sup>3</sup> लिगेसी वेस्ट के निस्तारण कार्य हेतु कार्यदेश निर्गत किया गया है जिसके निस्तारण का कार्य एजेंसियों द्वारा किया जा रहा है। सर्वे रिपोर्ट पत्र के साथ संलग्न है। संलग्नक-3बी</p> <p>बिन्दु सं0-8 में शिकायतकर्ता द्वारा शिकायती पत्र में Annexure 1 संलग्न किया जाना दर्शाया गया है परन्तु संलग्न नहीं किया गया है। इस प्रकार शिकायतकर्ता द्वारा लगाया गया आरोप मनगढ़ंत, निराधार एवं तथ्यों से परे है।</p>
8	<p>This estimate was further validated using back calculation since the inception and commissioning of MSW plant by M/s SPML in the year 2011 which operated and managed the plant for around 2 years and subsequently since July 2015, one M/s Hari Bhari has been operating &amp; maintaining the plant till now. The Complainant therefore wrote a letter to M/s Hari Bhari to understand how 14 lakh tons of legacy waste was created while they were working as concessionaires and responsible for processing the waste? To understand things better, the Complainant also visited the site at Baswar</p>	<p>उक्त बिन्दु के सबन्ध में अवगत कराना है की शिकायतकर्ता को मेसर्स हरी-भरी द्वारा बसवार प्लान्ट पर लिगेसी वेस्ट के सम्बन्ध में उपलब्ध करायी गयी सूचना का प्रमाणिक तथ्य नहीं है, मेसर्स हरी-भरी द्वारा किसी प्रतिष्ठित सरकारी संस्था से लिगेसी वेस्ट का सर्वे रिपोर्ट नहीं कराया गया है। नगर निगम प्रयागराज द्वारा मोतीलाल प्रौद्योगिकी संस्थान इलाहाबाद से लिगेसी वेस्ट की का सर्वे कराया गया है संस्थान द्वारा किये गए सर्वे में पायी गयी लिगेसी वेस्ट की मात्रा के अनुसार नगर निगम प्रयागराज द्वारा लिगेसी वेस्ट के निस्तारण का कार्य कराया जा रहा है। मेसर्स हरी-भरी द्वारा स्वयं चोरी से एस०एल०एफ पर कचरा डाला जा रहा था जिसका संज्ञान लेते हुए नगर निगम द्वारा संस्था पर अर्थदंड अधिरोपित किया गया था जिसकी पुष्टि मेसर्स हरी-भरी से की जा सकती है।</p>
9	<p>The abovesaid entity M/s Hari Bhari, through their letter no. HBA/Legacy/Neeraj/28022024 dated 28th February 2024 sent us a detailed chart explaining the genesis and sequencing of legacy waste generated over past 8 years. The contents of the said letter and a visit to the plant at Baswar led to some shocking revelations. (Annexure -2).</p>	<p>उपरोक्तानुसार</p> <p>साथ ही बिन्दु सं0-9 में शिकायतकर्ता द्वारा शिकायती पत्र में Annexure -2 संलग्न किया जाना दर्शाया गया है परन्तु संलग्न नहीं किया गया है।</p>
10	<p>On the query of the Complainant about the quantity of waste pile the Complainant was shown an order dated 13.01.2016 by the then Chief Justice of the Allahabad High Court, Hon'ble Justice D.Y. Chandrachud, wherein, Municipal Corporation has given a figure of 3 Lakh tons of Legacy waste within plant premises at the time of handing over of Plant to M/s Hari Bhari in July 2015 Summary of their data is represented in following chart explaining the genesis and sequencing of Legacy waste generated over last 8 years.</p>	<p>उक्त बिन्दु के सबन्ध में अवगत कराना है की नगर निगम प्रयागराज द्वारा बसवार स्थित सॉलिड वेस्ट प्लान्ट पर भण्डारित लिगेसी वेस्ट के बायोरेमेडिएशन पद्धति से निस्तारण हेतु सॉलिड वेस्ट मैनेजमेन्ट रूल्स 2016 का पूर्णतया अनुपालन कराया जा रहा है। बसवार प्लान्ट पर लिगेसी वेस्ट के निस्तारण हेतु पूर्व में नगर निगम प्रयागराज, सी०एण्ड०डीएस उत्तर प्रदेश जल निगम लखनऊ एवं मेसर्स हरी-भरी के उल्लेखित है अनुबन्ध किया गया था जिसमें (Total estimated volume of waste 1264400 MT, Density (Lowest of the three sample) 1.397) लिगेसी वेस्ट की मात्रा 1766366.8 मी<sup>3</sup> उल्लेखित है। अनुबन्ध की छायाप्रति अवलोकनीय संलग्न है। (संलग्नक-4) मेसर्स हरी-भरी द्वारा स्वयं के साथ निष्पादित अनुबन्ध में उल्लेखित लिगेसी वेस्ट की मात्रा को नहीं दर्शाते हुए बिना किसी ठोस साक्ष्य का डेटा</p>
11	<p>The above data clearly indicates as follows: Legacy waste was created due to Municipal Corporation's lack of fulfillment of contractual obligations combined with lack of following of MSW Rules. The data given by Hari Bhari (considering an error margin of 10%), tallys with the survey report as discussed earlier.</p>	

		उपलब्ध कराया गया है। इस प्रकार हरी-भरी द्वारा द्वारा उपलब्ध कराया गया डाटा गलत है।
12	A tender was floated by Prayagraj Municipal Corporation to select Contractor for Processing and disposal of 14 lakhs MT of legacy waste in year 2022 and two parties were selected for the job (14 lakh tons) and work was divided among them in 60:40 ratio. One M/s Ecostan got 60% of the work and another M/s BVG received 40% of the work.	उक्त बिन्दु के सबन्ध में अवगत कराना है की नगर निगम प्रयागराज द्वारा बसवार स्थित सॉलिड वेस्ट प्लांट पर भण्डारित लिगेसी वेस्ट के बायोरेमिडेशन पद्धति से निस्तारण हेतु 02 एजेंसियों मेसर्स ईकोस्टैन इन्फ्रा प्रा०लि० एवं मेसर्स वीवीजी इण्डिया लिमिटेड का चयन किया गया है। 14*00 लाख मी०टन लिगेसी वेस्ट का बायोरेमिडेशन पद्धति से निस्तारण हेतु मेसर्स ईकोस्टैन इन्फ्रा प्रा०लि० को 08 लाख 40 हजार मी०टन एवं मेसर्स वीवीजी इण्डिया को 05 लाख 60 हजार मी०टन लिगेसी वेस्ट प्रोसेसिंग का कार्य किये जाने हेतु कार्यदिश निर्गत किया गया है। दोनों एजेंसियों द्वारा निर्गत कार्यदिश के अनुसार लिगेसी वेस्ट प्रोसेसिंग का कार्य पूर्ण कर लिया गया है।
13	However, after 14 lakhs tons have been 'Processed' and disposed from the plant area, bills certified and payment made completely / under process, hardly 60% of the area has been cleared and there is still more than 7.5 lakh tons of Legacy waste available within the plant premises (this includes 1.2 lakh tons lying in Sanitary Land Fill (SLF)). It is prudent to note that SLF was designed for disposal of Inert & Rejects for 5 years (Maximum 20% of the 400 MT/day of Incoming Waste)	उक्त बिन्दु के सबन्ध में अवगत कराना है नगर निगम प्रयागराज द्वारा लिगेसी वेस्ट निस्तारण कार्य के प्रारम्भ से ही एजेंसियों द्वारा किये जा रहे लिगेसी वेस्ट प्रोसेसिंग कार्य का मानिट्रिंग एवं पर्यवेक्षण का कार्य किया जा रहा है, लिगेसी वेस्ट प्रोसेसिंग के मात्रा के सत्यापन हेतु एजेंसियों द्वारा प्रस्तुत वेइंग ब्रिज के परिचियों का सत्यापन किया जाता है। 14*00 लाख मी०टन लिगेसी वेस्ट के निस्तारण का कार्य दोनों एजेंसियों द्वारा पूर्ण किये जाने के उपरांत नगर निगम, प्रयागराज द्वारा निस्तारित किये गये लिगेसी वेस्ट की Volumetric Analysis हेतु मोतीलाल नेहरू राष्ट्रीय प्रौद्योगिकी संस्थान, इलाहाबाद को पत्र प्रेषित किया गया। मोतीलाल नेहरू राष्ट्रीय प्रौद्योगिकी संस्थान, इलाहाबाद के पत्र के द्वारा प्रस्तुत रिपोर्ट के द्वारा अनुसार निस्तारित की गयी लिगेसी वेस्ट की मात्रा का निर्धारण मोतीलाल नेहरू राष्ट्रीय प्रौद्योगिकी संस्थान, इलाहाबाद की रिपोर्ट दिनांक 23.12.2022 तथा रिपोर्ट दिनांक 01.03.2024 के कन्टूर मैप को सुपरइम्पोज करके डिजिटल ई-वैल्युएशन मॉडल (डी०ई०एम०) तैयार कर क्यू०जी०आई०एस० साफ्टवेयर के वाल्यूम कैल्कुलेशन टूल के आधार पर किया गया है जिसके अनुसार निस्तारित किये गये लिगेसी वेस्ट का वाल्यूम 1078136*00 मी०क्यूब व डेन्सिटी 1*38 टन/मी०क्यूब के आधार पर मात्रा 1487328*00 मी०टन प्राप्त हो रही है जिसमें ± 10 प्रतिशत वैरीएशन हो सकता है।
14	Nagar Nigam got the remaining quantity surveyed and certified by MNIIT (A reputed local Institute) and has allotted the remediation of the remaining said quantity to same vendors in similar ratio.	
15	In light of the abovesaid data the fact that is established is that a corrupt manipulation of billing and fabrication of wrong data has been created to show more quantity of dispoal than actual. Therefore, the question arises if 7.5 Lakh MT have been removed from 14 lakh MTs of the legacy waste? And if 14 Lakh ton has actually been removed, from where has this 7.5 Lakh MT additional waste come in ?	14*00 लाख मी०टन लिगेसी वेस्ट के निस्तारण का कार्य दोनों एजेंसियों द्वारा पूर्ण किये जाने के उपरांत नगर निगम, प्रयागराज द्वारा अवशेष लिगेसी वेस्ट की मात्रा के आंकलन हेतु मोतीलाल नेहरू प्रौद्योगिकी संस्थान, प्रयागराज को का पत्र प्रेषित किया गया। मोतीलाल नेहरू प्रौद्योगिकी

		<p>संस्थान, इलाहाबाद द्वारा GEO Spatial SPAT auto levelling equipped with digital GNSS, DGPS &amp; Aerial imagery survey technique विधि से सर्वे कराते हुए अपने पत्र संख्या लिगेसी वेस्ट की मात्रा की रिपोर्ट उपलब्ध कराया गया है, मोतीलाल नेहरू प्रौद्योगिकी संस्थान, इलाहाबाद द्वारा किये गए सर्वे के अनुसार लगभग 542987 M<sup>3</sup> लिगेसी वेस्ट अवशेष है। इस प्रकार 1.38 टन/मी0क्यूव Density के अनुसार लगभग 749322 मी0टन लिगेसी वेस्ट अवशेष पाया गया जिसके अनुसार दोनों एजेंसियों को 07.50 लाख मी0टन लिगेसी वेस्ट के निस्तारण कार्य हेतु कार्यदेश निर्गत किया गया।</p> <p>मोतीलाल नेहरू प्रौद्योगिकी संस्थान, इलाहाबाद लोकल ही नहीं भारत का प्रतिष्ठित सरकारी संस्थान है, संस्थान द्वारा स्थल पर उपलब्ध लिगेसी वेस्ट की मात्रा का सर्वे करते हुए रिपोर्ट उपलब्ध कराया गया है जो सही है। इस प्रकार शिकायतकर्ता द्वारा लगाया गया आरोप मनगढ़ंत, निराधार एवं तथ्यों से परे है।</p>
16	<p>A detailed calculation to the above is as follows:</p> <ol style="list-style-type: none"> <li>I. It's very clearly proven scientifically and backward calculations that total quantity of legacy waste available in plant was 14-15 lakh tons only, whereas the total payment for disposal of legacy waste was made on 14 lakh tons. So the issue that needs to be looked into is why this extra payment is being made when less than what is shown has been disposed of by the concerned entity and secondly if this extra amount is being paid who all are involved in this and who all are getting benefitted from this kind of irregularity.</li> <li>II. The Complainant also got access to one letter/Complaint dated 14/12/2022, by one Mr. Mukesh Kumar to the Municipal Commissioner with a copy to the Divisional Commissioner, Prayagraj regarding gross violation of NGT Orders and Corruption in Municipality in the ongoing work of Legacy waste with lots of evidences and data (Annexure :3). His contentions were as follows: <ol style="list-style-type: none"> <li>a) M/s Ecostan actually disposing off lesser quantity of Legacy waste and Billing for and receiving for much bigger quantity. To prove his above point, he submitted following sets of actual data to Nagar Nigam: <ol style="list-style-type: none"> <li>1. RDF Disposal data From July 2022- November 2022 (Billing Period): During this period Ecostan did not have any Ballistic Separator (This Equipment is used for separating Soil and Concrete &amp; Demolition Waste from RDF material). Infact their first Ballistic</li> </ol> </li> </ol> </li> </ol>	<p>उक्त बिन्दु के सबन्ध में अवगत कराना है की शिकायतकर्ता द्वारा दर्शाये जा रहे 14.00 लाख मी0टन लिगेसी वेस्ट की मात्रा अनुमानों पर आधारित है, नगर निगम प्रयागराज द्वारा लिगेसी वेस्ट की मात्रा के सत्यापन होने एवं प्रमाणिक तथ्य प्राप्त होने के उपरान्त ही भुगतान की कार्यवाही की जाती है, किसी भी प्रकार का अनियमित भुगतान नहीं किया गया है।</p> <p>उक्त बिन्दु के सबन्ध में अवगत कराना है की श्री मुकेश कुमार द्वारा की गयी शिकायत के जाँच हेतु नगर निगम के अधिकारियों की कमेटी गठित करते हुए प्रत्येक बिंदु पर जाँच करायी गयी, एवं कमेटी की आख्या शिकायतकर्ता को प्रेषित किया गया। शिकायतकर्ता द्वारा लगाया गया आरोप सही नहीं पाया गया। बिन्दु सं0-16. II में शिकायतकर्ता द्वारा शिकायती पत्र में Annexure-3 संलग्न किया जाना दर्शाया गया है परन्तु संलग्न नहीं किया गया है।</p> <p>उक्त बिन्दु के सबन्ध में अवगत कराना है की M/s Ecostan द्वारा डिस्पोज किये गए लिगेसी वेस्ट की मात्रा के सत्यापन हेतु वेडिंग ब्रिज के पचियों का मिलान किये जाने के उपरान्त ही भुगतान की कार्यवाही की जाती है एजेंसी द्वारा कार्य से अधिक का बिल प्रस्तुत नहीं किया जाता है।</p> <p>उक्त बिन्दु के सबन्ध में अवगत कराना है की एजेंसी द्वारा लिगेसी वेस्ट प्रोसेसिंग के दौरान जो भी आर०डी०एफ जनित होता है उसका डिस्पोजल ई०पी०आर अथवा सीमेंट प्लांट की डिमांड के अनुसार</p>

Separator was installed and commissioned only in the month of April 2023. These data are from the weighbridge used to weigh the outgoing vehicles with RDF for disposal.

RDF Disposal (In Metric Ton)		
Month	No of Vehicle	Total Quantity
Jul-22	26	640
Aug-22	53	1282
Sep-22	38	864
Oct-22	45	1082
Nov-22	83	2071
Total	245	5939

2. It is therefore submitted that during the above period, the concerned entity transported RDF material consisting of and laden with soil, Concrete & Demolition waste as well. This kind of material when segregated through only a trommel is around 25-30% of the total waste processed. Average weight per trip is around 25 MT further corroborates that material transported had higher density than fluffy RDF. Moreover, M/s Ecotan has shown only 8% of RDF material generation.

3. The Bill approval further certifies that equal quantity of RDF material was not disposed off and is stored within the plant premises. So, as per the inspection report certified by the Nagar Nigam, total quantity of RDF material produced during the said period was 11, 878 MT only. Considering above quantity of RDF material was 25% of the Processed Material, total actual legacy waste processed was 47,512 MT. However, Total Legacy Waste Processed & Disposed Billing Qty approved (From July 2022- November 2022): 1,47,826 MT.

- b. Therefore, by virtue of the above, M/s Ecotan was paid around Rs. 4 crore additional @ Rs. 382/ MT and 1 Lakh tons of additional quantity was created.

किया जाता है, नगर निगम द्वारा एजेंसी के बिल से भुगतान हेतु प्रस्तावित धनराशि से 30 प्रतिशत की धनराशि राकते हुए भुगतान किया जाता है, आर०डी०एफ डिस्पोजल का शतप्रतिशत साक्ष्य प्राप्त होने के उपरान्त ही धनराशि अवमुक्त की जाती है।

नगर निगम, प्रयागराज द्वारा बायोरेमिडेशन पद्धति से Clearing of Legacy Waste कार्य हेतु एजेंसियों के साथ अनुबंध निष्पादित किया गया है जिसमें एजेंसियों को बायोरेमिडेशन पद्धति से Clearing of Legacy Waste का कार्य करते हुए जो भी RDF, Inert & Bio soil जनित होगा उसका डिस्पोजल किया जाना है, जिसके अनुसार एजेंसियों द्वारा लिगेसी वेस्ट के निस्तारण का कार्य पूर्ण करते हुए जो भी आर०डी०एफ० जनित होता है उसका डिस्पोजल कराया जा रहा है। नगर निगम द्वारा एजेंसी को उनके द्वारा प्रोसेस किये गए लिगेसी वेस्ट की मात्रा के आधार पर भुगतान किया जाता है, न की आर०डी०एफ जनित होने वाले मात्रा के आधार पर, अनुबंध के अनुसार लिगेसी वेस्ट प्रोसेसिंग के उपरान्त जो भी आर०डी०एफ अथवा अन्य बाई प्रोडक्ट जनित होता है उसका शत प्रतिशत डिस्पोजल का कार्य एजेंसी को किया जाना है।

बैलेस्टिक सप्रेटर का उद्देश्य आर०डी०एफ की गुणवत्ता में सुधार लाया जाना है, उक्त के आधार पर लिगेसी वेस्ट की मात्रा का आंकलन नहीं किया जा सकता, इस प्रकार शिकायतकर्ता द्वारा की गयी शिकायत निराधार है।

उपरोक्तानुसार

मेसर्स इकोस्टेन द्वारा लिगेसी वेस्ट प्रोसेसिंग कार्य की वास्तविक रिपोर्ट प्राप्त होने के उपरान्त ही भुगतान का कार्य किया गया है, किसी भी प्रकार का अधिक भुगतान नहीं किया गया है।

EE

EE

- c. It is stated that the waste is shifted in Hyva vehicles which are big trucks and takes considerable time for full loading. A sample actual data of turnaround time of a Hyva being used for disposal of Legacy waste to near by landfills (In the vicinity of around 100 mtr) would however suggest that only attempt was to maximise the number of trips and not loading them to full capacity. Weighment Slips are attached as **Annexure 4**.

Legacy waste disposal By Hyva-Weigh bridge Data of Ecostan (Sample Data)						
Date	Time	Ticket No	Vehicle No	Gross weight	Tare weight	Net Weight
27-10-2022	03:08	24654	UP44 AT 0193	29470	10820	18650
	03:30	24655		29200	10820	18380
	03:42	24656		29880	10820	19060

- d) An indicative Time Motion study (Minimum time) is as follows:

Activity	Time
Weighment at weigh Bridge	2 Minuts
Transportation (Lets say 100 Mtr destination)	2 Minuts
Unloading	2 Minuts
Coming back for loading	2 Minuts
Loading of Hyva with 19 MT	6 Minuts
Weighment at weigh Bridge	2 Minuts
<b>Total Minimum Time</b>	<b>16 Minuts</b>

- e) The above clearly shows the manipulation and cheating being done by M/s Ecostan, they are showing completion of a trip in 12 minutes (Against minimum 16 minutes required to complete the trip).
- f) It clearly shows that M/s Ecostan was just rotating the loaded vehicles and number of times with some load +/- to the existing loaded vehicles. They have frozen the tare weight of vehicles in the software so that they do not have to measure the empty vehicle and they can maximize the fraud trips per vehicles.
- g) Their each vehicle has made around 20 trips in a days operation (Data attached -Annexure -5). And surprisingly, even after covering almost 4 KMs and engine running continuously for 15-16 hours of working, not a single litre of diesel reduced in the tank and tare weight remained the same. Most of the disposal trips were made during night time.

शिकायतकर्ता द्वारा गाड़ियों के लोडिंग एवं अनलोडिंग के सम्बन्ध में जो शिकायत की गयी है। उक्त से सम्बन्धित बिन्दुओं पर श्री मुकेश कुमार द्वारा भी शिकायती पत्र प्रेषित किया गया था। श्री मुकेश कुमार द्वारा की गयी शिकायत की जांच हेतु पूर्व में नगर निगम में कमेटी का गठन करते हुए कराया गया जिसमें यह पाया गया कि एजेन्सी द्वारा उपलब्ध कराया गया डाटा सही है। लिगेसी वेस्ट साइट न्यूनतम दूरी पर होने के कारण कम समय में गाड़ियों का लोडिंग एवं अनलोडिंग का कार्य किया जाना सम्भव है। कमेटी द्वारा स्वयं गाड़ियों का लोडिंग एवं अनलोडिंग का कार्य कराया गया जिसमें लगभग एक गाड़ी के लोडिंग एवं अनलोडिंग में लगभग 11 मिनट समय प्राप्त हुआ। एजेन्सी द्वारा अवगत कराया गया कि साफ्टवेयर में गाड़ियों का Tare weight Fix किया गया है। यदि पूरे दिन 01 गाड़ी से कार्य लिया जाता है तो ईंधन के रूप में Tare weight औसतन 20 से 25 कि०ग्रा० का अन्तर प्राप्त होगा। कमेटी की रिपोर्ट अवलोकनीय संलग्न है। (संलग्नक-5) बिन्दु सं०-c में शिकायतकर्ता द्वारा शिकायती पत्र में **Annexure -4** संलग्न किया जाना दर्शाया गया है परन्तु संलग्न नहीं किया गया है।

उपरोक्तानुसार

उपरोक्तानुसार

उपरोक्तानुसार

उपरोक्तानुसार

बिन्दु सं०-g में शिकायतकर्ता द्वारा शिकायती पत्र में **Annexure -5** संलग्न किया जाना दर्शाया गया है परन्तु संलग्न नहीं किया गया है।

- h) Further Proof of No machine running: Following sets of data is of sub-meter of electricity setup at M/s Ecostan work place.

Date	Sub Meter Reading	Unit Consumed
06/11/2022	161	
07/11/2022	234	73
24/11/2022	293	59
29/11/2022	314	21

- i) Further, M/s Ecostan had installed 4 trommels. Even if we assume 3 trommels in running condition, total of 63 KWhr unit of electricity were to be consumed per hour i.e. every day 630 units to be consumed (Even if we consider just 10 hours of working). So, weekly units consumed have to be minimum 4500 units. Against which only 73, 59 and 21 units are shown in 3 subsequent weeks  
**Annexure -6.**

- j) It is also interesting to note that their bills during the said period have been passed without actual electricity consumption data (based on guesstimate only)
- iii. The above mentioned letter and data provided therein by the said Mr. Mukesh clearly proves following:
- i. Overbilling was done in collusion of Nagar Nigam officials and M/s Ecostan was the main beneficiary.

बिन्दु संख्या-h & i के सम्बन्ध में अवगत कराना है कि शिकायतकर्ता द्वारा की गयी शिकायत से सम्बन्धित प्राप्त बिन्दुओं की जांच हेतु पूर्व में नगर निगम द्वारा कमेटी का गठन करते हुए जांच कराया गया। जांच में शिकायत निराधार प्राप्त हुई थी। एजेन्सी द्वारा लिगेसी वेस्ट प्रोसेसिंग के दौरान प्लान्ट के संचालन पर जो भी विद्युत उपभोग किया जाता है उसका भुगतान किया जा रहा है। माह नवम्बर, 2022 तक एजेन्सी द्वारा विद्युत बिल के रूप में ₹ 9 लाख 15 हजार विद्युत विभाग को जमा किया गया है जिसकी पुष्टि विद्युत विभाग से की जा सकती है। साथ ही विद्युत बिल भुगतान हेतु नगर निगम द्वारा ₹ 6,60,000.00 की धनराशि की कटौती एजेन्सी को किये गये भुगतान से की जा चुकी है।

शिकायतकर्ता द्वारा माह अगस्त में मात्र 73, 59 एवं 21 यूनिट ही प्लान्ट के संचालन में विद्युत का उपभोग किया गया है का उल्लेख पत्र में किया गया है परन्तु माह अगस्त में लिगेसी वेस्ट प्रोसेसिंग के दौरान मात्र 73, 59 एवं 21 यूनिट ही प्लान्ट के संचालन पर विद्युत व्यय हुआ है इसका कोई साक्ष्य प्रस्तुत नहीं किया गया है। इस प्रकार शिकायतकर्ता द्वारा लगाया गया आरोप निराधार है। बिन्दु सं-1 में शिकायतकर्ता द्वारा शिकायती पत्र में Annexure -6 संलग्न किया जाना दर्शाया गया है परन्तु संलग्न नहीं किया गया है।

उपरोक्तानुसार

श्री मुकेश कुमार द्वारा प्रेषित शिकायत का उत्तर प्रेषित किया जा चुका है जो अवलोकनीय संलग्न है।  
(संलग्नक-6)

उक्त बिन्दु के सम्बन्ध में अवगत कराना है की लिगेसी वेस्ट प्रोसेसिंग कार्य के भुगतान के परीक्षण हेतु कमेटी का गठन किया गया है कमेटी द्वारा लिगेसी वेस्ट की माप-तौल के कार्य का भौतिक सत्यापन किया जाता है। कमेटी द्वारा लिगेसी वेस्ट की माप तौल हेतु स्थापित Weigh Bridge के calibration का परीक्षण किया गया जो सही पाया गया है। लिगेसी वेस्ट की माप तौल हेतु जो Weigh Bridge स्थापित किया गया है उसका calibration का परीक्षण माप तौल विभाग से भी कराया गया है। शिकायतकर्ता द्वारा Overbilling का लगाया गया आरोप पूर्णतया असत्य एवं निराधार है। एजेन्सी द्वारा किये गये लिगेसी वेस्ट प्रोसेसिंग कार्य का भुगतान सत्यापन के उपरान्त ही किया गया है।





<p>ii. Additional Waste as seen today is the clear case of corruption.</p> <p>iii. M/s Ecostan has dumped 90% of the Legacy waste to nearby areas (Within a radius of 100 Meters) without much of processing and segregation, thereby damaging the ecosystem of the nearby villages.</p> <p>iv. When Nagar Nigam did not respond to Mr. Mukesh Kumar's allegations with actual data and facts &amp; figures, he forwarded the same letter to the Principle Secretary-Urban Development, Uttar Pradesh on 1/12/2022.</p> <p>v. On 4th January 2023, the Municipal commissioner responded to Mr. Mukesh Kumar's letter with a copy of it's internal committee report, surprisingly, which consisted of many members who were involved in bill passing of M/s Ecostan. The reply was simply a denial and white wash.</p> <p>vi. Surprisingly, even after this complaint, no steps were taken by the Nagar Nigam to increase the surveillance of the place of work by Ecostan and/or M/s BVG, nor any credible 3rd party was appointed to monitor and certify their work. Not a single camera has been installed in their place of work while there are 25 cameras installed in adjacent fresh waste processing facilities operated by a third party.</p> <p>vii. In another complaint dated 10/08/23, one Dr. S.K. Chaturvedi, who was on a visit to the Prayagraj city and is also an environmentalist wrote to the Principle Secretary and filed a complaint that entire legacy waste is being shifted to the adjoining private land (Where soil has been excavated and sold to Indian Railways for a nearby Railway project under construction). These shiftings are taking place without any processing along with all the RDF material as well. The Contractors have shown around 7-8% recovery of RDF (against minimum 15-20% of industry norm for waste as old as maximum 10 years old). The data provided by Dr. Chaturvedi clearly, hinted that these Contractors have intentionally been showing lesser RDF material to save money on it's disposal to nearest cement plant which is 200 KM away. They have to pay around Rs. 500 Per ton to cement plant as reverse charges for disposal of these RDF. (Annexure-7)</p>	<p>प्लान्ट पर 21 50 लाख मी०टन लिंगेसी वेस्ट भण्डारित पाया गया है जिसकी पुष्टि MNNIT के द्वारा उपलब्ध करायी गयी सर्वे रिपोर्ट से की जा सकती है।</p> <p>उक्त बिन्दु के सम्बन्ध में अवगत कराना है की एजेन्सियों द्वारा बिना लिंगेसी वेस्ट प्रोसेसिंग कार्य पूर्ण किये 100 मीटर के दायरे में नहीं फेंका जा रहा है। एजेन्सियों द्वारा लिंगेसी वेस्ट प्रोसेसिंग के उपरान्त जनित बायोसॉल को स्थानीय ग्रामीण से लिखित सहमति के उपरान्त लो-लाईन एरिया में डाला जाता है। श्री मुकेश कुमार द्वारा पत्र के माध्यम से की गयी शिकायत के सम्बन्ध में नगर निगम द्वारा कमेटी का गठन करते हुए स्पष्ट आख्या उपलब्ध करायी जा चुकी है। श्री मुकेश कुमार द्वारा पत्र के माध्यम से की गयी शिकायत के सम्बन्ध में नगर निगम द्वारा कमेटी का गठन किया गया। कमेटी द्वारा लिंगेसी वेस्ट प्रोसेसिंग कार्य एवं भुगतान की जांच की गयी। जांच के दौरान विभाग द्वारा भुगतान हेतु प्रस्तुत कार्यवाही सही पायी गयी। इसमें किसी प्रकार की अनियमितता नहीं बरती गयी है।</p> <p>शिकायतकर्ता द्वारा प्रेषित की गयी शिकायत सही नहीं पाया गया। नगर निगम द्वारा कार्य की मॉनीटरिंग हेतु कमेटी का गठन किया गया है। गठित कमेटी द्वारा नियमित रूप से लिंगेसी वेस्ट के प्रोसेसिंग कार्य की मॉनीटरिंग की जाती है। उक्त के अतिरिक्त नगर निगम द्वारा कंट्रोल रूम से एजेन्सियों द्वारा किये जा रहे लिंगेसी वेस्ट प्रोसेसिंग कार्य की रिपोर्ट प्राप्त की जाती है। साथ ही कार्य की थर्ड पार्टी जांच भी प्रत्येक 03 माह पर करायी जाती है।</p> <p>श्री एसकेके चतुर्वेदी द्वारा की गयी शिकायत की जांच करते हुए रिपोर्ट प्रेषित की जा चुकी है जो पत्र के साथ संलग्न है। लिंगेसी वेस्ट प्रोसेसिंग के उपरान्त जो भी आर०डी०एफ० जनित होता है एजेन्सियों द्वारा नियमानुसार उसका डिस्पोजल कराया जा रहा है। बिन्दु सं०-vii में शिकायतकर्ता द्वारा शिकायती पत्र में Annexure -7 संलग्न किया जाना दर्शाया गया है परन्तु संलग्न नहीं किया गया है।</p>
---	--

<p>viii. It is prudent to mention here that NGT's observation of Bio remediation of Legacy waste at Gurgaon/Faridabad, RDF quantity can easily be verified. Report attached (<b>Annexure-8</b>). The said report would clarify the mechanism and logistics of legacy waste disposal.</p> <p>ix. The Complainant came across a similar report in a local newspaper (Attached for ready reference: <b>Annexure -9</b>). Based on this report and Dr. Chaturvedi's letter, the Complainant has personally given a complaint to the office of Deputy Chief Minister (Shri K.P. Maurya) on 5/10/23. The Hon'ble Dy. C.M.'s office directed the Municipal Commissioner, Prayagraj for necessary action vide their letter no. UP 45-8709 dated 20/10/23 (Letter attached - <b>Annexure 10</b>) However, till date no action has been taken, nor any investigation report has been forwarded-to-me.</p> <p>x. The above two complaints when seen in the light of unquestionable verified data on Quantity of legacy waste available and now after passing the bills of 14 lakhs tons the finding of additional quantity of 7-10 lakhs tons of waste. highlights are as follows:</p> <p>i. That M/s Ecostan &amp; BVG has certainly done a ghost billing of around 5-7 lakh tons of Legacy waste @ Rs. 380 per ton and gobbled up around Rs. 30 Crores in connivance of the Municipal officers.</p> <p>ii. Survey and digging of nearby land where these unprocessed legacy waste has been dumped along with RDF (&amp; Plastics), will further prove that entire legacy waste process has been carried out by Nagar Nigam contrary to the instructions of NGT to the Chief Secretary of Uttar Pradesh.</p>	<p>पूर्व में उक्त से सम्बन्धित बिन्दुओं पर प्राप्त शिकायत के क्रम में जांच हेतु कमेटी का गठन किया गया था। कमेटी द्वारा स्थल पर उपस्थित होकर स्वयं लिगेसी वेस्ट प्रोसेसिंग का कार्य कराया गया जिसमें 30 प्रतिशत आर०डी०एफ० प्राप्त नहीं हुआ। लिगेसी वेस्ट में आर०डी०एफ० की मात्रा पुराने भंडारित वेस्ट पर निर्भर करता है। लिगेसी वेस्ट प्रोसेसिंग के उपरांत प्रयागराज में 30 प्रतिशत आर०डी०एफ० जनित होना नहीं पाया गया है। बिन्दु सं०-viii में शिकायतकर्ता द्वारा शिकायती पत्र में <b>Annexure -8</b> संलग्न किया जाना दर्शाया गया है परन्तु संलग्न नहीं किया गया है।</p> <p>शिकायतकर्ता द्वारा <b>Annexure -9</b> के अन्तर्गत संलग्न समाचार पत्र के संस्करण में प्रयागराज जिले के बसवार नैनी, एम०एस०डब्ल्यू संयंत्र के साथ लगी निजी भूमि को खोदे जाने एवं रैलवे को मिट्टी बँच दिये जाने का जिक्र किया गया है। उक्त निजी भूमि नगर निगम के स्वामित्व में नहीं है। उक्त के सम्बन्ध में सूचना खनन विभाग से प्राप्त की जा सकती है। बिन्दु सं०-ix में शिकायतकर्ता द्वारा शिकायती पत्र में <b>Annexure -9 &amp; 10</b> संलग्न किया जाना दर्शाया गया है परन्तु संलग्न नहीं किया गया है।</p> <p>शिकायतकर्ता द्वारा अनुमान के आधार पर बसवार प्लाट पर 14 लाख मी०टन ही लिगेसी वेस्ट भण्डारित होना दर्शाया जा रहा है। नगर निगम प्रयागराज द्वारा प्रतिष्ठित मोतीलाल नेहरू संस्थान से लिगेसी वेस्ट की मात्रा के आंकलन हेतु सर्वे कराया गया है। संस्थान से रिपोर्ट प्राप्त होने के उपरान्त 14 लाख मी०टन लिगेसी वेस्ट के निस्तारण के उपरान्त भुगतान की कार्यवाही प्रस्तावित की गयी है एवं स्थल पर अवशेष लिगेसी वेस्ट के निस्तारण हेतु एजेन्सियों को निर्देशित किया गया है।</p> <p>एजेन्सियों द्वारा लिगेसी वेस्ट प्रोसेसिंग के उपरान्त ही प्रोसेस किये गये लिगेसी वेस्ट कार्य का बिल प्रस्तुत किया गया है जिसकी जांच करते हुए नगर निगम द्वारा भुगतान की कार्यवाही पूर्ण की गयी है। इसमें किसी भी प्रकार की अनियमितता नहीं बरती गयी है।</p> <p>लिगेसी वेस्ट प्रोसेसिंग के दौरान मा० एन०जी०टी० द्वारा निर्गत किसी भी आदेश की अवहेलना नहीं की जा रही है। प्रोसेसिंग के दौरान जनित आर०डी०एफ० को सीमेंट प्लान्ट पर दोनों ही एजेन्सियों द्वारा ट्रान्सपोर्ट किया जाता है जिसकी पुष्टि करायी जा सकती है। आस-पास के क्षेत्र में किसी भी एजेन्सी द्वारा आर०डी०एफ० डम्प नहीं किया जा रहा है।</p>
--	--

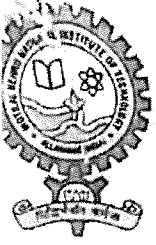
<p><b>xi.</b> The connivance of M/s EcoStan &amp; Nagar Nigam is further established as under:</p> <p><b>a)</b> The Nagar Nigam floated a tender for fresh waste processing using aerobic digestion technology, where primary product is compost.</p> <p><b>b)</b> However, tender conditions were manipulated by Nagar Nigam to suit the requirements of M/s EcoStan, which has no experience of fresh waste processing nor has any experience of quality compost manufacturing and/or selling.</p> <p><b>c)</b> The Complainant also came across the approval note of Nagar Nigam, where they have gone ahead to open EcoStan's tender on single party basis after rejecting Compaies like NACOFF (who are already doing fresh waste processing at Dehradun and Gaya etc.) on some flimsy ground.</p> <p><b>d)</b> There is also some discussion happening in Municipal Corporation to classify the Fresh waste already processed and lying to be screened and disposed to Legacy waste and handover the same to these parties for their petty benefits.</p> <p><b>xii.</b> Incidentally, M/s EcoStan has a history of cheating and forgery in various municipalities across India in connivance of Municipal authorities. We are attaching here with a similar incident with Munger Municipal Corporation in Bihar (inappropriation of Rs. 3.5 Crores), where a letter from Nigarani Vibhag dated 29/11/2022 is attached for ready reference (Annexure-11).</p> <p><b>xiii.</b> The Complainant further submits that the present Complaint is being made bonafide and the only motive of this Complaint is the welfare of the city and environment. Further, the Complainant submits that all the above data were accessed without using any illegal means and submissions have been made after detailed discussuions with the experts in the concerned area.</p>	<p>उक्त बिन्दु के सम्बन्ध में अवगत कराना है कि नगर निगम प्रयागराज द्वारा नगर निगम सीमा विस्तार एवं महाकुम्भ मेला, 2025 के दृष्टिगत कचरे की मात्रा में होने वाली सम्भावित वृद्धि के शत-प्रतिशत प्रोसेसिंग कार्य हेतु समाचार पत्रों में विज्ञापन प्रकाशित कराते हुए ऑन लाईन ई-निविदा आमन्त्रित की गयी थी।</p> <p>उक्त के सम्बन्ध में अवगत कराना है कि नगर निगम प्रयागराज द्वारा फ्रेश वेस्ट प्रोसेसिंग कार्य हेतु आमन्त्रित निविदा में किसी विशेष कम्पनी/फर्म की आवश्यकताओं के अनुसार आर0एफ0पी0 डक्यूमेन्ट तैयार नहीं किया गया था। निविदा में किसी भी एजेन्सी द्वारा प्रतिभाग किया जा सकता था। निविदा की कार्यवाही पूर्ण होने के उपरान्त इस प्रकार का आरोप लगाया जाना पूर्णतया बेबुनियाद है।</p> <p>उक्त के सम्बन्ध में अवगत कराना है कि प्रश्नगत कार्य हेतु दूसरी बार ई-निविदा आमन्त्रित की गयी थी जिसमें 03 एजेन्सियों द्वारा प्रतिभाग किया गया था। निविदा शर्तों के अनुसार एकल निविदादाता की निविदा तकनीकी रूप से अर्ह पायी गयी। मेसर्स NACOFF की निविदा शर्तों के अनुसार तकनीकी रूप से अर्ह नहीं पायी गयी।</p> <p>उक्त के सम्बन्ध में अवगत कराना है कि नगर निगम में इस प्रकार की कोई भी चर्चा संज्ञान में नहीं आयी है। शिकायतकर्ता द्वारा एजेन्सी को फायदा पहुंचाने का लगाया गया आरोप बेबुनियाद है।</p> <p>मेसर्स ईकोस्टैन द्वारा विभिन्न नगर निकायों में किस प्रकार कार्य किया जा रहा है। इससे नगर निगम का कोई तात्पर्य नहीं है। निविदा शर्तों के अनुसार यदि एजेन्सी द्वारा शर्तों का उल्लंघन किया जाता है तो एजेन्सी के विरुद्ध कार्यवाही की जाएगी। बिन्दु सं0-xii में शिकायतकर्ता द्वारा शिकायती पत्र में Annexure -11 संलग्न किया जाना दर्शाया गया है परन्तु संलग्न नहीं किया गया है।</p> <p>उक्त बिन्दु के सम्बन्ध में अवगत कराना है कि नगर निगम प्रयागराज पर्यावरण संरक्षण एवं शहर स्वच्छ वातावरण को बनाये रखने हेतु दृढ संकल्पित है। पर्यावरण संरक्षण के विपरीत कोई भी कार्य नहीं किया जाता है एवं न ही नगर निगम द्वारा नियोजित एजेन्सियों को पर्यावरण संरक्षण के विपरीत किसी भी प्रकार की छूट दी जाती है।</p>
<p><b>PRAYER</b> In view of the abovesaid, the humble prayer of the Complainant is that the Hon'ble Lokayukta may please :</p>	<p>नगर निगम प्रयागराज द्वारा मोतीलाल नेहरू प्रौद्योगिकी संस्थान, इलाहाबाद द्वारा किये गये सर्वे के अनुसार प्राप्त लिगेसी वेस्ट की मात्रा के अनुसार नियोजित एजेन्सियों के माध्यम से लिगेसी वेस्ट के</p>

	<p>I. Constitute a committee to look into the abovesaid irregularities in the disposal of the legacy waste by the Prayagraj Nagar Nigam.</p> <p>II. Direct a forensic audit by a third party for the past payments and Bills concerning the disposal of the legacy waste.</p> <p>III. Any other relief as this Hon'ble Forum deems fit under the facts and circumstances of the case and in the interest of</p>	<p>निस्तारण का कार्य कराया जा रहा है। एजेंसियों को अनुबन्ध में किये गये प्राविधान के अनुसार ही भुगतान की कार्यवाही की जाती है। लिगेसी वेस्ट निस्तारण हेतु भुगतान की कार्यवाही में पूरी पारदर्शिता बरती जा रही है। बसवार प्लान्ट में एकत्रित लिगेसी वेस्ट के कारण बसवार गांव एवं प्लान्ट से सटी हुई एरिया में वातावरण प्रदूषित हो रहा था। जनहित में नगर निगम प्रयागराज द्वारा जोस अपशिष्ट प्रबन्धन अधिनियम 2016 में उल्लेखित प्राविधानों के अक्षरशः अनुपालन हेतु लिगेसी वेस्ट का बायोमाइनिंग पद्धति से निस्तारण का कार्य कराया जा रहा है। प्रकरण निक्षेपित करने योग्य है।</p>
--	---	--





संलग्नक - 1



जानपद अभियंत्रण विभाग  
मोतीलाल नेहरू राष्ट्रीय प्रौद्योगिकी संस्थान इलाहाबाद  
प्रयागराज-211004 (उ०प्र०) भारत  
Department of Civil Engineering  
Motilal Nehru National Institute of Technology Allahabad  
Prayagraj-211004 (U.P.) India

No-1074/CED/R22/2023-24

Date 26/10/2023

To  
Mr Uttam Kumar Verma  
Environmental Engineer  
Office of Environmental Engineer  
Nagar Nigam  
Prayagraj-211001

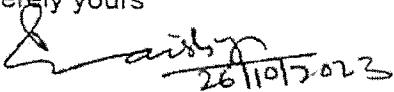
**Sub: Verification of Baswar plant stored legacy waste decantation work**

Sir,

With reference to your letter No. C.D./873/Env./2022-23 dated 17/01/2023 regarding the subject cited above. We visited the site on 14/10/2023 and collected relevant samples from the site of M/s Ecostan Infra Pvt. Ltd. and M/s B.V.G India Ltd. We have installed air and noise monitoring equipment on site on 13/10/2023 for 24 hrs. to measure air quality data and noise quality data. We have also tested groundwater of bore wells of these two firms and conducted physical characterization of biosolids of these firms.

Please find attached herewith verification report of M/s Ecostan Infra Pvt. Ltd. for your reference and necessary action

Thanking you  
Sincerely yours

  
26/10/2023

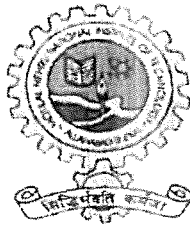
Prof. Rakesh C. Vaishya  
CED, MNNIT, Allahabad

Encl: MSW legacy Decantation Verification report of M/s Ecostan Infra Pvt. Ltd.

INSPECTION REPORT  
OF  
LEGACY WASTE MANAGEMENT  
OF  
BASWAR DUMPSITE, NAINI, ALLAHABAD  
By  
M/s Ecostan Infra Pvt. Ltd., Noida (U.P.)

By

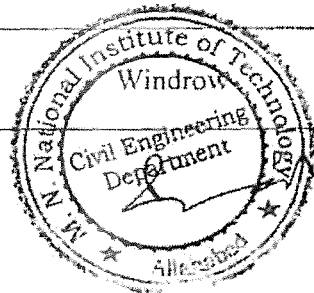
Prof. R.C.Vaishya



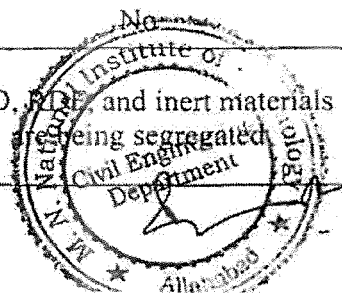
*DEPARTMENT OF CIVIL ENGINEERING*  
*MOTILAL NEHRU NATIONAL INSTITUTE OF TECHNOLOGY,*  
*ALLAHABAD*  
*PRAYAGRAJ-211004 (U.P.)*

---

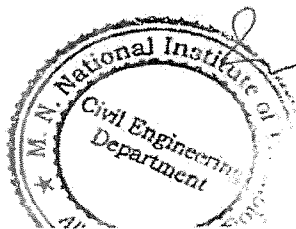
<b>Inspection Report for Legacy Waste Management of Baswar Dumpsites, Naini, Prayagraj</b>		
<b>Date of Inspection: 14/10/2023</b>		
<b>Serial No.</b>	<b>Item</b>	<b>Remarks</b>
<b>1</b>		
<b>General Information</b>		
A	City and Location of Dumpsite	<b>Baswar Dumpsite, Block Chaka, Naini, Prayagraj</b>
B	Name, Designation & Contact Details of Nodal Officers for Bio mining	Ashutosh Pandey 9792144089
C	Stage of Bio mining (Planned/Being Executed/Completed)	Being Executed
<b>2</b>		
<b>Volume of Waste</b>		
A	Has Contour Survey of Site been Done (Y/N)	No
B	Length (Initial- m)	28.8 acre
C	Width (Initial- m)	
D	Height (Initial- m)	20 m
	Total Volume (Cub. Meter)	8.5 lacks MT
<b>3</b>	<b>Characteristics of Waste</b>	Test Report attached as <b>Annexure-I(A)/I (B)/I (C)/I (D)</b>
<b>4</b>	<b>Leachate Characteristics</b>	NA
<b>5</b>		
<b>Current Environmental Status</b>		
A	1. Ground Water Analysis 2. Air Pollution Analysis 3. Noise Analysis	Test report of Ground Water/ Air/Noise analysis is attached as <b>Annexure-II(A)/II(B)/II(C)</b>
B	Soil Analysis	NA
C	Quantity of Waste Processed Per Day (TPD)	1800 TPD
<b>6</b>	<b>Process Flow Sheet of Bio- Mining</b>	Process flow sheet of Bio-mining is attached as <b>Annexure-III</b>
<b>7</b>		
<b>Stabilization of Waste</b>		
A	Type of bio-mining method Adopted (Tractor tiller; Trench method; Cone method; Windrow; Thin layer method)	



	B	Machinery used for Excavating Dumpsite (Tractor tiller etc.)	Hydraulic Excavator, JCB
	C	Machinery used for preparing Windrows (JCB etc.)	Hydraulic Excavator, JCB
	D	Are large object removed prior to windrow preparation	Yes
	E	Are Windrows turned Every 4-5 Days	8-10 Days (Annexure-V)
	F	Duration of Stabilization	30-35 Days
	G	Bio Culture used	Yes
	H	Is End Product Stabilized (No Heat/ Gas/Leachate/Smell)	Yes
	I	Is Leachate being Generated from the waste	Some leachate being generated during rainfall which is naturally flowing in specified drains
	J	If Yes, methodology for leachate management adopted	NA
	8	<b>Processing of Legacy Waste</b>	
		Machinery used for processing of legacy waste	Hydraulic Excavator, JCB
	a	<b>Screening</b>	
	i	Trommel (Number & Capacity (TPD))	03 Nos. Trommel of 50 TPH with Screening size 35 mm and 6 mm + Three Ballistic Separator
	ii	Size of screens used (Mostly used 150 mm, 80 to 100 mm, 24 to 50 mm, 12 to 16 mm, and 4 to 6 mm)	35 mm and 6 mm
	iii	Vibrating Screen (No)	No
	iv	Electromagnet (For separating Ferrous metals)	By Labour
	v	Air Classifier (for separating light material from heavy organic)	By Labour
	vi	Disc/Star (No)	No
	b	<b>Handling</b>	
	i	Loader (No.)	5 Nos.
	ii	Conveyor (No.)	12 Nos.
	iii	Fork Lift (No.)	No
	iv	Categories in which the waste is segregated (Compost/Recyclables/RDF/C&D/Inerts etc.)	C&D, RDF, and inert materials being segregated



	v	Quantity of items which is being generated in each category	Attached in Annexure-IV
	vi	Quantity of items being utilized of different categories	As informed, presently segregated C&D waste are utilized for making platform for additional trammel and also fill the local street spot hole. As informed RDF is send to Waste to Energy plant Jabalpur, MP for processing. Inert material dumped in low laying area.
	vii	Documents supporting usage of different fraction (Bio earth/Reyclable/RDF/ Other wastes)	NA
	viii	Analysis results of fine earth	NA
	ix	Frequency of testing of bio-earth	NA
<b>9</b>		<b>Miscellaneous</b>	
	a	Have fires being reported at the site	No fire has been reported
	b	Methodology to tackle fires	NA
	c	Is fresh waste being dumped at the site	No
	d	Percentage land recovered so far	15 Acre
	e	Is third party audit of bio mining being done	Third time this audit is being conducted
<b>10</b>		<p align="center"><b>Other Observations</b></p> <p>1. The firm is meeting Noise standard as per CPCB guidelines for industrial area. The results of PM<sub>10</sub> through high volume samplers was exceeding the permissible limit of CPCB but it may due to other surrounding factors like C&amp;D plant dust etc.</p> <p>2. As per groundwater report the water was found contaminated with slight MPN Index values. This may happen due to 15 years of MSW dumping at site.</p> <p>3. No major odour problems was witnessed during site inspection.</p> <p>4. The progress of legacy waste management was slightly slow as firm has been able to process only 75% of their contract value after elapse of 20 months of contract. The firm has committed to pick up work from Nov., 2023 to Jan, 2024.</p> <p><i>Note: Percentage of plastic fines were in range of 2-2.5% of total weight of biosolids.</i></p>	
Name & Designation of Inspecting officer			Dr. R. C. Vaishya, Professor, CED, MNNIT Allahabad
Date of Inspection			14/10/2023



संलग्नक-२



पत्रांक सं०-७३४/.../.../२०२३

दिनांक ३१ अक्टूबर २०२३

प्रेषक,

नगर आयुक्त,

नगर निगम प्रयागराज ।

सेवा में,

राज्य मिशन निदेशक,

स्वच्छ भारत मिशन, नगरीय,

राज्य मिशन निदेशालय (उ०प्र०)


**विषय :-** नगर निगम प्रयागराज में लीगेसी वेस्ट के निस्तारण किये जाने के सम्बन्ध में ।

कृपया पत्र के साथ संलग्न स्वकीय कार्यालय पत्रांक संख्या पी०एम०यू/९००७/४२९(१४)/२०२३ दिनांक २२/०९/२०२३ का संदर्भ ग्रहण करने का कष्ट करें, जो नगर निगम प्रयागराज, आगरा, व नगर निगम मुरादाबाद में लीगेसी वेस्ट के निस्तारण विषयक है, उपरोक्त के परिप्रेक्ष्य में डा० एस० एन० चतुर्वेदी, डी०-७/७२८ बसंत कुंज नई दिल्ली के उक्त पत्रांक दिनांक ११/०८/२०२३ में उल्लिखित तथ्यों का परीक्षण कराकर आख्या चाही गई है, उक्त के सम्बन्ध में अवगत कराना है कि नगर निगम प्रयागराज में लीगेसी वेस्ट का निस्तारण का कार्य ई-निविदा के माध्यम से चयनित एजेंसी मे० इकोस्टेन एवं मे० बी०वी०जी० के द्वारा किया जा रहा है । लीगेसी वेस्ट के निस्तारण का कार्य तीव्र गति से प्रगति पर है, जिसके पूर्ण रूपेण निस्तारण का लक्ष्य महाकुंभ २०२५ के दृष्टिगत दिसंबर २०२३ निर्धारित किया गया है, साथ ही नगर निगम प्रयागराज द्वारा लीगेसी वेस्ट निस्तारण के पश्चात रिक्त भूमि पर प्लांट की क्षमता संवर्धन हेतु विंड्रॉ पैड एवं मानशून शेड का निर्माण किया जा रहा है जिससे महाकुंभ २०२५ के दौरान जनित अतिरिक्त कूड़े को Accomodate करते हुए उसका ससमय निस्तारण किया जा सके, पत्र में उल्लिखित बिंदुओं के संदर्भ में अवगत कराना है कि बसवार प्लांट के आसपास की जमीनों पर मिट्टी खनन का कार्य किया जा रहा है, जिसके कारण उक्त स्थल पर गहरे-गहरे गड्ढे एवं खाइयाँ विद्यमान हैं । लीगेसी वेस्ट का भी निस्तारण कर रही एजेंसियों को प्रोसेसिंग के उपरांत जनित समस्त बाई-प्रोडक्ट का पूर्णतया निस्तारण किया जाना अनिवार्य है। एजेंसियों द्वारा प्रोसेसिंग के उपरांत जनित RDF को सीमेंट प्लांट, वेस्ट एनर्जी प्लांट इत्यादि में भेजकर उसका निस्तारण किया जा रहा है, तथा Bio Soil का निस्तारण विभिन्न लो-लाइंग क्षेत्रों में उक्त जमीन तथा मिट्टी खनन के उपरांत बनी खाइयों/गड्ढों के मालिकों के लिखित अनुरोध के उपरांत

किया जा रहा है, एजेंसी द्वारा किए जा रहे कार्य का पर्यवेक्षण अधोहस्ताक्षरी द्वारा गठित समिति के साथ-साथ राष्ट्रीय प्रौद्योगिकी संस्थान इलाहाबाद द्वारा समय-समय पर किया जाता है।

उपरोक्तानुसार आख्या सादर अवलोकनार्थ प्रेषित है।

संलग्नक - उपरोक्तानुसार ।

  
(चन्द्र मोहन गर्ग)  
नगर आयुक्त

प्रतिलिपि - निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित ।

1. प्रमुख सचिव नगर विकास अनुभाग -5, उ0 प्र0 शासन लखनऊ को सादर सूचनार्थ।
2. अपर निदेशक, नगरीय निकाय निदेशालय उ0 प्र0 को सादर सूचनार्थ।
3. डा0 सुनील कुमार यादव, उप निदेशक (प्रशिक्षण), नगरीय निकाय निदेशालय को सादर सूचनार्थ।

  
नगर आयुक्त

ई-मेल / महत्वपूर्ण

प्रेषक,

राज्य मिशन निदेशक,  
स्वच्छ भारत मिशन-नगरीय,  
राज्य मिशन निदेशालय, उ0प्र0  
सेक्टर-7 गोमती नगर विस्तार, लखनऊ।

सेवा में,

नगर आयुक्त,  
नगर निगम, प्रयागराज, आगरा एवं मुरादाबाद।

पत्रांक-पी0एम0यू0/9007/44(14) 2023

लखनऊ: दिनांक 22 सितम्बर, 2023

विषय- नगर निगम, प्रयागराज, आगरा एवं नगर निगम, मुरादाबाद में लिंगोसी वेस्ट के निस्तारण किये जाने के संबंध में।

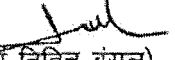
महोदय,

उपर्युक्त विषयक कृपया शासन के पत्र संख्या-एन0जी0टी0-216/नौ-5-2023-53सा/2022 दिनांक 18 सितम्बर 2023 का संदर्भ ग्रहण करने का कष्ट करें जो नगर निगम, प्रयागराज, आगरा एवं नगर निगम, मुरादाबाद में लिंगोसी वेस्ट के निस्तारण विषयक है। उपरोक्त के परिप्रेक्ष्य में कृपया डा0 एस0एन0 चतुर्वेदी, डी-7/7281, बसन्तकुंज, नई दिल्ली के उक्त पत्र दिनांक 11.08.2023 में उल्लिखित तथ्यों का परीक्षण कराकर नियमानुसार समस्त वांछित कार्यवाही की आख्या चाही गई है।

अतः आपसे अपेक्षा है कि उल्लिखित तथ्यों का परीक्षण कराकर नियमानुसार समस्त वांछित कार्यवाही की आख्या 02 कार्य दिवसों में राज्य मिशन निदेशालय की ई-मेल आई0डी0 sbmdlup@gmail.com पर उपलब्ध कराना सुनिश्चित करें।

संलग्नक यथोक्त।

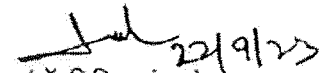
भवदीय,

  
(डॉ० नितिन बंसल)  
राज्य मिशन निदेशक

संख्या एवं दिनांक उक्तवत्

प्रतिलिपि-निम्नलिखित को सादर सूचनाार्थ प्रेषित-

1. प्रमुख सचिव नगर विकास अनुभाग-5, उत्तर प्रदेश शासन।
2. गार्ड फाईल।

  
(डॉ० नितिन बंसल)  
राज्य मिशन निदेशक

1/1/2023  
31.11.23

समयबद्ध / महत्वपूर्ण

संख्या:-एन0जी0टी0-216 / नौ-5-2023-53सा / 2022

प्रेषक,

कल्याण बनर्जी  
संयुक्त सचिव,  
उत्तर प्रदेश शासन।

सेवा में,

- 1-राज्य मिशन निदेशक, स्वच्छ भारत मिशन (नगरीय), नगरीय विकास निदेशालय, उ0प्र0।
- 2-नगर आयुक्त, नगर निगम, प्रयागराज/आगरा/मुरादाबाद।

नगर विकास अनुभाग-5

लखनऊ: दिनांक: 18 सितम्बर, 2023

विषय-नगर निगम, प्रयागराज, आगरा एवं नगर निगम, मुरादाबाद में लिंगेसी वेस्ट के निस्तारण किये जाने के संबंध में।

महोदय,

कृपया उपर्युक्त विषयक डा0 एस0एन0 चतुर्वेदी, डी-7/7281, बसन्तकुंज, नई दिल्ली के पत्र दिनांक 10.08.2023 (प्रति संलग्न) का अवलोकन करने कष्ट करें, जिसके माध्यम से नगर निगम, प्रयागराज, आगरा एवं नगर निगम, मुरादाबाद में लिंगेसी वेस्ट के निस्तारण किये जाने के संबंध में मा0 एन0जी0टी0 के पत्र प्रेषित करते हुए उसकी प्रति शासन को उपलब्ध करायी गयी है।

2- इस के संबंध में मुझे यह कहने का निदेश हुआ है कि कृपया डा0 एस0एन0 चतुर्वेदी, डी-7/7281, बसन्तकुंज, नई दिल्ली के उक्त पत्र दिनांक 11.08.2023 में उल्लिखित तथ्यों का परीक्षण करते हुए नियमानुसार समस्त वांछित कार्यवाही कराते हुए कृत कार्यवाही की आख्या शासन को उपलब्ध कराने का कष्ट करें।

संलग्नक:यथोक्त।

Asst (C)/Sh Sandeep

*Sandeep*

भवदीय,  
18.09.2023  
(कल्याण बनर्जी)  
संयुक्त सचिव।

NOT- 20216/नं-523

To  
The National Green Tribunal  
New Delhi  
Subject: Disposal of Legacy Waste In Uttar Pradesh  
Honorable Justice,

Date: 10/08/2023

I am an environmentalist working towards the environment & health. Please refer to Case No. 606/2018 UP wherein Chief Secretary, Uttar Pradesh has given a written undertaking to NGT that Legacy Waste disposal will be done in proper manner. However, inspite of the above undertaking, Legacy waste disposal is being done in a shoddy manner with huge amount of damage to the ecology. We would like to highlight case study of just three cities to make our point:

1. Prayagraj.

There is a Maha Kumbh in January 2025. Preparations are in full on. However, Municipal Corporation has not learnt any lessons from mistakes it made in Year 2019, where because of mismanagement of Municipal Solid Waste Processing Facility, huge amount of environmental damage was done and ultimately only after NGT's intervention legacy waste of Kumbh was disposed scientifically.

Municipal Corporation has allocated work of disposal of around 15 lakh tons of legacy waste to two private operators (M/s Ecostan & M/s BVG) with a total contract value of around Rs. 50 Crores. However, there is alarming deviations which has been observed and is being reported as under:

- a) Adjoining private lands with the MSW plant at Baswar, Naini is all dug up and soil has been sold to Railways for their ongoing project nearby.
- b) So, these legacy waste operators screening the legacy waste and using the soil for landfilling is a norm
- c) However, in this case, adjoining lands are being filled up with layers of dry non recyclable waste (including plastics) which will harm the ecology. They are even dumping entire legacy waste without even processing/screening into those adjoining lands. (Photographs attached)
- d) If waste shifted to those adjoining areas are dug-up, the truth of the bioremediation process can come out.

They (M/s Ecostan and/or BVG) are simply shifting the legacy waste from one place to another and claiming money from Nagar Nigam for processing. And considering that these areas are just on bank of river Ganga (Ganga is hardly 100 Meters away), it's very very dangerous.

Nagar Nigam is fully aware of these tricks and are hands in glove with these operators. Percentage of RDF declared and proof of similar quantity sent to cement plants needs to be verified to confirm that percentage of RDF declared is in line with NGT's Gurgaon/ Faridabad experience.

2. Agra:

- a. The Legacy waste Operator in Agra has been getting entire payments without disposal of RDF.
- b. RDF is being stored.

3. Moradabad:

- a. The Legacy waste operator is not able to dispose off a single ton of RDF in last 2 years. Entire RDF is stored.

(अज्ञेय नगर शिवली)  
I request your kind intervention to investigate into the variance in the legacy waste management disposal process in Uttar Pradesh against the letter and spirit of undertaking given by the Chief Secretary.

7423/RJNN/23  
साकेत/नर/1  
6903  
(आने)

S16/SW(A) 23  
VS (SP) / NW-1

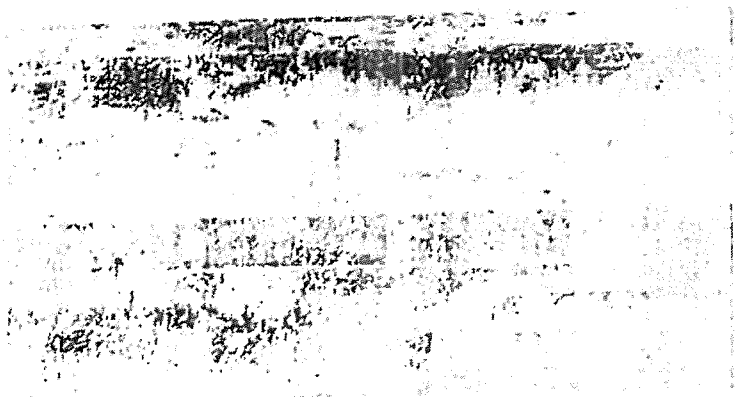
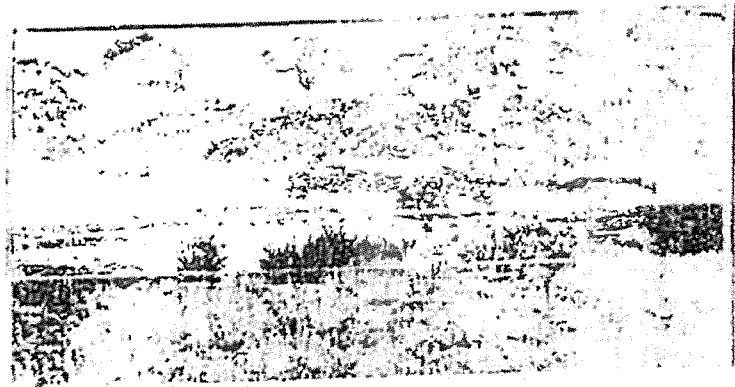
16.09.2023

Dr. Min. N. Chaturvedi

1609/USNV(SP) 23  
50-5

12.09.23  
(सत्य प्रकाश पटेल)  
विशेष सचिव,  
नगर विकास विभाग  
उ०प्र० शासन

- Copy to:
- 1. Chief Secretary, Government of Uttar Pradesh
  - ✓ 2. Principal Secretary, Urban Development, Government of Uttar Pradesh





जानपद अभियांत्रिकी विभाग  
मोतीलाल नेहरु राष्ट्रीय प्रद्योगिकी संस्थान इलाहाबाद  
प्रयागराज - 211004 (भारत)  
Civil Engineering Department  
Motilal Nehru National Institute of Technology Allahabad  
Prayagraj-211004 (India)

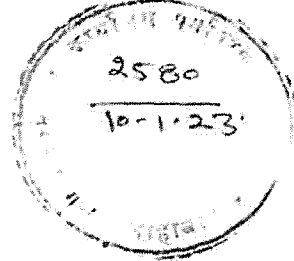
संलग्न-3

पत्रांक/ Letter No. \S.L. / ICED/R&C/2022-23

दिनांक/ Dated: 23.12.2022

सेवा में/ To

The Municipal Commissioner,  
Prayagraj Nagar Nigam,  
Prayagraj (UP)



विषय/ Subject: Design Consultancy] रिपोर्ट / Report

सन्दर्भ/ References:


1. श्रेयाधीपत्रांक / Client Letter No.: 74 Envi.2021-22 दिनांक /Dated:28.04.2022.
2. आवंटित विभागीय परामर्शसंख्या /Allotted Dept. Consultancy No.:85 दिनांक /Dated:05.05.2022
3. अधिष्ठाता (शोध एवं परामर्श) प्रोजेक्ट संख्या/ Dean (R&C) Project No.CP/119/June/2022-23 दिनांक /Dated: 26.06.2022

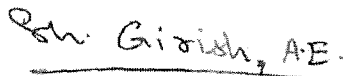
प्रिय महोदय / Dear Sir,


उपरोक्त के संदर्भ में, विभाग के संरचनात्मक / भू-तकनीकी / पर्यावरण / परिवहन / सर्वेक्षण प्रयोगशाला / अनुभाग द्वारा किए गए परीक्षण / परीक्षण एवं परामर्श / डिजाइन परामर्श कार्य की रिपोर्ट आपके विचार के लिए संलग्न है / With reference to the above, the report of the Testing/-Testing-cum-Consultancy/-Design Consultancy work carried out by Structural/ Geotechnical/ Environmental/-Transportation/-Survey-Laboratory/ section of the Department is attached herewith for your consideration.

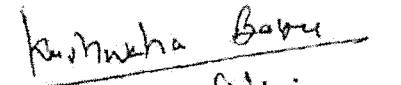
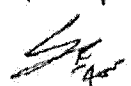
इस रिपोर्ट से संबंधित किसी भी स्पष्टीकरण के लिए कृपया हमसे संपर्क करें /Please feel free to contact us for any further clarification.

धन्यवाद/ Thanking You.

  
(Dr. N.R. Rawal)  
मुख्यअन्वेषक/ PI

  
Dr. Girish, A.E.

  
E.E.  
11/01/23

  
Kishore Babu  
keep in file.  
(Report + maps + CS)  




जानपद अभियांत्रिकी विभाग  
मोतीलाल नेहरू राष्ट्रीय प्रौद्योगिकी संस्थान इलाहाबाद  
प्रयागराज-211004 (भारत)  
Civil Engineering Department  
Motilal Nehru National Institute of Technology Allahabad  
Prayagraj-211004 (India)

Phone 0532-227 1301 (O)

Letter No.: 1567 / CED / R&C/2022-23

Date: 23.12.2022

### Baswar Legacy Waste Processing Facility Survey Report

The Legacy Waste Processing Facility of Prayagraj Municipal Corporation (PMC) is located and functional at Chaka Block, Baswar, Naini, Prayagraj, Uttar Pradesh. The survey was conducted with the total station in 29 June – 17 July, 2022 for quantification of Legacy waste accumulate at the Baswar waste disposal site. The following members were present at the start of surveying.

1. Er. Girish Kumar, A.E., PMC, Prayagraj
2. Shri Ashutosh Pandey, M/S Ecostan Pvt. Ltd.,
3. Shri Ashish Kumar Singh, M/S BVG India Ltd.
4. Dr. Nek Ram Rawal, Associate Professor, CED, MNNIT Allahabad

The total area of the Baswar processing site is about 53.85 acres. The legacy waste accumulated in the dumpsite has been quantified by the sum of a) the amount of waste accumulated above the ground level b) the amount of waste accumulated below the ground level (approx.) For that, the whole area is divided into 5 parts and the details are as:

S.No	Parts	Areas (m <sup>2</sup> )	(a) Quantity above GL (m <sup>3</sup> )	(b) Quantity below GL (m <sup>3</sup> )	Remarks
1.	Part 1	11994.37	64769.55	--	Not disposed below GL
2.	Part 2	49377.88	292317.00	178254.03	
3.	Part 3	58909.37	401761.90	279230.41	
4.	Part 4	10583.95	95255.55	--	Closed
5.	Part 5	1898.92	17090.28	--	Closed
Total Quantity			8,71,194.28	4,57,484.44	

1  
  
 23.12.22



जानपद अभियांत्रिकी विभाग  
मोतीलाल नेहरू राष्ट्रीय प्रौद्योगिकी संस्थान इलाहाबाद  
प्रयागराज-211004 (भारत)  
Civil Engineering Department  
Motilal Nehru National Institute of Technology Allahabad  
Prayagraj-211004 (India)

Phone 0532-227 1301 (0)

$$\begin{aligned} \text{Total waste accumulation} &= (a) \text{ Quantity above GL} + (b) \text{ Quantity below GL} \\ &= 8,71,194.28 + 4,57,484.44 \\ &= 13,28,678.72 \text{ m}^3 \end{aligned}$$

The density of legacy waste can be considered as 1 tonne per cubic metre as per the rule of thumb provided by the Central Public Health and Environmental Engineering Organization (CPHEEO).

**Total waste accumulation is 13,28,678.72 tonne**

*(Signature)*  
23.12.2022

(Nekram Rawal)

Associate Professor, CED  
MNNIT Allahabad, Prayagraj (UP)

**Encl. Maps**

1. SITE PLAN WASTE PROCESSING PLAN
2. CONTOUR PLAN WASTE PROCESSING PLAN
3. LEVEL PLAN WITH AREA & QUANTITY ABOVE G.L.
4. AREA & QUANTITY BELOW G.L. WASTE PROCESSING
5. AutoCAD File with CD

संलग्नक-3 ए



जानपद अभियंत्रण विभाग  
मोतीलाल नेहरू राष्ट्रीय प्रौद्योगिकी संस्थान इलाहाबाद  
प्रयागराज-211004 (उ०प्र०) भारत  
Department of Civil Engineering  
Motilal Nehru National Institute of Technology Allahabad  
Prayagraj-211004 (U.P.) India

L.No.1962/CED/R&C/2023-24

Date 07/03/2024

To  
The Municipal Commissioner  
Nagar Nigam  
Prayagraj-211001 U.P.)

**Sub:** Estimation of legacy waste decanted at Baswar MSW plant, Naini, Prayagraj till date.


Sir

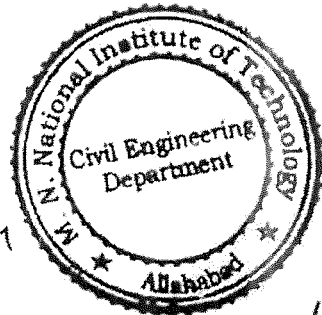
With reference to your letter No. D.1140/Environment/2023-24 dated 21/02/2023 regarding the above cited subject. Please find attached herewith estimation of decanted legacy waste at Baswar MSW plant Naini, Prayagraj till date. This estimation was prepared based on a previous report submitted by the MNNIT, Allahabad through vide letter No. 1567/CED/R&C/2022-23 dated 23/12/2022 and present survey conducted by us.

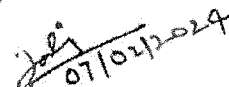
Should you need any clarification please feel free to contact us any time according to your convenience.

Thanking you

Sincerely yours,

  
(Prof. R.C. Vaishya)  
P.I. of the Project



  
(Dr. Varun Singh)  
Co-P.I. of the Project

**Encl:** 1. Estimation report of legacy waste stored at Baswar MSW plant, Naini, Prayagraj.  
With site survey maps.  
2. Related maps

## Estimation Report on Decanted Legacy Waste Till Date

at

### Baswar MSW Processing Plant, Naini, Prayagraj (U.P.)

The project Estimation of Legacy Waste Decanted till Date at Baswar MSW Processing site was given to the Department of Civil Engineering, MNNIT, Allahabad by the Nagar Nigam Prayagraj vide letter No. D-1140/Environment/ 2024 dated 21/02/2024. The work was allotted to the PIs on 01/03/2024 and later the project was carried out by Prof. R.C.Vaishya and Dr. Varun Singh faculty members of the Civil Engineering Department. The Team MNNIT, Allahabad has already visited several times at site to carryout survey work using DGPS and Total Station and used auto level for leveling. The team MNNIT has good exposure of the site due to previous project works.

The following members were present from time to time during previous survey works conducted at the site from the Nagar Nigam Prayagraj side & others.

- |                          |  |
|--------------------------|--|
| 1. Er. Uttam Kumar Verma | Environmental Engineer, Nagar Nigam, Prayagraj |
| 2. Er. Girish Kumar      | Asst. Engineer,,PMC Nagar Nigam, Prayagraj     |
| 3. Sri Ashutosh Pandey   | Project Manager, M/s Ecostan Infra Pvt. Ltd.   |
| 4. Sri Ashish K. Singh   | Project Manager, M/s B.V.G. India Ltd.         |

From MNNIT, Allahabad side, the following members were present from time to time during various survey works conducted at the site:

1. Prof. R.C.Vaishya
2. Dr. Varun Singh

It may be noted that following reports were already shared with the Nagar Nigam, Prayagraj:

1. The report related to **Volumetric Analysis of Stored Legacy Waste** was already submitted to the Nagar Nigam, Prayagraj vide letter No. 1903/CED/R&C/2023-2024 dated 01/03/2024. As per report, at present approximately **542987 m<sup>3</sup>** legacy waste still lying at the site.
2. The **Density Estimation Report** of Legacy Waste at site was submitted to the Nagar Nigam, Prayagraj vide letter No. 1830/CED/R&C/2023-2024 dated 22/02/2024. As per report at **Estimated Density of Legacy Waste was 1.38 t/m<sup>3</sup>**.

The Estimation of Legacy Waste Decanted till date at Baswar MSW Processing site is based on a previous report submitted by the MNNIT, Allahabad vide letter No. 1567/CED/R&C/2022-23 dated 23/12/2022 and present report submitted by us vide letter no. 1903/CED/R&C/2023-2024 dated 01/03/2024. The contour maps of previous and present reports were superimposed and the designated regions have been demarcated. The Digital Elevation Model (DEM) based on the grid point levels depicted in the previous contour map was generated and it was compared with the

Jai  
07/03/2024

  
07/03/2024

DEM derived from the present map/data to calculate the estimated change in levels of processed/decanted legacy waste. In each region, the volume of processed/decanted legacy waste was estimated using the demarcated boundaries of the regions, the Digital Elevation Model (DEM) of the existing regions, Digital Elevation Model (DEM) derived from the previous map and the 'Volume Calculation Tool' of QGIS Software. The results of volumetric analysis are presented in Table-1.

**Table-1 Estimation of Legacy Waste Decanted till Date at site**


S.No.	Region	Area (m <sup>2</sup> )	Volume (m <sup>3</sup> )
1	Legacy Waste (Processed) in SLF Area (Zone-1 in map)	47169.485	435677.8
2	Legacy Waste (Processed)- Near BVG India Ltd. Area (Zone-2 in map)	27129.09	366176.2
3	Legacy Waste Cleared near Ecostan Infra Pvt. Ltd. Area (Zone-3 in map)	20990.554	276282.2
	<b>Total</b>	<b>95289.129</b>	<b>1078136.2</b>

**Note:** Datum Level was considered at Roof Top of Ecostan Infra Pvt. Ltd. Office, Baswar MSW Dumping Processing Plant in both survey works. The current estimation may have variation of  $\pm 10\%$  due to type of waste and type of instruments used by two separate teams who have conducted survey works in 2022 and 2024.

The total Estimated Volume of Decanted Legacy Waste estimated as per our calculations by using the Digital Elevation Models and QGIS software is **1078136 m<sup>3</sup>**. As per point no. 2 mentioned in this report the approximate density was 1.38t/m<sup>3</sup>. Therefore, the decanted legacy waste till date (29/02/2024) at site may be 1487828 metric tonne with a variation of  $\pm 10\%$ .

  
(Prof. R.C. Vaishya)

P.I. Of Project

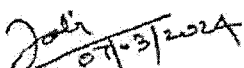
  
(Dr. Varun Singh)  
Co-P.I. of Project

Drawing Details Enclosed:

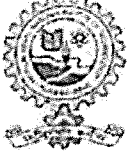
1. Previous Contour Map
2. Present Contour Map

  
(Prof. R.C. Vaishya)

P.I. Of Project

  
(Dr. Varun Singh)  
Co-P.I. of Project





जानपद अभियांत्रिकी विभाग  
मोतीलाल नेहरु राष्ट्रीय प्रद्योगिकी संस्थान इलाहाबाद  
प्रयागराज - 211004 (भारत)  
Civil Engineering Department  
Motilal Nehru National Institute of Technology Allahabad  
Prayagraj-211004 (India)

पत्रांक/ Letter No.: 1830.../CED/R&C/2022-23

दिनांक/ Dated: 22/02/2024

सेवा में/ To

नगर आयुक्त  
नगर निगम प्रयागराज  
प्रयागराज - 211009

विषय/ Subject: [परीक्षण / Testing] / [परीक्षण एवं परामर्श/ Testing cum Consultancy] / [परिकल्प परामर्श/ Design Consultancy] रिपोर्ट / Report

सन्दर्भ/ References:

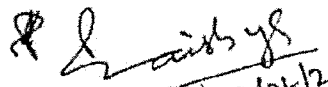
1. सेवार्योपत्रांक / Client Letter No.: 946 / Env. / 2024 दिनांक / Dated: 18/01/2024
2. आवंटित विभागीय परामर्शसंख्या / Allotted Dept. Consultancy No.: 450 दिनांक / Dated: 30/01/2024
3. अधिष्ठाता (शोध एवं परामर्श) प्रोजेक्ट संख्या/ Dean (R&C) Project No.: दिनांक / Dated: .....

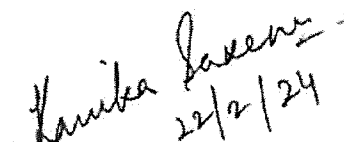
प्रिय महोदय / Dear Sir,

उपरोक्त के संदर्भ में, विभाग के संरचनात्मक / भूतकनीकी / पर्यावरण / परिवहन / सर्वेक्षण प्रयोगशाला / अनुभाग द्वारा किए गए परीक्षण / परीक्षण एवं परामर्श / डिजाइन परामर्श कार्य की रिपोर्ट आपके विचार के लिए संलग्न है / With reference to the above, the report of the Testing/ Testing cum Consultancy/ Design Consultancy work carried out by Structural/ Geotechnical/ Environmental/ Transportation/ Survey Laboratory/ section of the Department is attached herewith for your consideration.

इस रिपोर्ट से संबंधित किसी भी स्पष्टीकरण के लिए कृपया हमसे संपर्क करें / Please feel free to contact us for any further clarification.

धन्यवाद/ Thanking You.

  
(.....) 22/02/2024  
सह-अन्वेषक/ Co-PI

  
(.....) 22/2/24  
मुख्यअन्वेषक/ PI



जनपद अभियान्त्रिकी विभाग  
मोतीलाल नेहरू राष्ट्रीय प्रौद्योगिकी संस्थान इलाहाबाद  
Civil Engineering Department  
Motilal Nehru National Institute of Technology Allahabad

Letter No.: 1839.../CED/R&C/2023-24

Date: 22/02/2024

To,  
Chandra Mohan Garg  
Municipal Commissioner  
Nagar Nigam Prayagraj

Reference: Determination of density of legacy waste at solid waste plant at Baswar

Dear Sir,

With reference to your letter 946/पर्या0/2024 dated: 18/1/24. The density of the legacy waste is found to be 1.48 tonne/m<sup>3</sup> and the density of SLF is found to be 1.29 tonne/m<sup>3</sup>. The average density of combined SLF and legacy waste is found to be 1.38 tonne/m<sup>3</sup>.

References:

S. No.	Procedure	Reference
1.	Density Measurement	ASTM 1895 D; Municipal Solid Waste Management Manual Part II The Manual (Section 1.4.2.3.3 Physical Characteristics of municipal waste 1. Density)
2.	Sampling	Richa Singh 2022, Legacy Waste Management and Dumpsite Remediation to Support Swachh Bharat Mission 2.0, Centre for Science and Environment, New Delhi

*Kanika Saxena*  
22/2/24  
Dr Kanika Saxena  
Project Investigator

*R. C. Vaishya*  
22/02/2024  
Prof. R. C. Vaishya  
Co-PI



जानपद अभियंत्रण विभाग  
मोतीलाल नेहरू राष्ट्रीय प्रौद्योगिकी संस्थान इलाहाबाद  
प्रयागराज-211004 (उ०प्र०) भारत  
Department of Civil Engineering  
Motilal Nehru National Institute of Technology Allahabad  
Prayagraj-211004 (U.P.) India

L.No 1903/CEO/Rac/2023-24

To  
The Municipal Commissioner  
Nagar Nigam  
Prayagraj-211001 U.P.)

Date 01/03/2024

Sub: Estimation of legacy waste stored at Baswar MSW plant, Naini, Prayagraj

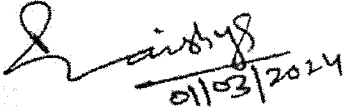
Sir

With reference to your letter No. 840/Environment/2023-24 dated 07/12/2023 regarding the above cited subject. Please find attached herewith estimation report of legacy waste stored at Baswar MSW plant, Naini, Prayagraj. The estimation was conducted according to the terms & reference mentioned in the letter. The Aerial Imagery of the plant location is also enclosed in pen drive for your reference and necessary action.

Should you need any clarification please feel free to contact us any time according to your convenience.

Thanking you

Sincerely yours,

  
01/03/2024

(Prof. R.C. Vaishya)  
P.I. of the Project

  
01/03/2024

(Dr. Varun Singh)  
Co-P.I. of the Project

- Encl: 1. Estimation report of legacy waste stored at Baswar MSW plant, Naini, Prayagraj.  
With site survey maps.  
2. Aerial Imagery of the plant location in pen drive

Report of Remaining Legacy Waste Estimation

at

Baswar MSW Processing Plant, Naini, Allahabad

The remaining Legacy Waste Project was given to the Department of Civil Engineering, MNNIT, Allahabad by the Nagar Nigam Prayagraj vide letter No. 840/Environment/ 2023-24 dated 07/12/2023. The work was allotted to the PIs on 13/12/2023 and later it was carried out by Prof. R.C. Vaishya and Dr. Varun Singh faculty members of the Civil Engineering Department. The Team MNNIT, Allahabad visited several times at site and carried out survey work using DGPS and Total Station and used auto level for leveling. The team also collected aerial imagery for actual visual site mapping. The survey work was conducted from January 24 to February 29, 2024 on different dates for quantification of remaining legacy waste at the site. The following members were present from time to time during various survey works conducted at the site from the Nagar Nigam Prayagraj side & others.

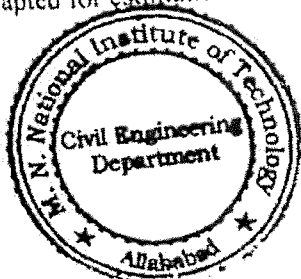
- |                          |  |
|--------------------------|--|
| 1. Er. Uttam Kumar Verma | Environmental Engineer, Nagar Nigam, Prayagraj |
| 2. Er. Girish Kumar      | Asst. Engineer, PMC Nagar Nigam, Prayagraj     |
| 3. Sri Ashutosh Pandey   | Project Manager, M/s Ecostan Infra Pvt. Ltd.   |
| 4. Sri Ashish K. Singh   | Project Manager, M/s B.V.G. India Ltd.         |

From MNNIT, Allahabad side Following members were present from time to time during various survey works conducted at the site.

1. Prof. R.C. Vaishya
2. Dr. Varun Singh

The followings are outcome of total survey works at the site:

The remaining legacy waste was found at two locations as mentioned in the drawing and the total area where this waste is currently dumped/ or being processed is about 16 acres. The remaining legacy waste accumulated since past at site has been quantified by summation of the volume accumulated above and below the average reference levels of the Sanitary Landfill site and Legacy waste (unprocessed site). The Digital Elevation Model (DEM) was developed using collected level (elevation) data of different locations. The volume calculation estimation was carried out using DEM and QGIS software. The reference level was used to calculate the legacy waste volume lying below and above the average reference levels. The average reference levels were estimated based on the mean of the invert levels of bottom most portion of land fill area. Similar approach was also adapted for estimation of waste lying in the southern boundary of the plant.



Page 1 of 2

*Dr. R. C. Vaishya*  
01/03/2024

Dr. R. C. Vaishya  
Professor

Department of Civil Engineering  
M. N. National Institute of Technology  
Allahabad-211 004 (U.P.) India

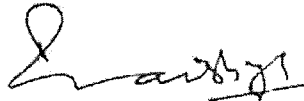
सिलेब्ररी - 3 पी

The estimated remaining legacy waste volume is given in the following Table.

S. No.	Part	Areas (m <sup>2</sup> )	Datum Level (m)	Reference Level (m)	Volume Above Reference Level (m <sup>3</sup> ) (A)	Volume Below Reference Level (m <sup>3</sup> ) (B)
1	Legacy Waste (Unprocessed)	16897.117	100	87.96	114965.587	41.078
2	Sanitary Landfill (SLF)	27129.09	100	85.16	427935.325	45.682
Total					542900.912	86.76
Grand Total (A+B)					542987.672	

Note: Datum Level is considered at Roof Top of Ecoston Infra Pvt. Ltd. Office, Baswar MSW Dumping Processing Plant

The total volume of unprocessed legacy waste estimated as per our survey works conducted at the site of waste is 542987.672 m<sup>3</sup>.

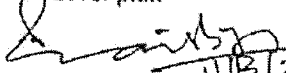
  
(Prof. R.C. Vaishya) 01/03/2024

P.I. Of Project Dr. R. C. Vaishya  
Professor

Department of Civil Engineering  
M. N. National Institute of Technology  
Allahabad-211 004 (U.P.) India

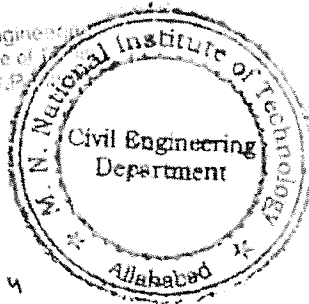
Drawing Details Enclosed:

1. Site Plan
2. Contour Plan
3. Level plan

  
(Prof. R.C. Vaishya) 01/03/2024

P.I. Of Project

Dr. R. C. Vaishya  
Professor  
Department of Civil Engineering  
M. N. National Institute of Technology  
Allahabad-211 004 (U.P.) India



  
01/03/2024

(Dr. Varun Singh)

Co-P.I. of Project

  
01/03/2024

(Dr. Varun Singh)

Co-P.I. of Project

सौलानक - 4

217

Agreement Award		Date :06/04/2021
Certificate No. MOF2021D161		Stamp Duty Paid : ₹ 101
GRN No. 76179265		Penalty : ₹ 0
<b>Seller Detail</b>		
Name: Hari Bhari Allahabad Waste management pvt ltd		
H.No/Floor: 00	Sector/Ward: 00	LandMark: 00
City/Village: Noida	District: Noida	State: Uttar pradesh
Phone: 83*****42		
<b>Buyer Detail</b>		
Name: Prayagraj Nagar Nigam		
H.No/Floor: 000	Sector/Ward: 00	LandMark: 00
City/Village: Prayagraj	District: Prayagraj	State: Uttar pradesh
Phone: 83*****42		
Purpose : For Agreement Award Only. Agreement		
The authenticity of this document can be verified by scanning the QRCode Through smart phone or on the website <a href="https://egresstry.nc.in">https://egresstry.nc.in</a>		

This AGREEMENT (hereinafter referred to as the Agreement) is made on the 10<sup>th</sup> day of April 2021.

BETWEEN

M/s. Hari Bhari Allahabad Waste Management Private Limited, a Company registered under Companies Act, 1956, having its registered office at A 439 Sector 132, Noida, Uttar Pradesh hereinafter referred to as "HBAPL" or the First Party which expression shall, unless excluded by or repugnant to the context, be deemed to include it's successors, and assigns of the First Party acting through its representative Shri Amit PrashNath Kumar, Managing Director.

AND

Prayagraj Nagar Nigam, Prayagraj hereinafter referred to as "PNN" or the Second Party which expression shall, unless excluded by or repugnant to the context, be deemed to include it's successors, and assigns of the Second Party acting through representative Shri. Utam Kumar Verma, Environment Engineer.

महाप्रबन्धक (नि.-07)  
कान्स्ट्रक्शन एण्ड डिजाइन सर्विसेज  
उ० प्र० जल निगम, लखनऊ

उत्तम कुमार वर्मा  
वरिष्ठ अभियन्ता



AND

Construction & Design Services, Uttar Pradesh Jal Nigam having its head office at TC-38-V, Vibhuti Khand, Gomti Nagar, Lucknow-226010 hereinafter referred to as "C&DS" or the Third Party which expression shall, unless excluded by or repugnant to the context, be deemed to include its successors, and assigns of the Third Party acting through its representative Shri Amit Kumar Sonkar, General Manager (N-7).

The First Party, Second Party and the Third Party shall hereinafter individually refer to as 'Party' and collectively referred to as 'the Parties'.

WHEREAS the First Party is selected by the Urban Development Department, U.P. Government for scientific processing and clearing of legacy solid waste site at Baswar solid waste processing site, Prayagraj by process of bioremediation.

WHEREAS the Second Party is the Urban Local Body in-charge of municipal functions in Prayagraj.

WHEREAS the third party is Construction & Design Services (C&DS) is a wing of Uttar Pradesh Jal Nigam functioning in the field of Civil and E&M Construction and allied activities.

WHEREAS the Third Party has agreed to provide technical assistance to the Second Party and support in execution of the Project.

Now, THEREFORE in consideration of the mutual premises and covenants set forth herein, the Parties have agreed and do, hereby agree as follows:

Construction of this Agreement shall be governed by and construed in accordance with the laws of INDIA.

Scope of Work/Protocol

1. The scope of work includes Design, Build & Operate the required infrastructure for bioremediation and clearing of legacy waste sites including disposal of residual material after processing in a scientific and environmentally sustainable manner.

It involves the reduction of the un-processed waste, but is not limited to Excavating, Compacted mixed garbage which underwent biological degradation, by using suitable Mechanical Sieving Machine or any other equipment and taking all the materials excavated, in the assigned land areas and retrieving, recoverable materials and segregating, sorting, selling, storing, diverting for recycling the excavated materials.

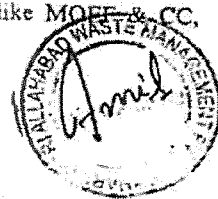
Objective of the project is to achieve 100% processing and disposal of Legacy Waste along with reclamation of the dumpsite land.

2. Technology

Processing of Legacy Solid Waste at Baswar solid waste processing site, Prayagraj shall be done by the First Party deploying suitable technology in accordance with present rules and regulations, norms of Government Authorities like MOEF & CC,

महाप्रबन्धक (नि.07)  
कान्स्ट्रक्शन एण्ड डिजाइन सर्विसेज  
उ० प्र० जल निगम, लखनऊ

कन्स्ट्रक्शन एण्ड डिजाइन सर्विसेज  
उ० प्र० जल निगम, लखनऊ



211

CPCB, UPPCB, Solid Waste Management Rules 2016, National Green Tribunal (NGT) etc.

The technology should be flexible enough to augment the capacity and accommodate environment friendly changes to be imposed by governing authorities & regulatory agencies during the currency of contract.

3. Plant & Capacity

First Party shall install/deploy the processing facility/disposal facility of appropriate capacity and required manpower so as to clear the whole dump site allotted within a period of one year which can be extended as Second Party feels necessary.

All the facilities required by applicable law and to meet scope & conditions of this contract shall be set up by First Party.

All expenses pertaining to setting up, operation and subsequent removal of required plant & machinery shall be borne by the First Party. First Party shall at its cost, expenses and risk make all such financing arrangements as would be necessary to implement the project and to meet all of its obligations under this Agreement, in a timely manner.

4. The Second Party will bear the cost of bringing power and water to the work site. One time cost for this will be borne by the Second Party. The First Party will pay the bill for usage of power and water.

5. Subsequent Assessment of quantity

After formation of windrows for the first time, contour survey shall be carried by First Party under supervision of representatives of Second & Third Party to assess the impact of windrows formation on volume of dump if desired by First Party.

First Party shall carry out contour survey every month for monitoring volumetric reduction of existing dump and submit its report to Third Party with calculations of quantity processed in the month.

After 50% of dump reduction Third Party shall again carry out contour survey through 3D areal mapping in presence of the designated representatives of Second & First Party and submit the report as above for reconciliation of monthly quantity analysis.

This shall be followed by monthly contour survey and submission of reports as above.

If required Third Party shall again carryout 3D areal mapping after 100% dump removal and reclamation of land, preferably if the legacy waste is found to be dumped up-to the considerable depth on the dumping ground.

First Party has to setup electronic sensor based Conveyor weightment system for online weight (Input & Output) at project site within 30<sup>th</sup> June 2021.

6. Land

Initial land required for setting up processing plant and machineries shall either be created by First Party at legacy dump site by clearing/moving dump or using plain land if available at the dump site.

To meet any additional land required for subsequent expansion of the processing plant, First Party can use the land that is recovered after processing the legacy waste with prior approval of Second Party.

महानगरपालिका  
कान्सल्टेशन एण्ड डिजाइन प्रा. लि.  
सु. प्र. जल निगम, लखनऊ

उपरोक्त समिपयन्ता  
उपर निम्न प्रमाणित



210

The land area reclaimed by processing will remain with the Second Party except as required for setting up of plant which can be used till completion of project period.

The First Party shall ensure optimum utilisation of the project site and shall not use the same for any purpose not connected or incidental to the project or related activities.

7. Disposal

It is the sole responsibility of First Party to dispose off all the rejects/inert generated during the process.

By-products from such processing viz. recyclables, RDF, enriched soil etc. will be the property of the First Party.

Disposal of inerts and the construction and demolition waste will be managed at the same site in manners suggested by the Second Party.

E-waste, hazardous waste and recyclables such as the plastic, glass, metal etc. shall not any way form the part of inert waste.

The cost of the transportation of RDF or any other product(s) including leachate handling will be borne by the First Party.

Soil conditioner, if any, derived after processing shall be within specified limits mentioned in MSW rules 2016. However, Soil as retrieved will be sent out nearby to low landfill areas as suggested by the Second Party and/or will be used to create a landscaping not exceeding more than 20% of the area retrieved within the same campus,

SLF facility shall not be provided for disposal of processed waste and responsibility of its disposal as per CPCB/State PCB guidelines shall solely rest with First Party.

First Party shall in all respect of the project, procure the applicable Permits and be in compliance thereof at all times during the currency of this Agreement.

8. Monitoring of the processing facility

It shall be primary duty of the Second party to make concurrent monitoring on daily basis about the operation and maintenance of processing facility and any deficiency observed must be duly communicated on the same day. The parties agree to mutually adopt a transparent, standard operating procedure for quality monitoring of the processing facility and its operation. The Third party will provide suitable guidance and may also make its own mechanism to verify and inspect the operations of the processing facility. The Third party may on its own or through any other agency monitor the quality of services rendered by First party.

First Party has to setup electronic sensor based Conveyor weightment system for online weight (Input & Output) at project site 4 before 30<sup>th</sup> June 2021.

9. Periodical Reporting

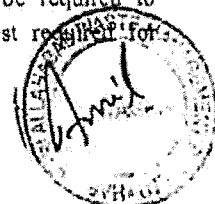
The First Party shall, at the end of every month or at lesser intervals as required by Second/Third Party, furnish detailed breakup in MT of Total Legacy Waste processed, RDF, Recyclables, Inert and construction & demolition waste, soil conditioner segregated/received in processing of waste.

10. Testing

The soil conditioner, if any, received as by-product of processing shall be required to be tested fortnightly for "Seed Germination Test" or any other test required for

भ.स.  
कान्सर्वेशन एंड डेव.  
उ० प्र० जल निगम, लखनऊ

संयोजक  
उद्योग प्रशासन



299

suitability of soil conditioner processing residue being safe before disposal.

Sample for testing shall be taken in presence of representatives of all parties and shall be sent to ITRC/reputed NABL accredited Lab for testing. Cost of sample submission and testing shall be borne by Second Party.

Above procedure shall be applicable for all other test(s) required to ensure waste being processed as per applicable Rules/Guidelines.

#### 11. Submission of Bill

Contractor shall submit required GST bill for payment at contracted rate Rs. 239.00 per MT (inclusive of GST) of waste processed at designated site. The above rate will be increased by 5% every year.

The Bill shall be submitted with the contour survey report along with calculation of net quantity calculated on the basis of density of waste. The survey report and calculations shall be duly checked and calculation be verified by Project Manager of designated local Unit of Construction & Design Services, U.P. Jal Nigam.

However, this methodology of billing system will be applicable till 30<sup>th</sup> of June 2021 only. Thereafter, Contractor shall submit bills along with data collated from Conveyor Wight Sensor for Input Waste on Feeding Conveying System.

The Weighment Slips (Kanta Parchi) of RDF, Recyclables and Soil conditioner removed from the site shall also be attached with the Bill. The weighment slips shall be verified by the representatives of Nagar Nigam and C&DS. However, this process of KantaParchi will also be replaced with online data from Conveyor Weighment Sensor system report from 1<sup>st</sup> of July 2021 onwards.

First Party shall also submit a certificate stating quantity of waste billed is processed and removed from the site for further disposal as per the applicable rules in force.

#### 12. Payment

Second Party shall make the payment of bills of First Party within 15 days of submission of bill. Payment shall be made on density basis upto 30<sup>th</sup> June 2021 afterwards payment shall be made after 30<sup>th</sup> June 2021 on actual Weighment only.

Achievement of required pro-rata Milestones within the bill period shall also be ensured before payment of bill.

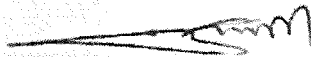
Simultaneously Second Party shall make additional payment equal to 5% of bill amount to Third Party towards Administrative Expenses as per instructions of G.O. No.3624/ut-5-2020-2351V/2019 dated 26/08/2020 of Nagar Vikas Anubhag-5, Govt. of U.P.

5% of the bill amount will be deducted every month and will be kept as performance security deposit and will be returned after completion of the agreement.

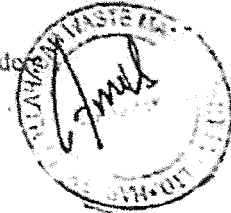
13. First Party shall commence the processing work within 15 (Fifteen) days of the signing of this Agreement or as per the Schedule agreed between the Parties at the time of execution of this Agreement.

14. Milestones required to be achieved within the given timeframe are as under

मेधाप्रबल  
कान्स्ट्रक्शन एण्ड डिजाइन्स  
उ० प्र० जल निगम, लखनऊ



उपरोक्त स्थान पर  
नगर निगम प्रशासक



208

S. No	Performance Parameter	Timeline & required Service Level
1	Effective Date of the contract	From the date of signing of agreement
2	Total Estimated Volume of Waste	1,264,400 cubic metre
3	Density(lowest of the three sample taken Ref:- 01/कैम्प प्रयागराज दिनांक 11-02-2021	1.397(However same shall be finalized after 3 <sup>rd</sup> party density measurement at a later date.)
4	Total Estimated quantity of waste based on above density.	1766366.8 Metric Ton
5	Mobilization of equipment & manpower	7 days from the date of signing of Agreement.
6	Setting up plant for Screening	30 days of the date of signing of this agreement
7	Levelling of site after removal of plant and machinery after completion of work.	15 days from the date of completion of work.

#### 15. General Provisions

Nothing contained in this Agreement shall be construed as or have effect of constituting a relationship of employer and employee or principal and agent between Department of Urban Development, Govt. of U.P. and the Other Parties or any of its staff, employees, agents or representatives.

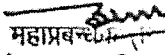
The Second and Third parties shall not be responsible for all acts and omissions of staff or any persons, associations, institutions engaged by the First Party whether or not in the course of implementing the project and the First Party shall be solely responsible for the health, safety and security of such persons or entities and their property.


#### 16. Indemnification and Insurance

The First Party shall be solely responsible for and keeps the Second & Third Party indemnified against all the claims, damages, expenses, losses or injury to persons or property that may arise during the execution of project.

On the occurrence of an accident which leads or may lead to human loss, First Party shall within 24 hours of such accident report in writing to the Second Party clearly stating the facts in sufficient details, explaining the circumstances of such accident and subsequent actions taken by the First Party.

In the event, compensation may become payable under any Act or by the Judgement of any Court/competent Authority thereof whether such compensation becomes payable by First Party or by Second/Third Party, the same shall be born and paid by the First Party. If First Party fails to pay the requisite compensation, Second Party on behalf of itself and/or Third Party shall have the right to recover the same by

  
महाप्रबुध  
कान्सट्रक्शन एण्ड डिजाइन सर्विस  
उ० प्र० जल निगम, लखनऊ

  
महाप्रबुध  
कान्सट्रक्शन एण्ड डिजाइन सर्विस



2.7

encashment of Performance Security/any sum payable to First Party.

The First Party at its own cost & expenses shall purchase and maintain all insurances in respect of Contractor's risk, loss, damage or destruction of Project facilities, workmen compensation, third party liability including injury or death or any other insurance that may be necessary in accordance with Good Industry Practices.

#### 17. Effective Date, Validity of this Agreement & Amendment

Effective date of this agreement will be the date of commencement of processing or 15 days from the date of signing of this agreement whichever is earlier.

In case if, any part of this agreement is in conflict with RFP document and or any previous MOUs etc., clauses of this agreement will prevail.

The term Authority for this contract shall mean Municipal Commissioner, Prayagraj Nagar Nigam.

This Agreement shall remain in force for 12 Months & 15 days from the date of signing of this agreement unless terminated earlier or extended through a mutually agreed amendment to this Agreement. This agreement will be extended further to complete balance quantity after satisfactory completion of 1 years of work.

This agreement will remain valid even if other scope of work is invalidated and/or are truncated and/or taken out of the scope of work.

The Agreement may be amended by written consent of the Parties to the Agreement.

Standard Force Majeure clause shall applicable if any such condition arises.

All the conditions of RFP Document except those modified or superseded in this agreement shall also be part of this agreement.

#### 18. Termination of Agreement

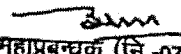
In the event of unsatisfactory performance in execution of the Project or violation of any terms of this Agreement by the First Party, this agreement can be terminated after due notices of rectifications from Second Party. In case of termination due to default of First Party the Performance Security shall be forfeited by the Second Party.

Under the instructions/orders of any Court/competent Authority or incidence of any such condition beyond the control of Second Party due to it is not possible to proceed with the project; Second Party may anytime terminate the Agreement, with proper notice to First Party. In such case no claim for any compensation regarding remaining work shall be admissible to the First Party and First Party shall remove all their plant & machinery and processed waste components from the site.

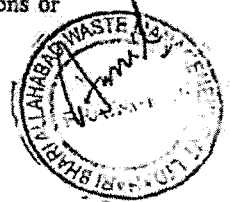
The Agreement can be terminated with mutual agreement of the parties if the Force Majeure conditions prevail beyond validity of Agreement.

Notwithstanding anything inconsistent contained in this Agreement, if the Party who has been served the Termination Notice cures the underlying event of default to the satisfaction of other party at any time before the termination occurs, the Termination Notice can be withdrawn.

Termination of this Agreement shall not relieve the Parties of any obligations already incurred hereunder which expressly or by implication survives Termination hereof, and except as otherwise provided in any provision of this Agreement expressly limiting the liability of either Party, shall not relieve either Party of any obligations or liabilities for loss or damage to the other Party arising out of or caused by acts or

  
महाप्रबन्धक (नि.-07)  
कान्स्ट्रक्शन एण्ड डिजाइन सर्विसेज  
उ० प्र० जल निगम, लखनऊ

  
परिचालक  
नगर निगम प्रयागराज



206

omissions of such Party prior to the effectiveness of such Termination or arising out of such Termination.

19. Environmental Compliance

The First Party shall, at all times, ensure that all aspects of the Project and the processes employed in the construction of Project Facilities shall conform to the laws pertaining to the environment, health and safety aspects including rules such as MSW rules, policies and guidelines related thereto. The First Party shall obtain and maintain from time to time necessary clearances from all Government Agencies and for this purpose shall carry out, in accordance with Applicable Laws, the necessary environment Impact Assessment studies and implement appropriate environment management plans and submit necessary reports (including the reports to be submitted by the Second Party and /or Third Party) as per Applicable Laws.

20. Settlement of Disputes

In the event any dispute or difference arises between the Parties out of or in connection with this Agreement including the validity and interpretation thereof, it shall be referred by either party to the Department of Urban Development, Govt. of U.P. and the decision of the State Government will be final.

21. Evaluation

Department of Urban Development, Govt. of U.P. may, at its discretion and its own cost, undertake or cause to be undertaken evaluation of the impact of the changing ground realities and change in any of the basic assumptions and cost effectiveness of the Project during the validity of this Agreement. The Second Party & The First Party shall when required give Urban Development Department or its representative Reasonable cooperation, inputs and access to its records in connection with this Agreement.

22. Performance Security deposited under this contract shall be released after one month of completion of project.

23. General Conditions

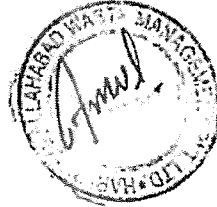
Scope of work, Implementation plan of the Project, has been detailed and defined in the Agreement.

The progress report of the Project shall be submitted by the First Party every month along with bill.

The progress of the Project and proper implementation will be inspected by the Third Party in form of visits from time to time.

महाप्रबन्धक (प्लान-07)  
कान्सल्टेशन एण्ड डिजाइन सर्विसेज  
उ० प्र० जल निगम, लखनऊ

पर्यावरण आम्स  
स्मर निगम प्रबन्धक



205

In witness whereof, the Parties hereto have caused this Agreement to be signed in their respective names.

For and on behalf of Third  
Party

For and on behalf of PNN

For and on behalf of  
First Party

महाप्रबन्धक (नि. 02) 2021  
कानपुर जल निगम, कानपुर  
General Manager (N-7)  
C&DS, U.P. Jal Nigam

Signature:  
Uttam Kumar Verma  
Environment Engineer,  
Prayagraj Nagar Nigam

Signature:  
Amit PrarasNath Kumar  
Managing Director  
Hari Bhari Allahabad  
Waste Management  
Private Limited  
Date:

Date:

Date:

1. Witness Signature

Name:

Address:

2. Witness Signature

Name:

Address:

सिलेब-5 86

नगर आयुक्त महोदय द्वारा दिये गये निर्देश के क्रम में श्री मुकेश कुमार के पत्र MK/MCPNN/2022-23/ Date 14/12/2022 द्वारा की गयी शिकायत का परीक्षण कमेटी द्वारा किया गया है जिसके क्रम में कमेटी की आख्या निम्नानुसार है :-

नगर निगम प्रयागराज में लिगेसी वेस्ट के निस्तारण के सम्बन्ध में श्री मुकेश कुमार (Practicing Company Secretary) [Ex- Consultant Company Secretary, Office of Official Liquidator, Delhi Attached to the High Court of Delhi] के पत्र दिनांक 14.12.2022 के द्वारा नगर निगम प्रयागराज पर लिगेसी वेस्ट का कार्य के सम्बन्ध में शिकायती पत्र प्रेषित किया गया है। उक्त शिकायत की जाँच हेतु नगर आयुक्त महोदय के कार्यालय आदेश सं० डी० 411/न०आ०-पी०एस०-22 दिनांक 26 दिसम्बर 2022 के द्वारा श्रीमती रत्न प्रिया, अपर नगर आयुक्त की अध्यक्षता में पाँच सदस्यी समिति का गठन किया गया। समिति द्वारा दिनांक 27.12.2022 को शिकायत पत्र में दिये गये तथ्यों की जाँच हेतु बसवार स्थित लिगेसी वेस्ट प्रोसेसिंग प्लाण्ट का निरीक्षण किया गया, (जिसकी फोटोग्राफ संलग्न है) तथा पत्रावली का अनुशीलन किया गया। तत्कम में निरीक्षण आख्या निम्नानुसार है:-

टोस अपशिष्ट प्रवन्धन अधिनियम 2016 में किये गये प्राविधान के अनुपालन में नगर निगम प्रयागराज द्वारा लिगेसी वेस्ट का निस्तारण बायोरेमिडेशन पद्धति से कराये जाने हेतु निविदा आमन्त्रित की गयी थी जिसमें 02 एजेन्सियों का चयन किया गया है। अनुबन्ध में एजेन्सियों द्वारा बायोरेमिडेशन पद्धति से Clearing of Legacy Waste कार्य एवं प्रोसेसिंग के दौरान जो भी वाई प्रोडक्ट जनित होगा उसे डिस्पोजल किये जाने का प्राविधान है। एजेन्सियों द्वारा बायोरेमिडेशन पद्धति से लिगेसी वेस्ट का निस्तारण का कार्य करते हुए साक्ष्य सहित भुगतान हेतु बिल प्रस्तुत किया गया जिसके भुगतान के सम्बन्ध में अनुबन्ध के अनुसार नगर निगम द्वारा कार्यवाही की गयी है। नगर निगम, प्रयागराज द्वारा एजेन्सियों का भुगतान अनुबन्ध में उल्लिखित शर्तों एवं साक्ष्य के आधार पर किया गया है। श्री मुकेश कुमार द्वारा प्रेषित पत्र के क्रम में गठित कमेटी की विन्दुवार आख्या निम्नानुसार है :-

श्री मुकेश कुमार द्वारा की गयी शिकायत के बिंदु					कमेटी की आख्या
I would like to introduce myself as an Environmentalist & a Professional based in Hariana. I would like to congratulate you for your initiatives in the field of Municipal solid waste management in Prayagraj, specifically Bio Remediation. I have come across certain data by way of RFI & secondary data collections etc., which I would like to share with you in the interest of the Environment, which is as follows:					कमेटी द्वारा लिगेसी वेस्ट से सम्बन्धित पत्रावली का अवलोकन किया गया जिसमें यह पाया गया कि एजेन्सी द्वारा भुगतान के समय माहवार आर०डी०एफ० डिस्पोजल का विवरण नगर निगम को उपलब्ध कराया गया है जो शिकायतकर्ता द्वारा प्रस्तुत किये गये उक्त मात्रा से पूर्णतया भिन्न है शिकायतकर्ता द्वारा आर०डी०एफ० के ट्रकों एप उनकी मात्रा का उल्लेख शिकायत में किया गया है परन्तु उसका साक्ष्य के रूप में कोई आधार प्रस्तुत नहीं किया गया है। शिकायतकर्ता द्वारा आर०टी०आई० के जरिये सूचना प्राप्त किये जाने का जो दावा पत्र में किया जा रहा है किन्तु आर०टी०आई० के माध्यम से लिगेसी वेस्ट प्रोसेसिंग के सम्बन्ध में क्या सूचना उपलब्ध करायी गयी का साक्ष्य उपलब्ध नहीं कराया गया है। कमेटी द्वारा पत्रावली का अवलोकन किया गया जिसमें यह पाया गया कि नगर निगम द्वारा 11878 मी०टन आर०डी०एफ० का प्रमाण कमी निर्गत नहीं किया गया है।
Month	No of Vehicles	Total Quantity Qty/ Truck	Average Qty/ Truck	Actual RDF Shifted @ 15 MT/Truck	
July	25	840	25	390	
August	53	1,282	24	795	
September	38	864	23	570	
October	45	1,082	24	675	
November	83	2,073	25	1,245	
Total RDF Quantity		5,933		3,675	
Total Legacy Waste Processed Billing City		1,47,826			
Mega of RDF Transported		4.5		23	
As per Nagar Nigam Certificate 50% of RDF was transported					
So total RDF Produced by Eco Stan and duly certified by Nagar Nigam		11,878		7,350	
As per established norms RDF is 30% of the MSW. Therefore actual RDF which should have been produced after processing of 1,47,826 MT of legacy waste is		44,348			
Difference of Actual RDF produced & what actually should have been produced			34,993		

I have discussed this data with several experts of MSW processing and it's opined that the above data clearly shows that % age of RDF shown as 8% of total legacy waste is incorrect. Actual RDF produced is not less 30% than in a City like Prayagraj, which does not have proper recycling facilities.

And if we consider quantity of RDF produced as sacrosanct since it has been certified by the Nagar Nigam Authorities for payment which is around 11,878 MT.

Actual Legacy Waste Quantity Processed is:

Quantifying Fraud	Actual Legacy Waste Processed	Rate	Actual Bill Passed	Actual Bill that should have had happened	Amount Defrauded
Processing done as per RDF Material transported data	39,533	382	5,64,69,643	1,51,24,853	4,13,44,790
Actual Processing Done	24,500	382	5,64,69,643	93,59,000	4,71,10,643

I would like to enumerate above with supporting facts & data which will prove that M/s Ecoston is defrauding Nagar Nigam, Prayagraj in full knowledge of Nagar Nigam authorities.

कमेटी द्वारा लिगेसी वेस्ट प्रोसेसिंग साइट का स्थलीय निरीक्षण किया गया। लिगेसी वेस्ट की पत्रावली एवं अनुबन्ध का अवलोकन किया गया जिसमें नगर निगम, प्रयागराज द्वारा वायोरिमिडेशन पद्धति से Clearing of Legacy Waste कार्य हेतु एजेन्सियों के साथ अनुबन्ध निष्पादित किया गया है जिसमें एजेन्सियों को वायोरिमिडेशन पद्धति से Clearing of Legacy Waste का कार्य करते हुए जो भी आर0डी0एफ0 जनित होगा उसका डिस्पोजल किया जाना है, जिसके अनुसार एजेन्सियों द्वारा लिगेसी वेस्ट के निस्तारण का कार्य पूर्ण करते हुए जो भी आर0डी0एफ0 जनित होता है उसका डिस्पोजल कराया जा रहा है। शिकायकर्ता द्वारा प्रयागराज शहर में 30 प्रतिशत आर0डी0एफ0 जनित होना बताया गया है। कमेटी द्वारा रथल पर उपस्थित होकर स्वयं लिगेसी वेस्ट प्रोसेसिंग का कार्य कराया गया जिसमें 30 प्रतिशत आर0डी0एफ0 प्राप्त नहीं हुआ। लिगेसी वेस्ट में आर0डी0एफ0 की मात्रा पुराने भंडारित वेस्ट पर निर्भर करता है। लिगेसी वेस्ट प्रोसेसिंग के उपरान्त प्रयागराज में 30 प्रतिशत आर0डी0एफ0 जनित होना नहीं पाया गया है।

#### Proof #1: (Annexure 1)

Date	Time	Ticket No.	Vehicle No.	Gross Weight	Tare Weight	Net weight
27-10-2022	03:08	24654	UP44AT0193	29477	10820	18657
	03:30	24655	UP44AT0191	27200	10820	16380
	03:47	24656	UP44AT0193	27040	10820	16220

Above is the data which shows that within 12 minutes following events took place which would take minimum 22 Minutes

Activity	Time
Loading of Hvy with 18 MT	6 Minutes
Weighment at Weigh Bridge	2 Minutes
Transporting to the (lets say 100 Mtr destination)	2 Minutes
Unloading	2 Minutes
Coming back for loading	2 Minutes
Again loading of Hvy with 18 MT	6 Minutes
Weighment at weigh Bridge	2 Minutes
Total	22 Minutes

It clearly shows that M/s Ecoston is just rotating the loaded vehicles n number of times with some load +/- to the existing Loaded Vehicles. They have frozen the Tare Weight of Vehicles in the software so that they do not have to empty the material also anywhere and they can maximize the fraud trips per Vehicles.

#### Proof #2: (Annexure 2)

It's one day record of Ecoston Vehicles (2 Nos.) on 1<sup>st</sup> of October 2022, which are being loaded once and being rotated in syn to record the fraud weight processing. Here also it can be seen that they have frozen the tare weight so that they need not empty the vehicles at all. Surprisingly tare weight is not changing even by a kilo even though vehicles has made 16 trips (Diesel loaded in vehicle would have depleted by minimum 5-10 litres). But tare weight not changing is a proof of data manipulation without application of mind.

#### Proof #3 (Annexure 3)

Date	Sub-Meter reading	Unit Consumed
06-11-2022	161	
17-11-2022	234	73
24-11-2022	293	59
29-11-2022	314	21

M/s ecoston have installed 4 trammels. Even if we assume 3 trammels in running situation. Total 63 KWh units are being consumed per hour i.e., every day 630 units to be consumed (even if we consider just 10 hours of working). So, weekly units consumed have to be minimum 4500 units. Against which only 73, 59 & 21 units are shown in 3 subsequent weeks.

It is also interesting to note that their bills have been passed without actual electricity consumption data (based on guesstimates only).

कमेटी द्वारा शिकायतकर्ता द्वारा गाड़ियों के लोडिंग एवं अनलोडिंग के सम्बन्ध में जो शिकायत की गयी है उक्त का साइट पर सत्यापन का कार्य कराया गया जिसमें यह पाया गया कि एजेन्सी द्वारा उपलब्ध कराया गया डाटा सही है। लिगेसी वेस्ट साइट चूनतम दूरी पर होने के कारण कम समय में गाड़ियों का लोडिंग एवं अनलोडिंग का कार्य किया जाना सम्भव है। कमेटी द्वारा स्वयं गाड़ियों का लोडिंग एवं अनलोडिंग का कार्य कराया गया जिसमें लगभग एक गाड़ी के लोडिंग एवं अनलोडिंग में लगभग 11 मिनट समय प्राप्त हुआ।

एजेन्सी द्वारा अवगत कराया गया कि साइटवेयर में गाड़ियों का Tare weight Fix किया गया है। यदि पूरे दिन 01 गाड़ी से कार्य लिया जाता है तो ईंधन के रूप में Tare weight औसतन 20 से 25 कि0ग्रा0 का अन्तर प्राप्त होगा।

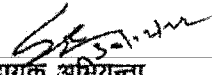
कमेटी द्वारा लिगेसी वेस्ट प्रोसेसिंग से सम्बन्धित पत्रावली का अवलोकन किया गया, जिसमें यह पाया गया कि एजेन्सी द्वारा लिगेसी वेस्ट प्रोसेसिंग के दौरान प्लान्ट के संचालन पर जो भी विद्युत उपभोग किया जाता है उसका भुगतान किया जा रहा है। माह नवम्बर, 2022 तक एजेन्सी द्वारा विद्युत बिल के रूप में ₹ 9 लाख 15 हजार विद्युत विभाग को जमा किया गया है जिसकी पुष्टि विद्युत विभाग से की जा सकती है। साथ ही विद्युत बिल भुगतान हेतु नगर निगम द्वारा ₹ 6,80,000.00 की धनराशि की कटौती एजेन्सी को किये गये भुगतान से की जा चुकी है।

	<p>शिकायतकर्ता द्वारा माह अगस्त में मात्र 73, 59 एवं 21 यूनिट ही प्लान्ट के संचालन में विद्युत का उपभोग किया गया है का उल्लेख पत्र में किया गया है परन्तु माह अगस्त में लिगेसी वेस्ट प्रोसेसिंग के दौरान मात्र 73, 59 एवं 21 यूनिट ही प्लान्ट के संचालन पर विद्युत व्यय हुआ है इसका कोई साक्ष्य प्रस्तुत नहीं किया गया है। इस प्रकार शिकायतकर्ता द्वारा लगाया गया आरोप निराधार है।</p>
<p>Hence, Following Conclusions can be derived :- 1. That above data is a sample &amp; random data (Nagar Nigam has not responded to my RTIs) and I am sure, that this problem is across other ULBs.</p>	<p>कमेटी द्वारा शिकायतकर्ता के पत्र का अवलोकन किया गया जिसमें यह पाया गया कि स्वयं प्रमाणित किया जा रहा है कि पत्र में उल्लेखित डाटा Sample &amp; Random Data है जिससे स्पष्ट है कि शिकायतकर्ता द्वारा की गयी शिकायत अनुमानों पर आधारित है जिसका कोई ठोस आधार नहीं है, जबकि इसी पत्र के प्रारम्भ में सूचना आर0टी0आई0 एवं सेकेंडरी डाटा कलेक्शन के आधार पर प्राप्त किये जाने का दावा प्रस्तुत किया गया है। इस प्रकार एक ही पत्र में डाटा एकत्रित किये जाने का आधार जो शिकायतकर्ता द्वारा प्रस्तुत किया जा रहा है वह विरोधाभासी है। शिकायतकर्ता द्वारा यदि कोई आर0टी0आई0 के जरिये सूचना नगर निगम से मांगी गयी है तो उसे शीघ्र उपलब्ध कराया जायेगा।</p>
<p>2. It's a complete eyewash and a short sighted approach of M/s Ecostan and they want to make quick buck by defrauding public money.</p>	<p>कमेटी द्वारा लिगेसी वेस्ट प्रोसेसिंग कार्य की पत्रावली एवं अनुबन्ध का अवलोकन किया गया जिसमें एजेन्सी को किये गये भुगतान का परीक्षण किया गया। उक्त पत्रावली में नगर निगम प्रयागराज द्वारा लिगेसी वेस्ट के निस्तारण हेतु अनुबन्ध में किये गये प्राविधान के अनुसार ही कार्यवाही की गयी है जो पूर्णतया सही है इसमें किसी भी प्रकार की वित्तीय अनियमितता नहीं की गयी है।</p>
<p>3. RDF problem remains a universal problem. And this cannot be solved by these kind of new operators are only there to make a quick money.</p>	<p>कमेटी द्वारा लिगेसी वेस्ट प्रोसेसिंग साइट का स्थलीय निरीक्षण किया गया। साइट पर एजेन्सियों द्वारा लिगेसी वेस्ट प्रोसेसिंग के दौरान जो भी आर0डी0एफ0 जनित हो रहा है उसका डिस्पोजल एजेन्सियों द्वारा नियमित रूप से किया जा रहा है।</p>
<p>4. That entire purpose of Honorable Prime Minister Shri Narendra Modi Ji's grand vision of Swachha Bharat Mission is being defeated due to lack-lusture approach of Nagar Nigam and hand in glove corrupt practices of Nagar Nigam along with lack of knowledge about the Standard Operating Procedure.</p>	<p>नगर निगम प्रयागराज द्वारा केन्द्र सरकार द्वारा संचालित योजना स्वच्छ भारत मिशन की परिकल्पना को साकार करने हेतु ठोस अपशिष्ट प्रबन्धन क्षेत्र में उत्कृष्ट कार्य किये जा रहे हैं जिस हेतु नगर निगम को स्वच्छता रैंकिंग में राष्ट्रीय स्तर पर 16वाँ स्थान प्राप्त हुआ है। नगर निगम के पास ठोस अपशिष्ट प्रबन्धन के सम्यन्ध में पर्यावरण अभियन्ता के रूप में विशेषज्ञ भी है एवं आवश्यकतानुसार राज्य सरकार के कन्सलटेन्ट तथा स्थानीय स्तर पर विशेषज्ञों की मदद ली जाती है।</p>
<p>5. Without conveyor weight sensors installed at input and output, these kind of fraudulent weightment practices will keep occurring. In view of above, I humbly request you to look into a big fraud on public money. Already M/s Ecostan have been released Rs. 4 Crores against actual work done of Rs. 75 Lakhs.</p>	<p>कमेटी द्वारा लिगेसी वेस्ट साइट का निरीक्षण किया गया निरीक्षण के दौरान साइट पर लिगेसी वेस्ट की माप-तौल के कार्य का भौतिक सत्यापन किया एवं स्थापित Weigh Bridge के calibration का परीक्षण किया गया जो सही पाया गया। लिगेसी वेस्ट की माप तौल हेतु जो Weigh Bridge स्थापित किया गया है उसका calibration का परीक्षण माप तौल विभाग से भी कराया गया है। शिकायतकर्ता द्वारा लगाया गया यह आरोप कि मेसर्स इकोस्टैन द्वारा मात्र</p>

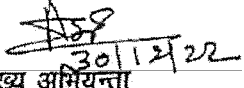
	75.00 लाख का कार्य किया गया है जो पूर्णतया असत्य एवं निराधार है। एजेन्सी द्वारा किये गये लिगेसी वेस्ट प्रोसेसिंग कार्य का भुगतान सत्यापन के उपरान्त ही किया गया है।
--	---


इस प्रकार शिकायतकर्ता श्री मुकेश कुमार (Practicing Company Secretary) द्वारा नगर निगम प्रयागराज पर लिगेसी वेस्ट के सम्बन्ध में की गयी शिकायत निराधार एवं तथ्यहीन है जिनका कोई ठोस आधार/साक्ष्य उपलब्ध नहीं कराया गया है। नगर निगम द्वारा एजेन्सी को अनुबन्ध में किये गये प्राविधानों के अनुसार ही लिगेसी वेस्ट के प्रोसेसिंग कार्य का भुगतान किया गया है। कमेटी द्वारा लिगेसी वेस्ट पत्रावली का परीक्षण किया गया जिसमें यह पाया गया कि एजेन्सी को किये गये भुगतान में किसी प्रकार की कोई वित्तीय अनियमितता नहीं की गयी है।


अतः श्री मुकेश कुमार (Practicing Company Secretary) द्वारा की गयी शिकायत की आख्या आपके समक्ष प्रस्तुत है।

  
सहायक अभियन्ता

  
अधिष्ठात्री अभियन्ता

  
मुख्य अभियन्ता

  
मुख्य वित्त एवं लेखाधिकारी

  
अपर नगर आयुक्त  
30/12/22

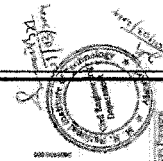
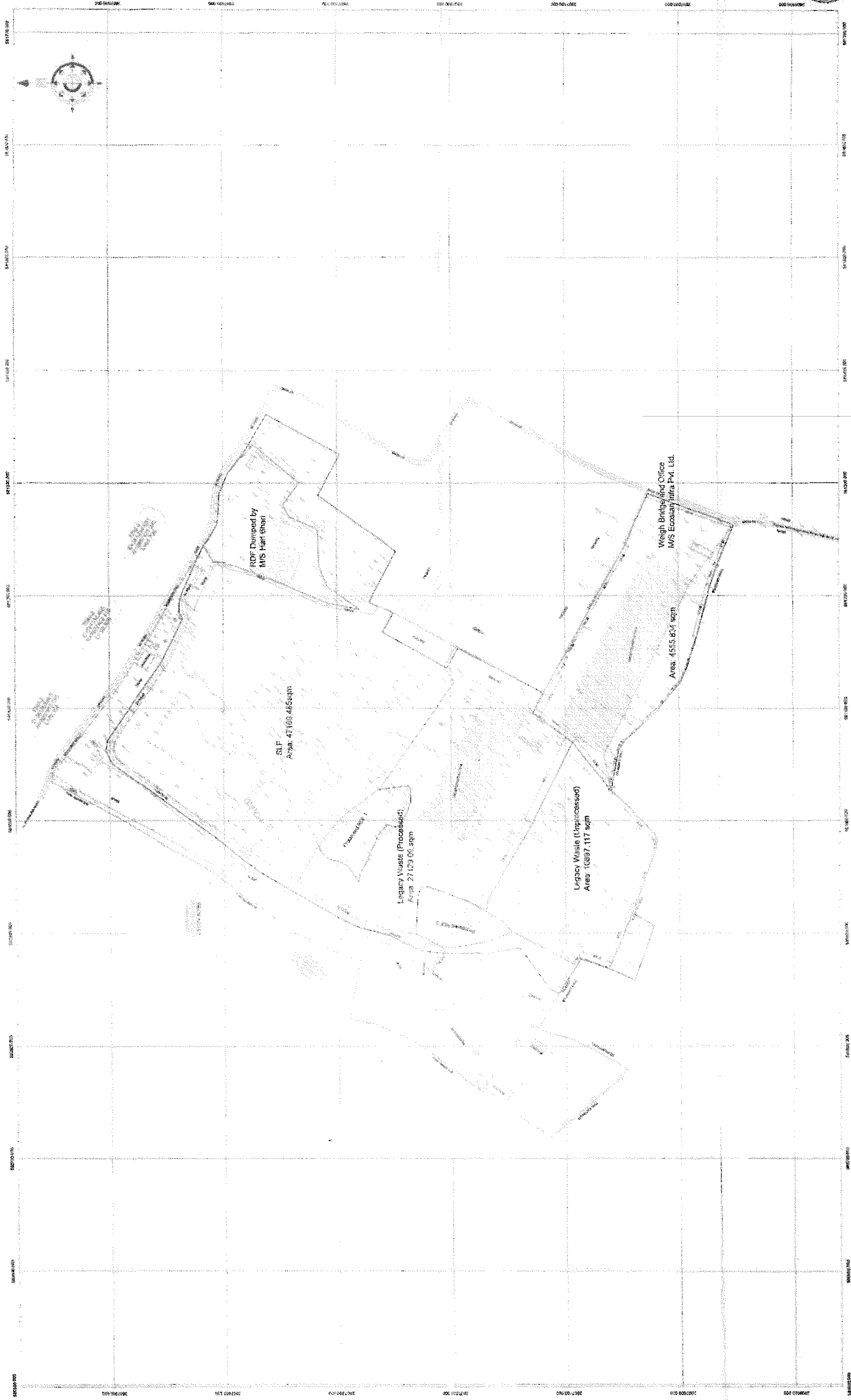


CONTOUR PLAN OF BASWAR PROCESSING PLANT, PRAYAGRAJ, UTTAR PRADESH



GENERAL INFORMATION	
Project Name	Baswar Processing Plant
Location	Prayagraj, Uttar Pradesh
Client	MS Enayathra Pvt. Ltd.
Scale	1:1000
Date	2023-08-15
Sheet No.	02/22
Project No.	123456
Drawn by	[Name]
Checked by	[Name]
Approved by	[Name]

LEVEL PLAN OF BASWAR PROCESSING PLANT, PRAYAGRAJ, UTTAR PRADESH



Sl. No.	Description	Area (sqm)	Remarks
1	SLF Area	47108.485	
2	LDGMS Waste (Phosphate)	21129.013	
3	LDGMS Waste (Impressos)	10397.117	
4	Area	4555.83	
5	Wegh Binches/od Office		MS EcoSang Infra Pvt. Ltd.
6	RFI Dumped by MS Haridwar		